

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 425/2023

IN THE MATTER OF:

Dipika Khari

...Applicant

Versus

State of U.P. & Ors.

...Respondent(s)

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5.5.2025

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Place: Delhi

Date: 2.5.2025

Report in compliance to the Hon'ble NGT Order dated 17-02-2025 in Original Application No. 425/2023 titled Deepika Khari Applicant Versus State of UP & Ors.

1.0 Background:

In the matter of OA No. 425/2023, *Deepika Khari v. State of U.P. & Others* wherein the applicant raised the issue of burning dry leaves at multiple locations in the Badkot Forest Range along the Rishikesh-Dehradun Road, and the inaction of forest and police officials despite complaints made to them.

In the said matter, the Hon'ble National Green Tribunal (hereinafter referred to as NGT), vide order dated 17-02-2025, (**Annexure-I**) directed as follows:

Para 13. "The CPCB is directed to obtain, compile and include in its reply/response the information with respect to the following aspects:-

(i) State/U.T. wise number of forest fire incidents which took place in the year 2024 in entire India;

(ii) Causes for the forest fires specified separately under the categories of natural,

man-made or any other reason (the reason may be specified);

(iii) Measures taken to remedy the damage caused by the forest fires;

(iv) Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years;

(v) Budget amount allocated for undertaking remedial measures for remedying the

damage caused by forest fires during the year 2024 with details regarding adequacy

of the amount and modes of utilization.

(vi) Budget amount to be allocated for taking of remedial measures for remedying the damage caused by forest fires during the year 2025 with details regarding adequacy of the amount and modes of utilization.

2. Compliance to the Direction:

2.1 Approach

The Central Pollution Control Board (CPCB) has requested the Principal Chief Conservator of Forests (hereinafter referred to as PCCF) / Chief Conservator of Forests (hereinafter referred to as CCF) of all States/Union Territories (UTs), vide letter dated 10-03-2025 and reminder dated 04-04-2025, to provide the required information in the prescribed format. (Copies of the letters along with the format are enclosed as **Annexure II**).

2.2 Status of information received from States/UTs

In response to CPCB's communication, a total of 28 States/UTs have responded. The information received from these 28 States/UTs has been compiled and is presented in the subsequent paragraphs of this report.

3. State-wise information received from PCCF/CCF:

Information has been received from 28 PCCFs/CCFs of the States and UTs regarding the number of forest fires, their causes, measures taken to address the resulting damage, and the budget allocated for remedial actions. The compiled state-wise information is presented in the table below

S. No.	States/UTs	Information received from PCCF/CCF (Yes /No)	Annexed as
1.	Andhra Pradesh	Yes	Annexure-III
2.	Arunachal Pradesh	No	-
3.	Assam	No	-
4.	Andaman & Nicobar	Yes	Annexure-IV
5.	Bihar	No	-
6.	Chandigarh	Yes	Annexure-V
7.	Chhattisgarh	Yes	Annexure-VI
8.	Daman, Diu & Dadra & Nagar Haveli	Yes	Annexure-VII
9.	Delhi	No	-
10.	Goa	Yes	Annexure-VIII
11.	Gujarat	Yes	Annexure-IX
12.	Haryana	No	-
13.	Himachal Pradesh	Yes	Annexure-X
14.	Jammu & Kashmir	Yes	Annexure-XI
15.	Jharkhand	Yes	Annexure-XII
16.	Karnataka	No	-
17.	Kerala	Yes	Annexures-XIII
18.	Ladakh	Yes	Annexures- XIV
19.	Lakshadweep	Yes	Annexures-XV
20.	Madhya Pradesh	Yes	Annexures-XVI
21.	Maharashtra	Yes	Annexures-XVII
22.	Manipur	No	-
23.	Meghalaya	Yes	Annexures-XVIII

24.	Mizoram	Yes	Annexures- XIX
25.	Nagaland	Yes	Annexures-XX
26.	Odisha	Yes	Annexures- XXI
27.	Puducherry	Yes	Annexures-XXII
28.	Punjab	Yes	Annexures- XXIII
29.	Rajasthan	Yes	Annexures-XXIV
30.	Sikkim	Yes	Annexures-XXV
31.	Tamil Nadu	Yes	Annexures-XXVI
32.	Telangana	No	-
33.	Tripura	Yes	Annexures- XXVII
34.	Uttar Pradesh	Yes	Annexures- XXVIII
35.	Uttarakhand	Yes	Annexures- XXIX
36.	West Bengal	Yes	Annexures- XXX

State-wise information has been compiled and is presented below:

3.1 Andhra Pradesh

As per the information provided by the office of the Principal Chief Conservator of Forests of Andhra Pradesh vide Letter No 19034/1/2025/Vig-2(i), dated 23-03-2025 (**Copy enclosed at Annexure - III**):

- a) **Number of the forest fire:** 18144 Nos. of forest fire incident took place in the year 2023-24
- b) **Causes of the forest fire:**
 - i. The causes of most of the forest fires in Andhra Pradesh are accidental caused by persons collecting Non-timber forest products (NTFP) including Beedi leaf, fire spreading from burning of biomass in adjacent agriculture land, accidental fire by shepherds & graziers and to some extent with the intention to encroach forest land for cultivation purposes etc.
 - ii. The Boda Grass is the main cause of forest fires in NSTR and Rayalaseema regions.
 - iii. Invasive weeds like Parthenium, Lantana also contribute to fire hazard.
- c) **Measures taken to remedy the damage caused by the forest fires:**

- i. Massive afforestation with public, departmental, and volunteer participation.
- ii. Seedlings distributed free to schools and public via nurseries under schemes like MGNREGS, CAMPA.
- iii. Plantation drives on roads, coasts, institutions, and in rural areas with awareness campaigns.

d) Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years are:

- i. Forest Fire Monitoring Cells are set up at PCCF, CCF, DFO, and FRO levels to monitor FSI alerts and ensure quick response.
- ii. Fire Risk Zonation Maps are prepared by taking the data of fire incidences of the last five years, duly identifying the risk Zones, and communicated to alert the field staff.
- iii. Trainings and workshops are conducted to maintain preparedness.
- iv. Watch towers with 24/7 manpower are placed at key locations from January to May for fire vigilance.
- v. A dedicated toll-free number (1800-425-5909) is active for real-time fire information.
- vi. Fire control measures include fire line creation and maintenance, controlled burning, and use of firefighting equipment.

e) Funds allocated:

- During 2023-24, an amount of ₹ 223.756 Lakh was allocated for undertaking remedial measures for remedying the damage cause by forest fires.
- An amount of ₹ 1300.00 Lakh is proposed to be allocated in 2025-26 for taking up remedial measures to address the damage caused by forest fires during the year 2025.

3.2 Andaman & Nicobar

As per the information provided by the office of the Chief Conservator of Forests of Andaman & Nicobar vide Letter F. No

CCF/T/G/4-24/2024/1087 dt.25-03-2025 (Copy enclosed at Annexure - IV):

- a) **Number of the forest fire:** 19 Nos. of forest fire incident took place in the year 2024 in which 01 is due to natural reason and 18 are due to manmade reasons.
- b) **Causes of the forest fire:** Causes of the manmade forest fire is mostly accidental spread in forest area from adjacent habitation.
- c) **Measures taken to remedy the damage caused by the forest fires:**
 - i. Forest fires are extinguished using water and beating by village manpower, Forest Department teams, and fire services.
 - ii. Affected areas are measured and will be included in the Annual Plan of Operations (APO) for the next financial year under CAMPA and State Plan for restoration.
 - iii. Restoration is carried out through afforestation using native and endemic species.
- d) **Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years are:**
 - i. Fire lines are created and maintained in fire-prone areas.
 - ii. Strict watch and ward are engaged during the fire season.
 - iii. Awareness activities are conducted for forest fringe villagers, students, youth, and line departments.
 - iv. Mock drills are organized for frontline staff; local villagers are involved in fire prevention, monitoring, and control.
 - v. The VAN AGNI Geo-Portal is also being actively monitored to anticipate and mitigate potential fire risks.
- e) **Funds allocated:**
 - A total amount of ₹ 19.36 Lakh was allocated in the first instalment for undertaking remedial measures to address the damage caused by forest fires during the year 2024 wherein ₹ 18.96 Lakh are the revalidated unutilized amount from the previous allocation, while ₹ 0.39 Lakh are yet to be released by the Ministry.

The allocated amount is transferred to the Division Heads for further utilization of funds.

- No budget amount has been allocated for the year 2025 yet. APO to the tune of ₹ 3.04 Cr has been proposed for the year 2025-26 under the Central Sponsored Scheme (CSS)-Forest Fire Prevention and Management for the UT of A&N Islands.

3.3 Chandigarh

As per the information provided by the office department of forest & wildlife Chandigarh Administration vide Letter No. FOR/2025/176, dated 08-04-2025 (Copy enclosed at **Annexure-V**):

- Number of the forest fire:** No forest fire incidents have taken place during the year 2024.
- Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years:** Measures taken to prevent the forest fires are creation of fire lines and regular patrolling.
- Funds allocated:** No information has been provided about fund allocated for undertaking remedial measures for remedying the damage caused by forest fires.

3.4 Chhattisgarh

As per the information provided by the office of the Principal Chief Conservator of Forests of Chhattisgarh vide Letter No./Protection/Forest Fire/668, dated 03-04-2025 (Copy enclosed at **Annexure - VI**):

- Number of the forest fire:** 13018 Nos. of forest fire incidents took place during the financial year 2024 and 33.72 sq. km. area has been affected in the Chhattisgarh state.
- Causes of the forest fire:**
 - Fires occur due to lightning or bamboo trees colliding with each other.
 - Fire set for the purpose of cleaning agriculture land by villagers during the collection of the tendu leaves and mahua.
 - Due to strong wind during the burning work of forest fire line cleaning control burning of forest fire line before fire season.

c) Measures taken to remedy the damage caused by the forest fires:

Chhattisgarh Forest fires are mainly surface forest fires in which dried leaves and grasses, etc. are generally burnt and forests wealth is not damaged. However, to retain the forest health following steps are taken up to remedy the damage caused by the forest fire.

- i. Fire lines are cleared in forest areas pre-fire season as per the prescription working plan in designated fire lines.
- ii. Soil moisture conservation works.
- iii. Activities like assisted natural regeneration and rehabilitation of degraded forest land is taken up.
- iv. A robust fire alert system has been developed by state of Chhattisgarh in addition to fire alert system of FSI. Through this ESRI's ArcGIS system, automated SMS is sent to the field staff, JFMC's and Panchayat members and front line fire watchers resulting in quick response against fire and dousing of fire in nominal time.
- v. As fire is often caused by mahua & tendupatta collectors. Responsibility is set upon the phad munshi & legal action is taken against such law breakers. Same is with any person who sets fire in forest areas.
- vi. Regular seminar/workshop, mock drills are organised pre fire season.

d) Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years:

- i. Fire watchers are deployed in every beat in forest area during fire season.
- ii. Motivating/Training of staffs and members of JFMC/ Panchayats Officials for forest fire control.
- iii. Providing forest fire fighting equipment's in field.
- iv. Fire alert system has been used to inform location of fire to the front line field staff JFMC members/ Panchayat members on their mobile through SMS for controlling fire on time; feedback is also taken regarding extinguishing of fire within 24 hours.

e) Funds allocated:

- In the financial year 2024, an allocation ₹ 981.30 Lakh from the state budget, ₹ 116.67 Lakh from the central budget and ₹ 1634.99 Lakh from the CAMPA budget has

been made for forest fire protection. (Total allocation is ₹ 2732.96 Lakh).

- Information regarding the funds to be allocated during the year 2025 has not been provided.

3.5 Daman, Diu & Dadra & Nagar Haveli

As per the information provided by the office of the Deputy Conservator of Forests of Dadra & Nagar Haveli, Daman vide Letter F. No. 8-1/139/FD/Devp/2024/489 dated 21-03-2025 (Copy enclosed at **Annexure - VII**):

- a) **Number of the forest fire:** 17 Nos. of forest fire incident took place in the year 2024.
- b) **Causes of the forest fire:** Rabb Burning is the cause of forest Fire.
- c) **Measures taken to remedy the damage caused by forest fires:**
 - i. Creation of Fire lines.
 - ii. Awareness programs among villager.
- d) **Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years:**
 - i. Deployment of fire watchers, creation of fire lines.
 - ii. Removal of weeds, awareness programs.
 - iii. Soil moisture conservation works like check dams and gully plugs to retain and maintain ground moisture.
- e) **Funds allocated:**
No specific budget allotted for forest fire management. Fire prevention and management works are carried out along with annual plantation activities.

3.6 Goa

As per the information provided by the office of the Dy. Conservator of Forests, Working Plan Division of Goa, vide Letter No. DCF (WP)/F-Fire/2024-25/Part File/06, dated 01-04-2025 (Copy enclosed at **Annexure- VIII**).

- a) **Number of the forest fire:** 11 Nos. of forest fire incident took place in the year 2024.
- b) **Causes of the forest fire:** Exact causes of the Forest fire are not known.

c) Measures taken to remedy the damage caused by forest fires:

- i. Goa has a State Action Plan for forest fire prevention and control.
- ii. Pre-fire season actions include fire line cutting, controlled burning, fire watcher deployment, and setting up watchtowers and camps.
- iii. Integrated with FSI's real-time Forest Fire Alert System for accurate alerts and quick response.
- iv. A 24x7 Fire Control Room operates during fire season. Toll-free helpline (1926) is available for public reporting and rescue support.

d) Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years:

- i. Automatic Weather Stations installed to monitor fire-prone climatic conditions.
- ii. Mock drills conducted with key departments for fire preparedness.
- iii. SOPs shared in local languages with cashew growers near forests.
- iv. Public awareness campaigns promote fire prevention and management

e) Funds allocated:

- Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2023-24 are ₹ 415.35 Lakh.
- Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2024-25 is ₹ 313.465 Lakh.

3.7 Gujarat

As per the information provided by the office of the Principal Chief Conservator of Forests Gujarat vide Letter No Protection/A/36-7/3-4, dated 15-04-2025 (Copy enclosed at **Annexure-IX**):

- a) Number of the forest fire:** 969 Nos. of forest fire incident took place in the year 2024.
- b) Causes of the forest fire:** Causes of the forest fire are burning debris, Traditional beliefs, Negligence (naked flame/cigarette/electric spark etc.).

c) Measures taken to remedy the damage caused by forest fires:

- i. Burnt area assessment.
- ii. Action as per IFA-1927 and Wildlife Protection Act-1972.
- iii. Construction/renovation of water storage.
- iv. Livelihood support.

d) Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years:

- i. Fuel Management.
- ii. Clearing of fire lines/controlled burning.
- iii. Arrangements of adequate man power in fire prone forest.
- iv. Moist & Water Conservation
- v. Local People awareness/signage & posters.
- vi. Identification of fire hotspots.
- vii. Arrangements of adequate man power in fire prone forest.

e) Funds allocated:

- Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024 is ₹ 1198 Lakh. Mode of utilization of this fund is engagement of fire watches, Creation/maintenance of fire lines, Training and capacity building, organising awareness camps and incentivization, Creation of infrastructures (watch tower/water storage etc.)
- Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025 are ₹ 1550 Lakh.

3.8Himachal Pradesh

As per the information provided by the office of the Chief Conservator of Forests of Himachal Pradesh vide letter No. Fts. (BLP)/NGTOA No. 425/2023-370, dated 26-03-2025: **(Copy enclosed at Annexure - X):**

a) Number of the forest fire: 2464 Nos. of forest fire incident took place in the year 2024.

b) Causes of the forest fire:

- i. Accidental forest fires, carelessness of visitors, for want of green grasses, spreading of fires on stubble burning from agriculture fields.
- ii. Rubbing of dry bamboos with each other.
- iii. Falling of dry pine needles or leaves on electric poles giving out sparks.
- iv. Escape of fires to forests from burning of stubble in the fields or homestead or burning of the grasslands adjacent to the forests.
- v. Accidental spread of fire in the forest while burning fire lines departmentally.
- vi. Making the collection of NTFP easy by burning the undergrowth and dry grass.

c) Measures taken to remedy the damage caused by forest fires:

- i. Forest Department has also cleared fire lines of about 1096 Km to prevent the spread of fires in different parts of the state.
- ii. All field staff on Fire Alert Messaging System by Forest Survey of India to reduce response time to mitigate Forest fire
- iii. Fire vulnerability mapping of beats help us prioritize our time and other resources to mitigate fire.
- iv. The State Disaster Control Room Toll Free No. of 1077 at State Level and 1070 at District Level Control Room are operational for reporting of forest fires incidences reported by the local people.
- v. Industries that use chir pine needles that make briquettes are being promoted.

d) Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years:

- i. In each Forest Division, a Forest task force at Range level shall be constituted by 1st April, 2025 to prevent and fight the forest fires.
- ii. Forest Fire Alert Messaging System (FAMS) be updated quarterly by sending the fresh list of Nodal officer of Forest Fires depicting their name, mobile number and e-mail ids directly to APCCF (GIS) Cell, Mist Chamber, Khalini Shimla and this office.

- iii. The DFOs shall get the pamphlets prepared on Forest fires and distribute to people on this Gram Sabha day.
- iv. The ROS, BOs and Forest Guards shall hold meeting in all the Joint Forest Management Committees (JFMCs), especially in the Chil zone forest fire prone/sensitive areas, and set up fire control teams of the local people also.
- v. The Forest Fire immediate loss assessment and after-rainy season loss assessment be calculated as per procedure laid down in the Forest Fire Manual, 2018 & inspection reports be uploaded in the Fire Engine of HPFD in the prescribed format circulated by worthy Pr. C.C.F. (HoFF), H.P. Shimla vide his office memo No. FL1-1/2014 (Fire) (P & L) Vol.-IV dated 14-01-2021.

e) Funds allocated:

- The budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024 are ₹ 564.42 Lakh.
- The budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, are ₹ 1280.21 Lakh.

3.9 Jammu & Kashmir

As per the information provided by the office of the Principal Chief Conservator of Forests & HoFF, Jammu & Kashmir vide Letter No PCCF/Plg/217/5291-93 dated, 19-03-2025 (Copy enclosed at **Annexure- XI**):

- a) **Number of the forest fire:** 1243 Nos. of forest fire incidents took place during the year 2024-25.
- b) **Causes of the forest fire:**
 - i. Careless disposal of matchsticks, cigarettes, and bidis, cooking fires from temporary shelters.
 - ii. Sparks from high-tension lines.
 - iii. Fires spreading from stubble, weed, or bush burning near forests.
 - iv. Use of fire as an input to fodder production, including new shoots of grass in summer by burning the dry grass.

c) Measures taken to remedy the damage caused by the forest fires and Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years:

All the forest fires reported in J&K are surface fires and have no major adverse impact on the flora that needs active management interventions.

- i. Controlled burning and creation of fire lines/fire breaks.
- ii. Annual forest fire awareness campaigns and capacity building of staff and communities.
- iii. Mock drills for field staff and local residents.
- iv. Deployment of fire watchers with proper gear, tools, and equipment.

d) Funds allocated: Information regarding the funds allocated during the years 2024 and 2025 has not been provided.

3.10 Jharkhand

As per the information provided by the office of the Principal Chief Conservator of Forests of Jharkhand vide Letter 20(वि.को.)-1-05/2025, dated.17-04-2025 (Copy enclosed at Annexure-XII);

a) Number of the forest fire: 7668 Nos. of forest fire incident took place in the year 2024

b) Causes of the forest fire:

- i. Atmospheric electric discharge due to lightning during summer and pre-monsoon thunder storms.
- ii. Friction among congested dry bamboo culms of bamboo brakes during the extremely hot season and very rarely natural forest fires also caused by auto-oxidation of exposed coal seams in forest lands bearing coal reserves.
- iii. During summer, at the onset of Mahua (*Madhuca indica*) flowering, locals and villagers burn the leaf litter on the forest floor around Mahua trees.
- iv. People use fire as a method to control weeds, which can accidentally cause forest fires.
- v. Activities associated with illegal coal mining, including ignition sources, can start forest fires.

- vi. The dumping of overburden material from opencast mining can also lead to fire incidents in nearby forest areas.

c) Measures taken to remedy the damage caused by the forest fires:

- i. Weed removal.
- ii. Soil and moisture conservation measures like Conservation measures like land levelling, field bunding, terracing, Water absorption trenches etc.
- iii. Gap-planting like rehabilitation of degraded forests, assisted natural regeneration, planting fire resistant fire hardy indigenous trees etc.

d) Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years are:

- i. Forest fire management plans will be prepared to respond to forest fire risks and incidences.
- ii. Pre-forest fire seasons preparatory activities such as the creation and maintenance of fire lines, removing excess forest floor biomass (weed removal), fire tracing i.e. removing the grasses and weeds around sensitive areas like forest paths and roads, maintenance and procurement of the firefighting equipments, etc. are carried out.
- iii. Engagement of forest fire watchers, regular patrolling, deployment of Quick response teams i.e. mobile squad units, construction of watch towers in sensitive areas are carried out to keep a constant vigil.
- iv. Capacity building of field staff through training, provisioning firefighting equipment for forest fire prevention and management are also carried out.
- v. Community participation through Joint Forest Management Committees (JFMCs) and Eco-Development Committees (EDCs) is promoted in forest fire management and control.
- vi. Advanced detection and monitoring technology like the Drones, Artificial Intelligence Cameras or Sensors, etc are being applied in sensitive areas.

e) Funds allocated

- Budget amount allocated for undertaking remedial measures for remedying the damage caused by

forest fires during the year 2024 is ₹ 793.34 lakh. As informed the amount allocated is adequate. Forest fire funds are used for awareness, training, and prevention works like fire lines and trenches. Equipment and vehicles are provided, and quick response teams are formed. JFMC members are hired as fire fighters. Post-fire, damaged areas are assessed and restored through conservation and afforestation with fire-resistant native species.

- The total budgetary allotment for controlling forest fires during 2025 is informed same as 2024.

3.11 Kerala

As per the information provided by the office of the Principal Chief Conservator of Forests of Kerala vide Letter Pro(12)-76/2024, dated 07-04-2025 (Copy enclosed at **Annexure-XIII**);

- a) **Number of the forest fire:** 384 Nos. of forest fire incidents took place in the year 2024 out of which 19 incidents are natural and 365 incidents are manmade affecting the total area around 569 Ha.
- b) **Causes of the forest fire:**
 - i. Atmospheric electric discharge due to lightening.
 - ii. Activities associated with retaliation fires, throwing away butts after smoking, undoused campfires, land clearing and careless transit habits.
- c) **Measures taken to remedy the damage caused by the forest fires:**
 - i. GIS-enabled Fire plan is prepared and implemented every year at all levels.
 - ii. Soil Moisture conservation, assisted regeneration, eco restoration & habitat development, afforestation and weed removal,
 - iii. Community-led efforts (VSS/EDC) are also made for habitat restoration.
- d) **Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years are:**

- i. GIS-based fire planning, risk zonation, and catchment-based management are done annually.
- ii. Risk zonation, ecological monitoring and early warning systems are established to assess and respond to risks.
- iii. Community training, awareness programs, and watcher deployment ensure ground-level vigilance.
- iv. Fire line clearing and early burning are carried out.

e) Funds allocated:

- Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024 is ₹ 1200 lakh. As informed, the amount allocated is almost adequate. Forest fire funds are used for Creation of fire lines, control burning, VSS/EDC assistance, awareness, equipment procurement, employing local watchers for patrol and immediate response.
- Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025-26, is ₹ 1000 Lakh. As informed, the amount is almost adequate.

3.12 Ladakh

As per the information provided by the office of Ladakh Pollution Control Committee vide Letter No. LPCC/UTL/2025/702-703 dated 17-03-2025 (Copy enclosed at Annexure – XIV):

- a) **Number of the forest fire:** 01 case of forest fire took place in the year 2024.
- b) **Causes of the forest fire:** The exact cause of the fire incident was unknown. As reported the possible cause of fire was ignition of dry grasses resulting from burring of biomass.
- c) **Measures taken to remedy the damage caused by forest fires:**
The area damaged by forest fire is being fenced and plantation and soil moisture conservation works are being undertaken.

d) Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years:

- i. Creation of fire lines in vulnerable areas.
- ii. All range offices have been equipped with latest firefighting equipment. One forest fire control room has been established at Leh H/Q for coordination with all Range H/Qs.

e) Funds allocated:

- Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024 is ₹ 47.28 Lakh.
- Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025 is ₹ 58.6 Lakh (₹ 25.6 Lakh for Leh Division and ₹ 33 Lakh for Kargil Division).

3.13 Lakshadweep

As per the information provided by the office of Lakshadweep Department of Environment & Forest, vide Letter F. No. 72/2/2023-E&F, dated 20-03-2025 (Copy enclosed at **Annexure - XV**):

a) Number of the forest fire: No forest fire incidents have taken place during the year 2024.

b) Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years:

In Lakshadweep forest fire Incidences are negligible However, regular patrolling is conducted to monitor the incidents of fires, awareness generation programs on important days like Environment Day, Wildlife week etc. for communities are conducted to educate the locals to mitigate forest fire.

c) Funds Allocated:

Nil in 2024 & 2025

3.14 Madhya Pradesh

As per the information received from the office of the Principal Chief Conservator of Forests of Madhya Pradesh through CPCB Regional Directorate, Bhopal vide email dated 22-04-2025 (Copy enclosed at **Annexure -XVI**):

- a) During the year 2024, a total of 14,789 forest fire incidents were reported, of which 1400-1800 were due to natural causes, 12000-13000 were man-made, and around 500 were attributed to other causes.
- b) Causes of the forest fire:**
- i. Lightning and spontaneous combustion are natural causes of forest fires.
 - ii. Slash-and-burn practices and Mahua flower collection contribute to agricultural and collection-related fires.
 - iii. Careless burning of forest material, deforestation, unattended campfires, and improper disposal of cigarette butts are common examples of human negligence causing forest fires.
- c) Measures taken to remedy the damage caused by the forest fires:**
- i. The Forest Department introduced the Forest Fire Alert Messaging System (FAMS) to enhance real-time detection and communication of fire incidents, enabling quicker responses to reduce both the average area affected by fires and response time.
 - ii. Ecological monitoring, fire-resistant landscaping, and soil erosion control prevent further damage.
 - iii. Community engagement, incentives, and infrastructure aid fire prevention.
 - iv. Forest restoration efforts made to rehabilitate fire-affected areas.
- d) Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years:**
- i. Improve water bodies, create check dams, and other water sources for fire response.
 - ii. Engage Joint Forest Management Committees (JFMCs) in forest fire protection through fire surveillance, drones, and local patrolling.
 - iii. Involve Tribal Councils, Panchayats, JFMCs, EDCS, BMCs in fire prevention, empowerment, and incentivization.
 - iv. Implement controlled burns and fire-resistant landscaping.
- e) Funds allocated:**

- In the year 2024, ₹ 32.54 Cr allotted and utilized for fire watchers, fire line maintenance, 2 watch towers, monitoring and reviews, research, drones, and fire fighting equipment (fire beater, brushwood cutter, blower, gum boots, blankets, etc.)
- Budget amount proposed for taking remedial measures for remedying the damage caused by forest fires during the year 2025-26, is ₹ 70.00 Cr.

3.15 Maharashtra

As per the information provided by the office of the Principal Chief Conservator of Forests of Maharashtra vide Letter No. APCCF (Protection)/Desk-18/C.R.No.57/751/24-25 dated 19-03-2025 (Copy enclosed at **Annexure - XVII**) :

- a) **Number of forest fires:** 22874 Nos. of forest fire incidents took place in the year 2024.
- b) **Causes of the forest fire:**
 - i. High atmospheric temperatures, rubbing of trees/bamboo and lightning.
 - ii. Tendu/mahua collection
 - iii. Campfires and cigarettes
 - iv. Agricultural waste burning near forests
- c) **Measures taken to remedy the damage caused by forest fires:**
 - i. Habitat management interventions.
 - ii. State Action Plan implementation.
 - iii. Fire risk zonation mapping.
 - iv. Awareness and capacity building of JFM/VEDC.
 - v. Fire line maintenance.
- d) **Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years:**
 - i. Forest Fire Control Rooms have been set up at the state level with the Conservator of Forest (Forest Regulation) as Nodal Officer, Circle level, and Divisional level.
 - ii. All fire cell personnel and field staff registered on the Forest Survey of India (FSI) site for real-time alerts.
 - iii. Fires are monitored until fully extinguished; burnt areas are assessed using drones and Global Positioning System (GPS).

- iv. Fire lines maintenance; controlled burning being conducted regularly.
- v. Infrastructure developed: watchtowers, huts, water storage, communication systems, and patrol vehicles.
- vi. Firefighting equipment provided: blowers, beaters, rakers, protective gear, and water tankers.
- vii. *Angar Mukh Abhiyan* campaign run in fire-prone villages with awards and cash prizes for fire prevention.
- viii. Procurement of modern forest fire equipment and technology like forest fire detection systems, fire suppressants gel

e) Funds allocated:

- Budget amount released for undertaking remedial measures for remedying the damage caused by forest fires during the year 2023-24 is ₹ 4387.38 Lakh and ₹ 3249.3 Lakh for year 2024-25.
- Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025-26, is ₹ 15,970.26 Lakh.

3.16 Meghalaya

As per the information provided by the office of the Principal Chief Conservator of Forests of Meghalaya vide Letter No MFG.79/21/Pt IX (A)/18002 dated, 21-03-2025 (**Copy enclosed at Annexure - XVIII**):

a) Number of the forest fires: 721 Nos. of forest fire incidents took place during the year 2024.

b) Causes of the forest fire:

Forest fire reported in the state of Meghalaya is mainly anthropogenic in nature and most of these fires are ground and surface burning attributed to traditional practice of Jhum Cultivation and broom stick cultivation. However the occurrence of Forest fire during summer season is less due to abundance of rainfall in the state.

c) Measures taken to remedy the damage caused by the forest fires:

- i. Meghalaya Forest & Environment Department uses Forest Survey of India (FSI), Dehradun's technology for forest fire alerts and early warning systems.

- ii. Mass awareness campaigns launched.
- iii. Involves village communities, headmen, and local chiefs to restrict forest fires in their jurisdictions.
- iv. Collaboration with District Magistrates, Disaster Management Authorities, and Crisis Management Groups for better response and action.

d) Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years:

- i. Creation and maintenance of fire line.
- ii. Creation of infrastructure (Watch towers, water storage structures, control rooms, inspection huts etc.)
- iii. Training and awareness program for frontline staff for forest fire control.
- iv. Incentivizing Villages/communities for protection against forest fires.
- v. Providing forest firefighting equipment (Head Lamps, Camping Tents, Portable solar lights) in the field.
- vi. Short term survey/ research on forest fire-related issues.

e) Funds allocated:

- Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2023-24 is ₹ 51.91 lakh.
- Sanction is awaited for budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2024-25.

3.17 Mizoram

As per the information provided by the office of the Principal Chief Conservator of Forests of Mizoram vide e mail dated, 17-04-2025 (Copy enclosed at **Annexure - XIX**):

a) Number of the forest fire: 3612 Nos. of forest fire incidents took place during the year 2024.

b) Causes of the forest fire: Jhum cultivations, Agriculture activities.

c) Measures taken to remedy the damage caused by the forest fires:

Most of the Forest fires are caused due to Jhum Cultivation, there is no requirement of any specific remedial measure to be undertaken since the area is utilized for raising crops, etc.

d) Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years:

- i. Organising meetings of the level Sub-Committee on fire prevention to decide various prevention activities.
- ii. Engagement of NGOs to carry out evaluation of activities of fire prevention.
- iii. Provision of prize for the communities participating in fire prevention activities.
- iv. Observing mock drills.
- v. Workshops for co-ordination among line Departments and elected bodies of NGOs
- vi. Construction of Check Dam Loose Boulder
- vii. Engagement of fire watcher for 3 months during the fire season
- viii. Maintenance of fire lines
- ix. Observation of Fire Prevention Week and awareness campaign through social media, on the detrimental effects of Forest Fire and its preventive measures was carried out.
- x. In order to avoid fire incidents and to curtail fire incidence due to Jhum burning, Jhum burning culminated on 15th March, 2025 throughout the State after which no Jhumming is permissible.
- xi. A 24X7 fire control room is functioning actively to monitor and disseminate fire alerts promptly.
- xii. A 5 year Action Plan i.e Mizoram Forest Fire Management Plan has been formulated and is being utilized to tackle issues relating to Forest Fires including Post Fire Management.

e) Funds allocated:

- Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024 is ₹ 88.50852 Lakh. The budget utilized for procurement of Tata Yodha, construction of water storage tank, organizing workshops, construction of Check Dam Loose Boulder, engagement of fire watchers, maintenance of fire lines etc.
- Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest

fires during the year 2025, is ₹ 87.70 Lakh. The budget to be utilized for organising awareness campaigns & training programs, construction & maintenance of fire lines, engagement of fire watchers, etc.

3.18 Nagaland

As per the information provided by the office of the Principal Chief Conservator of Forests of Nagaland vide Letter No. FG-3/10/95(Part-IV) 8012, dated 24-03-2025 (Copy enclosed at Annexure - XX):

- a) **Number of the forest fire:** No forest fire incident took place in the year 2024.
- b) **Causes of the forest fire:** Cause of forest fire may be Slash-and-burn agriculture, Hunting or natural cause like lightning, high temperatures and dry weather.
- c) **Measures taken to remedy the damage caused by forest fires:**
 - i. Creation of fire lines,
 - ii. Awareness and training programme to seek Public co-operation and create awareness.
- d) **Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years:**
Ensure regular patrolling in fire prone areas for early warning, activate all JFMC'S and CCA Committees for prompt response to combat forest fires along with village Council, engage with local communities, stakeholders, firefighting agencies to enhance collaboration and coordination.
- e) **Funds allocated:**
 - Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2023-24 is ₹ 320.41 Lakh.
 - Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2024-25 is ₹ 109.98 Lakh.

3.19 Odisha

As per the information provided by the office of the Principal Chief Conservator of Forests of Odisha vide Letter No 7172 1F(FU&FP) FP-103/2023 dated, 27-03-2025 (Copy enclosed at Annexure - XXI):

a) Number of the forest fire: 22868 Nos. of forest fire incidents took place during the year 2024.

b) Causes of the forest fire:

Podu Cultivation, stubble burning, Minor Forest Produce (MFP) Collection by burning forest floor etc.

c) Measures taken to remedy the damage caused by the forest fires:

No specific remedial measure is needed for the fire affected area as the forest fire in Odisha is of ground Fire where the ground flora is brunt and rejuvenates after rainy season.

d) Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years:

- i. Creation and maintenance of fire line over 28465 Km.
- ii. Training and awareness programme for frontline staff for forest fire control.
- iii. Providing forest fire fighting equipment's in field.
- iv. Providing incentives to villages.
- v. The District Action Plan for 30 districts have been approved.

e) Funds allocated:

- Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires in the year 2024, is ₹ 5248.07 Lakh under the budget heads are FCDR (state Plan), CSS-FPM, CAMPA, SRC. As informed, budget amount allocated is adequate.
- Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires in the year 2025, is ₹ 5172.45 Lakh under the budget heads are FCDR (State Plan), CSS-FPM, CAMPA, SRC. As informed, budget amount allocated is adequate.

3.20 Puducherry

As per the information provided by the office of the Chief Conservator of Forests of Puducherry vide e mail, dated 21-03-2025 (Copy enclosed at **Annexure - XXII**):

a) Number of the forest fire: No forest fire incident took place in the year 2024.

b) Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years:

- i. Selection and planting of fire-tolerant tree species.
- ii. Micro-watershed-based plantation, creation of fire lines and fire protection roads.
- iii. Deployment of fire watchers, establishment of watchtowers, and regular awareness programs.

c) Funds allocated:

- Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2023-24 is ₹ 50.40 Lakh.
- ₹ 151.18 Lakh proposed for taking remedial measures for remedying the damage caused by forest fires during the year 2025-26.

3.21 Punjab

As per the information provided by the office of the Principal Chief Conservator of Forests & Wildlife Preservation of Punjab vide Letter No 8/293/25/FW-3/ Meeting/I/ 1075042/2025 dated 11-04-2025 (Copy enclosed at **Annexure - XXIII**):

a) Number of the forest fire: 366 Nos. of forest fire incident took place in the year 2024

b) Causes of the forest fire:

- i. Lighting, High temperature- Low humidity.
- ii. Burning of leaves along forest area, stubble burning by farmers adjoining forest area.

c) Measures taken to remedy the damage caused by the forest fires and Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years are:

The steps taken by the Government to prevent forest fire and to protect the country's forest and wildlife in the State of Punjab are as under: -

- i. State Level Monitoring Committee of Forest Fires for effective Implementation of the National Action Plan on Forest Fire (NAPFF) has been constituted.
- ii. Fire Zone Maps have been created to analyse forest fire vulnerability.

- iii. The mobile numbers of the officers and field staff have been registered on FSI website. Immediately on the receipt of SMS alerts from FSI Dehradun, action is taken by the concerned field staff on the field.
- iv. Forest fire control room have been set up in each Division including Head Office of the department. Toll free Helpline No. 1800-180-2323 (24x7) has been created by the Department.

d) Funds allocated:

- During 2023-24, an amount of ₹ 61.32 Lakh was allocated for undertaking remedial measures for remedying the damage cause by forest fires.
- During 2024-25, an amount of ₹ 17.88 Lakh was allocated for the awareness campaign and Training & capacity building on firefighting methods for Frontline staff, NGOs and village communities.

3.22 Rajasthan

As per the information provided by the office of the Principal Chief Conservator of Forests of Rajasthan vide letter RajKaj Ref No 14547307, received on 11-04-2025 (Copy enclosed at Annexure - XXIV):

- a) **Number of the forest fire:** 5025 Nos. of forest fire events have been observed in the year 2024.
- b) **Causes of the forest fire:**
Most of the forest fire in Rajasthan are ground/surface fire in which ground vegetation get burned.
- c) **Measures taken to remedy the damage caused by the forest fires & Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years are:**
 - i. Creation and maintenance of fire Lines,
 - ii. Engagement of fire watcher,
 - iii. Purchase of firefighting equipment, training of staff and local people.
- d) **Funds allocated:**
 - Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024-25 is ₹ 933.24 Lakh. As informed the budget is adequate.

- It has been informed that ₹ 1000 Lakh may be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025-26.

3.23 Sikkim

As per the information provided by the office of the Conservator of Forests of Sikkim Forest and Environment Department vide Ref. No /GoS/FED/FTC/105, dated 28-04-2025 (Copy enclosed at **Annexure - XXV**);

a) Number of the forest fire: A total of 93 forest fire incidents took place during the year 2024.

b) Causes of the forest fire:

- i. Lightning, rolling of boulders (friction), dry leaf litter, extremely hot dry spell, prolonged dry season etc.
- ii. Cigarette butts discarded from moving Vehicles, Slash burning in private holding adjoining to forest areas in one such human activity, irresponsible Picnics and Campfires.

c) Measures taken to remedy the damage caused by the forest fires and preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years:

- i. Implementation of the Forest Fire Alert System (developed by FSI) for early detection and monitoring of forest fires.
- ii. Use of controlled burning techniques and deployment of fire watchers with active community participation.
- iii. Availability of fire tender vehicles through convergence with agencies like the Police, Army, and ITBP, and formation of trained Quick Response Teams in every district up to the block level.
- iv. Conducting awareness campaigns for taxi drivers, tourists, students, Joint Forest Management Committees (JFMCs), Eco-Development Committees (EDCs), and local communities in coordination with SSDMA.
- v. Operation of wireless control rooms at district headquarters for 24/7 communication and quick response with frontline staff.

d) Funds allocated:

- Budget amount received for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024-25 is ₹ 6.455 Lakh. As informed by the state that fund provided is not adequate.
- Budget amount yet to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025-26.

3.24 Tamil Nadu

As per the information provided by the office of the Principal Chief Conservator of Forests of Tamil Nadu Forest Department vide Letter No 669480/2025/TNSFFCC_HO_TNFD, dated 11-04-2025 (Copy enclosed at **Annexure - XXVI**);

a) Number of the forest fire: A total of 1546 forest fire incidents took place during the year 2024.

b) Causes of the forest fire:

- Tourism and recreational activities.
- Careless disposal of cigarettes and matchsticks, unplanned agricultural management, MFP collections, fireworks and religious rituals, trespassing, electricity lines, settlements, unattended burning of waste.
- Invasive species management and controlled burning.
- Climate change, rising temperature, heat wave and prolonged dry spells.

c) Measures taken to remedy the damage caused by the forest fires:

With respect to the state of Tamil Nadu, the majority of forest fires are surface fires, primarily burning grasses. With each rainfall, new shoots emerge naturally; hence, no special remedial measures are taken.

The basic measures undertaken are as follows:

- Monitoring and assessment.
- Restoring damaged power lines.
- Construction of check dams and ponds at strategic locations to restore water sources.
- Soil conservation.
- Invasive species management like Lantana camara and wattle.

d) Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years:

- i. Creation of fire lines, Controlled burning of dry vegetation to reduce fuel load.
- ii. Adequate supply of firefighting equipment, advanced tools, drones, etc.
- iii. Community awareness programs.
- iv. Stricter regulations and enforcement - implementing laws to prevent illegal burning, deforestation, and careless human activities.
- v. Regular inspections and underground cabling in fire-prone areas to prevent electrical sparks.

e) Funds allocated:

- Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024 is ₹ 390.182 Lakh. The funding provided was adequate to support fire prevention activities and to be utilized for purchase and maintenance of firefighting equipment, controlled burning of fuel load in fire prone region, fire line creation in vulnerable areas, and creation of Infrastructure and soil moisture conservation work in high-risk areas.
- Information regarding the funds allocated during the year 2025 has not been provided.

3.25 Tripura

As per the information provided by the office of the Principal Chief Conservator of Forests of Tripura vide Letter No F.19(4)/Legal/HQ-For-22/Loose/914, dated 19-03-2025 (Copy enclosed at **Annexure - XXVII**);

- a) **Number of the forest fire:** The number of fire alerts received from FSI Portal for Tripura is around 2383 for year 2024 and the number of locations after analyzing in GIS domain found to be 321. All are manmade forest fires.
- b) **Causes of the forest fire:** Shifting cultivation is considered to be the main cause for Forest fire incident.
- c) **Measures taken to remedy the damage caused by forest fires:**
 - i. Firefighting equipment has been provided in field offices, and officials are registered with FSI's alert system for real-time fire updates.
 - ii. Fire lines are maintained in fire-prone zones before and during the fire season.

- iii. Fire Watchers/Van Mitras are deployed in GPs/VCs for monitoring.
- iv. Regular awareness programs are conducted with JFMCs and villagers, and pamphlets on fire safety are distributed.

d) Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years:

- i. Emphasis will be given for creating fire lines and maintenance of older fire lines around the vulnerable areas.
- ii. No. of registered users in the FSI Portal will be increased.
- iii. Disseminating pre-fire alerts on a timely bound manner will be given more importance.
- iv. Increasing soil and moisture conservation regime by creating more check dams in the forest areas will be the priority.
- v. Control burning to reduce forest floor biomass will be taken up before the onset of fire season.
- vi. Integration of FIRM app with FSI Alert System will be made.

e) Funds allocated:

- Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024-25 are ₹ 41.71 Lakh. As informed, the amount allocated is not Adequate.
- Budget amount likely to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025-26 is ₹ 426.22 Lakh.

3.26 Uttar Pradesh

As per the information provided by the office of the Additional Principal Chief Conservator of Forests of Uttar Pradesh vide Letter No. पी-896/36-टी-3, dated 17-04-2025 (Copy enclosed at **Annexure - XXVIII**);

- a) Number of the forest fire:** A total of 4895 forest fire incidents took place during the year 2023-24

- b) Causes of the forest fire:** In the state of Uttar Pradesh, forest fires are mainly sporadic surface forest fire which is controlled.
- c) Measures taken to remedy the damage caused by forest fires:**
- i. Fire lines are created in fire-prone zones
 - ii. Fire Watchers are deployed.
 - iii. Water storage tanks are available.
- d) Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years:** Information has not been provided.
- e) Funds allocated:**
- Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2023-24 is ₹ 73.36 Lakh.
 - Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025-26 is ₹ 63.47 Lakh.

3.27 Uttarakhand

As per the information provided by the office of the Principal Chief Conservator of Forests of Uttarakhand vide Letter No 828/29-3 Dehradun, dated 17-04-2025 (Copy enclosed at Annexure-XXIX);

- a) Number of the forest fire:** A total of 1276 forest fire incidents took place during the year 2023-24.
- b) Causes of the forest fire:** Human negligence is the main cause.
- c) Measure taken to remedy the damage caused by forest fires:**
- Action was taken by filing H2 cases against the persons responsible for the forest fire
- d) Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years:** Information has not been provided.
- e) Funds allocated:**

- Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024 are ₹ 3430.44 Lakh.
- Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025-26 are ₹ 4700 Lakh.

3.28 West Bengal

As per the information provided by the office of the Principal Chief Conservator of Forests of West Bengal vide Letter No 613/CS/LAW/7R-2(851)/2025, dated 28-04-2025 (Copy enclosed at **Annexure - XXX**);

a) Number of the forest fire: A total of 1260 forest fire incidents took place during the year 2024.

b) Causes of the forest fire:

- i. Clearing of forest floor for NTFP collection specially Mahua flower collection.
- ii. Cattle Grazers lit fire to promote grass Growth for grazing.
- iii. It is made by illegal poachers and hunters to drive the animals.

c) Measures taken to remedy the damage caused by the forest fires:

- i. Awareness generation programme among fringe population.
- ii. Satellite based information system and GIS Lab coordination and monitoring on daily basis.
- iii. Rotational Burning/controlled burning of forest floor litter as per the field conditions.
- iv. Cleaning of Fire-lines in the forests and plantations as a part of regular maintenance activity before fire season.
- v. Establishment of Watch Towers at strategic locations.
- vi. Wireless communication network/Mobile group communication exists.
- vii. Provision of efficient fire-fighting tools in the Divisions and at local levels in Ranges and Beats.

- viii. Hiring of vehicles for movement of forest fire fighting teams
- ix. Field visits of officers for ground truthing of the damage in the field due to the forest fires and interpretation and analysis.
- x. Engagement of seasonal fire watchers in the Divisions, as and where required.
- xi. Establishing coordination with other Departments viz. Fire Services. Police, District Administration. Health and Local Bodies.
- xii. Leaf litter is collected by JFMCs to reduce forest fuel load.

d) Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years:

- i. Weekly awareness meetings are conducted with JFMC members, supported by miking, posters, and information campaigns discouraging fire-setting in forest areas.
- ii. Regular coordination meetings are held at the block level with civic authorities and stakeholders, involving the Disaster Management Unit and fire brigade for fire control and mock drills.
- iii. Fire-watchers are deployed to monitor and report fire incidents in forest areas.
- iv. Fire alerts are received from the Forest Survey of India (FSI) through headquarters for timely response.
- v. Procurement of fire blowers and other fire-fighting equipment is planned, subject to availability of funds.

e) Funds allocated:

- As informed, no budget amount was allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024.
- Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025 is under process.

4. Conclusion:

4.1 Information was received from 28 States/UTs and out of which 24 States/UTs reported forest fire incidents during the year

2024. These include; Andhra Pradesh, Andaman & Nicobar, Chhattisgarh, Dadra & Nagar Haveli and Daman & Diu, Goa, Gujarat, Himachal Pradesh, Jammu & Kashmir, Jharkhand, Kerala, Ladakh, Madhya Pradesh, Maharashtra, Meghalaya, Mizoram, Odisha, Punjab, Rajasthan, Sikkim, Tamil Nadu, Tripura, Uttar Pradesh, Uttarakhand, and West Bengal .

4.2The total cumulative number of reported incidents across these 24 States/UTs is 125646 during 2024.

4.3States with the highest number of forest fire incidents during 2024 include:

- a) Maharashtra (22874)
- b) Odisha (22868)
- c) Andhra Pradesh (18144)
- d) Madhya Pradesh (14789)
- e) Chhattisgarh (13018)

4.4No forest fire incidents were reported in the following States/UTs during 2024: Chandigarh, Lakshadweep, Nagaland, and Puducherry.

4.5Causes of the forest fire as per information provided:

- The majority of forest fires were man-made, caused by activities like Non-timber forest products (NTFP) collection (e.g., tendu, mahua), agricultural stubble burning, shifting cultivation, and negligence (campfires, cigarette disposal etc.).
- Natural causes like lightning & high temperatures were also reported but to a lesser extent.
- Other factors like invasive weeds, encroachment & traditional practices were also reported.

4.6Remedial Measures taken by most of the states as per information provided:

States/UTs undertook measures such as:

- i. Creation and maintenance of fire lines.
- ii. Controlled burning and fire suppression activities.
- iii. Afforestation and ecological restoration, especially in affected zones.
- iv. Awareness campaigns involving communities and schools
- v. Deployment of fire watchers and patrolling teams during the fire season.

- vi. Soil moisture conservation
- vii. Restoration with native species
- viii. Infrastructure like watchtowers and control rooms
- ix. Integration with FSI forest fire alert systems
 - x. Mobile-based alerts
 - xi. GIS fire mapping, to improve early detection and quick response
- xii. Use of drones and AI sensors

4.7 Preventive Plans for 2025:

States/UTs proposed preventive plan for 2025 are:

- i. Early Detection and Monitoring.
- ii. Use of Forest Fire Alert Systems (FSI), mobile alerts, GIS-based fire mapping, drones, and AI sensors.
- iii. Establishment of 24/7 fire control rooms, watchtowers, fire surveillance teams, and integration with weather monitoring systems.
- iv. Physical Fire Prevention Infrastructure.
- v. Creation and maintenance of fire lines, controlled burning, construction of water storage structures (check dams, ponds), and soil/moisture conservation works.
- vi. Installation of fire protection infrastructure such as control roads, watch huts, and fire towers.
- vii. Manpower and Equipment Deployment.
- viii. Deployment of fire watchers, Quick Response Teams (QRTs), beat patrols, and community volunteers.
- ix. Provision of firefighting equipment like blowers, beaters, protective gear, water tankers, etc.
- x. Community Involvement and Awareness training campaigns, mock drills with villagers, JFMCs/EDCs, NGOs, schools, and other stakeholders.
- xi. Incentive schemes and awards to fire-prone villages for fire prevention efforts.
- xii. Policy, Planning, and Coordination.
- xiii. Preparation of fire risk zonation maps, forest fire management plans, and state/district-level action plans.
- xiv. Coordination with line departments, disaster management authorities, police, and armed forces.

The information received from 28 States/UTs has been summarised in table given below;

#	Name of the State/UT	Number of Forest Fire Incidents (2024)	Causes for Forest Fires	Budget Allocated for 2024 (₹ Lakh)	Budget Proposed for 2025 (₹ Lakh)
1.	Andhra Pradesh	18144	Accidental (NTFP collectors, agriculture fires, shepherds, encroachment); Boda grass; Invasive weeds	223.756	1300
2.	Andaman & Nicobar	19	Mostly accidental from adjacent habitation	19.36	304 (proposed for 2025-26)
3.	Chandigarh	0	-	Not mentioned	Not mentioned
4.	Chhattisgarh	13018	Lightning, bamboo friction, tendu/mahua collection	2732.96	Not mentioned
5.	Daman, Diu & Dadra & Nagar Haveli	17	Rabb burning	Not specified	Not specified
6.	Goa	11	Not exactly known	415.35	313.465
7.	Gujarat	969	Debris burning, negligence, traditions	1198	1550
8.	Himachal Pradesh	2464	Accidents, careless visitors, electric sparks, agriculture burning	564.42	1280.21
9.	Jammu &	1243	Careless disposal, sparks, stubble	Not	Not

	Kashmir		fires, fodder production burning	mentioned	mentioned
10	Jharkhand	7668	Lightning, bamboo friction, Mahua collection, mining	793.34	793.34
11	Kerla	384	Lightning, retaliation fires, cigarette butts, land clearing.	1200	1000
12	Ladakh	1	Ignition of dry grass/biomass burning	47.28	58.6
13	Lakshadweep	0	-	Nil	Nil
14	Madhya Pradesh	14789	Natural (lightning), Man-made (slash & burn, Mahua), negligence	3254	7000
15	Maharashtra	22874	High temp, lightning, agriculture burning, tendu/mahua collection, campfires	4387.38 (2023-24) 3249.30 (2024-25)	15970.26
16	Meghalaya	721	Jhum cultivation, broom cultivation	51.91	Awaited
17	Mizoram	3612	Jhum cultivation	88.51	87.70
18	Nagaland	0	Slash-and-burn, hunting, natural	320.41	109.98
19	Odisha	22868	Podu cultivation, stubble burning, MFP collection fires	5248.07	5172.45
20	Puducherry	0	-	50.40	151.18

21	Punjab	366	Lightning, burning leaves, stubble burning	61.32	17.88
22	Rajasthan	5025	Ground vegetation burning	933.24	1000 proposed to be allocated
23	Sikkim	93	Lightning, rolling of boulders (friction), irresponsible Picnics and Campfires.	6.455	Yet to be allocated
24	Tamil Nadu	1546	Tourism, negligence, agriculture, climate change	390.182	Not mentioned
25	Tripura	2383	Shifting cultivation	41.71	426.22
26	Uttar Pradesh	4895	Surface forest fire	73.36	63.47
27	Uttarakhand	1276	Human negligence	3430.44	4700
28	West Bengal	1260	NTFP/Mahua collection, cattle grazing, poaching	NIL	Under process


02/05/2015
Sharandeep Singh
Scientist 'E'

Central Pollution Control Board

Item No.03

Court No. 2

**BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 425/2023

Deepika Khari

Applicant

Versus

State of U.P. & Ors.

Respondents

Date of hearing: 17.02.2025

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Applicant: None for the applicant.

Amicus Curiae: Mr. Gaurav Kumar Bansal, Advocate.

Respondents: Ms. Suhasini Sen, Ms. Surbhi Singh and Ms. Masooma Rizvi, Advocates for MoEF & CC.
Mr. Deepak Bora and Mr. Yash Agarwal, Advocates for respondents no. 2 to 5.

ORDER

1. Applicant- Deepika Khari had sent letter petition dated 12.03.2023 complaining about burning of dry leaves in Badkot Forest Range on Rishikesh-Dehradun Road at number of places and inaction on the part of the forest and police officials despite complaints made to them.

2. Vide order dated 01.08.2023, this Tribunal directed the Divisional Forest Officer, Dehradun to look into the grievances, verify the factual position, take appropriate action against the violators for past violations,

issue appropriate instructions, take such other remedial measures as may be considered appropriate in accordance with law and submit factual and action taken report.

3. In the course of hearing, reports dated 25.10.2023, 12.01.2024 and 19.07.2024 were filed by DFO, Dehradun. Written submissions dated 06.04.2024 were filed by the applicant.

4. Vide order dated 18.04.2024, this Tribunal appointed Mr. Gaurav Bansal, Advocate as Amicus Curie who submitted report dated 14.10.2024.

5. Vide order dated 21.10.2024, MoEF&CC, State of Uttarakhand, PCCF, HoFF, Chief Wildlife Warden Dehradun, DFO Dehradun and Forest Survey of India Dehradun were impleaded as respondents nos.1 to 6.

6. Response dated 20.11.2024 has been filed by Additional PCCF (Fire and Disaster Management), Dehradun and response affidavit dated 06.01.2025 has been filed by MoEF&CC.

7. The substantial environmental questions which arise in the present case may be noticed as under:-

- (i) Whether controlled fire is the only method of preventing/controlling fire in the forest or there is any other alternative method;
- (ii) Whether the method of controlled fire adopted for preventing/controlling fire in the forest is supported by any scientific study regarding efficacy of the above said method; and
- (iii) Whether the said method has been approved by MoEF&CC as a remedial measure for preventing/controlling forest fires.

8. In view of the nature, magnitude and importance of substantial environmental questions involved in the present case, we consider it

appropriate to widen the scope of the present proceedings so that the substantial environmental questions involved can be looked into by the concerned authorities and appropriate remedial measures can be taken.

9. Appropriate responses with reference to the substantial environmental questions noticed above may be filed by PCCF, Uttarakhand and also by MoEF&CC.

10. Learned Amicus Curiae may also file his response with respect to substantial environmental questions referred to above.

11. In view of the facts and circumstances and substantial environmental questions noticed above, we also consider presence of the CPCB to be essential for just and proper resolution of the substantial environmental questions involved in the present case and accordingly the CPCB is impleaded as respondent no. 7.

12. The Registry is directed to amend memo of parties and issue notice to newly respondent no. 7 requiring it to file its reply/response at least one day before the next date of hearing fixed.

13. The CPCB is directed to obtain, compile and include in its reply/response the information with respect to the following aspects:-

- (i) State/U.T. wise number of forest fire incidents which took place in the year 2024 in entire India;
- (ii) Causes for the forest fires specified separately under the categories of natural, man-made or any other reason (the reason may be specified);
- (iii) Measures taken to remedy the damage caused by the forest fires;

- (iv) Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years;
- (v) Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024 with details regarding adequacy of the amount and modes of utilization.
- (vi) Budget amount to be allocated for taking of remedial measures for remedying the damage caused by forest fires during the year 2025 with details regarding adequacy of the amount and modes of utilization.

14. We direct the Director General of Forest (DGF), Ministry of Environment, Forest and Climate Change (MoEF&CC), Government of India to convene meetings with the concerned PCCFs of States/UTs, the Director General, Forest Survey of India (FSI), Dehradun, Uttarakhand, the Director, Indian Institute of Forest Management (IIFM), Bhopal, Madhya Pradesh and deliberate on the issue of forest fires both controlled and man-made, which results in huge loss of biodiversity and adversely impacts the environment and formulate guidelines for the prevention and control of forest fire incidents. The guidelines may also address the requirement of strengthening of infrastructure, institutional arrangements, budgetary provisions, etc. for tackling the task of forest fires in the concerned States/UTs.

15. Report in this regard may be submitted by the Director General Forest (DGF), Ministry of Environment, Forest and Climate Change (MoEF&CC), Government of India at least one day before the next date of hearing fixed.

16. The applicant may be informed about the next date of hearing fixed and may be provided VC link for joining the proceedings on the next date of hearing fixed.

17. The applicant may also be asked to submit video clips, photographs available with her to this Tribunal at least one week before the next date of hearing fixed.

18. List on 05.05.2025 for further consideration.

19. A copy of this order be sent to Director General of Forest, Ministry of Environment, Forest and Climate Change, Government of India to convene meetings with the concerned PCCFs of States/UTs, the Director General, Forest Survey of India, Dehradun, Uttarakhand, the Director, Indian Institute of Forest Management, Bhopal, Madhya Pradesh by email for requisite compliance.

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

February 17th, 2025
Original Application No. 425/2023
AB



44

No-CM-13011/38/2025-LAW-HO-CPCB-HO

March 10, 2025

To,

The Principal Chief Conservator of Forests / Chief Conservator of Forests,
All States/UTs (As per list-1)

Subject: Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika
Khari versus State of U.P. & Ors.

Reference: Hon'ble NGT Order dated 17-02-2025

Madam/Sir,

This is in reference to the Hon'ble National Green Tribunal (NGT) order dated 17-02-2025 in Original Application No. 425/2023, titled *Deepika Khari versus State of U.P. & Ors.*, wherein the Hon'ble NGT passed the following direction:

Para 13: "The CPCB is directed to obtain, compile, and include in its reply/response the information with respect to the following aspects:

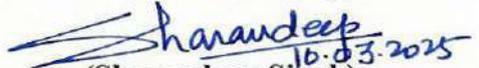
- i. State/UT-wise number of forest fire incidents that took place in the year 2024 in entire India;
- ii. Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified);
- iii. Measures taken to remedy the damage caused by the forest fires;
- iv. Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years;
- v. Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding adequacy of the amount and modes of utilization;
- vi. Budget amount to be allocated for taking of remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding adequacy of the amount and modes of utilization."

In view of the above, it is requested that the above information in the format (format enclosed) may please be provided by March 21, 2025, to facilitate timely compilation and submission to the Hon'ble NGT within the stipulated timeframe. A soft copy of the same in MS word format may also be communicated to the following email IDs: ckdixit.cpcb@nic.in and upcl.cpcb@gov.in.

This issues with approval of the Competent Authority.

Encls.: as above

Yours faithfully,


(Sharandeep Singh)
10.03.2025

Additional director & Head (UPC-I)

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, New Delhi - 110032

दूरभाष/Tel: 43102030, 22305792, वेबसाईट/Website : www.cpcb.nic.in

374/UPC-I/25
11/3/2025

o/c

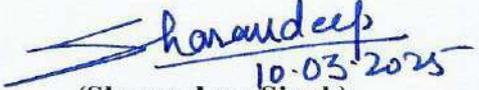
Copy to:

The Member Secretary,
State Pollution Control Board/Pollution
Control Committee (As per list-2)

: For kind information and request to follow-up with the concerned State Forest Department for providing information, as above, please.

The Regional Director
Central Pollution Control Board
(As per list-3)

: For kind information and following up with the concerned agency, as above, in their jurisdiction, please


10-03-2025
(Sharandeep Singh)

374/UPC/25
11/3/2025

o/c

List of PCCF (List-1)

S.No.	<u>State/UT</u>	<u>Office Address</u>
1.	ANDHRA PRADESH	Principal Chief Conservator of Forests (HoFF), Aranya Bhavan, P.V.S. Land Mark, Near APIIC Towers, Mangalagiri, Guntur District-522503, Andhra Pradesh.
2.	ARUNACHAL PRADESH	Principal Chief Conservator of Forests and Principal Secretary(E&F), Government of Arunachal Pradesh, ITANAGAR - 791 111.
3.	ASSAM	Principal Chief Conservator of Forests, Head of Forest Force, Aranya Bhawan, Panjabari, Guwahati, 781037, Assam
4.	BIHAR	Principal Chief Conservator of Forests Bihar forest department, Vishweshwariah complex, Chowthi Manzil, Technology Bhavan, Beli road, Patna, (Bihar) - 800 015
5.	CHHATTISGARH	Principal Chief Conservator of Forests (HoFF), Chhattisgarh Forest Department, Jai Raod, Aranya Bhawan Raipur (C.G.)- 492 007
6.	GOA	Principal Chief Conservator of Forests, Gomantak Maratha Samaj, Dayanand Smriti Building, Panaji-403001 Goa
7.	GUJARAT	Principal Chief Conservator of Forests, Government of Gujarat, Department of Forests, Aranya Bhavan, Block No. A/3, Near 'Ch' Circle, Opp. ST. Xaviers High School, Sector-10/A, Gandhi Nagar, Gujarat-382010
8.	HARYANA	Principal Chief Conservator of Forests (HoFF) Department of E&F, Govt. of Haryana, Van Bhawan, Sector-6, Plot no. C-18, Panchkula - 134109 (Haryana)

9.	HIMACHAL PRADESH	Principal Chief Conservator of Forests, HoFF, Himachal Pradesh Forest Department, Government of Himachal Pradesh, , Talland, Shimla-171001, (Himachal Pradesh)
10.	JHARKHAND	Principal Chief Conservator of Forest & Head of the Forest Force (HoFF) Forests, Environment and Climate Change Department, Van Bhawan, Doranda, Ranchi, Jharkhand-834002
11.	KARNATAKA	Principal Chief Conservator of Forests (HoFF), Government of Karnataka Department of Forest, Aranya Bhawan, 4 th Floor, 18 th Cross, Malleshwaram, Bengaluru - 560003
12.	KERALA	Principal Chief Conservator of Forests, Kerala Forest Department, Forests Headquarters, Vazuthacaud, Thiruvananthapuram, (Kerala) - 695 014
13.	MADHYA PRADESH	Principal Chief Conservator of Forests, Head of Forest Force, Madhya Pradesh Forest Department, Satpuda Bhawan, 1st Floor, Bhopal-462006
14.	MAHARASHTRA	Principal Chief Conservator of Forests (HoFF) M. S. Nagpur, Maharashtra Forest Department, Government of Maharashtra, Van Bhawan, Ramgiri Road, Civil Lines, Nagpur -440 001,
15.	MANIPUR	Principal Chief Conservator of forests, Forest Head Office, Sanjenthong, Government of Manipur Imphal, (Manipur) - 795001
16.	MEGHALAYA	Principal Chief Conservator of Forests, Government of Meghalaya, Department of Forests, Sylvan House, Lower Laichumiere, Risa Colony, SHILLONG - 793 001.
17.	MIZORAM	Principal Chief Conservator of Forests, Govt. of Mizoram, Tuikhuatlang, Aizwal, Mizoram-796001.

18.	NAGALAND	Principal Chief Conservator of forests, HoFF, Department of Forest, Ecology, Environment and Wildlife, Government of Nagaland, Kohima, (Nagaland) - 797001
19.	ODISHA	Principal Chief Conservator of Forests, Government of Odisha, Department of Forests, Plot No. GD-2/12, Aranya Bhawan, Chandrashekharpur, Bhubaneshwar – 751 023
20.	PUNJAB	Principal Chief Conservator of Forests (HoFF), Department Of Forests & Wildlife Preservation, Forest Complex, Sector - 68, Mohali-160062 Punjab
21.	RAJASTHAN	Principal Chief Conservator of Forests, HoFF, Rajasthan Forest Department, Government of Rajasthan, Van Bhawan, Vaniki Path, Jaipur, (Rajasthan) – 302 005
22.	SIKKIM	Principal Chief Conservator of Forests-cum Secretary, Government of Sikkim, Department of Forest, Environment and Wildlife Management, Government of Sikkim, Forest Secretariat Deorali - 737102 Gangtok, East Sikkim
23.	TAMIL NADU	Principal Chief Conservator of Forests & HoFF, Department of Forests, Government of Tamil Nadu, No. 1, Jeenis Road, Panagal Maligai Building, Saidapet, Chennai – 600015
24.	TELENGANA	Principal Chief Conservator of Forests & Hoff, Telangana Forest Department, Government of Telangana, Aranya Bhawan, Saifabad, Hyderabad – 500 001
25.	TRIPURA	Principal Chief Conservator of Forests, Tripura, Aranya Bhawan, Pandit Nehru Complex, PO-Kunjaban, Agartala-799006
26.	UTTARAKHAND	Principal Chief Conservator of Forests, Department of Environment Forests, Government of Uttarakhand, 87, Rajpur Road, Dehradun-248001, Uttarakhand

27.	UTTAR PRADESH	Principal Chief Conservator of Forests, Govt. of Uttar Pradesh, 17, Rana Pratap Marg, Lucknow, (Uttar Pradesh) – 226 001
28.	WEST BENGAL	Principal Chief Conservator of forests (HoFF), Department of Forests, Government of West Bengal, Aranya Bhawan, Block No. LA-10A, Sector III, Salt lake City, Kolkata– 700098
29.	ANDAMAN AND NICOBAR ISLANDS	Principal Chief Conservator of Forests, Andaman & Nicobar Islands, Van Sadan, Haddo, P.O., Port Blair - 744102
30.	CHANDIGARH	Chief Conservator of Forests, Chandigarh Administration, Sector-9, Chandigarh- 160 001
31.	DAMAN, DIU AND DADAR, NAGAR HAVELI	CCF, U.T. of Daman & Diu and Dadra & Nagar Haveli, Fort Area Secretariat, Silvassa- 396 230
32.	DELHI	Add. Principal Chief Conservator of Forests, Department of Forest and Wildlife, 2nd Floor, A-Block, Vikas Bhawan, I.P. Estate, New Delhi-110002
33.	JAMMU & KASHMIR	Principal Chief Conservator of Forests, Government of Jammu & Kashmir, Van Bhawan, Below Gumat, Jammu Tavi, Jammu-180001 J&K
34.	LADAKH	The Chief Conservator of Forests, 5H2G+FPQ, Leh, Ladakh-194101
35.	LAKSHDWEEP	Deputy Conservator of Forests, Lakshadweep Administration, Department of Environment and Forest, Kavaratti Island- 682555
36.	PUDUCHERRY	Directorate of Forest and Wildlife, Mullaiaagam Forest Campus, Cuddalore Main Road, Puducherry - 605 001.

List of all the State Pollution Control Boards (SPCBs) & Pollution Control Committees (PCCs) (List - 2)

1.	The Member Secretary Andhra Pradesh Pollution Control Board, D. No. 33-26-14 D/2, Near Sunrise Hospital, Pushpa Hotel Centre, Chalamvari Street, Kasturibaipet, Vijayawada - 520 010, Andhra Pradesh	2.	The Member Secretary Arunachal Pradesh Pollution Control Board, Department of Environment & Forests, Paryavaran Bhawan, Yupia Road, Papu Nalah, Naharlagun-791110, Arunachal Pradesh
3.	The Member Secretary Assam Pollution Control Board Bamunimaiden, Guwahati - 781021 Assam	4.	The Member Secretary Andaman & Nicobar Pollution Control Committee, Dept. of Sc. and Technology Dollygunj Van Sadan, Haddo P.O., Port Blair-744 102, Andaman & Nicobar
5.	The Member Secretary Bihar Pollution Control Board, Parivesh Bhawan, Plot No. NS-B/2 Patliputra Industrial Area, Patliputra, Patna-800023, Bihar	6.	The Member Secretary Chandigarh Pollution Control Committee, Paryavaran Bhawan, Ground Floor Madhya Marg, Sector C19-B, Pin: 160 019, Chandigarh
7.	The Member Secretary Chhattisgarh Environment Conservation Board, Paryavas Bhawan, North Block Sector-19, Naya Raipur-490099, Chhattisgarh	8.	The Member Secretary Daman, Diu & Dadra & Nagar Haveli Pollution Control Committee, Fort Area, Court Compound, Moti Daman-396220, Daman
9.	The Member Secretary Delhi Pollution Control Committee, 4th Floor, ISBT Building, Kashmiri Gate, Pin: 110006, Delhi	10.	The Member Secretary Gujarat Pollution Control Board, Paryavaran Bhawan, Sector 10-A, Gandhi Nagar- 382010, Gujarat
11.	The Member Secretary Goa Pollution Control Board, Nr. Pilerne Industrial Estate, Opp. Saligao Seminary, Saligao-Bardez-403511, Goa	12.	The Member Secretary Haryana Pollution Control Board, C-11, Sector-6 Panchkula Haryana-134 109, Chandigarh
13.	The Member Secretary Himachal Pradesh Pollution Control Board, Paryavaran Bhawan, Phase-III, Below BCS, New Shimla - 171 009, Himachal Pradesh	14.	The Member Secretary Jharkhand State Pollution Control Board, T.A. Building, HEC, P.O. Dhurwa, Ranchi-834 004, Jharkhand
15.	The Member Secretary J&K Pollution Control Committee, Parivesh Bhawan, Shiekh-ul-Campus, behind Govt. Silk Factory, Raj Bagh, Srinagar (J&K) and Parivesh Bhawan, Gladni Forest Complex Transport Nagar, Jammu, 180006	16.	The Member Secretary Karnataka State Pollution Control Board, Parisara Bhavana, 1st to 5th Floor, 49, Church Street, Bengaluru - 560 001, Karnataka

17.	The Member Secretary Kerala Pollution Control Board, Pattom Palace, P.O. Thiruvananthapuram- 695 004, Kerala	18.	The Member Secretary Lakshadweep Pollution Control Committee, Lakshadweep Administration, Dept. Of Sc. and Technology & Environment, Kavaratti Island-682 555, Lakshadweep
19.	The Member Secretary Maharashtra Pollution Control Board, Kalptaru Point, 2nd - 4th Floor, Opp. Cine Planet, Sion Circle, Sion (E), Mumba - 400 022, Maharashtra	20.	The Member Secretary Madhya Pradesh Pollution Control Board, Paryavaran Parisar, Sector E-5, Arera Colony, Bhopal - 462 016, Madhya Pradesh
21.	The Member Secretary Manipur Pollution Control Board, Near Imphal West D.C. Office Complex, Lamphelpat, Imphal- 795 004, Manipur	22.	The Member Secretary Meghalaya Pollution Control Board Arden, Lumpyngngad, Shillong- 793 014, Meghalaya
23.	The Member Secretary Mizoram Pollution Control Board, New Secretariat Complex, Khatla, Thlanmual Peng, Aizawl- 796001, Mizoram	24.	The Member Secretary Nagaland Pollution Control Board Signal Point, Dimapur- 797112, Nagaland
25.	The Member Secretary State Pollution Control Board, Odisha Paribesh Bhawan, A-118, Nilakantha Nagar, Unit-VIII, Bhubaneswar- 751 012, Odisha	26.	The Member Secretary Puducherry Pollution Control Committee Department of Science, Technology and Environment IIIrd Floor, PHB Building, 5, Anna Nagar- 605005, Puducherry
27.	The Member Secretary Punjab Pollution Control Board Vatavaran Bhawan, Nabha Road Patiala- 147 001, Punjab	28.	The Member Secretary Rajasthan Pollution Control Board, 4, Institutional Area, Jhalana Doongri Jaipur - 302 004, Rajasthan
29.	The Member Secretary Sikkim Pollution Control Board, Forest, Environment Wildlife Management Department, Government of Sikkim, Forest Secretariat, Ground Floor, Deorali, Gangtok -737102, East Sikkim	30.	The Member Secretary Tamil Nadu Pollution Control Board No. 76, Mount Salai Guindy, Chennai - 600 032, Tamilnadu
31.	The Member Secretary Telangana Pollution Control Board Paryavaran Bhawan, A-III Institutional Estate, Sanathnagar Hyderabad - 500018, Telangana	32.	The Member Secretary Tripura Pollution Control Board, Parivesh Bhawan, Pandit Nehru Complex, Gorkhabasti P.O. Kunjaban, Agartala- 799 006, Tripura

33.	The Member Secretary Uttar Pradesh Pollution Control Board Building No TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow - 226 010, Uttar Pradesh	34.	The Member Secretary Uttarakhand Environment Protection & Pollution Control Board 46B, IT Park, Sahastradhara Road, Dehradun- 248001, Uttarakhand
35.	The Member Secretary West Bengal Pollution Control Board Paribesh Bhawan, 10A, Block- LA, Sector III, Salt Lake City, Calcutta- 700106, West Bengal	36.	The Member Secretary Ladakh Pollution Control Committee, Skara yokma, near KBR Airport, UT of Ladakh

List of all Regional Directors with address. (List-3)

S.No.	RDs Name	Address
1.	Regional Directorate - Bengaluru	A-Block, Nisarga Bhavan, 1st and 2nd Floors, 7th D Cross, Thimmaiah Road, Shivanagar, Bengaluru-560079,
2.	Regional Directorate – Bhopal	Parivesh Bhawan, Paryavaran Parisar E-5, Arera Colony, Bhopal-462016
3.	Regional Directorate - Chandigarh	BSNL Telephone Exchange, 2nd Floor, Sector -49 C, Chandigarh – 160047
4.	Regional Directorate – Chennai	No. 40-E, 2nd Floor, BSNL Building, TVK Industrial Estate, CIPET Road, Guindy Chennai, Tamil Nadu - 600032
5.	Regional Directorate – Kolkata	'South end Conclave' Block-502, 5th & 6th Floor, 1582, Razidanga, Main Road, Kolkata- 700107
6.	Regional Directorate - Lucknow	PICUP Bhawan, Vibhuti Khand, Gomti Nagar, Lucknow - 226010
7.	Regional Directorate – Pune	Survey No. 110, Dhankude Multi-Purpose Hall, Baner Road, Baner, Pune - 411045
8.	Regional Directorate – Shillong	Opp. Government Press, Ground Floor, CTO Building, BSNL Shillong- 793001
9.	Regional Directorate - Vadodara	Parivesh Bhawan, Opp. Ward No. 10 VMC Office Subhanpura, Vadodara – 390 023

Prescribed Format for Information

S.No.	Aspect	Details	
1.	Name of the State/UT		
2.	Number of forest fire incidents in 2024 in the State/UT		
3.	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)		
	Natural Forest Fire	Number of Forest fire Incidents	
		Cause	
	Manmade Forest Fire	Number of Forest fire Incidents	
		Cause	
	Others Forest Fire	Number of Forest fire Incidents	
		Cause	
4.	Measures taken to remedy the damage caused by forest fires		
	Natural Forest Fire		
	Manmade Forest Fire		
	Others Forest Fire		
5.	Preventive measures proposed for 2025 and subsequent years		
	Natural Forest Fire		
	Manmade Forest Fire		
	Others Forest Fire		

Prescribed Format for Information

S.No.	Aspect		Details
6.	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;		
	Natural Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of Utilization	
	Manmade Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of Utilization	
	Others Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of Utilization	
7.	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization.”		
	Natural Forest Fire	Total Budget to be Allocated	
		Adequacy of the amount	
		Mode of Utilization	
	Manmade Forest Fire	Total Budget to be Allocated	
		Adequacy of the amount	
		Mode of Utilization	

Prescribed Format for Information

S.No.	Aspect		Details
	Others Fire	Total Budget to be Allocated	
		Adequacy of the amount	
		Mode of Utilization	

**BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 425/2023

Deepika Khari

Applicant

Versus

State of U.P. & Ors.

Respondents

Date of hearing: 17.02.2025

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Applicant: None for the applicant.

Amicus Curiae: Mr. Gaurav Kumar Bansal, Advocate.

Respondents: Ms. Suhasini Sen, Ms. Surbhi Singh and Ms. Masooma Rizvi, Advocates for MoEF & CC.
Mr. Deepak Bora and Mr. Yash Agarwal, Advocates for respondents no. 2 to 5.

ORDER

1. Applicant- Deepika Khari had sent letter petition dated 12.03.2023 complaining about burning of dry leaves in Badkot Forest Range on Rishikesh-Dehradun Road at number of places and inaction on the part of the forest and police officials despite complaints made to them.

2. Vide order dated 01.08.2023, this Tribunal directed the Divisional Forest Officer, Dehradun to look into the grievances, verify the factual position, take appropriate action against the violators for past violations,

issue appropriate instructions, take such other remedial measures as may be considered appropriate in accordance with law and submit factual and action taken report.

3. In the course of hearing, reports dated 25.10.2023, 12.01.2024 and 19.07.2024 were filed by DFG, Dehradun. Written submissions dated 06.04.2024 were filed by the applicant.
4. Vide order dated 18.04.2024, this Tribunal appointed Mr. Gaurav Bansal, Advocate as Amicus Curie who submitted report dated 14.10.2024.
5. Vide order dated 21.10.2024, MoEF&CC, State of Uttarakhand, PCCF, HoFF, Chief Wildlife Warden Dehradun, DFO Dehradun and Forest Survey of India Dehradun were impleaded as respondents nos.1 to 6.
6. Response dated 20.11.2024 has been filed by Additional PCCF (Fire and Disaster Management), Dehradun and response affidavit dated 06.01.2025 has been filed by MoEF&CC.
7. The substantial environmental questions which arise in the present case may be noticed as under:-
 - (i) Whether controlled fire is the only method of preventing/controlling fire in the forest or there is any other alternative method;
 - (ii) Whether the method of controlled fire adopted for preventing/controlling fire in the forest is supported by any scientific study regarding efficacy of the above said method; and
 - (iii) Whether the said method has been approved by MoEF&CC as a remedial measure for preventing/controlling forest fires.
8. In view of the nature, magnitude and importance of substantial environmental questions involved in the present case, we consider it

appropriate to widen the scope of the present proceedings so that the substantial environmental questions involved can be looked into by the concerned authorities and appropriate remedial measures can be taken.

9. Appropriate responses with reference to the substantial environmental questions noticed above may be filed by PCCF, Uttarakhand and also by MoEF&CC.

10. Learned Amicus Curiae may also file his response with respect to substantial environmental questions referred to above.

11. In view of the facts and circumstances and substantial environmental questions noticed above, we also consider presence of the CPCB to be essential for just and proper resolution of the substantial environmental questions involved in the present case and accordingly the CPCB is impleaded as respondent no. 7.

12. The Registry is directed to amend memo of parties and issue notice to newly respondent no. 7 requiring it to file its reply/response at least one day before the next date of hearing fixed.

13. The CPCB is directed to obtain, compile and include in its reply/response the information with respect to the following aspects:-

- (i) State/U.T. wise number of forest fire incidents which took place in the year 2024 in entire India;
- (ii) Causes for the forest fires specified separately under the categories of natural, man-made or any other reason (the reason may be specified);
- (iii) Measures taken to remedy the damage caused by the forest fires;

(iv) Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years;

60

379

(v) Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024 with details regarding adequacy of the amount and modes of utilization.

(vi) Budget amount to be allocated for taking of remedial measures for remedying the damage caused by forest fires during the year 2025 with details regarding adequacy of the amount and modes of utilization.

14. We direct the Director General of Forest (DGF), Ministry of Environment, Forest and Climate Change (MoEF&CC), Government of India to convene meetings with the concerned PCCFs of States/UTs, the Director General, Forest Survey of India (FSI), Dehradun, Uttarakhand, the Director, Indian Institute of Forest Management (IIFM), Bhopal, Madhya Pradesh and deliberate on the issue of forest fires both controlled and man-made, which results in huge loss of biodiversity and adversely impacts the environment and formulate guidelines for the prevention and control of forest fire incidents. The guidelines may also address the requirement of strengthening of infrastructure, institutional arrangements, budgetary provisions, etc. for tackling the task of forest fires in the concerned States/UTs.

15. Report in this regard may be submitted by the Director General Forest (DGF), Ministry of Environment, Forest and Climate Change (MoEF&CC), Government of India at least one-day before the next date of hearing fixed.

16. The applicant may be informed about the next date of hearing fixed and may be provided VC link for joining the proceedings on the next date of hearing fixed.

17. The applicant may also be asked to submit video clips, photographs available with her to this Tribunal at least one week before the next date of hearing fixed.

18. List on 05.05.2025 for further consideration.

19. A copy of this order be sent to Director General of Forest, Ministry of Environment, Forest and Climate Change, Government of India to convene meetings with the concerned PCCFs of States/UTs, the Director General, Forest Survey of India, Dehradun, Uttarakhand, the Director, Indian Institute of Forest Management, Bhopal, Madhya Pradesh by email for requisite compliance.

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

February 17th, 2025
Original Application No. 425/2023
AB

No-CM-13011/38/2025-LAW-HO-CPCB-HO

Remainder-I
April 01, 2025

To,
State PCCF (As per list- I)

Subject: Reminder - Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors.

**Reference: 1. Hon'ble NGT Order dated 17-02-2025
2. CPCB Letter of even no. dated 10-03-2025**

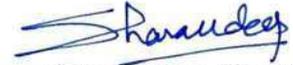
Madam/Sir,

This has reference to this office letter of even no. dated 10-03-2025 (Copy enclosed) wherein information related to forest fire was requested by 21.03.2025 in the prescribed format (as enclosed) to comply the Hon'ble NGT order dated 17-02-2025 in Original Application No. 425/2023, in the matter of Deepika Khari versus State of U.P. & Ors.

It is informed that said information is not received till date. In order to ensure the timely submission to comply with the Hon'ble NGT's order, it is again requested that the required information be provided by **9-04-2025**. A soft copy of the same in MS word format may also be communicated to the following email IDs: **ckdixit.cpcb@nic.in** and **upcl.cpcb@gov.in**.

Encl.: As above

Yours faithfully,



(Sharandeep Singh)

Additional Director & Head (UPC-I)

Copy to

1. The Member Secretary,
SPCBs/PCCs (As per list-2)

: For kind information and request to follow-up with the concerned State Forest Department for providing information, as above, please.

2. The Regional Directorate – Kolkata
RDs (As per list-3)

: For kind information and following up with the concerned agency, as above, in your jurisdiction, please

432/UPC-I/25
07/04/2025

dlc

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
निर्मित...
दिनांक 8/4/25



(Sharandeep Singh)

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, New Delhi - 110032

दूरभाष/Tel: 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in

S.No.	<u>State/UT</u>	<u>Office Address</u>
1.	ARUNACHAL PRADESH	Principal Chief Conservator of Forests and Principal Secretary(E&F), Government of Arunachal Pradesh, ITANAGAR - 791 111.
2.	ASSAM	Principal Chief Conservator of Forests, Head of Forest Force, Aranya Bhawan, Panjabari, Guwahati, 781037, Assam
3.	BIHAR	Principal Chief Conservator of Forests Bihar forest department, Vishweshwariah complex, Chowthi Manzil, Technology Bhavan, Beli road, Patna, (Bihar) - 800 015
4.	GUJARAT	Principal Chief Conservator of Forests, Government of Gujarat, Department of Forests, Aranya Bhavan, Block No. A/3, Near 'Ch' Circle, Opp. ST. Xaviers High School, Sector-10/A, Gandhi Nagar, Gujarat-382010
5.	HARYANA	Principal Chief Conservator of Forests (HoFF) Department of E&F, Govt. of Haryana, Van Bhawan, Sector-6, Plot no. C-18,Panchkula – 134109 (Haryana)
6.	JHARKHAND	Principal Chief Conservator of Forest & Head of the Forest Force (HoFF) Forests,Environment and Climate Change Department, Van Bhawan, Doranda,Ranchi, Jharkhand-834002
7.	KARNATAKA	Principal Chief Conservator of Forests (HoFF), Government of Karnataka Department of Forest, Aranya Bhawan, 4 th Floor, 18 th Cross, Malleshwaram, Bengaluru – 560003
8.	KERALA	Principal Chief Conservator of Forests, Kerala Forest Department, Forests Headquarters, Vazuthacaud, Thiruvananthpuram, (Kerala) - 695 014

9.	MADHYA PRADESH	Principal Chief Conservator of Forests, Head of Forest Force, Madhya Pradesh Forest Department, Satpuda Bhawan, 1st Floor, Bhopal-462006
10.	MANIPUR	Principal Chief Conservator of forests, Forest Head Office, Sanjenthong, Government of Manipur Imphal, (Manipur) – 795001
11.	MIZORAM	Principal Chief Conservator of Forests, Govt. of Mizoram, Tuikhuatlang, Aizwal, Mizoram-796001.
12.	PUNJAB	Principal Chief Conservator of Forests (HoFF), Department Of Forests & Wildlife Preservation, Forest Complex, Sector - 68, Mohali-160062 Punjab
13.	RAJASTHAN	Principal Chief Conservator of Forests, HoFF, Rajasthan Forest Department, Government of Rajasthan, Van Bhawan, Vaniki Path, Jaipur, (Rajasthan) – 302 005
14.	SIKKIM	Principal Chief Conservator of Forests-cum Secretary, Government of Sikkim, Department of Forest, Environment and Wildlife Management, Government of Sikkim, Forest Secretariat Deorali - 737102 Gangtok, East Sikkim
15.	TAMIL NADU	Principal Chief Conservator of Forests & HoFF, Department of Forests, Government of Tamil Nadu, No. 1, Jeenis Road, Panagal Maligai Building, Saidapet, Chennai – 600015
16.	TELENGANA	Principal Chief Conservator of Forests & Hoff, Telangana Forest Department, Government of Telangana, Aranya Bhawan, Saifabad, Hyderabad – 500 001
17.	UTTARAKHAND	Principal Chief Conservator of Forests, Department of Environment Forests, Government of Uttarakhand, 87, Rajpur Road, Dehradun-248001, Uttarakhand
18.	UTTAR PRADESH	Principal Chief Conservator of Forests, Govt. of Uttar Pradesh, 17, Rana Pratap Marg, Lucknow, (Uttar Pradesh) – 226 001

19.	WEST BENGAL	Principal Chief Conservator of forests (HoFF), Department of Forests, Government of West Bengal, Aranya Bhawan, Block No. LA-10A, Sector III, Salt lake City, Kolkata- 700098
20.	CHANDIGARH	Chief Conservator of Forests, Chandigarh Administration, Sector-9, Chandigarh- 160 001
21.	DELHI	Add. Principal Chief Conservator of Forests, Department of Forest and Wildlife, 2nd Floor, A-Block, Vikas Bhawan, I.P. Estate, New Delhi-110002

List of all the State Pollution Control Boards (SPCBs) & Pollution Control Committees (PCCs) (List - 2)

1.	The Member Secretary Arunachal Pradesh Pollution Control Board, Department of Environment & Forests, Paryavaran Bhawan, Yupia Road, Papu Nalah, Naharlagun-791110, Arunachal Pradesh	2.	The Member Secretary Assam Pollution Control Board Bamunimaiden, Guwahati – 781021 Assam
3.	The Member Secretary Bihar Pollution Control Board, Parivesh Bhawan, Plot No. NS-B/2 Patliputra Industrial Area, Patliputra, Patna-800023, Bihar	4.	The Member Secretary Chandigarh Pollution Control Committee, Paryavaran Bhawan, Ground Floor Madhya Marg, Sector C19-B, Pin: 160 019, Chandigarh
5.	The Member Secretary Delhi Pollution Control Committee, 4th Floor, ISBT Building, Kashmiri Gate, Pin: 110006, Delhi	6.	The Member Secretary Gujarat Pollution Control Board, Paryavaran Bhawan, Sector 10- A, Gandhi Nagar– 382010, Gujarat
7.	The Member Secretary Haryana Pollution Control Board, C- 11, Sector-6 Panchkula Haryana- 134 109, Chandigarh	8.	The Member Secretary Jharkhand State Pollution Control Board, T.A. Building, HEC, P.O. Dhurwa, Ranchi-834 004, Jharkhand
9.	The Member Secretary Karnataka State Pollution Control Board, Parisara Bhavana, 1st to 5th Floor, 49, Church Street, Bengaluru – 560 001, Karnataka	10.	The Member Secretary Kerala Pollution Control Board, Pattom Palace, P.O. Thiruvananthapuram– 695 004, Kerala
11.	The Member Secretary Madhya Pradesh Pollution Control Board, Paryavaran Parisar, Sector E-5, Arera Colony, Bhopal – 462 016, Madhya Pradesh	12.	The Member Secretary Manipur Pollution Control Board, Near Imphal West D.C. Office Complex, Lamphelpat, Imphal– 795004, Manipur
13.	The Member Secretary Mizoram Pollution Control Board, New Secretariat Complex, Khatla, Thlanmual Peng, Aizawl– 796001, Mizoram	14.	The Member Secretary West Bengal Pollution Control Board Paribesh Bhawan, 10A, Block- LA, Sector III, Salt Lake City, Calcutta- 700106, West Bengal
15.	The Member Secretary Punjab Pollution Control Board Vatavaran Bhawan, Nabha Road Patiala– 147 001, Punjab	16.	The Member Secretary Rajasthan Pollution Control Board, 4, Institutional Area, Jhalana Doongri Jaipur – 302004, Rajasthan

17.	The Member Secretary Sikkim Pollution Control Board, Forest, Environment Wildlife Management Department, Government of Sikkim, Forest Secretariat, Ground Floor, Deorali, Gangtok -737102, East Sikkim	18.	The Member Secretary Tamil Nadu Pollution Control Board No. 76, Mount Salai Guindy, Chennai – 600 032, Tamilnadu
19.	The Member Secretary Telangana Pollution Control Board Paryavaran Bhawan, A-III Institutional Estate, Sanathnagar Hyderabad – 500018, Telangana	20.	The Member Secretary Uttar Pradesh Pollution Control Board Building No TC-12V, VibhutiKhand, Gomti Nagar, Lucknow – 226 010, Uttar Pradesh
21.	The Member Secretary Uttarakhand Environment Protection & Pollution Control Board 46B, IT Park, Sahastradhara Road, Dehradun–248001, Uttarakhand		

List of all Regional Directors with address. (List- 3)

S.No.	RDs Name	Address
1.	Regional Directorate - Bengaluru	A-Block, Nisarga Bhavan, 1st and 2nd Floors, 7th D Cross, Thimmaiah Road, Shivanagar, Bengaluru-560079,
2.	Regional Directorate - Bhopal	Parivesh Bhawan, Paryavaran Parisar E-5, Arera Colony, Bhopal-462016
3.	Regional Directorate - Chandigarh	BSNL Telephone Exchange, 2nd Floor, Sector -49 C, Chandigarh - 160047
4.	Regional Directorate - Chennai	No. 40-E, 2nd Floor, BSNL Building, TVK Industrial Estate, CIPET Road, Guindy Chennai, Tamil Nadu - 600032
5.	Regional Directorate - Kolkata	'South end Conclave' Block-502, 5th & 6th Floor, 1582, Razidanga, Main Road, Kolkata- 700107
6.	Regional Directorate - Lucknow	PICUP Bhawan, Vibhuti Khand, Gomti Nagar, Lucknow - 226010
7.	Regional Directorate - Shillong	Opp. Government Press, Ground Floor, CTO Building, BSNL Shillong- 793001
8.	Regional Directorate - Vadodara	Parivesh Bhawan, Opp. Ward No. 10 VMC Office Subhanpura, Vadodara - 390 023

Item No.03

Court No. 2

**BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 425/2023

Deepika Khari

Applicant

Versus

State of U.P. & Ors.

Respondents

Date of hearing: 17.02.2025

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Applicant: None for the applicant.

Amicus Curiae: Mr. Gaurav Kumar Bansal, Advocate.

Respondents: Ms. Suhasini Sen, Ms. Surbhi Singh and Ms. Masooma Rizvi, Advocates for MoEF & CC.
Mr. Deepak Bora and Mr. Yash Agarwal, Advocates for respondents no. 2 to 5.

ORDER

1. Applicant- Deepika Khari had sent letter petition dated 12.03.2023 complaining about burning of dry leaves in Badkot Forest Range on Rishikesh-Dehradun Road at number of places and inaction on the part of the forest and police officials despite complaints made to them.

2. Vide order dated 01.08.2023, this Tribunal directed the Divisional Forest Officer, Dehradun to look into the grievances, verify the factual position, take appropriate action against the violators for past violations,

issue appropriate instructions, take such other remedial measures as may be considered appropriate in accordance with law and submit factual and action taken report.

3. In the course of hearing, reports dated 25.10.2023, 12.01.2024 and 19.07.2024 were filed by DFO, Dehradun. Written submissions dated 06.04.2024 were filed by the applicant.

4. Vide order dated 18.04.2024, this Tribunal appointed Mr. Gaurav Bansal, Advocate as Amicus Curie who submitted report dated 14.10.2024.

5. Vide order dated 21.10.2024, MoEF&CC, State of Uttarakhand, PCCF, HoFF, Chief Wildlife Warden Dehradun, DFO Dehradun and Forest Survey of India Dehradun were impleaded as respondents nos.1 to 6.

6. Response dated 20.11.2024 has been filed by Additional PCCF (Fire and Disaster Management), Dehradun and response affidavit dated 06.01.2025 has been filed by MoEF&CC.

7. The substantial environmental questions which arise in the present case may be noticed as under:-

- (i) Whether controlled fire is the only method of preventing/controlling fire in the forest or there is any other alternative method;
- (ii) Whether the method of controlled fire adopted for preventing/controlling fire in the forest is supported by any scientific study regarding efficacy of the above said method; and
- (iii) Whether the said method has been approved by MoEF&CC as a remedial measure for preventing/controlling forest fires.

8. In view of the nature, magnitude and importance of substantial environmental questions involved in the present case, we consider it

appropriate to widen the scope of the present proceedings so that the substantial environmental questions involved can be looked into by the concerned authorities and appropriate remedial measures can be taken.

9. Appropriate responses with reference to the substantial environmental questions noticed above may be filed by PCCF, Uttarakhand and also by MoEF&CC.

10. Learned Amicus Curiae may also file his response with respect to substantial environmental questions referred to above.

11. In view of the facts and circumstances and substantial environmental questions noticed above, we also consider presence of the CPCB to be essential for just and proper resolution of the substantial environmental questions involved in the present case and accordingly the CPCB is impleaded as respondent no. 7.

12. The Registry is directed to amend memo of parties and issue notice to newly respondent no. 7 requiring it to file its reply/response at least one day before the next date of hearing fixed.

13. The CPCB is directed to obtain, compile and include in its reply/response the information with respect to the following aspects:-

- (i) State/U.T. wise number of forest fire incidents which took place in the year 2024 in entire India;
- (ii) Causes for the forest fires specified separately under the categories of natural, man-made or any other reason (the reason may be specified);
- (iii) Measures taken to remedy the damage caused by the forest fires;

- (iv) Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years;
- (v) Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024 with details regarding adequacy of the amount and modes of utilization.
- (vi) Budget amount to be allocated for taking of remedial measures for remedying the damage caused by forest fires during the year 2025 with details regarding adequacy of the amount and modes of utilization.

14. We direct the Director General of Forest (DGF), Ministry of Environment, Forest and Climate Change (MoEF&CC), Government of India to convene meetings with the concerned PCCFs of States/UTs, the Director General, Forest Survey of India (FSI), Dehradun, Uttarakhand, the Director, Indian Institute of Forest Management (IIFM), Bhopal, Madhya Pradesh and deliberate on the issue of forest fires both controlled and man-made, which results in huge loss of biodiversity and adversely impacts the environment and formulate guidelines for the prevention and control of forest fire incidents. The guidelines may also address the requirement of strengthening of infrastructure, institutional arrangements, budgetary provisions, etc. for tackling the task of forest fires in the concerned States/UTs.

15. Report in this regard may be submitted by the Director General Forest (DGF), Ministry of Environment, Forest and Climate Change (MoEF&CC), Government of India at least one day before the next date of hearing fixed.

Prescribed Format for Information			
S.No.	Aspect	Details	
1.	Name of the State/UT		
2.	Number of forest fire incidents in 2024 in the State/UT		
3.	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)		
	Natural Forest Fire	Number of Forest fire Incidents	
		Cause	
	Manmade Forest Fire	Number of Forest fire Incidents	
		Cause	
	Others Forest Fire	Number of Forest fire Incidents	
		Cause	
4.	Measures taken to remedy the damage caused by forest fires		
	Natural Forest Fire		
	Manmade Forest Fire		
	Others Forest Fire		
5.	Preventive measures proposed for 2025 and subsequent years		
	Natural Forest Fire		
	Manmade Forest Fire		
	Others Forest Fire		

Prescribed Format for Information			
S.No.	Aspect	Details	
6.	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;		
	Natural Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of Utilization	
	Manmade Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of Utilization	
	Others Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of Utilization	
7.	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization.”		
	Natural Forest Fire	Total Budget to be Allocated	
		Adequacy of the amount	
		Mode of Utilization	
	Manmade Forest Fire	Total Budget to be Allocated	
		Adequacy of the amount	
		Mode of Utilization	

Prescribed Format for Information			
S.No.	Aspect		Details
	Others Fire	Forest	Total Budget to be Allocated
			Adequacy of the amount
			Mode of Utilization



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

No-CM-13011/38/2025-LAW-HO-CPCB-HO

March 10, 2025

To,

The Principal Chief Conservator of Forests / Chief Conservator of Forests,
All States/UTs (As per list-1)

Subject: Hon'ble NGT Original Application No. 425/2023 in the matter of *Deepika Khari versus State of U.P. & Ors.*

Reference: Hon'ble NGT Order dated 17-02-2025

Madam/Sir,

This is in reference to the Hon'ble National Green Tribunal (NGT) order dated 17-02-2025 in Original Application No. 425/2023, titled *Deepika Khari versus State of U.P. & Ors.*, wherein the Hon'ble NGT passed the following direction:

Para 13: "The CPCB is directed to obtain, compile, and include in its reply/response the information with respect to the following aspects:

- State/UT-wise number of forest fire incidents that took place in the year 2024 in entire India;*
- Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified);*
- Measures taken to remedy the damage caused by the forest fires;*
- Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years;*
- Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding adequacy of the amount and modes of utilization;*
- Budget amount to be allocated for taking of remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding adequacy of the amount and modes of utilization."*

In view of the above, it is requested that the above information in the format (format enclosed) may please be provided by March 21, 2025, to facilitate timely compilation and submission to the Hon'ble NGT within the stipulated timeframe. A soft copy of the same in MS word format may also be communicated to the following email IDs: ckdixit.cpcb@nic.in and upcl.cpcb@gov.in.

This issues with approval of the Competent Authority.

Encls.: as above

Yours faithfully,

Sharandeep Singh
(Sharandeep Singh)
16.03.2025

Additional director & Head (UPC-I)

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
निर्गत
दि. 12/3/25

o/c

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, New Delhi - 110032

दूरभाष/Tel: 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in

Copy to:

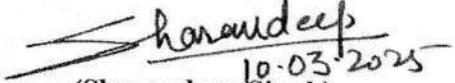
The Member Secretary,
State Pollution Control Board/Pollution
Control Committee (As per list-2)

: For kind information and request to follow-up with the concerned State Forest Department for providing information, as above, please.

The Regional Director
Central Pollution Control Board
(As per list-3)

: For kind information and following up with the concerned agency, as above, in their jurisdiction, please

374/04/25
11/3/2025


10-03-2025
(Sharandeep Singh)

o/c

**GOVERNMENT OF ANDHRA PRADESH
FOREST DEPARTMENT**

From
Sri Ajaya Kumar Naik, IFS.,
Prl. Chief Conservator of Forests &
Head of Forest Force,
Aranya Bhavan, A.P,
Mangalagiri.

To
The Addl. Director & Head (UPC-I),
Central Pollution Control Board,
MoEF&CC, Gol,
Parivesh Bhawan, East Arjun Nagar,
Delhi – 110 032.

Rc.No19034/1/2025/Vig-2(i), dt.23-03-2025

Sir,

Sub:- APFD – Hon'ble NGT Original Application No.425/2023 in the matter of Deepika Khari Vs. State of Uttakhand & Ors. – information submission – Regarding.

Ref:- Addl. Director & Head (UPC-I), CPCB, MoEF&CC, F.no.CM-13011/38/2025-LAW-HO-CPCB-HO, dt:10.03.2025.

<<>>

In pursuance to the reference cited, the information requested is as follows.

		Reply
i.	State / UT-wise number of forest fire incidents that took place in the year 2024 in entire India	The number of forest fire incidents that took place in the year 2023-24 (2024) are 18144 nos.
ii.	Causes for the forest fires, specified separately under the categories of natural, Man-made, or any other reason (the reason may be specified);	<p>The following details are mentioned in ISFR, 2023,</p> <p>Dry winters and delayed monsoons, minimal precipitation, strong winds, low humidity, and increased temperatures lead to heightened fire events causing extensive damage. Additionally, human negligence frequently leads to forest fires.</p> <p>The anthropogenic activities play a major role in forest fire incidences in the country. During global COVID-19 pandemic, due to reduced human movement in and around the forest areas, the fire detection using SNPP-VIIRS sensor across the country reduced significantly from 2,10,286 in fire season 2018-19 to 1,24,473 in the fire season 2019- 20.</p> <p>Further, Andhra Pradesh has mostly dry deciduous forests and leaf fall starts from January on-wards. Further, the leaf litter and grass all along the roads passing through the forests contributes in spreading the forest fire. The causes of most of the forest fires in Andhra Pradesh are accidental caused by persons collecting NTFP including Beedi leaf, fire spreading from burning of biomass</p>

		in adjacent agriculture land, accidental fire by shepherds & graziers and to some extent with the intention to encroach forest land for cultivation purposes etc. The Boda Grass is the main cause of forest fires in NSTR and Rayalaseema regions. Invasive weeds like Parthenium, Lantana also contribute to fire hazard.
iii.	Measures taken to remedy the damage caused by the forest fires;	<p>AP Forest Department is taking up the following key activities.</p> <ul style="list-style-type: none"> • Involving all line departments, public and people of all works of life in Massive afforestation programmes. • Involving Gram Panchayat Secretaries and Volunteers in planting and distribution of seedlings. • Distribution of seedlings to school children, free of cost, to encourage planting. • Creating awareness among public through publicity. • Afforestation programs are taken up under various Central and State Schemes. • Raising nurseries for planting and distribution to the public under MGNREGS, CAMPA etc. • Taking up Mangrove and Shelter belt plantations in the coastal districts. • Taking up Avenue plantations along the National Highways, State Highways, Panchayat Roads, Canal Banks etc., • Taking up plantations in Institutions like schools, colleges, office premises etc., by involving all line departments and other stakeholders including public.
iv.	Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years;	<p>The following measures/steps have been taken by the Andhra Pradesh State Government under various schemes like CAMPA, FFPM etc., to study and mitigate forest fires:</p> <ul style="list-style-type: none"> • Forest Fire Monitoring Cells have been established at Prl.CCF/CCF/DFO/FRO level to monitor the fire alerts received from the FSI and to alert the staff to reach fire spots immediately for taking measures to put off the fires. • Fire Risk Zonation Maps have been prepared by taking the data of fire incidences of the last five years, duly identifying the risk Zones, and communicated to alert the field staff. To be in preparedness, trainings and workshops have been conducted. • Each of the administrative units in Forest Department has one Forest Fire Prevention Plan, Fire Management & Regulation Plan & Post Fire Development Plan. • Watch Towers have been constructed at strategic locations which are provided with the man power to keep 24 hours vigil on the occurrence of forest fires in surrounding areas during the months from January to May. • Dedicated Toll Free number 1800-425-5909 is established in the Head Office to receive the information

		<p>about the forest fires on real time.</p> <ul style="list-style-type: none"> • Base Camp Protection Watchers, Strike Forces & field staff detect the fires in their respective jurisdictions & douse them. • Fire control measures like fire line creation, fire line maintenance, use of firefighting equipment, controlled burning, etc., have been taken up. • Awareness camps are being conducted in fringe villages and also being created through local Cable TV.
v.	Budget amount allocated for undertaking remedial measures for remedying the damage cause by forest fires during the year 2024, with details regarding adequacy of the amount and modes of utilization	During 2023-24, an amount of Rs.223.756 lakh was released. The Progress Report furnished to the Gol is enclosed as Annexure-I.
vi.	Budget amount to be allocated for taking of remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding adequacy of the amount and modes of utilisation	<p>During 2024-25</p> <p>The GoAP has issued Budget Release Orders in G.O.Rt.No.49 & 50, EFS&T (SEC.II) Dept, dt:23.03.2024 and Rs.142.28 lakh was credited into SNA account on 29.04.2024 (belongs to 2023-24). Accordingly, the expenditure was incurred. The UCs to that extent were furnished to the Gol vide PCCF & HoFF, A.P., Mangalagiri, Rc.No.2768/2021/Vig-2, dt:22.08.2025 (Annexure-II).</p> <p>Further, the Annual Plan of Operations for the F.Y 2024-25 has been submitted to the Gol with an outlay of Rs.1650.00 lakh (i.e., Central Share : Rs.990.00 lakh + State Share : Rs.660.00 lakh).</p> <p>In Sanction Order No.18/2024-25/FPD, dt.10.09.2024, Gol has accorded administrative approval of the APO for the F.Y 2024-25 for an amount of Rs.482.39 lakh on 60% : 40% (i.e., Central Share Rs.289.43 lakh + State Share Rs.192.96 lakh) sharing basis as Central and State shares respectively.</p> <p>Out of Rs.482.39 lakh, as 1st installment, an amount of Rs.98.88 lakh (Central Share Rs.59.33 lakh + State share Rs.39.55 lakh) has been credited in to SNA accounts on 20.11.2024 and the expenditure was incurred.</p> <p>The Utilization certificates and Progress reports to that extent were furnished to</p>

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	<p>GoI vide PCCF & HoFF, A.P., Mangalagiri, Rc.No.2768/2021/Vig-2, dt:04.02.2025. (Annexure-III).</p> <p>The APO 2025-26 is proposed for an amount of Rs.1300.00 lakh. The APO proposal is enclosed herewith (Annexure-IV).</p>
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Encls: As above.

Yours faithfully,
AJAYA KUMAR NAIK
PrI. Chief Conservator of Forests &
Head of Forest Force

S.no.	Items	ANDHRA PRADESH STATE (CENTRAL SHARE)											
		Annual Target (CS)		Anantapur Circle				Annamayya		Tirupati		Total	
		Phy	Fin	Anantapur		Total		Phy.	Amount	Phy.	Amount	Phy.	Amount
				Phy.	Amount	Phy.	Amount						
1	Creation of forest line (1 Km length 10 Mt width)	170	35.61	5.2	1.01	5.2	1.01	40	8.04	4.22	0.68	44.22	8.72
2	Maintenance of existing firelines (Km)	105	13.92	7	0.61	7	0.61	12	1.44	4.65	0.46	16.65	1.90
3	Controlled burning	LS	0.00	0	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00
4	Creation of infrastructure (communication system, development of Management Information System, watch towers, water storage structures, control rooms at Division & Range level, FG barracks and inspection huts etc)	LS	0.14	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00
5	Procurement of fire-fighting equipments	LS	1.45	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00
6	Soil & Moisture Conservation (SMC) work in High risks areas	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00
7	Engagement of fire watchers (per person for 5 months)	29	12.31	0	0.00	0	0.00	1	1.63	1	1.34	2	2.97
8	Awareness campaign	LS	0.26	LS	0.00	LS	0.00	LS	0.20	LS	0.00	LS	0.20
9	Pre-fire season workshops for coordination among line departments, elected bodies and NGOs	LS	1.20	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00
10	Training and capacity building on fire-fighting methods for Frontline staff, students, youths and village communities	LS	1.20	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00
11	Incentivizing Villages / Communities for protection against forest fires, under participatory forest management approach	LS	0.75	LS	0.10	LS	0.10	LS	0.00	LS	0.00	LS	0.00
	Sub total:		66.84		1.71		1.71		11.31		2.48		13.79
12	Imprest money with the Head of Forest Department of each state / UT or the designated officer for emergency situations. 5% of the sanctioned amount shall be earmarked for this purpose.	LS	10.12	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00
13	Monitoring and review (2% of the sanctioned amount shall be kept for this)	LS	1.95	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00
14	Short term research / survey on forest fire related issues, 3% of the sanctioned amount shall be earmarked for this purpose.	LS	5.28	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00
			17.35		0.00		0.00		0.00		0.00		0.00
			84.19		1.71		1.71		11.31		2.48		13.79

PROGRESS REPORT - FOREST FIRE PREVENTION MANAGEMENT SCHEME (FFPMS) -
2021-22 (Central Share) (Revalidation amount)

ANDHRA PRADESH STATE (CENTRAL SHARE)

S.no.	Items	Annual Target (CS)		Guntur Circle												Kurnool Circle					
				Guntur		Painadu		Bapatla		Prakasam		Nellore		Total		Kurnool		Kadapa		Total	
		Phy	Fin	Phy.	Amount	Phy.	Amount	Phy.	Amount	Phy.	Amount	Phy.	Amount	Phy.	Amount	Phy.	Amount	Phy.	Amount	Phy.	Amount
1	Creation of forest line (1 Km length 10 Mt width)	170	35.61	0	2.25	0	0.00	0	0.00	0	0.00	0	0.00	0	2.25	0	0.00	0	0.00	0	0.00
2	Maintenance of existing firelines (Km)	105	13.92	0	0.54	0	0.00	0	0.00	0	0.00	12	1.78	12	2.32	0	0.00	0	0.00	0	0.00
3	Controlled burning	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00
4	Creation of infrastructure (communication system, development of Management Information System, watch towers, water storage structures, control rooms at Division & Range level, FG barracks and inspection huts etc)	LS	0.14	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.04	LS	0.04	LS	0.00	LS	0.00	LS	0.00
5	Procurement of fire-fighting equipments	LS	1.45	LS	0.40	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.40	LS	0.00	LS	0.00	LS	0.00
6	Soil & Moisture Conservation (SMC) work in High risks areas	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00
7	Engagement of fire watchers (per person for 5 months)	29	12.31	1	0.37	1	0.14	1	0.59	0	0.00	0	0.03	5	1.12	0	0.00	0	0.00	3	0.00
8	Awareness campaign	LS	0.26	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00
9	Pre-fire season workshops for coordination among line departments, elected bodies and NGOs	LS	1.20	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00
10	Training and capacity building on fire-fighting methods for Frontline staff, students, youths and village communities	LS	1.20	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00
11	Incentivizing Villages / Communities for protection against forest fires, under participatory forest management approach	LS	0.75	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00
	Sub total:		66.84		3.56		0.14		0.59		0.00		1.84		6.13		0.00		0.00		0.00
12	Imprest money with the Head of Forest Department of each state / UT or the designated officer for emergency situations. 5% of the sanctioned amount shall be earmarked for this purpose.	LS	10.12	LS	10.12	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	10.12	LS	0.00	LS	0.00	LS	0.00
13	Monitoring and review (2% of the sanctioned amount shall be kept for this)	LS	1.95	LS	0.93	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.93	LS	0.00	LS	0.00	LS	0.00
14	Short term research / survey on forest fire related issues, 3% of the sanctioned amount shall be earmarked for this purpose.	LS	5.28	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00
			17.35		11.05		0.00		0.00		0.00		0.00		0.00		0.00		0.00		0.00
			84.19		14.60		0.14		0.59		0.00		1.84		11.05		0.00		0.00		0.00

-2655-

ANDHRA PRADESH STATE (CENTRAL SHARE)

S.no.	Items	Annual Target (CS)		Rajahmundry Circle															
				Kakinada		Rampachodavaram		Eluru		NTR		Chintur		SS Rajahmundry		Director, APSPA, Rajahmahendravaram		Total	
		Phy	Fin	Phy.	Amount	Phy.	Amount	Phy.	Amount	Phy.	Amount	Phy.	Amount	Phy	Fin	Phy	Fin	Phy.	Amount
1	Creation of forest line (1 Km length 10 Mt width)	170	35.61	3	1.76	0	0.00	10	2.01	10	2.01	5	0.16	0	0.00	0	0.00	28	5.94
2	Maintenance of existing firelines (Km)	105	13.92	0	0.30	0	0.00	11.0	1.26	17	2.03	15	1.45	0	0.00	0	0.00	43	5.03
3	Controlled burning	LS	0.00	0	0.00	LS	0.00	0	0.00	LS	0.00	LS	0.00	LS	0.00	0	0.00	LS	0.00
4	Creation of infrastructure (communication system, development of Management Information System, watch towers, water storage structures, control rooms at Division & Range level, FG barracks and inspection huts etc)	LS	0.14	LS	0.00	LS	0.00		0.00	LS	0.00	LS	0.00	LS	0.00	0	0.00	LS	0.00
5	Procurement of fire-fighting equipments	LS	1.45	LS	0.00	LS	0.00		0.50	LS	0.00	LS	0.00	LS	0.00	0	0.00	LS	0.50
6	Soil & Moisture Conservation (SMC) work in High risks areas	LS	0.00	0	0.00	LS	0.00		0.00	LS	0.00	LS	0.00	LS	0.00	0	0.00	LS	0.00
7	Engagement of fire watchers (per person for 5 months)	29	12.31	5	1.07	0	0.00	3	1.76	3	1.76	0	0.03	0	0.00	0	0.00	11	4.62
8	Awareness campaign	LS	0.26	LS	0.00	LS	0.00		0.00	LS	0.00	LS	0.00	LS	0.00	0	0.00	LS	0.00
9	Pre-fire season workshops for coordination among line departments, elected bodies and NGOs	LS	1.20	LS	0.00	LS	0.00		0.00	LS	0.00	LS	0.00	LS	0.00	LS	1.20	LS	1.20
10	Training and capacity building on fire-fighting methods for Frontline staff, students, youths and village communities	LS	1.20	LS	0.00	LS	0.00		0.00	LS	0.00	LS	0.00	LS	0.00	LS	1.20	LS	1.20
11	Incentivizing Villages / Communities for protection against forest fires, under participatory forest management approach	LS	0.75	LS	0.00	LS	0.00		0.50	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.50
	Sub total:		66.84		3.12		0.00		6.03		5.80		1.64		0.00		2.40		18.99
12	Imprest money with the Head of Forest Department of each state / UT or the designated officer for emergency situations. 5% of the sanctioned amount shall be earmarked for this purpose.	LS	10.12	LS	0.00	LS	0.00		0.00	LS	0.00	LS	0.00	LS	0.00	0	0.00	LS	0.00
13	Monitoring and review (2% of the sanctioned amount shall be kept for this)	LS	1.95	LS	0.00	LS	0.00		0.00	LS	0.00	LS	0.00	LS	0.00	0	0.00	LS	0.00
14	Short term research / survey on forest fire related issues, 3% of the sanctioned amount shall be earmarked for this purpose.	LS	5.28		0.00	LS	0.00		0.00	LS	0.00	LS	0.00	LS	1.09	0	4.19	LS	5.28
			17.35		0.00		0.00		0.00		0.00		0.00		1.09	0	4.19		5.28
			84.19		3.12		0.00		6.03		5.80		1.64		1.09		6.59		24.27

PROGRESS REPORT - FOREST FIRE PREVENTION MANAGEMENT SCHEME (FFPMS) -
2021-22 (Central Share) (Revalidation amount)

ANDHRA PRADESH STATE (CENTRAL SHARE)

CENTRAL SHARE

S.no.	Items	Annual Target (CS)		Visakhapatnam Circle												FDPT Srisailem Circle						Grand Total			
		Phy	Fin	Visakhapatnam		Anakapalli		Chintapalli		Paderu		Vizianagaram		Srikakulam		Total		DD, Atmakur		DD, Giddalur		Total		Phy	Amount
				Phy.	Amount	Phy.	Amount	Phy.	Amount	Phy.	Amount	Phy.	Amount	Phy.	Amount	Phy.	Amount	Phy.	Amount	Phy.	Amount	Phy.	Amount		
1	Creation of forest line (1 Km length 10 Mt width)	170	35.61	5	1.47	30	5.89	20	5.22	20	1.47	7	1.41	11	2.21	93	17.68	0	0.00	0.00	0.00	0.0	0.00	170	35.60
2	Maintenance of existing firelines (Km)	105	13.92	7	0.34	3	1.38		0.37	0	0.00	2.5	0.30	14	1.68	27	4.07	0	0.00	0	0.00	0.0	0.00	105	13.92
3	Controlled burning	LS	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00
4	Creation of infrastructure (communication system, development of Management Information System, watch towers, water storage structures, control rooms at Division & Range level, FG barracks and inspection huts etc)	LS	0.14		0.00	LS	0.00		0.00		0.10		0.00	LS	0.00	LS	0.10	LS	0.00	LS	0.00	LS	0.00	LS	0.14
5	Procurement of fire-fighting equipments	LS	1.45		0.00	LS	0.00		0.00		0.00		0.00	LS	0.55	LS	0.55	LS	0.00	LS	0.00	LS	0.00	LS	1.45
6	Soil & Moisture Conservation (SMC) work in High risks areas	LS	0.00		0.00	LS	0.00		0.00		0.00		0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00
7	Engagement of fire watchers (per person for 5 months)	29	12.31	0	0.00	2	0.00	0	0.00	0	0.65	3	1.76	2	1.17	7	3.58	0	0.00	0	0.02	1	0.02	29	12.31
8	Awareness compaign	LS	0.26		0.01	LS	0.04		0.00		0.01		0.00	LS	0.00	LS	0.06	LS	0.00	LS	0.00	LS	0.00	LS	0.26
9	Pre-fire season workshops for coordination among line departments, elected bodies and NGOs	LS	1.20		0.00	LS	0.00		0.00		0.00		0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	1.20
10	Training and capacity building on fire-fighting methods for Frontline staff, students, youths and village communities	LS	1.20		0.00	LS	0.00		0.00		0.00		0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	1.20
11	Incentivizing Villages / Communities for protection against forest fires, under participatory forest management approach	LS	0.75		0.00	LS	0.00		0.00		0.15		0.00	LS	0.00	LS	0.15	LS	0.00	LS	0.00	LS	0.00	LS	0.75
	Sub total:		66.84		1.83		7.31		5.60		2.38		3.47		5.61		26.19		0.00		0.02		0.02		66.82
12	Imprest money with the Head of Forest Department of each state / UT or the desingnated officer for emergency situations. 5% of the sanctioned amount shall be earmarked for this purpose.	LS	10.12	0	0.00		0.00		0.00		0.00		0.00		0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	10.12
13	Monitoring and review (2% of the sanctioned amount shall be kept for this)	LS	1.95		0.20		0.82		0.00		0.00		0.00		0.00	LS	1.02	LS	0.00	LS	0.00	LS	0.00	LS	1.95
14	Short term research / survey on forest fire related issues, 3% of the sanctioned amount shall be earmarked for this purpose.	LS	5.28		0.00		0.00		0.00		0.00		0.00		0.00	LS	0.00	LS	0.00	LS	0.00	LS	0.00	LS	5.28
			17.35		0.20		0.82		0.00		0.00		0.00		0.00		1.02		0.00		0.00		0.00		17.35
			84.19		2.03		8.13		5.60		2.38		3.47		5.61		27.21		0.00		0.02		0.02		84.17

Sd/- Chiranjiv Choudhary
Pri. Chief Conservator of Forests
& Head of Forest Force

//True Copy//


for Principal Chief Conservator of Forests
21/12/24

Centrally Sponsored Scheme of Forest Fire Prevention and Management (FPM)
Proforma for Quarterly Progress Report for quarter ending June/September/December/March for the financial year 2023-24

State Share

(Rs.in lakh)

Name of the State/UT: Andhra Pradesh

S.No.	Items	Unit Cost	Targets		Achievements					
			No. of units sanctioned by GoI	Amount released	Upto previous quarter		During the quarter		Cumulative	
					Phy.	Fin.	Phy.	Fin.	Phy.	Fin.
1	Procurement of fire-fighting equipments	LS	LS	1.95	LS	1.43	LS	0.52	LS	1.95
2	(i) Controlled burning	LS	0	0.00	LS	0.00	LS	0.00	LS	0.00
	(ii) fire line creation	0.201	229	46.00	193	38.82	35	6.98	228	45.80
	(iii) maintenance of fire lines	0.12	297	35.61	225	27.01	72	8.59	297	35.60
3	Creation of infrastructure (communication system, development of Management Information System, watch towers, water storage structures, control rooms at Division & Range level, FG barracks and inspection huts etc)	LS	LS	1.72	LS	1.58	LS	0.13	LS	1.72
4	Procurement of field vehicles for transportation vehicles	LS	0	0.00	LS	0.00	LS	0.00	LS	0.00
5	Soil & Moisture Conservation (SMC) work in High risks areas	LS	LS	0.08	LS	0.08	LS	0.00	LS	0.08
6	Engagement of fire watchers (per person for 5 months)	0.586	56	32.59	39	22.97	15.58	9.13	55	32.10
7	Awareness campaign	LS	LS	0.75	LS	0.55	LS	0.10	LS	0.65
8	Pre-fire season workshops for coordination among line departments, elected bodies and NGOs	LS	LS	0.20	LS	0.20	LS	0.00	LS	0.20
9	Training and capacity building on fire-fighting methods for Frontline staff, students, youths and village communities	LS	LS	0.68	LS	0.58	LS	0.10	LS	0.68
10	Incentivizing Villages / Communities for protection against forest fires, under participatory forest management approach	LS	LS	0.31	LS	0.31	LS	0.00	LS	0.31

S.No.	Items	Unit Cost	Targets		Achievements						
			No. of units sanctioned by GoI	Amount released	Upto previous quarter		During the quarter		Cumulative		
					Phy.	Fin.	Phy.	Fin.	Phy.	Fin.	
11	Contingency fund with the Head of the Forest Department of each Staet/UT of the designated officer for an emergency situation. 5% of the sanctioned amount shall be earmarked for this purpose. Guidelines for utilisation of this fund is given at Annxure-I .	LS	LS	8.36	LS	5.96	LS	2.13	LS	8.09	
12	Monitoring and review (guidelines at Annxure-II). 2% of the sanctioned amount shall be kept for this.	LS	LS	3.52	LS	2.30	LS	1.18	LS	3.48	
13	Short term research / survey on forest fire related issues(guidelines at Annexure-III). 3% of the sanctioned amount shall be earmarked for this purpose.	LS	LS	7.80	LS	6.13	LS	1.59	LS	7.75	
Grand Total					139.57		107.92		30.47		138.39

Sd/- Chiranjiv Choudhary
Pri. Chief Conservator of Forests &
Head of Forest Force

//TRUE COPY//

25/07/2024
for Pri. Chief Conservator of Forests &
Head of Forest Force

**GOVERNMENT OF ANDHRA PRADESH
FOREST DEPARTMENT**

From
Sri Chiranjiv Choudhary, IFS,
Prl. Chief Conservator of Forests &
Head of Forest Force,
Andhra Pradesh, Mangalagiri.

To
The Assistant Inspector General of
Forests (FPD), Agni Wing, Indira Paryavaran
Bhavan, Jor Bagh Road, New Delhi-110003

Ref.No.2768/2021/Vig-2, dt.22.08.2024.

Sir,

Sub:- PS - FD - Forest Fire Prevention & Management Scheme (CSS) - Furnishing of Utilization Certificates for both State and Central shares for the year 2024-25 - Release of funds for the year 2024-25 - Requested - Reg.

Ref:- 1. Assistant Inspector General of Forests (FPD), MoEF&CC, GoI, New Delhi F.No.3-21/2007-FPD (Pt.), dt.10.07.2024.
2. Assistant Inspector General of Forests (FPD), MoEF&CC, GoI, New Delhi F.No.3-1/2024-FPD, dt.24.07.2024.
3. PCCF & HoFF, A.P, Mangalagiri Ref.No.2768/2021/Vig-2, dt.25.07.2024.

-o0o-

In continuation to the reference 3rd cited, the following documents/ reports are sent herewith for taking necessary action.

1. Utilization Certificates for both State and Central shares for the year 2024-25 (as on 20.08.2024) as per the prescribed proforma i.e., Annexure-VIII.
2. Progress reports for both State and Central shares for the year 2024-25 (as on 20.08.2024) as per the prescribed proforma i.e., Annexure-VII.

Further, it is to inform that the amount available in SNA account was distributed to all IAs and UCs have been received from the field Officers. Accordingly, the consolidated UCs along with Progress Reports are sent herewith with a request to approve the Annual Plan of Operations under the Forest Fire Prevention Management Scheme for the year 2024-25. This approval is sought to initiate pre-fire season activities for the year 2024-25 and to ensure readiness for the upcoming fire season.

Early action is solicited.

Encls:- As above.

Yours faithfully,
Sd/- Chiranjiv Choudhary
Principal Chief Conservator of Forests
& Head of Forest Force

Copy to the Special Chief Secretary to Government, Environment, Forests, Science & Technology Department, A.P. Secretariat, Velagapudi, Amaravati for information.

//True Copy//

for Principal Chief Conservator of Forests


27/8/24

G.F.R. 19-A
(See Rule 2121 (1))
FORM OF UTILIZATION CERTIFICATE
(Central share)
(Utilisation certificate as on 20.08.2024)

S. No.	Letter No. & date	Amount (Rs.in lakh)	
1.	AIG(FPD), MoEF&CC, New Delhi F.No.3-21/2007-FPD(Pt.2), dt.02.02.2024.(Sanction Order No.47/2023-24/FPD).	95.95	Certified that out of Rs.95.95 lakh of grants-in-aid sanctioned during the years 2023-24 in favour of Forest Department under this Ministry letter No. given in the margin and Rs.85.39 lakh on account of unspent balance of the previous year, a sum of Rs.85.39 lakh has been utilized for the purpose of execution of works for which it was sanctioned and that the balance of Rs.0.0 lakh remaining un utilized as on 20.08.2024.

1. Certified that I have satisfied myself that the conditions on which the grants-in-aid was sanctioned have been duly fulfilled/are being fulfilled and that I have exercised that the following checks to see that the money was actually utilized for the purpose for which it was sanctioned.

Kinds of checks exercised:

- 1) By way of field inspections.
- 2) By way of monitoring Progress Reports.
- 3) By way of reviews during SLMC meetings.

Signature:

Designation: Prl.Chief Conservator of Forests
 & Head of Forest Force,
 Andhra Pradesh, Mangalagiri.

Date:

91
G.F.R. 19-A
(See Rule 2121 (1))
FORM OF UTILIZATION CERTIFICATE
(State Share)
(Utilisation certificate as on 20.08.2024)

S. No.	Letter No & date	Amount (Rs.in lakh)	
1.	c) G.O.Rt.No.6, EFS&T(S.III) Deptt., dt.07.02.2022.	139.57	Certified that out of Rs.196.48 lakh of grants-in-aid sanctioned during the years 2022-23, 2023-24 in favour of Forest Department under this Department letter No. a), b) given in the margin and Rs.58.09 lakh (Rs.1.18 lakh + Rs.56.91 lakh of previous years balances) on account of unspent balance of the previous years, a sum of Rs.58.09 lakh has been utilized for the purpose of execution of works for which it was sanctioned and that the balance of Rs.0.0 lakh remaining un utilized as on 20.08.2024.
	d) G.O.Rt.No.50, EFS&T(S.III) Deptt., dt.23.03.2024.	56.91	

	Total	196.48	

1. Certified that I have satisfied myself that the conditions on which the grants-in-aid was sanctioned have been duly fulfilled/are being fulfilled and that I have exercised that the following checks to see that the money was actually utilized for the purpose for which it was sanctioned.

Kinds of checks exercised:

- 4) By way of field inspections.
- 5) By way of monitoring Progress Reports.
- 6) By way of reviews during SLMC meetings.

Signature:



Designation: Prl.Chief Conservator of Forests
& Head of Forest Force,
Andhra Pradesh, Mangalagiri.

Date:

Centrally Sponsored Scheme of Forest Fire Prevention and Management (FPM)
Proforma for Quarterly Progress Report for quarter ending June/September/December/March for the financial year 2024-25

Annexure-VII

State/UT: Andhra Pradesh

Central Share
(Rs.in lakh)

S.No.	Items	Unit Cost	Targets		Achievements					
			No. of units sanctioned by GoI	Amount released	Upto previous quarter		During the quarter		Cumulative	
					Phy.	Fin.	Phy.	Fin.	Phy.	Fin.
1	Procurement of fire-fighting equipments	LS	LS	43.20	LS	12.00	LS	31.20	LS	43.20
2	(i) Controlled burning	LS	LS	0.00	LS	0.00	LS	0.00	LS	0.00
	(ii) fire line creation	0.092	111.09	10.22	111.09	10.22	0	0.00	111.09	10.22
	Spillover	0.201		0.02	0.10	0.02	0	0.00	0.10	0.02
	(iii) maintenance of fire lines	0.0175	0	0.00		0.00	0	0.00	0	0.00
3	Creation of infrastructure (communication system, development of Management Information System, watch towers, water storage structures, control rooms at Division & Range level, FG barracks and inspection huts etc)	LS	LS	0.00		0.00	LS	0.00	LS	0.00
4	Procurement of field vehicles for transportation vehicles	LS	LS	0.00		0.00	LS	0.00	LS	0.00
5	Soil & Moisture Conservation (SMC) work in High risks areas	LS	LS	0.00		0.00	LS	0.00	LS	0.00
6	Engagement of fire watchers (per person for 5 months)	0.475	40	18.83	40	18.83	0	0.00	40	18.83
7	Awareness campaign	LS	LS	3.00		3.00	LS	0.00	LS	3.00
8	Pre-fire season workshops for coordination among line departments, elected bodies and NGOs	LS	LS	0.89		0.89		0.00	LS	0.89
9	Training and capacity building on fire-fighting methods for Frontline staff, students, youths and village communities	LS	LS	1.78		1.00	LS	0.78	LS	1.78
10	Incentivizing Villages / Communities for protection against forest fires, under participatory forest management approach	LS	LS	0.00		0.00	LS	0.00	LS	0.00

S.No.	Items	Unit Cost	Targets		Achievements					
			No. of units sanctioned by GoI	Amount released	Upto previous quarter		During the quarter		Cumulative	
					Phy.	Fin.	Phy.	Fin.	Phy.	Fin.
11	Hiring of Vehicles for transportation of Human resources and fire material	LS	LS	3.25		2.00	LS	1.25	LS	3.25
12	Contingency fund with the Head of the Forest Department of each State/UT of the designated officer for an emergency situation. 5% of the sanctioned amount shall be earmarked for this purpose. Guidelines for utilisation of this fund is given at Annexure-I .	LS	LS	4.20		2.50	LS	1.70	LS	4.20
13	Monitoring and review (guidelines at Annexure-II). 2% of the sanctioned amount shall be kept for this.	LS	LS	0.00		0.00	LS	0.00	LS	0.00
14	Short term research / survey on forest fire related issues(guidelines at Annexure-III). 3% of the sanctioned amount shall be earmarked for this purpose.	LS	LS	0.00		0.00	LS	0.00	LS	0.00
Grand Total					85.39	50.46		34.93		85.39

Sd/- Chiranjiv Choudhary
Principal Chief Conservator of Forests
& Head of Forest Force

//True Copy//

[Signature]
27/08/2024
for Prl. Chief Conservator of Forests

[Signature]
27/08/24

Annexure-VII

Centrally Sponsored Scheme of Forest Fire Prevention and Management (FPM)
Proforma for Quarterly Progress Report for quarter ending June/September/December/March for the financial year 2024-25

Name of the State/UT: Andhra Pradesh

State Share

(Rs.in lakh)

S.No.	Items	Unit Cost	Targets		Achievements					
			No.of units sanctioned by GoI	Amount released	Upto previous quarter		During the quarter		Cumulative	
					Phy.	Fin.	Phy.	Fin.	Phy.	Fin.
1	Procurement of fire-fighting equipments	LS	LS	28.80	LS	8.80	LS	20.00	LS	28.80
2	(i) Controlled burning	LS	0	0.00	LS	0.00	LS	0.00	LS	0.00
	(ii) fire line creation	0.092	74	6.81	74	6.81	0	0.00	74	6.81
	Spillover	0.201		0.20	1	0.20			1	0.20
	(iii) maintenance of fire lines	0.0175	0	0.00	0	0.00	0	0.00	0	0.00
	Spillover			0.01		0.01				0.01
3	Creation of infrastructure (communication system, development of Management Information System, watch towers, water storage structures, control rooms at Division & Range level, FG barracks and inspection huts etc)	LS	LS	0.00	LS	0.00	LS	0.00	LS	0.00
4	Procurement of field vehicles for transportation vehicles	LS	LS	0.00	LS	0.00	LS	0.00	LS	0.00
5	Soil & Moisture Conservation (SMC) work in High risks areas	LS	LS	0.00	LS	0.00	LS	0.00	LS	0.00
6	Engagement of fire watchers (per person for 5 months)	0.475	26	12.54	26	12.54	0	0.00	26	12.54
	Spillover			0.59		0.59				0.59
7	Awareness campaign	LS	LS	2.00	LS	1.00	LS	1.00	LS	2.00
8	Pre-fire season workshops for coordination among line departments, elected bodies and NGOs	LS	LS	0.59	LS	0.59	LS	0.00	LS	0.59
9	Training and capacity building on fire-fighting methods for Frontline staff, students, youths and village communities	LS	LS	1.20	LS	0.00	LS	1.20	LS	1.20

S.No.	Items	Unit Cost	Targets		Achievements					
			No.of units sanctioned by GoI	Amount released	Upto previous quarter		During the quarter		Cumulative	
					Phy.	Fin.	Phy.	Fin.	Phy.	Fin.
10	Incentivizing Villages / Communities for protection against forest fires, under participatory forest management approach	LS	LS	0.00	LS	0.00	LS	0.00	LS	0.00
11	Hiring of Vehicles for transportation of Human resources and fire material	LS	LS	2.16		0.00	LS	2.16	LS	2.16
12	Contingency fund with the Head of the Forest Department of each Staet/UT of the designated officer for an emergency situation. 5% of the sanctioned amount shall be earmarked for this purpose. Guidelines for utilisation of this fund is given at Annxure-I .	LS	LS	2.80	LS	0.00	LS	2.80	LS	2.80
	Spillover			0.13		0.13				0.13
13	Monitoring and review (guidelines at Annxure-II). 2% of the sanctioned amount shall be kept for this.	LS	LS	0.00	LS	0.00	LS	0.00	LS	0.00
	Spillover			0.05		0.05				0.05
14	Short term research / survey on forest fire related issues(guidelines at Annexure-III). 3% of the sanctioned amount shall be earmarked for this purpose.	LS	LS	0.00	LS	0.00	LS	0.00	LS	0.00
	Spillover			0.21		0.21				0.21
	Grand Total			58.097		30.937		27.160		58.097

Sd/- Chiranjiv Choudhary
Principal Chief Conservator of Forests
& Head of Forest Force

//True Copy//

for Prl.Chief Conservator of Forests

**GOVERNMENT OF ANDHRA PRADESH
FOREST DEPARTMENT**

From
Sri Chiranjiv Choudhary, IFS.,
Principal Chief Conservator of Forests &
Head of Forest Force,
Andhra Pradesh, Mangalagiri.

To
The Assistant Inspector General of
Forests (FPD), Agni Wing,
Indira Paryavaran Bhavan,
Jor Bagh Road, New Delhi - 110003.

Rc.No.2768/2021/Vig-2, dt:04.02.2025.

Sir,

Sub: Andhra Pradesh Forest Department - "Forest Fire Prevention & Management Scheme(CSS)" - Utilization Certificates for the year 2024-25 for Central Share and State Share - Furnishing of - Reg.

- Ref:
1. PCCF & HoFF, A.P., Mangalagiri, Rc.No.2768/2021/Vig-2, dt:22.08.2024.
 2. Dy. IGF, FPD, MoEF&CC, GoI, New Delhi, F.No.3-21/2007-FPD(Pt.2) (Sanction Order no.18/2024-25/FPD), dt:10.09.2024.
 3. G.O.Rt.No.2185, GoAP, Finance(FMU-EFS&T, MA&UD, CRDA) Dept., dt. 06.10.2024.
 4. G.O.Rt.No.2260, GoAP, Finance(FMU-EFS&T, MA&UD, CRDA) Dept., dt. 29.10.2024.
 5. G.O.Rt.No.87, EFS&T(Sec.III) Dept., dt. 04.11.2024.
 6. G.O.Rt.No.88, EFS&T(Sec.III) Dept., dt. 04.11.2024.
 7. PCCF & HoFF, A.P., Mangalagiri, Rc.No.19034/6/2021/Vig-2(i), dt:24.11.2024.
 8. Asst. IGF, FPD, MoEF&CC, GoI, New Delhi, F.No.3/1/2024-FPD, dt:14.10.2024, 17.12.2024.
 9. PCCF & HoFF, A.P., Mangalagiri, Rc.No.2768/2021/Vig-2, dt:20.12.2024.
 10. Email received from FPD, MoEF&CC, GoI, dt:23.12.2024.
 11. Asst. IGF, FPD, MoEF&CC, GoI, F.No.3/1/2024-FPD, dt:13.01.2025.
 12. PCCF & HoFF, A.P., Mangalagiri, Rc.No.2768/2021/Vig-2, dt:22.01.2025.

In continuation of the reference 12th cited, an amount of **Rs.59.33 lakh** of Central Share & **Rs.39.55 lakh** of State Share (Total Rs.98.88 lakh) has been utilized as on 31.01.2025 and the Utilization certificate, progress report for both Central share and State Share are furnished herewith with a request to kindly expedite release of 2nd instalment under the scheme.

This is for information and necessary action.

Encl.:As above.

Yours faithfully,
Sd/- Chiranjiv Choudhary,
Principal Chief Conservator of Forests &
Head of Forest Force

Copy submitted to the Special Chief Secretary to Government, EFS&T Department, A.P., Secretariat, Velgapudi, Amaravathi for information.

//True Copy//

for Principal Chief Conservator of Forests &
Head of Forest Force

5/2/25

G.F.R. 19-A

**(See Rule 212 (1))
FORM OF UTILIZATION CERTIFICATE
(Central share)
(Utilization Certificate as on 31.01.2025)**

S.No.	Letter No. & date	Sanctioned amount (Rs. in lakh)	
1.	Dy. IGF, FPD, MoEF&CC, GoI, New Delhi, F.No.3- 21/2007-FPD(Pt.2) (Sanction Order no.18/2024-25/FPD), dt:10.09.2024.	144.72	Certified that out of Rs.144.72 lakh of grants-in- aid sanctioned during 2024- 25 towards Central Share in favour of Andhra Pradesh Forest department under this Ministry letter number given in the margin and Rs.85.39 lakh , on account of unspent balance of the previous year, for which the UCs were already furnished on dt:22.08.2024. Further, for the net release of Rs.59.33 lakh , the total sum of Rs.59.33 lakh has been utilized as on 31.01.2025.
	Total	144.72	

Certified that I have satisfied myself that the conditions on which the grants-in-aid was sanctioned are being fulfilled and that I have exercised that the following checks to see that the money was actually utilized for the purpose for which it was sanctioned under "Forest Fire Prevention & Management Scheme".

Kinds of checks exercised:

- 1) By way of field inspections.
- 2) By way of monitoring Progress Reports.
- 3) By way of reviews during SLMC meetings.

Signature: 
Designation: Principal Chief Conservator of Forests &
Head of Forest Force
Andhra Pradesh Mangalagiri.

Centrally Sponsored Scheme of FOREST FIRE PREVENTION MANAGEMENT (FFPM) - 2024-25 (Central Share)

Proforma for Quarterly Progress Report for quarter ending June / September / December (upto 31st Jan, 2025) for the financial year 2024-25

(Rs. in lakh)

S.no.	Items	Unit Cost (in lakhs)	Targets sanctioned by GoI (Central share)		Targets as per the fund released as 1st instalment		Achievements					
			No.of Units	Amount released	Phy	Fin	Upto Previous quarter		from 20.11.2024 to 31.01.2025		Cummulative	
							Phy	Fin	Phy	Fin	Phy	Fin
1	Creation of forest line (1 Km length 6 Mt width)	0.2116	330.00	69.83	73.80	15.62		0.00	73.80	15.62	73.80	15.62
2	Maintenance of exisiting firelines (1Km length 3 mts width)	0.06038	240.00	14.49	0.00	0.00		0.00	0.00	0.00	0.00	0.00
3	Controlled burning			9.00	0.00	1.80		0.00	0.00	1.80	0.00	1.80
4	Creation of infrastructure (communication system, development of Management Information System, watch towers, water storage structures, control rooms at Division & Range lvel, FG barracks and inspection huts etc)			0.00	0.00	0.00		0.00	0.00	0.00	0.00	0.00
5	Procurement of fire-fighting equipments			12.00	0.00	2.16		0.00	0.00	2.16	0.00	2.16
6	Soil & Moisture Conservvation (SMC) work in High risks areas			1.20	0.00	0.17		0.00	0.00	0.17	0.00	0.17
7	Engagement of fire watchers (0.625 lakh @ per person for 5 months) (1 month @ 1 person is Rs.12500)	0.625	240.00	150.00	80.00	29.99		0.00	80.00	29.99	80.00	29.99
8	Awareness compaign			1.20	0.00	1.20		0.00	0.00	1.20	0.00	1.20
9	Pre-fire season workshops for coordination among line departments, elected bodies and NGOs			1.20	0.00	1.20		0.00	0.00	1.20	0.00	1.20
10	Training and capacity building on fire-fighting methods for Frontline staff, students, youths and village communities			1.20	0.00	1.20		0.00	0.00	1.20	0.00	1.20

S.no.	Items	Unit Cost (in lakhs)	Targets sanctioned by GoI (Central share)		Targets as per the fund released as 1st instalment		Achievements					
			No.of Units	Amount released	Phy	Fin	Upto Previous quarter		from 20.11.2024 to 31.01.2025		Cummulative	
							Phy	Fin	Phy	Fin	Phy	Fin
11	Incentivizing Villages / Communities for protection against forest fires, under participatory forest management approach			3.00	0.00	0.60		0.00	0.00	0.60	0.00	0.60
12	Hiring of vehicles for transportation of Human resources and fire material			0.00	0.00	0.00		0.00	0.00	0.00	0.00	0.00
13	Impact Forest Fires on Vegetation and Soil Characteristics			0.00	0.00	0.00		0.00	0.00	0.00	0.00	0.00
	Sub total:			263.118		53.93		0.00		53.93		53.93
14	Imprest money with the Head of Forest Department of each state / UT or the desingnated officer for emergency situations. 5% of the sanctioned amount shall be earmarked for this purpose.			13.158	0.00	2.70		0.00	0.00	2.70	0.00	2.70
15	Monitoring and review (2% of the sanctioned amount shall be kept for this)			5.262	0.00	1.08		0.00	0.00	1.08	0.00	1.08
16	Short term research / survey on forest fire related issues, 3% of the sanctioned amount shall be earmarked for this purpose.			7.896	0.00	1.62		0.00	0.00	1.62	0.00	1.62
				26.316		5.40		0.00		5.40		5.40
				289.434		59.33		0.00		59.33		59.33

Sd/- Chiranjiv Choudhary,
Prl. Chief Conservator of Forests &
Head of Forest Force

//True Copy//

Sd/- Chiranjiv Choudhary
for Prl. Chief Conservator of Forests &
Head of Forest Force

Prd/
5/2/25

G.F.R. 19-A

**(See Rule 212 (1))
FORM OF UTILIZATION CERTIFICATE
(State share)
(Utilization Certificate as on 31.01.2025)**

S.No.	Letter No. & date	Sanctioned amount (Rs. in lakh)	
1.	1. G.O.Rt.No.2185, GoAP, Finance(FMU-EFS&T, MA&UD, CRDA) Dept., dt. 06.10.2024. 2. G.O.Rt.No.2260, GoAP, Finance(FMU-EFS&T, MA&UD, CRDA) Dept., dt. 29.10.2024. 3. G.O.Rt.No.87, EFS&T(Sec.III) Dept., dt. 04.11.2024. 4. G.O.Rt.No.88, EFS&T(Sec.III) Dept., dt. 04.11.2024.	39.55	Certified that out of Rs.39.55 lakh of grants-in-aid sanctioned during 2024-25 towards State Share in favour of Andhra Pradesh Forest department vide Department letter numbers given in the margin and the total sum of Rs.39.55 lakh has been utilised as on 31.01.2025.
	Total	39.55	

Certified that I have satisfied myself that the conditions on which the grants-in-aid was sanctioned are being fulfilled and that I have exercised that the following checks to see that the money was actually utilised for the purpose for which it was sanctioned under "Forest Fire Prevention & Management Scheme".

Kinds of checks exercised:

- 1) By way of field inspections.
- 2) By way of monitoring Progress Reports.
- 3) By way of reviews during SLMC meetings.


 Signature:
 Designation: Principal Chief Conservator of Forests &
 Head of Forest Force
 Andhra Pradesh Mangalagiri.

Centrally Sponsored Scheme of FOREST FIRE PREVENTION MANAGEMENT (FFPM) - 2024-25 (State Share)

Proforma for Quarterly Progress Report for quarter ending June / September / December (upto 31st Jan, 2025) for the financial year 2024-25

(Rs. in lakh)

S.no.	Items	Unit Cost (in lakhs)	Targets sanctioned by GoI (State Share)		Targets as per the fund released as 1st instalment		Achievements					
			No.of Units	Amount released	Phy	Fin	Upto Previous quarter		from 20.11.2024 to 31.01.2025		Cummulative	
							Phy	Fin	Phy	Fin	Phy	Fin
1	Creation of forest line (1 Km length 6 Mt width)	0.2116	220.00	46.55	49.20	10.41		0.00	49.20	10.41	49.20	10.41
2	Maintenance of exisiting firelines (1Km length 3 mts width)		160.00	9.66	0.00	0.00		0.00	0.00	0.00	0.00	0.00
3	Controlled burning			6.00	0.00	1.20		0.00	0.00	1.20	0.00	1.20
4	Creation of infrastructure (communication system, development of Management Information System, watch towers, water storage structures, control rooms at Division & Range lvel, FG barracks and inspection huts etc)			0.00	0.00	0.00		0.00	0.00	0.00	0.00	0.00
5	Procurement of fire-fighting equipments			8.00	0.00	1.44		0.00	0.00	1.44	0.00	1.44
6	Soil & Moisture Conservvation (SMC) work in High risks areas			0.80	0.00	0.11		0.00	0.00	0.11	0.00	0.11
7	Engagement of fire watchers (0.625 lakh @ per person for 5 months) (1 month @ 1 person is Rs.12500)	0.625	160.00	100.00	53.00	19.99		0.00	53.00	19.99	53.00	19.99
8	Awareness compaign			0.80	0.00	0.80		0.00	0.00	0.80	0.00	0.80
9	Pre-fire season workshops for coordination among line departments, elected bodies and NGOs			0.80	0.00	0.80		0.00	0.00	0.80	0.00	0.80
10	Training and capacity building on fire-fighting methods for Frontline staff, students, youths and village communities			0.80	0.00	0.80		0.00	0.00	0.80	0.00	0.80
11	Incentivizing Villages / Communities for protection against forest fires, under participatory forest management approach			2.00	0.00	0.40		0.00	0.00	0.40	0.00	0.40

S.no.	Items	Unit Cost (in lakhs)	Targets sanctioned by GoI (State Share)		Targets as per the fund released as 1st instalment		Achievements					
			No.of Units	Amount released	Phy	Fin	Upto Previous quarter		from 20.11.2024 to 31.01.2025		Cummulative	
							Phy	Fin	Phy	Fin	Phy	Fin
12	Hiring of vehicles for transportation of Human resources and fire material			0.00	0.00	0.00		0.00	0.00	0.00	0.00	0.00
13	Impact Forest Fires on Vegetation and Soil Characteristics			0.00	0.00	0.00		0.00	0.00	0.00	0.00	0.00
	Sub total:			175.41		35.95		0.00		35.95		35.95
14	Imprest money with the Head of Forest Department of each state / UT or the desingnated officer for emergency situations. 5% of the sanctioned amount shall be earmarked for this purpose.			8.77	0.00	1.80		0.00	0.00	1.80	0.00	1.80
15	Monitoring and review (2% of the sanctioned amount shall be kept for this)			3.51	0.00	0.72		0.00	0.00	0.72	0.00	0.72
16	Short term research / survey on forest fire related issues, 3% of the sanctioned amount shall be earmarked for this purpose.			5.26	0.00	1.08		0.00	0.00	1.08	0.00	1.08
				17.54		3.60		0.00		3.60		3.60
				192.96		39.55		0.00		39.55		39.55

Sd/- Chiranjiv Choudhary,
Prl. Chief Conservator of Forests &
Head of Forest Force

//True Copy//

Jan 20 05/2/2025
for Prl. Chief Conservator of Forests &
Head of Forest Force

*Hand
5/2/25*

**GOVERNMENT OF ANDHRA PRADESH
FOREST DEPARTMENT**

From
Sri Ajaya Kumar Naik, IFS.,
Principal Chief Conservator of Forests &
Head of Forest Force (FAC),
Andhra Pradesh, Mangalagiri.

To
The Spl.Chief Secretary to Government
Environment, Forests, Science &
Technology Department,
Andhra Pradesh Secretariat,
Velagapudi.

Rc.No.2768/2021/Vig-2, dt:05.03.2025

Sir,

Sub: Andhra Pradesh Forest Department - "Forest Fire Prevention & Management Scheme(CSS)" - Annual Plan of Operations, 2025-26 - Proposals submission of - Reg.

Ref: 1. Asst. IGF, FPD, MoEF&CC, GoI, F.No.3/1/2024-FPD, dt:06.02.2025.
2. Asst. IGF, FPD, MoEF&CC, GoI, F.No.3/1/2024-FPD, dt:21.02.2025.

In pursuance to the references cited, the Annual Plan of Operations for the Financial Year 2025-26 has been prepared with an outlay of Rs.1300.00 lakh (Central Share Rs.780.00 lakh + State Share Rs.520.00 lakh) and is sent herewith for necessary approval duly following extant operational guidelines of the Scheme as desired.

Hence, the Government is requested to obtain approval from the Finance Dept., GoAP, for the Annual Plan of Operations for the Financial Year 2025-26 for an amount of Rs.1300.00 lakh and the same may be submitted to the MoEF&CC, Gol, New Delhi.

This is for information and necessary action.

Encls: 1. Component wise abstract of state and central share for the proposed APO for the year 2025-26
2. Division wise distribution of state and central share for the proposed APO for the year 2025-26

Yours faithfully,
Sd/- Ajaya Kumar Naik,
Principal Chief Conservator of Forests &
Head of Forest Force

Copy to the Assistant Inspector General of Forest(FPD), Gol, MoEF & CC, Agni Wing, 5th Floor, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi for information.

//True Copy//

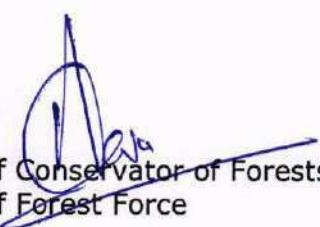
for Principal Chief Conservator of Forests &
Head of Forest Force

(Handwritten signature)
5/3/25

Government of Andhra Pradesh**Environment, Forests, Science & Technology (S.III) Department****Annexure-1 to letter no. S.III/2025, dt.****Applicability of Approved schedule of Rates of the Government**

This is to certify that the schedule of rates prevalent in the Andhra Pradesh State of forestry, civil works, wage rates etc., shall be applicable for the annual work programme of Centrally Sponsored scheme: Forest Fire Prevention & Management scheme during the financial year 2025-26.

Signature:

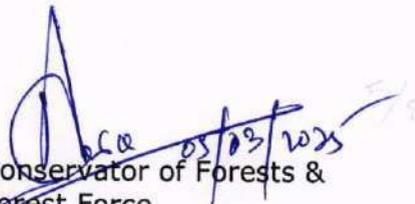
Designation: Spl.Chief Secretary to Government
EFS&T Department, AP Secretariat

Principal Chief Conservator of Forests &
Head of Forest Force

Government of Andhra Pradesh**Environment, Forests, Science & Technology (S.III) Department****Annexure-2 to letter no. _____ S.III/2025, dt. _____****Availability of State Share**

This is to certify that provision for 40% of State Share under the Centrally Sponsored Scheme: Forest Fire Prevention & Management scheme during the financial year 2025-26.

Signature:

Designation: Spl.Chief Secretary to Government
EFS&T Department, AP Secretariat

Principal Chief Conservator of Forests &
Head of Forest Force

05/03/2025

**CSS OF FOREST FIRE PREVENTION MANAGEMENT SCHEME (FFPMS) - ANNUAL WORK PROGRAMME
FOR THE YEAR 2025-26**

ANDHRA PRADESH STATE

(Rs. in lakh)

S.no.	Items	Unit Cost (in lakhs)	Central Share		State Share		Total	
			Phy	Fin	Phy	Fin	Phy	Fin
1	Creation of forest line (1 Km length 6 Mt width)	0.23276	720	167.59	480	111.72	1200	279.31
2	Maintenance of existing firelines (1Km length 3 mts width)	0.06642	540	35.87	360	23.91	900	59.78
3	Controlled burning	LS	LS	30.00	LS	20.00	LS	50.00
4	Creation of infrastructure (communication system, development of Management Information System, watch towers, water storage structures, control rooms at Division & Range level, FG barracks and inspection huts etc)	LS	LS	15.00	LS	10.00	LS	25.00
5	Procurement of fire-fighting equipments	LS	LS	30.00	LS	20.00	LS	50.00
6	Soil & Moisture Conservation (SMC) work in High risks areas	LS	LS	12.00	LS	8.00	LS	20.00
7	Engagement of fire watchers (0.68750 @ per person for 5 months) (1 month @ 1 person ins Rs.13750)	0.6875	564	387.75	376	258.50	940	646.25
8	Awareness campaign	LS	LS	6.00	LS	4.00	LS	10.00
9	Pre-fire season workshops for coordination among line departments, elected bodies and NGOs	LS	LS	6.00	LS	4.00	LS	10.00
10	Training and capacity building on fire-fighting methods for Frontline staff, students, youths and village communities	LS	LS	9.00	LS	6.00	LS	15.00
11	Incentivizing Villages / Communities for protection against forest fires, under participatory forest management approach	LS	LS	6.00	LS	4.00	LS	10.00
12	Hiring of vehicles for transportation of Human resources and fire material	LS	LS	3.89	LS	2.59	LS	6.48
13	Impact Forest Fires on Vegetation and Soil Characteristics	LS	LS	0.00	LS	0.00	LS	0.00
	Sub total:			709.10		472.72		1181.82
14	Imprest money with the Head of Forest Department of each state / UT or the designated officer for emergency situations. 5% of the sanctioned amount shall be earmarked for this purpose.	LS	LS	35.45	LS	23.64	LS	59.09
15	Monitoring and review (2% of the sanctioned amount shall be kept for this)	LS	LS	14.18	LS	9.46	LS	23.64
16	Short term research / survey on forest fire related issues, 3% of the sanctioned amount shall be earmarked for this purpose.	LS	LS	21.27	LS	14.18	LS	35.45
				70.90		47.28		118.18
				780.00		520.00		1300.00

Sd/- Ajaya Kumar Naik,
Pri. Chief Conservator of Forests &
Head of Forest Force

//True Copy//


 for Pri. Chief Conservator of Forests &
 Head of Forest Force
10/11/25
slabs

S.no.	Items	Unit Cost (in lakhs)	Anantapuram								Tirupati						
			Anantapuram		Sri Satya Sai		Chittoor		Total		Tirupati		Annamayya		Total		
			Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	
1	Creation of forest line (1 Km length 6 Mt width)		18	4.19	27	6.28	33.00	7.68	78.00	18.16	33.00	7.68	33.00	7.68	66.00	15.36	
2	Maintenance of existing firelines (1Km length 3 mts width)		12	0.80	18	1.20	30.00	1.99	60.00	3.99	30.00	1.99	30.00	1.99	60.00	3.99	
3	Controlled burning					1.20		3.00	0.00	4.20		1.80		2.40	0.00	4.20	
4	Creation of infrastructure (communication system, development of Management Information System, watch towers, water storage structures, control rooms at Division & Range level, FG barracks and inspection huts etc)								0.00	0.00					0.00	0.00	
5	Procurement of fire-fighting equipments				1.20		2.40	0.00	3.60		1.80		2.40	0.00	4.20		
6	Soil & Moisture Conservation (SMC) work in High risks areas				0.60		1.20	0.00	1.80		0.60		0.60	0.00	1.20		
7	Engagement of fire watchers (per person for 3 months) (1 month @ 1 person ins Rs.13750)		12	8.25	24	16.50	36.00	24.75	72.00	49.50	30.00	20.63	30.00	20.63	60.00	41.25	
8	Awareness campaign				0.00		0.60	0.00	0.60		0.60		0.60	0.00	1.20		
9	Pre-fire season workshops for coordination among line departments, elected bodies and NGOs				0.00		0.60	0.00	0.60		0.30		0.45	0.00	0.75		
10	Training and capacity building on fire-fighting methods for Frontline staff, students, youths and village communities				0.30		0.90	0.00	1.20		0.30		0.90	0.00	1.20		
11	Incentivizing Villages / Communities for protection against forest fires, under participatory forest management approach						0.60	0.00	0.60		0.60		0.60	0.00	1.20		
12	Hiring of vehicles for transportation of Human resources and fire material				0.14		0.45	0.00	0.59		0.45		0.45	0.00	0.90		
13	Impact Forest Fires on Vegetation and Soil Characteristics				0.00		0.00	0.00	0.00		0.00		0.00	0.00	0.00		
	Sub total:				13.24		27.42		44.17		84.83		36.75		38.70		75.45
12	Imprest money with the Head of Forest Department of each state / UT or the designated officer for emergency situations. 5% of the sanctioned amount shall be earmarked for this purpose.				0.00		0.00	0.00	0.00		0.00		0.00	0.00	0.00		
13	Monitoring and review (2% of the sanctioned amount shall be kept for this)				0.00		0.00	0.00	0.00		0.00		0.00	0.00	0.00		
14	Short term research / survey on forest fire related issues, 3% of the sanctioned amount shall be earmarked for this purpose.				0.00		0.00	0.00	0.00		0.00		0.00	0.00	0.00		
					0.00		0.00		0.00		0.00		0.00		0.00		
					13.24		27.42		44.17		84.83		36.75		38.70		75.45

**FOREST FIRE PREVENTION MANAGEMENT SCHEME
(FFPMS) - 2025-26 (Central Share)**

S.no.	Items	Unit Cost (in lakhs)	Guntur											
			Guntur		Bapatla		Palnadu		Prakasam		SPSR Nellore		Total	
			Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin
1	Creation of forest line (1 Km length 6 Mt width)		15.00	3.49	12.00	2.79	18.00	4.19	27.00	6.28	27.00	6.28	99.00	23.04
2	Maintenance of existing firelines (1Km length 3 mts width)		12.00	0.80	9.00	0.60	12.00	0.80	12.00	0.80	12.00	0.80	57.00	3.79
3	Controlled burning												0.00	0.00
4	Creation of infrastructure (communication system, development of Management Information System, watch towers, water storage structures, control rooms at Division & Range level, FG barracks and inspection huts etc)												0.00	0.00
5	Procurement of fire-fighting equipments												0.00	0.00
6	Soil & Moisture Conservvation (SMC) work in High risks areas												0.00	0.00
7	Engagement of fire watchers (per person for 3 months) (1 month @ 1 person ins Rs.13750)		6.00	4.13	6.00	4.13	12.00	8.25	12.00	8.25	12.00	8.25	48.00	33.00
8	Awareness compaign												0.00	0.00
9	Pre-fire season workshops for coordination among line departments, elected bodies and NGOs												0.00	0.00
10	Training and capacity building on fire-fighting methods for Frontline staff, students, youths and village communities												0.00	0.00
11	Incentivizing Villages / Communities for protection against forest fires, under participatory forest management approach												0.00	0.00
12	Hiring of vehicles for transportation of Human resources and fire material												0.00	0.00
13	Impact Forest Fires on Vegetation and Soil Characteristics												0.00	0.00
	Sub total:			8.41		7.52		13.24		15.33		15.33		59.83
12	Imprest money with the Head of Forest Department of each state / UT or the desingnated officer for emergency situations. 5% of the sanctioned amount shall be earmarked for this purpose.							0.00		0.00		35.45	0.00	35.45
13	Monitoring and review (2% of the sanctioned amount shall be kept for this)							0.00		0.00		14.184	0.00	14.18
14	Short term research / survey on forest fire related issues, 3% of the sanctioned amount shall be earmarked for this purpose.							0.00		0.00		21.27	0.00	21.27
				0.00		0.00		0.00		0.00		70.91		70.91
				8.41		7.52		13.24		15.33		86.24		130.74

i.no.	Items	Unit Cost (In lakhs)	Kurnool						Rajahmundry																		
			Kurnool		YSR		Total		Kakinada		Rampachodavaram		East Godavari		Eluru		NTR		Machilipatnam		Chintur		Total				
			Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin			
1	Creation of forest line (1 Km length 6 Mt width)		18.00	4.19	33.00	7.68	51.00	11.87	18.00	4.19	33.00	7.68	15.00	3.49	27.00	6.28	15.00	3.49	12.00	2.79	33.00	7.68	153.00	35.61			
2	Maintenance of existing firelines (1Km length 3 mts width)		12.00	0.80	30.00	1.99	42.00	2.79	12.00	0.80	30.00	1.99	12.00	0.80	18.00	1.20	12.00	0.80	9.00	0.60	30.00	1.99	123.00	8.17			
3	Controlled burning					3.00	0.00	3.00				3.00				1.20						3.00	0.00	7.20			
4	Creation of infrastructure (communication system, development of Management Information System, watch towers, water storage structures, control rooms at Division & Range level, FG barracks and inspection huts etc)					0.00	0.00	0.00				3.00										12.00	0.00	15.00			
5	Procurement of fire-fighting equipments					3.00	0.00	3.00				3.00				1.20						2.40	0.00	6.60			
6	Soil & Moisture Conservation (SMC) work in High risks areas					1.20	0.00	1.20				1.20				0.60						1.20	0.00	3.00			
7	Engagement of fire watchers (per person for 3 months) (1 month @ 1 person ins Rs.13750)		6.00	4.13	36.00	24.75	42.00	28.88	12.00	8.25	36.00	24.75	6.00	4.13	24.00	16.50	6.00	4.13	6.00	4.13	36.00	24.75	126.00	86.63			
8	Awareness campaign					0.60	0.00	0.60				0.60				0.30						0.60	0.00	1.50			
9	Pre-fire season workshops for coordination among line departments, elected bodies and NGOs					0.60	0.00	0.60				0.60				0.30						0.60	0.00	1.50			
10	Training and capacity building on fire-fighting methods for Frontline staff, students, youths and village communities					0.90	0.00	0.90				0.90				0.30						0.90	0.00	2.10			
11	Incentivizing Villages / Communities for protection against forest fires, under participatory forest management approach					0.60	0.00	0.60				0.60				0.30						0.60	0.00	1.50			
12	Hiring of vehicles for transportation of Human resources and fire material					0.45	0.00	0.45				0.45										0.45	0.00	0.90			
13	Impact Forest Fires on Vegetation and Soil Characteristics					0.00	0.00	0.00				0.00				0.00						0.00	0.00	0.00			
	Sub total:					9.11	44.77	53.89				13.24				47.77					8.41	28.18		8.41	7.52	56.17	169.71
12	Imprest money with the Head of Forest Department of each state / UT or the designated officer for emergency situations. 5% of the sanctioned amount shall be earmarked for this purpose.					0.00	0.00	0.00				0.00				0.00						0.00	0.00	0.00			
13	Monitoring and review (2% of the sanctioned amount shall be kept for this)					0.00	0.00	0.00				0.00				0.00						0.00	0.00	0.00			
14	Short term research / survey on forest fire related issues, 3% of the sanctioned amount shall be earmarked for this purpose.					0.00	0.00	0.00				0.00			0.00	0.00						0.00	0.00	0.00			
			0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00			
			9.11	44.77	53.89	13.24	47.77	8.41	28.18	8.41	7.52	56.17	169.71														

S.no.	Items	Unit Cost (in lakhs)	Visakhapatnam															
			Visakhapatnam		Anakapalli		Vizianagaram		Chintapalli		Paderu		Parvathipuram Manyam		Srikakulam		Total	
			Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin
1	Creation of forest line (1 Km length 6 Mt width)		15.00	3.49	27.00	6.28	18.00	4.19	33.00	7.68	27.00	6.28	27.00	6.28	18.00	4.19	165.00	38.41
2	Maintenance of existing firelines (1Km length 3 mts width)		12.00	0.80	12.00	0.80	12.00	0.80	30.00	1.99	18.00	1.20	18.00	1.20	12.00	0.80	114.00	7.57
3	Controlled burning			0.00						3.00		1.20		1.20			0.00	5.40
4	Creation of infrastructure (communication system, development of Management Information System, watch towers, water storage structures, control rooms at Division & Range level, FG barracks and inspection huts etc)									0.00							0.00	0.00
5	Procurement of fire-fighting equipments									3.00		1.20		1.20			0.00	5.40
6	Soil & Moisture Conservvation (SMC) work in High risks areas									1.20		0.60		0.60			0.00	2.40
7	Engagement of fire watchers (per person for 3 months) (1 month @ 1 person ins Rs.13750)		6.00	4.13	12.00	8.25	6.00	4.13	36.00	24.75	24.00	16.50	24.00	16.50	12.00	8.25	120.00	82.50
8	Awareness compaign									0.60		0.30		0.00			0.00	0.90
9	Pre-fire season workshops for coordination among line departments, elected bodies and NGOs									0.60		0.30		0.00			0.00	0.90
10	Training and capacity building on fire-fighting methods for Frontline staff, students, youths and village communities				0.00	0.00				0.90		0.30		0.00			0.00	1.20
11	Incentivizing Villages / Communities for protection against forest fires, under participatory forest management approach									0.60		0.30					0.00	0.90
12	Hiring of vehicles for transportation of Human resources and fire material									0.45							0.00	0.45
13	Impact Forest Fires on Vegetation and Soil Characteristics									0.00		0.00		0.00			0.00	0.00
	Sub total:			8.41		15.33		9.11		44.77		28.18		26.98		13.24		146.03
12	Imprest money with the Head of Forest Department of each state / UT or the desingnated officer for emergency situations. 5% of the sanctioned amount shall be earmarked for this purpose.																0.00	0.00
13	Monitoring and review (2% of the sanctioned amount shall be kept for this)				0.00					0.00		0.00		0.00			0.00	0.00
14	Short term research / survey on forest fire related issues, 3% of the sanctioned amount shall be earmarked for this purpose.				0.00					0.00		0.00		0.00			0.00	0.00
			0.00		0.00		0.00		0.00	0.00		0.00		0.00		0.00		0.00
			8.41		15.33		9.11		44.77		28.18		26.98		13.24		146.03	

(Rs. in lakh)

S.no.	Items	Unit Cost (in lakhs)	FDPT Nandyal										Grand Total	
			DD, Atmakur		DD, Markapur		DD, Nandyal		DD, Giddalur		Total		Phy	Fin
			Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin		
1	Creation of forest line (1 Km length 6 Mt width)		27.00	6.28	27.00	6.28	27.00	6.28	27.00	6.28	108.00	25.14	720.00	167.59
2	Maintenance of existing firelines (1Km length 3 mts width)		18.00	1.20	30.00	1.99	18.00	1.20	18.00	1.20	84.00	5.58	540.00	35.87
3	Controlled burning			1.20		1.80		1.20		1.80	0.00	6.00	0.00	30.00
4	Creation of infrastructure (communication system, development of Management Information System, watch towers, water storage structures, control rooms at Division & Range level, FG barracks and inspection huts etc)										0.00	0.00	0.00	15.00
5	Procurement of fire-fighting equipments			1.80		1.80		1.80		1.80	0.00	7.20	0.00	30.00
6	Soil & Moisture Conservation (SMC) work in High risks areas			0.60		0.60		0.60		0.60	0.00	2.40	0.00	12.00
7	Engagement of fire watchers (per person for 3 months) (1 month @ 1 person ins Rs.13750)		24.00	16.50	24.00	16.50	24.00	16.50	24.00	16.50	96.00	66.00	564.00	387.75
8	Awareness campaign			0.30		0.30		0.30		0.30	0.00	1.20	0.00	6.00
9	Pre-fire season workshops for coordination among line departments, elected bodies and NGOs			0.45		0.45		0.30		0.45	0.00	1.65	0.00	6.00
10	Training and capacity building on fire-fighting methods for Frontline staff, students, youths and village communities			0.60		0.60		0.60		0.60	0.00	2.40	0.00	9.00
11	Incentivizing Villages / Communities for protection against forest fires, under participatory forest management approach			0.30		0.30		0.30		0.30	0.00	1.20	0.00	6.00
12	Hiring of vehicles for transportation of Human resources and fire material					0.30				0.30	0.00	0.60	0.00	3.89
13	Impact Forest Fires on Vegetation and Soil Characteristics			0.00		0.00		0.00		0.00	0.00	0.00	0.00	0.00
	Sub total:			29.23		30.93		29.08		30.13		119.37		709.09
12	Imprest money with the Head of Forest Department of each state / UT or the designated officer for emergency situations. 5% of the sanctioned amount shall be earmarked for this purpose.			0.00		0.00		0.00		0.00	0.00	0.00	0.00	35.45
13	Monitoring and review (2% of the sanctioned amount shall be kept for this)			0.00		0.00		0.00		0.00	0.00	0.00	0.00	14.18
14	Short term research / survey on forest fire related issues, 3% of the sanctioned amount shall be earmarked for this purpose.			0.00		0.00		0.00		0.00	0.00	0.00	0.00	21.27
				0.00		0.00		0.00		0.00		0.00		70.91
				29.23		30.93		29.08		30.13		119.37		780.00

Sd/- Ajaya Kumar Naik,
Prl. Chief Conservator of Forests &
Head of Forest Force

//True Copy//

for Prl. Chief Conservator of Forests &
Head of Forest Force

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**FOREST FIRE PREVENTION MANAGEMENT SCHEME
(FFPMS) - 2025-26 (State Share)**

112

431

S.no.	Items	Unit Cost (in lakhs)	Anantapuram								Tirupati							
			Anantapuram		Sri Satya Sai		Chittoor		Total		Tirupati		Annamayya		Total			
			Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin		
1	Creation of forest line (1 Km length 6 Mt width)		12	2.79	18	4.19	22.00	5.12	52.00	12.10	22.00	5.12	22.00	5.12	44.00	10.24		
2	Maintenance of existing firelines (1Km length 3 mts width)		8	0.53	12	0.80	20.00	1.33	40.00	2.66	20.00	1.33	20.00	1.33	40.00	2.66		
3	Controlled burning					0.80		2.00	0.00	2.80				1.60	0.00	2.80		
4	Creation of infrastructure (communication system, development of Management Information System, watch towers, water storage structures, control rooms at Division & Range level, FG barracks and inspection huts etc)					0.80		1.60	0.00	2.40		1.20		1.60	0.00	2.80		
5	Procurement of fire-fighting equipments					0.40		0.80	0.00	1.20		0.40		0.40	0.00	0.80		
6	Soil & Moisture Conservation (SMC) work in High risks areas					0.40		0.80	0.00	1.20		0.40		0.40	0.00	0.80		
7	Engagement of fire watchers (per person for 3 months) (1 month @ 1 person ins Rs.13750)		8	5.50	16	11.00	24.00	16.50	48.00	33.00	20.00	13.75	20.00	13.75	40.00	27.50		
8	Awareness campaign					0.00		0.40	0.00	0.40		0.40		0.40	0.00	0.80		
9	Pre-fire season workshops for coordination among line departments, elected bodies and NGOs					0.00		0.40	0.00	0.40		0.20		0.30	0.00	0.50		
10	Training and capacity building on fire-fighting methods for Frontline staff, students, youths and village communities					0.20		0.60	0.00	0.80		0.20		0.60	0.00	0.80		
11	Incentivizing Villages / Communities for protection against forest fires, under participatory forest management approach							0.40	0.00	0.40		0.40		0.40	0.00	0.80		
12	Hiring of vehicles for transportation of Human resources and fire material					0.09		0.30	0.00	0.39		0.30		0.30	0.00	0.60		
13	Impact Forest Fires on Vegetation and Soil Characteristics					0.00		0.00	0.00	0.00		0.00		0.00	0.00	0.00		
	Sub total:			8.82		18.28		29.45		56.55		24.50		25.80		50.30		
12	Imprest money with the Head of Forest Department of each state / UT or the designated officer for emergency situations. 5% of the sanctioned amount shall be earmarked for this purpose.			0.00		0.00		0.00	0.00	0.00		0.00		0.00	0.00	0.00		
13	Monitoring and review (2% of the sanctioned amount shall be kept for this)			0.00		0.00		0.00	0.00	0.00		0.00		0.00	0.00	0.00		
14	Short term research / survey on forest fire related issues, 3% of the sanctioned amount shall be earmarked for this purpose.			0.00		0.00		0.00	0.00	0.00		0.00		0.00	0.00	0.00		
				0.00		0.00		0.00		0.00		0.00		0.00		0.00		
				8.82		18.28		29.45		56.55		24.50		25.80		50.30		

S.no.	Items	Unit Cost (in lakhs)	Guntur											
			Guntur		Bapatla		Painadu		Prakasam		SPSR Nellore		Total	
			Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin
1	Creation of forest line (1 Km length 6 Mt width)		10.00	2.33	8.00	1.86	12.00	2.79	18.00	4.19	18.00	4.19	66.00	15.36
2	Maintenance of existing firelines (1Km length 3 mts width)		8.00	0.53	6.00	0.40	8.00	0.53	8.00	0.53	8.00	0.53	38.00	2.52
3	Controlled burning												0.00	0.00
4	Creation of infrastructure (communication system, development of Management Information System, watch towers, water storage structures, control rooms at Division & Range level, FG barracks and inspection huts etc)												0.00	0.00
5	Procurement of fire-fighting equipments												0.00	0.00
6	Soil & Moisture Conservvaton (SMC) work in High risks areas												0.00	0.00
7	Engagement of fire watchers (per person for 3 months) (1 month @ 1 person ins Rs.13750)		4.00	2.75	4.00	2.75	8.00	5.50	8.00	5.50	8.00	5.50	32.00	22.00
8	Awareness campaign												0.00	0.00
9	Pre-fire season workshops for coordination among line departments, elected bodies and NGOs												0.00	0.00
10	Training and capacity building on fire-fighting methods for Frontline staff, students, youths and village communities												0.00	0.00
11	Incentivizing Villages / Communities for protection against forest fires, under participatory forest management approach												0.00	0.00
12	Hiring of vehicles for transportation of Human resources and fire material												0.00	0.00
13	Impact Forest Fires on Vegetation and Soil Characteristics												0.00	0.00
	Sub total:			5.61		5.01		8.82		10.22		10.22		39.89
12	Imprest money with the Head of Forest Department of each state / UT or the designated officer for emergency situations. 5% of the sanctioned amount shall be earmarked for this purpose.							0.00		0.00		23.64	0.00	23.64
13	Monitoring and review (2% of the sanctioned amount shall be kept for this)							0.00		0.00		9.456	0.00	9.46
14	Short term research / survey on forest fire related issues, 3% of the sanctioned amount shall be earmarked for this purpose.							0.00		0.00		14.18	0.00	14.18
			0.00		0.00		0.00		0.00			47.27		47.27
			5.61		5.01		8.82		10.22			57.49		87.16

no.	Items	Unit Cost (in lakhs)	Kurnool						Rajahmundry																						
			Kurnool		YSR		Total		Kakinada		Rampachodavaram		East Godavari		Eluru		NTR		Machilipatnam		Chintur		Total								
			Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin							
1	Creation of forest line (1 Km length 6 Mt width)		12.00	2.79	22.00	5.12	34.00	7.91	12.00	2.79	22.00	5.12	10.00	2.33	18.00	4.19	10.00	2.33	8.00	1.86	22.00	5.12	102.00	23.74							
2	Maintenance of existing firelines (1Km length 3 mts width)		8.00	0.53	20.00	1.33	28.00	1.86	8.00	0.53	20.00	1.33	8.00	0.53	12.00	0.80	8.00	0.53	6.00	0.40	20.00	1.33	82.00	5.45							
3	Controlled burning					2.00	0.00	2.00				2.00				0.80						2.00	0.00	4.80							
4	Creation of infrastructure (communication system, development of Management Information System, watch towers, water storage structures, control rooms at Division & Range level, FG barracks and inspection huts etc)					0.00	0.00	0.00				2.00										8.00	0.00	10.00							
5	Procurement of fire-fighting equipments					2.00	0.00	2.00				2.00				0.80						1.60	0.00	4.40							
6	Soil & Moisture Conservation (SMC) work in High risks areas					0.80	0.00	0.80				0.80				0.40						0.80	0.00	2.00							
7	Engagement of fire watchers (per person for 3 months) (1 month @ 1 person ins Rs.13750)		4.00	2.75	24.00	16.50	28.00	19.25	8.00	5.50	24.00	16.50	4.00	2.75	16.00	11.00	4.00	2.75	4.00	2.75	24.00	16.50	84.00	57.75							
8	Awareness campaign					0.40	0.00	0.40				0.40				0.20						0.40	0.00	1.00							
9	Pre-fire season workshops for coordination among line departments, elected bodies and NGOs					0.40	0.00	0.40				0.40				0.20						0.40	0.00	1.00							
10	Training and capacity building on fire-fighting methods for Frontline staff, students, youths and village communities					0.60	0.00	0.60				0.60				0.20						0.60	0.00	1.40							
11	Incentivizing Villages / Communities for protection against forest fires, under participatory forest management approach					0.40	0.00	0.40				0.40				0.20						0.40	0.00	1.00							
12	Hiring of vehicles for transportation of Human resources and fire material					0.30	0.00	0.30				0.30										0.30	0.00	0.60							
13	Impact Forest Fires on Vegetation and Soil Characteristics					0.00	0.00	0.00				0.00				0.00						0.00	0.00	0.00							
	Sub total:			6.07		29.85		35.92				8.82				31.85					5.61		18.79		5.61		5.01		37.45		113.14
12	Imprest money with the Head of Forest Department of each state / UT or the designated officer for emergency situations. 5% of the sanctioned amount shall be earmarked for this purpose.					0.00	0.00	0.00				0.00				0.00						0.00	0.00	0.00							
13	Monitoring and review (2% of the sanctioned amount shall be kept for this)					0.00	0.00	0.00				0.00				0.00						0.00	0.00	0.00							
14	Short term research / survey on forest fire related issues, 3% of the sanctioned amount shall be earmarked for this purpose.					0.00	0.00	0.00				0.00			0.00	0.00						0.00	0.00	0.00							
				0.00		0.00		0.00				0.00			0.00	0.00					0.00	0.00	0.00	0.00							
				6.07		29.85		35.92				8.82				31.85					5.61		18.79		5.61		5.01		37.45		113.14

S.no.	Items	Unit Cost (in lakhs)	Visakhapatnam															
			Visakhapatnam		Anakapalli		Vizianagaram		Chintapalli		Paderu		Parvathipuram Manyam		Srikakulam		Total	
			Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin
1	Creation of forest line (1 Km length 6 Mt width)		10.00	2.33	18.00	4.19	12.00	2.79	22.00	5.12	18.00	4.19	18.00	4.19	12.00	2.79	110.00	25.60
2	Maintenance of existing firelines (1Km length 3 mts width)		8.00	0.53	8.00	0.53	8.00	0.53	20.00	1.33	12.00	0.80	12.00	0.80	8.00	0.53	76.00	5.05
3	Controlled burning			0.00						2.00		0.80		0.80			0.00	3.60
4	Creation of infrastructure (communication system, development of Management Information System, watch towers, water storage structures, control rooms at Division & Range level, FG barracks and inspection huts etc)									0.00							0.00	0.00
5	Procurement of fire-fighting equipments									2.00		0.80		0.80			0.00	3.60
6	Soil & Moisture Conservvation (SMC) work in High risks areas									0.80		0.40		0.40			0.00	1.60
7	Engagement of fire watchers (per person for 3 months) (1 month @ 1 person ins Rs.13750)		4.00	2.75	8.00	5.50	4.00	2.75	24.00	16.50	16.00	11.00	16.00	11.00	8.00	5.50	80.00	55.00
8	Awareness campaign									0.40		0.20		0.00			0.00	0.60
9	Pre-fire season workshops for coordination among line departments, elected bodies and NGOs									0.40		0.20		0.00			0.00	0.60
10	Training and capacity building on fire-fighting methods for Frontline staff, students, youths and village communities				0.00	0.00				0.60		0.20		0.00			0.00	0.80
11	Incentivizing Villages / Communities for protection against forest fires, under participatory forest management approach									0.40		0.20					0.00	0.60
12	Hiring of vehicles for transportation of Human resources and fire material									0.30							0.00	0.30
13	Impact Forest Fires on Vegetation and Soil Characteristics									0.00		0.00		0.00			0.00	0.00
	Sub total:			5.61		10.22		6.07		29.85		18.79		17.99		8.82		97.35
12	Imprest money with the Head of Forest Department of each state / UT or the desingnated officer for emergency situations. 5% of the sanctioned amount shall be earmarked for this purpose.																0.00	0.00
13	Monitoring and review (2% of the sanctioned amount shall be kept for this)						0.00			0.00		0.00		0.00			0.00	0.00
14	Short term research / survey on forest fire related issues, 3% of the sanctioned amount shall be earmarked for this purpose.						0.00			0.00		0.00		0.00			0.00	0.00
				0.00		0.00		0.00		0.00		0.00		0.00		0.00		0.00
				5.61		10.22		6.07		29.85		18.79		17.99		8.82		97.35

**FOREST FIRE PREVENTION MANAGEMENT SCHEME
(FFPMS) - 2025-26 (State Share)**

116

435

(Rs. in lakh)

S.no.	Items	Unit Cost (in lakhs)	FDPT Nandyal										Grand Total	
			DD, Atmakur		DD, Markapur		DD, Nandyal		DD, Giddalur		Total		Phy	Fin
			Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin		
1	Creation of forest line (1 Km length 6 Mt width)		18.00	4.19	18.00	4.19	18.00	4.19	18.00	4.19	72.00	16.76	480.00	111.72
2	Maintenance of existing firelines (1Km length 3 mts width)		12.00	0.80	20.00	1.33	12.00	0.80	12.00	0.80	56.00	3.72	360.00	23.91
3	Controlled burning			0.80		1.20		0.80		1.20	0.00	4.00	0.00	20.00
4	Creation of infrastructure (communication system, development of Management Information System, watch towers, water storage structures, control rooms at Division & Range level, FG barracks and inspection huts etc)										0.00	0.00	0.00	10.00
5	Procurement of fire-fighting equipments			1.20		1.20		1.20		1.20	0.00	4.80	0.00	20.00
6	Soil & Moisture Conservation (SMC) work in High risks areas			0.40		0.40		0.40		0.40	0.00	1.60	0.00	8.00
7	Engagement of fire watchers (per person for 3 months) (1 month @ 1 person ins Rs.13750)		16.00	11.00	16.00	11.00	16.00	11.00	16.00	11.00	64.00	44.00	376.00	258.50
8	Awareness campaign			0.20		0.20		0.20		0.20	0.00	0.80	0.00	4.00
9	Pre-fire season workshops for coordination among line departments, elected bodies and NGOs			0.30	0.00	0.30		0.20		0.30	0.00	1.10	0.00	4.00
10	Training and capacity building on fire-fighting methods for Frontline staff, students, youths and village communities			0.40		0.40		0.40		0.40	0.00	1.60	0.00	6.00
11	Incentivizing Villages / Communities for protection against forest fires, under participatory forest management approach			0.20		0.20		0.20		0.20	0.00	0.80	0.00	4.00
12	Hiring of vehicles for transportation of Human resources and fire material					0.20				0.20	0.00	0.40	0.00	2.59
13	Impact Forest Fires on Vegetation and Soil Characteristics			0.00		0.00		0.00		0.00	0.00	0.00	0.00	0.00
	Sub total:			19.49		20.62		19.39		20.09		79.58		472.73
12	Imprest money with the Head of Forest Department of each state / UT or the desingnated officer for emergency situations. 5% of the sanctioned amount shall be earmarked for this purpose.			0.00		0.00		0.00		0.00	0.00	0.00	0.00	23.64
13	Monitoring and review (2% of the sanctioned amount shall be kept for this)			0.00		0.00		0.00		0.00	0.00	0.00	0.00	9.46
14	Short term research / survey on forest fire related issues, 3% of the sanctioned amount shall be earmarked for this purpose.			0.00		0.00		0.00		0.00	0.00	0.00	0.00	14.18
				0.00		0.00		0.00		0.00		0.00		47.27
				19.49		20.62		19.39		20.09		79.58		520.00

Sd/- Ajaya Kumar Naik,
Pri. Chief Conservator of Forests &
Head of Forest Force

//True Copy//

[Handwritten Signature]
for Pri. Chief Conservator of Forests &
Head of Forest Force

मुख्य वन संरक्षक का कार्यालय

OFFICE OF THE CHIEF CONSERVATOR OF FORES'

प्रादेशिक, वन सदन, हैडो

TERRITORIAL, VAN SADAN,

HADDO



F.No. CCF/T/G/4-24/ 2024/ 1087

दिनांक/ Dated 25/03/2025

सेवा मे/To,

The Additional Director & Head (UPC-I).
Central Pollution Control Board
Ministry of Environment, Forests and Climate Change,
Parivesh Bhawan, East Arjun Nagar,
Delhi - 110032

विषय/Sub:- Hon'ble NGT Original Application No. 425/2023 in the matter of
Deepika Khari versus State of U.P. & Ors.-reg.

संदर्भ/Ref:- 1) CPCB, MoEF&CC Letter No. CM-13011/38/2025-LAW-HO-
CPCB-HO dated 10/03/2025.

महोदय/Sir,

In pursuance to the letter mentioned under reference, I am directed to
submit the information requested by the Central Pollution Control Board,
MoEF&CC, GoI for information and necessary action at your end please.

भवदीय/Yours faithfully

Ajit. V. John

सहायक वन संरक्षक

Assistant Conservator of Forests

प्रादेशिक, वन सदन, हैडो

Territorial, Van Sadan, Haddo.

Copy to:

- 1) The Principal Chief Conservator of Forests, A&N islands, Van Sadan,
Haddo for favour of information please.
- 2) The Member Secretary, Pollution Control Committee, Department of
Science and Technology, Dollygunj for favour of information please.

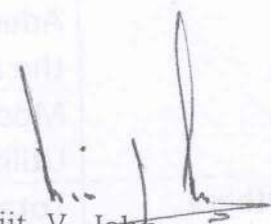
Prescribed Format for Information

Sl. No.	Aspect	Details
1.	Name of the State/UT	Andaman & Nicobar Islands
2.	Number of forest fire incidents in 2024 in the State/UT	19
3.	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)	
	Natural Forest Fire	Number of Forest Fire Incidents
		Cause
	Manmade Forest Fire	Number of Forest Fire Incidents
		Cause
	Others Forest Fire	Number of Forest Fire Incidents
	Cause	
4.	Measures taken to remedy the damage caused by forest fires	
	Natural Forest Fire	
	Manmade Forest Fire	
	Others Forest Fire	
		<p>The measures taken to remedy the damage caused by the forest fires are as follows:-</p> <ol style="list-style-type: none"> 1. Fire extinguished by water and beating by manpower of villages, Forest Team & Fire services. 2. The forest fire incident areas are measured and will be included in the preparation of the APO of next financial year of CAMPA and State Plan and further restored through Afforestation of the area. 3. Native and endemic species are used in the areas for the restoration.

5.	Preventive measures proposed for 2025 and subsequent years	<p>Necessary steps taken by the Department of Environment and Forests, Andaman & Nicobar Islands are as follows:</p> <ul style="list-style-type: none"> • Standard Operating Procedures and Action Plan (SOP&AP) for effective Prevention, Control and Management of forest fires is in operation in Andaman & Nicobar Islands. • Creation and maintenance of fire lines in potential fire prone areas, mapping of fire sensitive areas, engagement of strict watch & ward during the fire season. • Awareness creation activities for the Forest fringe villagers, Students, Youth and line Departments etc on Forest Fire Prevention and Management. • Mock drills/ exercise on forest fire were organized by the department for frontline staff. Local villagers were engaged in prevention, monitoring and control of forest fires during the fire season. • The FSI Forest Fire Alert System with current version 3.0 is made operational since January, 2019, in this Islands, for disseminating alerts on large fire outbreaks for effectively managing the fire incidences. Potential forecasts provided in VAN AGNI GEO-PORTAL of FSI in being regularly monitored.
	Natural Forest Fire	
	Manmade Forest Fire	
	Others Forest Fire	
6.	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;	

	Natural Forest Fire	Total Budget Allocated	<p>The amount of 19.36 Lakhs have been allotted as 1st installment wherein 18.96 Lakhs is the unutilized amount which has been revalidated and 0.39 Lakhs is yet to be released by the ministry.</p> <p>The amount allocated are transferred to the Division Heads for further utilization of the funds.</p>
		Adequacy of the amount	
		Mode of Utilization	
	Manmade Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of Utilization	
	Others Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of Utilization	
7.	Budget amount to be allocated for taking of remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization;		
	Natural Forest Fire	Total Budget Allocated	<p>No budget amount has been allocated for the year 2025 yet.</p> <p>APO to the tune of Rs 3.04 Cr has been proposed for the year 2025-26 under the CSS-Forest Fire Prevention and Management for the UT of A&N Islands.</p>
Adequacy of the amount			
Mode of Utilization			
Manmade Forest Fire	Total Budget Allocated		
	Adequacy of the amount		
	Mode of Utilization		

	Others Forest Fire	Total Budget Allocated
		Adequacy of the amount
		Mode of Utilization



Ajit. V. John

सहायक वन संरक्षक

Assistant Conservator of Forests

प्रादेशिक, वन सदन, हैडो

Territorial, Van Sadan, Haddo.

Handwritten initials and date
25/10/2025



DEPARTMENT OF FORESTS & WILDLIFE CHANDIGARH ADMINISTRATION

Off: Paryavaran Bhawan Building [2nd Floor], Sector-19B, Madhya Marg, Chandigarh-160019
E-mail Address: forestchandigarh@gmail.com Tel: 0172-2700284

No. FOR/2025/176

Dated: 08/04/25

To

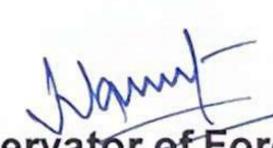
Sh. Sharandeep Singh,
Additional Director & Head (UPC-I),
Central Pollution Control Board,
Ministry of Environment Forest & Climate Change,
Govt. of India, Parivesh Bhawan, East Arjun Nagar,
Delhi-110032.

Subject: Hon'ble NGT Original Application No. 425/2023 in the matter of
Deepika Khari versus State of U.P. & Ors.

R/s,

Ref: Your office letter no. CM-13011/38/2025-LAW-HQ-CPCB-HO dated
10.03.2025.

As desired, please find enclosed herewith the required information
in prescribed format for information and necessary action.


Deputy Conservator of Forests (HQ)
Chandigarh Administration

Endst No.

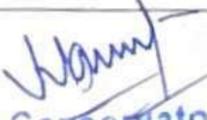
Dated:

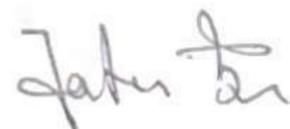
A copy is forwarded to PA/ Chief Conservator of Forests (HoD)
Chandigarh Administration for information please.


Deputy Conservator of Forests (HQ)
Chandigarh Administration

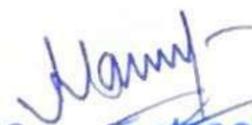
Prescribed Format for Information

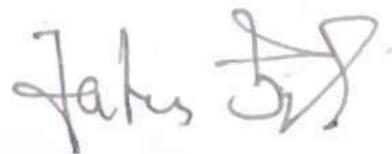
S.No.	Aspect	Details	
1.	Name of the State/UT	UT	
2.	Number of forest fire incidents in 2024 in the State/UT	NIL	
3.	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)	—	
	Natural Forest Fire	Number of Forest fire Incidents	—
		Cause	
	Manmade Forest Fire	Number of Forest fire Incidents	—
		Cause	
	Others Forest Fire	Number of Forest fire Incidents	
		Cause	—
4.	Measures taken to remedy the damage caused by forest fires		
	Natural Forest Fire	—	
	Manmade Forest Fire	—	
	Others Forest Fire	—	
5.	Preventive measures proposed for 2025 and subsequent years		
	Natural Forest Fire	Fire lines & Regular patrolling	
	Manmade Forest Fire		
	Others Forest Fire		
6.	Budget amount allocated for undertaking remedial	—	


 Deputy Conservator of Forests
 Forest Department
 U.T. Chandigarh


 John

measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;		
Natural Forest Fire	Total Budget Allocated	—
	Adequacy of the amount	
	Mode of Utilization	
Manmade Forest Fire	Total Budget Allocated	—
	Adequacy of the amount	
	Mode of Utilization	
Others Forest Fire	Total Budget Allocated	—
	Adequacy of the amount	
	Mode of Utilization	
7. Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization.”		
Natural Forest Fire	Total Budget to be Allocated	—
	Adequacy of the amount	
	Mode of Utilization	
Manmade Forest Fire	Total Budget to be Allocated	—
	Adequacy of the amount	
	Mode of Utilization	
Others Forest Fire	Total Budget to be Allocated	—
	Adequacy of the amount	—
	Mode of Utilization	—


 Deputy Conservator of Forests
 Forest Department
 U.T. Chandigarh



444

125



Workplace



Mail

govDri



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Contact your DA



Fwd: Order of Hon'ble NGT (PB) dated 17-02-2025 in Original Application No. 425/2023 titled as Deepika khari Vs. State of Uttarakhand & Ors. filed before National green tribunal NGT (PB) New Delhi



Me

Me 10:21 AM • • SENT



Fwd: Order of Hon'ble NGT (PB) dated 17-02-2025 in Original Application No. 425/2023 titled as D...

CK

CHANDRA KANT DIXIT •



THU APR 3 7:04 PM • • INBOX



Akanksha Verma, JULI PATEL



==== Forwarded message =====

From: APCCF Protection CG <ccf_protec@yahoo.co.in>

To: "Forest Protection Division (MoEF&CC)"<fpd-moefcc@gov.in>, "ckdixit.cpcb@nic.in"<ckdixit.cpcb@nic.in>

Date: Thu, 03 Apr 2025 17:09:54 +0530

Subject: Order of Hon'ble NGT (PB) dated 17-02-2025 in Original Application No. 425/2023 titled as Deepika khari Vs. State of Uttarakhand & Ors. filed before National green tribunal NGT (PB) New Delhi

==== Forwarded message =====

APCCF Protection

Aranya Bhawan, Sector-19,
Atal Nagar, Nawa Raipur (C.G.) 492002

1 Attachment(s) • [Download as Zip](#)



668.pdf

665 KB •



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125

Office of the Principal Chief Conservator of Forests, 445
Aranya Bhawan, North Block, Sector-19, Nava Raipur, Atal Nagar Chhattisgarh
(Protection Wing)

Ph- 0771-2512850

E-mail: apccf-protection.cg@gov.in
ccf_protec@yahoo.co.in

No./Protection/Forest Fire/ 668

Raipur, Date 03/04/2025

To,

Assistant Inspector General of Forest (FPD)
Government of India,
Ministry of Environment, Forest & Climate Change
(Forest Protection Division)
Agni Wing, 5th Floor, Indira Prayavaran Bhawan,
Jor Bagh, Lodhi Colony, New Delhi - 110003

Subject :- Order of Hon'ble NGT(PB) dated 17-02-2025 in Original Application No. 425/2023 titled as Deepika Khari Vs. State of Uttarakhand & Ors. filed before National Green Tribunal, NGT, (PB), New Delhi.

Reference:- Your letter No./F.No. FPD-08/47/2024 Dated 03-03-2025.

—::00::—

With reference to your above mentioned letter, the information on mentioned points as desired by the ministry is enclosed herewith.

Enclosure- As above


for PCCF (Protection)
Chhattisgarh, Atal Nagar, Raipur

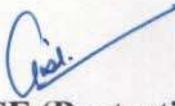
The CPCB is directed to obtain, compile and include in its reply/response the information with respect to the following aspects:-

-----:X:-----

S. No.	Point	Action Taken								
(i)	State/U.T. wise number of forest fire incidents which took place in the year 2024 in entire India;	In the financial year 2024, 13018 fire incidents have occurred and 33.72 Sq.km. area has been affected in the Chhattisgarh state.								
(ii)	Causes for the forest fires specified separately under the categories of natural, man-made or any other reason (the reason may be specified);	<p>Following are the reasons for forest fire in Chhattisgarh state:-</p> <table border="1"> <thead> <tr> <th data-bbox="877 655 1075 697">Categories</th> <th data-bbox="1075 655 1532 697">Causes for Fire</th> </tr> </thead> <tbody> <tr> <td data-bbox="877 697 1075 817">Natural</td> <td data-bbox="1075 697 1532 817">Fires also occur due to lightning or bamboo trees colliding with each other.</td> </tr> <tr> <td data-bbox="877 817 1075 1293">Man-made</td> <td data-bbox="1075 817 1532 1293"> <ol style="list-style-type: none"> 1. Due to fire set for the purpose of cleaning agricultural land 2. By villagers collecting tendu leaves. 3. Due to unknown persons throwing burning bidis etc. in the forest after smoking. 4. By unknown shepherds. 5. By villagers collecting mahua. </td> </tr> <tr> <td data-bbox="877 1293 1075 1498">Others</td> <td data-bbox="1075 1293 1532 1498">Due to strong wind during the burning work of forest fire line cleaning. Control burning of forest fire line before fire season.</td> </tr> </tbody> </table>	Categories	Causes for Fire	Natural	Fires also occur due to lightning or bamboo trees colliding with each other.	Man-made	<ol style="list-style-type: none"> 1. Due to fire set for the purpose of cleaning agricultural land 2. By villagers collecting tendu leaves. 3. Due to unknown persons throwing burning bidis etc. in the forest after smoking. 4. By unknown shepherds. 5. By villagers collecting mahua. 	Others	Due to strong wind during the burning work of forest fire line cleaning. Control burning of forest fire line before fire season.
Categories	Causes for Fire									
Natural	Fires also occur due to lightning or bamboo trees colliding with each other.									
Man-made	<ol style="list-style-type: none"> 1. Due to fire set for the purpose of cleaning agricultural land 2. By villagers collecting tendu leaves. 3. Due to unknown persons throwing burning bidis etc. in the forest after smoking. 4. By unknown shepherds. 5. By villagers collecting mahua. 									
Others	Due to strong wind during the burning work of forest fire line cleaning. Control burning of forest fire line before fire season.									
(iii)	Measures taken to remedy the damage caused by the forest fires;	<p>Chhattisgarh Forest fires are mainly surface forest fires in which dried leaves and grasses, etc. are generally burnt and forests wealth is not damaged.</p> <p>However to retain the forest health following steps are taken up to remedy the damage caused by the forest fire.</p> <ul style="list-style-type: none"> • Fire Line Maintenance :- Fire lines are cleared in forest areas pre-fire season as 								

		<p>per the prescription working plan in designated fire lines.</p> <ul style="list-style-type: none"> • Soil moisture conservation works :- SMC structure are constructed and developed under CAMPA and in accordance with working plan prescription which help in reducing the forest fire incidents as soil moisture is retained for long time. • Reforestation :- Activities like assisted natural regeneration and rehabilitation of degraded forest land is taken up in accordance with working plan prescription under regular APO. • Quick response :- A robust fire alert system has been developed by state of chhattisgarh in addition to fire alert system of FSI . Through this ESRI's ArcGIS system, automated SMS is sent to the field staff, JFMC's and Panchayat members and front line fire watchers resulting in quick response against fire and dousing of fire in nominal time. • Legal & Policy Measures :- As fire is often caused by mahua & tendupatta collectors. Responsibility is set upon the phad munshi & legal action is taken against such law breakers. Same is with any person who sets fire in forest areas. • Community engagement :- Regular awareness campaigns are organised at JMFC & panchayat level. Mobile numbers of the members of the JFMC's have been updated in the fire alert system. • Capacity building :- Regular seminar/workshop mock drills are organised pre fire season.
(iv)	Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years;	<ul style="list-style-type: none"> • Cutting of fire lines before onset of fire season. • Regular patrolling by forest field staff • Fire watchers are deployed in every beat in forest area during fire season. • Motivating/Training of staffs and members of JFMC/ Panchayats

		<p>Officials for forest fire control.</p> <ul style="list-style-type: none"> • Providing forest fire fighting equipments in field. • Fire alert system has been used to inform location of fire to the front line field staff/ JFMC members/ Panchayat members on their mobile through sms for controlling fire on time; feedback is also taken regarding extinguishing of fire within 24 hour. • Main focus was involving JFMC, Gram Panchayats and Nagari Nikaaye members as most of the forest fire activities occur near the villages. The contact information of JFMC's, Panchayat members, Nagari nikaaye Members, rural department members, etc. has been added in the forest fire alert system to provide them alerts for every forest fire activity through SMS.
(v)	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024 with details regarding adequacy of the amount and modes of utilization.	In the financial year 2024, an allocation of Rs 981.30 lakh from the state budget, Rs 116.67 lakh from the central budget and Rs 1634.99 lakh from the CAMPA budget has been made for forest fire protection.
(vi)	Budget amount to be allocated for taking of remedial measures for remedying the damage caused by forest fires during the year 2025 with details regarding adequacy of the amount and modes of utilization.	From the budget received for forest fire in the financial year 2025, work will be done for cutting-pruning-burning of forest fire lines, deploy fire watchers, providing fire fighting equipment and awareness campaign for protection of forests from fire.


 for PCCF (Protection)
 Chhattisgarh, Atal Nagar, Raipur

**Fwd: Furnishing of the required data on forest fire-reg...**

==== Forwarded message =====

From: Deputy Conservator Of Forest <dcfwl-dnh@ddd.gov.in>

To: "Sagar Doifode" <secy-forest-dnhdd@ddd.gov.in>

Cc: "Chief Forest" <ccf-dmn-dd@nic.in>, "Conservator of Forest DD & DNH" <cf-dd-dnh@nic.in>, "ccdddnh" <ccdddnh@gmail.com>, "ckdixitcpcb" <ckdixit.cpcb@nic.in>, "upc1cpcb" <upc1.cpcb@gov.in>

Date: Fri, 21 Mar 2025 15:32:12 +0530

Subject: Furnishing of the required data on forest fire-reg...

==== Forwarded message =====

Sir/Madam,

Please find the attached on the above mentioned subject.

Deputy Conservator of Forest (Wildlife)

उप वन संरक्षण (वन्यजीव)

U.T. of Dadra and Nagar Haveli, Daman & Diu.

Silvassa-396230

संध प्रदेश दादरा एवं नगर हवेली, दमन एवं दीव.

सिलवासा-३९६२३०

0260-2963693.





संघ शासित प्रदेश दादरा एवं नगर हवेली
Administration of Dadra & Nagar Haveli &
Daman, Diu(U.T.)
उप वन संरक्षक (वन्यजीवन) का कार्यालय
Deputy Conservator of Forests (Wildlife)
सिलवासा / Silvassa.



F. No. 8-1/139/FD/Devp/2024 /489

Date: 21 March, 2025

To,
The Secretary (Environment & Forests),
Dadra & Nagar Haveli and Daman, Diu
Secretariat (Vidhyut bhavan), Kachigam,
Daman

Subject: **Furnishing of the required data on forest fire – Reg...**

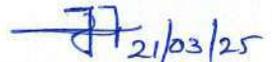
Reference: **Hon'ble NGT order dated: 17/02/2025.**

Sir,

With reference to the subject mentioned above, the required data with respect to the U.T of Dadra & Nagar Haveli and Daman, Diu as per format enclosed, to facilitate timely compilation on submission to the Hon'ble NGT, regarding forest fire/ fire lines within stipulated timeframe is furnished as under:

This is for your kind information and necessary action please.

Yours faithfully,


(Joju P. Alappatt, IFS)

उप वन संरक्षक (वन्यजीवन)

Deputy Conservator of Forests (Wildlife)

दादरा एवं नगर हवेली (सं. प्र.) / D&NH

सिलवासा/ Silvassa

Copy to:

- 1). The Chief Conservator of Forests, DNH&DD, for information please.
- 2). The Conservator of Forests, DNH&DD, for information please.
- 3). The Member Secretary, PCC, DNH&DD, Daman, for information please.
- 4). Copy also forwarded to ckdixit.epcb@nic.in and upcl.epcb@gov.in

Prescribed Format for Information

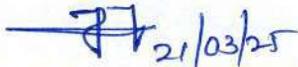
S.No.	Aspect	Details	
1.	Name of the State/UT	Dadra & Nagar Haveli and Daman, Diu	
2.	Number of forest fire incidents in 2024 in the State/UT	17	
3.	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)		
	Natural Forest Fire	Number of Forest fire Incidents	-----
		Cause	-----
	Manmade Forest Fire	Number of Forest fire Incidents	17
		Cause	Rabb burning
	Others Forest Fire	Number of Forest fire Incidents	-----
		Cause	-----
4.	Measures taken to remedy the damage caused by forest fires		
	Natural Forest Fire	-----	
	Manmade Forest Fire	1). Creation of Firelines. 2).Awareness programs among villagers.	
	Others Forest Fire	-----	
5.	Preventive measures proposed for 2025 and subsequent years		
	Natural Forest Fire	1).Deployment of fire watchers. 2). Creation of firelines. 3).Soil & moisture conservation work including	

Prescribed Format for Information

S.No.	Aspect	Details	
		checkdams and gullyplugs to retain and maintain ground moisture.	
	Manmade Forest Fire	1). Creation of firelines. 2). Removal of grass and weeds from plantation areas. 3).Deployment of forest fire watchers. 4).Awareness programs among villagers. 5).Soil & moisture conservation work including checkdams and gullyplugs to retain and maintain ground moisture.	
	Others Forest Fire	-----	
6.	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;	No specific budget allotted for forest fire management. However fire prevention and management works are carried out along with annual plantation activities.	
	Natural Forest Fire	Total Budget Allocated	-----
		Adequacy of the amount	-----
		Mode of Utilization	-----
	Manmade Forest Fire	Total Budget Allocated	-----
		Adequacy of the amount	-----
		Mode of Utilization	-----
	Others Forest Fire	Total Budget Allocated	-----

Prescribed Format for Information

S.No.	Aspect		Details
		Adequacy of the amount	-----
		Mode of Utilization	-----
7.	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization.”		
	Natural Forest Fire	Total Budget to be Allocated	-----
		Adequacy of the amount	-----
		Mode of Utilization	-----
	Manmade Forest Fire	Total Budget to be Allocated	-----
		Adequacy of the amount	-----
		Mode of Utilization	-----
	Others Forest Fire	Total Budget to be Allocated	-----
		Adequacy of the amount	-----
		Mode of Utilization	-----


 Deputy Conservator of Forest (WL)
 Dadra and Nagar Haveli,
 Silvassa

ATMANIRBHAR BHARAT
SWAYAMPURNA GOA



Government of Goa
Office of The Dy. Conservator of Forests
Working Plan Division
“Goa Van Bhawan”
Altinho Panaji Goa – 403 001
Email id : dcfwf-forest.goa@nic.in
Contact no: 2492529

No. DCF(WP)/F-Fire /2024-25/Part File/

Dated:- /04/2025

To,
The Additional Director & Head (UPC-I),
Central Pollution Control Board,
Ministry of Environment, Forest & Climate Change,
Parivesh Bhawan, East Arjun Nagar,
New Delhi – 110032.

Sub: - Hon’ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors.

Ref No.: CM-13011/38/2025-LAW-HO-CPCB-HO dated: 10/03/2025

Sir,

With reference to the subject and letter cited above, please find enclosed herewith the information pertaining to State of Goa in prescribed format.

This is for information and necessary action please.

Yours faithfully,

Encl: As above

(Nandakumar E. Parab, IFS)

Dy. Conservator of Forests,
Working Plan Division,
Panaji- Goa.

Copy to:-

1. The Member Secretary, Goa Pollution Control Board, Nr. Pilerne Industrial Estate, Opp. Saligao Seminary, Saligao-Bardez Goa- 403511.
2. The Regional Director, MoEF&CC, A-Block, Nisarga Bhavan, 1st and 2nd Floors, 7th D Cross, Thimmaiah Road, Shivanagar, Bengaluru – 560079.

Phone No.:- 2492529

“स्वच्छ “भारत नितळ गोंय”
Towards greener & Cleaner Goa

Prescribed Format for information

Sr. No.	Aspect		Details													
1.	Name of the State/UT		Goa State													
2.	Number of forest fire incidents in 2024 in the State/UT		11 Nos. of forest fire incidents in Notified forest area, which are all ground fire only.													
3.	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)															
	Natural Forest Fire	Number of Forest Fire Incidents	NIL													
		Cause														
	Manmade Forest Fire	Number of Forest Fire Incidents	NIL													
		Cause														
	Others Forest Fire	Number of Forest Fire Incidents	11 Nos.													
		Cause	Exact causes not known.													
4	Measures taken to remedy the damage caused by forest fires		Annexure-I													
	Natural Forest Fire															
	Manmade Forest Fire															
	Other Forest Fire															
5	Preventive measures proposed for 2025 and subsequent years		Annexure-II													
	Natural Forest Fire															
	Manmade Forest Fire															
	Other Forest Fire															
6	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;		<p style="text-align: center;">2023-2024</p> <table border="1" style="width: 100%; border-collapse: collapse;"> <thead> <tr> <th></th> <th>Budget Amount Allocated (Rs. In Lakhs)</th> <th>Expenditure (Rs. In Lakhs)</th> </tr> </thead> <tbody> <tr> <td>CSS: FFPM</td> <td>35.52</td> <td>32.47</td> </tr> <tr> <td>CAMPA</td> <td>177.00</td> <td>175.90</td> </tr> <tr> <td>STATE</td> <td>202.83</td> <td>200.02</td> </tr> </tbody> </table>			Budget Amount Allocated (Rs. In Lakhs)	Expenditure (Rs. In Lakhs)	CSS: FFPM	35.52	32.47	CAMPA	177.00	175.90	STATE	202.83	200.02
	Budget Amount Allocated (Rs. In Lakhs)	Expenditure (Rs. In Lakhs)														
CSS: FFPM	35.52	32.47														
CAMPA	177.00	175.90														
STATE	202.83	200.02														

456	Natural Forest Fire	Total Budget Allocated	Budget allocation not made separately for Natural, Manmade and Other Forest Fire, categories.												
		Adequacy of the amount													
		Mode of Utilization													
	Manmade Forest Fire	Total Budget Allocated													
		Adequacy of the amount													
		Mode of Utilization													
	Other Forest Fire	Total Budget Allocated													
		Adequacy of the amount													
		Mode of Utilization													
7	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization.		2024-2025												
			<table border="1"> <thead> <tr> <th></th> <th>Budget Amount Allocated (Rs. In Lakhs)</th> <th>Expenditure (Rs. In Lakhs)</th> </tr> </thead> <tbody> <tr> <td>CSS: FFPM</td> <td>4.425</td> <td>3.42 (till February)</td> </tr> <tr> <td>CAMPA</td> <td>183.63</td> <td>128.54 (till February)</td> </tr> <tr> <td>STATE</td> <td>125.41</td> <td>19.26 (till January)</td> </tr> </tbody> </table>		Budget Amount Allocated (Rs. In Lakhs)	Expenditure (Rs. In Lakhs)	CSS: FFPM	4.425	3.42 (till February)	CAMPA	183.63	128.54 (till February)	STATE	125.41	19.26 (till January)
	Budget Amount Allocated (Rs. In Lakhs)	Expenditure (Rs. In Lakhs)													
CSS: FFPM	4.425	3.42 (till February)													
CAMPA	183.63	128.54 (till February)													
STATE	125.41	19.26 (till January)													
	Natural Forest Fire	Total Budget Allocated	Budget allocation not made separately for Natural, Manmade and Other Forest Fire, categories.												
		Adequacy of the amount													
		Mode of Utilization													
	Manmade Forest Fire	Total Budget Allocated													
		Adequacy of the amount													
		Mode of Utilization													
	Other Forest Fire	Total Budget Allocated													
		Adequacy of the amount													
		Mode of Utilization													

Measures taken by State Government to control Forest fire are as below;

1. A State Action plan on Forest Fire is in place for Goa, which act as guiding principle to deal with forest fires.
2. A State level monitoring committee headed by PCCF periodically reviews the inter departmental preparedness of the divisions/district administration/ fire department to manage the forest fire.
3. Pre fire season exercise like *fire line cutting, control burning, engagement of fire watchers, creation of infrastructure such as protection camp, watch tower etc.* are undertaken in vulnerable areas to ward off the occurrence of forest fire incidences.
4. All the field divisions of the department are equipped with required tools, machineries as well trained manpower for containing forest fire. SDMA and Fire department along with local bodies are kept on high alert for immediate intervention.
5. Awareness is created amongst the owners of cashew Orchard/farmers through Directorate of Agriculture by releasing Standard Operating Procedure (SOP) in vernacular language to control and manage fire kindled for cultural operations in cashew/horticultural orchard or paddy field, located near the forest areas.

Awareness creation activity are conducted annually before summer sets in to sensitize the fringe communities about ill effects of fires and train them in assisting forest department, as and when required.
6. The Goa Forest Department is a part of the near real time Forest Fire Alert System of Forest Survey of India, MoEF & CC, GOI, and gets regular fire alerts from the FSI indicating the actual location of forest fire on near real time basis. It helps the field staff to locate and reach to fire spot within a short time and to douse the fire.
7. Setting up of Fire Control room on 24 x 7 basis during fire season to disseminate fire information at field level. Also toll free no 1926 has been made operational for public to inform fire incident/rescue operation to the Department.

Preventive measures proposed for 2025 and subsequent years are as below:

- a) The Goa Forest Department is a part of the near real time Forest Fire Alert System of Forest Survey of India, MoEF & CC, GOI, to get regular fire alerts from the FSI indicating the actual location of forest fire on near real time basis.
- b) Fire Control room on 24x 7 basis is set up during fire season. Also toll free no 1926 is made available to the public to inform fire incident/rescue operation to the Department.
- c) Automatic Weather Station have been installed to monitor climatic factors which influences occurrences of favourable conditions for forest fires.
- d) All divisions (Territorial and Wildlife) have conducted Mock drill exercises alongwith other stakeholders departments such as Police, Panchayat, Fire & Emergency Services etc. to understand prevention and Management of Forest Fires.
- e) The Standard Operating Procedure (SOP) in local vernacular languages prepared by Directorate of Agriculture were distributed amongst Cashew growers to prevent fire from cashew orchard exist on fringes of forest areas.
- f) Public awareness programmes created on fire prevention and Management in forest area.

No. Protection/A/36-7/ 3-4 of 2025-26
Office of the
Principal Chief Conservator of Forests,
Gujarat State, Aranya Bhavan,
Sector-10/A, Gandhinagar
Email: apcef-sf2@gujarat.gov.in
Date: 15 /04/2025

To,
Additional director & Head (UPC-1)
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
New Delhi-110032

Sub: - Hon'ble NGT Original Application No.425/2023 in the matter of *Deepika Khari versus State of U.P. & Ors.*

Ref: - Your letter no. CM-13011/38/2025-LAW-HO-CPCB-HO

Sir,

With reference to above mention subject and reference, this is to state that the requested information in the prescribed format is enclosed herewith.

Encl: As above



**Chief Conservator of Forests
Forest Protection
Gujarat State, Gandhinagar**

Copy to: PCCF & HoFF, Gujarat State, Gandhinagar for information.

Prescribed Format for Information			
S.No.	Aspect	Details	
1.	Name of the State/UT	Gujarat	
2.	Number of forest fire incidents in 2024 in the State/UT	969	
3.	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)		
	Natural Forest Fire	Number of Forest fire Incidents	0
		Cause	Not Applicable
	Manmade Forest Fire	Number of Forest fire Incidents	969
		Cause	Burning debris, Traditional beliefs, Negligence (naked flame/cigarette/electric spark etc.)
	Others Forest Fire	Number of Forest fire Incidents	0
		Cause	Not Applicable
4.	Measures taken to remedy the damage caused by forest fires		
	Natural Forest Fire	-	
	Manmade Forest Fire	Burnt area assessment, Actions as per IFA-1927 and wildlife protection act-1972, Construction/renovation of water storage,	

Prescribed Format for Information		
S.No.	Aspect	Details
		Livelihood support
	Others Forest Fire	-
5.	Preventive measures proposed for 2025 and subsequent years	
	Natural Forest Fire	Fuel Management, Clearing of fire lines/ controlled burning, Arrangements of adequate manpower in fire prone forests, Moist & Water Conservation
	Manmade Forest Fire	Local people awareness/signage & posters, Identification of fire hotspots, Arrangements of adequate manpower in fire prone forests
	Others Forest Fire	-
6.	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;	

Prescribed Format for Information			
S.No.	Aspect	Details	
	Natural Forest Fire	Total Budget Allocated	-
		Adequacy of the amount	-
		Mode of Utilization	-
	Manmade Forest Fire	Total Budget Allocated	Rs.1198 lakh
		Adequacy of the amount	Rs.1200 lakh
		Mode of Utilization	Engagement of fire watchers, creation/maintenance of fire lines, Training and capacity building, Awareness camps and incentivization Creation of infrastructures (watch tower/water storage etc.)
	Others Forest Fire	Total Budget Allocated	-
		Adequacy of the amount	-
		Mode of Utilization	-
7.	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization.”		
	Natural Forest Fire	Total Budget to be Allocated	-
		Adequacy of the amount	-
		Mode of Utilization	-

Prescribed Format for Information			
S.No.	Aspect	Details	
	Manmade Forest Fire	Total Budget to be Allocated	Rs.1550 lakh
		Adequacy of the amount	Rs.1600 lakh
		Mode of Utilization	Engagement of fire watchers, creation/maintenance of fire lines, Training and capacity building, Awareness camps and incentivization Creation of infrastructures (watch tower/water storage etc.)
	Others Forest Fire	Total Budget to be Allocated	-
		Adequacy of the amount	-
		Mode of Utilization	-

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Save Forests from Fire



Office of the Chief Conservator of Forests,
(FP & FC) H.P. at Bilaspur,
Distt. Bilaspur. (H.P.)-174001.
Phone : 01978-221616
FAX:01978 -221175
e-mail:ccf-fpfc-hp@hp.gov.in

No. Fts. (BLP)/ NGT/OA No. 425/2023/ - 370
HP Forest Department.

From: Conservator of Forests -cum- Nodal Officer,
(Forest Protection and Fire Control),
HP Forest Department at Bilaspur.

To: The Additional Director & Head (UPC-I)
Central Pollution Control Board,
MoEF & CC Govt. of India New Delhi- 110032

Dated, Bilaspur the 26/03/2025.

Subject: Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors.

Sir:-

Kindly refer to your office letter No. CM-13011/38/2025-LAW-HO-CPCB-HO dated 10.03.2025 on the above cited subject.

2. The requisite information as asked vide above referred communication in respect of **Himachal Pradesh Forest Department** is enclosed herewith on the prescribed format for favour of information & further necessary action at your end please.

Encl. As above.

Yours faithfully,

DFO (HQ)
O/O Chief Conservator of Forests -cum- Nodal Officer,
(Forest Protection and Fire Control),
H.P. at Bilaspur-174001.
Telefax:01978-221616(O)
Email: ccf-fpfc-hp@hp.gov.in

Endst. No. Fts. (BLP)/ NGT/OA No. 425/2023/371 Dated Bilaspur, the 26/03/2025

Copy is alongwith its enclosures is submitted to PCCF (HoFF) HP Shimla-1 for favour of information please.

Encl. As above.

-sd-./

DFO (HQ)
O/O Chief Conservator of Forests -cum- Nodal Officer,
(Forest Protection and Fire Control),
H.P. at Bilaspur-174001.
Telefax:01978-221616(O)
Email: ccf-fpfc-hp@hp.gov.in

Prescribed Format for Information

S.No.	Aspect	Details	
1.	Name of the State/UT	Himachal Pradesh	
2.	Number of forest fire incidents in 2024 in the State/UT	2464	
3.	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)		
	Natural Forest Fire	Number of Forest fire Incidents	0
		Cause	
	Manmade Forest Fire	Number of Forest fire Incidents	2464
		Cause	Accidental forest fires, carelessness of the visitors, for want of green grasses, spreading of fires on stubble burning from agricultures fields
	Others Forest Fire	Number of Forest fire Incidents	0
		Cause	0
4.	Measures taken to remedy the damage caused by forest fires		
	Natural Forest Fire		
	Man made Forest Fire	Annexure -C	

Prescribed Format for Information

S.No.	Aspect	Details
	Others Forest Fire	
5.	Preventive measures proposed for 2025 and subsequent years	
	Natural Forest Fire	
	Manmade Forest Fire	Annexure-D
	Others Forest Fire	
6.	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;	Scheme = (Rs. in Lac) CSS: FPMS = 31.27 FMS State Plan = 223.00 NPV- CAMPA = 310.15 Total = 564.42
	Natural Forest Fire	Total Budget Allocated Rs. 564.52 Lac
		Adequacy of the amount 0
		Mode of Utilization 0
	Manmade Forest Fire	Total Budget Allocated Rs. 564.52 Lac
		Adequacy of the amount Adequate
		Mode of Utilization PFMS/ HIMKOSH
	Others Forest Fire	Total Budget Allocated 0
		Adequacy of the amount 0
		Mode of Utilization

Prescribed Format for Information

S.No.	Aspect	Details	
7.	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization.”		
	Natural Forest Fire	Total Budget to be Allocated	0
		Adequacy of the amount	0
		Mode of Utilization	0
	Manmade Forest Fire	Total Budget to be Allocated	Rs.1280.21 Lac
		Adequacy of the amount	Will be adequate
		Mode of Utilization	PFMS/ HIMKOSH
	Others Forest Fire	Total Budget to be Allocated	Rs.1280.21 Lac
		Adequacy of the amount	Will be adequate if approved by MoEF & CC New Delhi
		Mode of Utilization	PFMS/ HIMKOSH

Annexure-C

The Himachal Pradesh Forest Department took following steps to remedy the damage caused by forest fires detailed as under:-

PROACTIVE STEPS (2023-24)

1. Before the onset of fire season, across the state, the Forest Department has carried out control burning in about 8768 hectares of forestland. Control burning helps in reducing the fuel load and in reducing the frequency and intensity of forest fires. Pine needle heaps are actively removed throughout the road networks of the state to avoid spread of forest fires (approx 50 Tonnes)
2. Forest Department has also cleared fire lines of about 1096 Km to prevent the spread of fires in different parts of the state.
3. Himachal Pradesh Forest Department is equipped with Fire Fighting Tools for combating of Forest Fires.
3. Public participation and involvement of Joint Forest Management Committees through organizations of meetings with community = 894
4. Fire trainings with forest field staff = 43 and number of mobility vehicles for fire control hired for immediate response to mitigate fires = 26
5. Registration of field staff on Forest Fire Alert System
6. Tikri Pehra order by Deputy Commissioners (by which specific directions are given to the local Pradhans of village panchayats for forest protection works).
7. 1496 number of fire watchers are engaged to clean the roads, remove debris and reduce fuel load in the forests.
8. All field staff on Fire Alert Messaging System by Forest Survey of India to reduce response time to mitigate Forest fire
9. Fire vulnerability mapping of beats help us prioritize our time and other resources to mitigate fire.
10. The State Disaster Control Room Toll Free No. of 1077 at State Level and 1070 at District Level control Room are operational for reporting of forest fires incidences reported by the local people.
11. Industries that use chir pine needles that make briquettes are being promoted.

MITIGATIVE STEPS (2024-25)

1. Number of cases regarding forest fires offenders reported to Police as Daily Diary/GD Reports = 1249. Number of FIR against the fire offenders registered = 06.
2. In compliance to the directions by Chief Secretary to Govt. of H.P., FIRs are being registered for each and every case. Required help from State and National Disaster Management is sought by local field functionaries. Nodal officer has already issued direction to all field functionaries to properly adhere to the directions given by Chief Secretary.
3. Active forest fire patrolling - Rapid Fire Response teams in each team constituted and working.
4. Active use of Fire Alert Messaging system by Forest Survey of India, alerts from Control room by MOEF, New Delhi.
5. Active mobilization of local community to mitigate fires-contacting pradhans and other local representatives.
6. Taking active support of Forest Fire department, SSB and other state and national agencies. In this context, the Deputy Commissioner has also issued orders to the Panchyat Pradhan to organize night Patrolling and also help to check /control and extinguish the Forest Fires with help of local people.
7. Actively cooperating with National Disaster Management Authority and State Disaster Management Authority-exploring help from Disaster Volunteers known as APDA MITTAR (around 19000).

sd/-

Conservator of Forests -cum- Nodal Officer,
(Forest Protection and Fire Control),
H.P. at Bilaspur-174001.
Telefax:01978-221616(O)
Email: ccf-fpfc-hp@hp.gov.in

Annexure-D

Preventive measures proposed to be taken by Himachal Pradesh Forest Department for preventing forest fires during the year 2025 is tabulated as under:-

1. Daily fire report should be uploaded in **FIRE engine of HP Forest Department** without any laxity during the current **Forest Fire Season 2025-26 w.e.f. 01.04.2025 onwards.**
2. In each Forest Division, a Forest task force at Range level shall be constituted by **1st April, 2025** to prevent and fight the forest fires. The task force should be provided communication and mobility and the details of the task force members along with their mobile numbers shall be communicated to CCF (FP&FC), HP at Bilaspur & PCCF, (HoFF), HP, Shimla. Extra vigil is required to patrol the forests and Ghasanis in the afternoons and evenings as the incidence of forest fires normally occurs at these times.
3. **Forest Fire Alert Messaging System (FAMS)** be updated quarterly by sending the fresh list of Nodal officer of Forest Fires depicting their name, mobile number and e-mail ids directly to APCCF (GIS) Cell, Mist Chamber, Khalini Shimla and this office.
4. **Details of the Ghasanis**, from where most of the forest fires originate, shall be updated at each forest beat level within a week. The details shall include the name of the Ghasani owner, his address, location and telephone contact numbers, both landline and mobile. These details should be also made available at Range, Division and Circle level.
5. Forest Guards shall immediately hold meetings with all the Ghasani owners in their beats and ask them to take all preventive measures and not to set up fires in their Ghasanis due to prevailing continuous dry spell.
6. In the Gram Sabha meetings to be held in the **1st week of April, 2025**, the forest staff shall attend all the Gram Sabha meetings and make the people aware about the devastating & ill effects of forest fires on the environment, the Forest

- Resources and the Wild Life and request them to help the Forest Department to prevent and control the forest fires.
7. The **DFOs** shall get the pamphlets prepared on Forest fires and distribute to people on this Gram Sabha day.
 8. The **ROS, BOs and Forest Guards** shall hold meeting in all the JFMCs, especially in the Chil zone forest fire prone/ sensitive areas, and set up fire control teams of the local people also.
 9. Workshops with the Forest staff up to Range level shall be held in each circle each month to review the preparedness of the staff to control Forest fires. A schedule of these circle workshops be prepared in consultation with this office.
 10. A Forest fire control calendar of the activities to be done in the next three months which is published in Forest Fire Manual, 2018. This calendar is to be followed strictly.
 11. **DFO publicity** to arrange radio talk on prevention of Forest fires, prepare broadcasting of Jingles and radio messages before and after the news both in radio and TV Also, he should give advertisements in local TV channels and news papers appealing the people to prevent Forest Fires. He should seek the budget for these activities from PCCF immediately.
 12. In the workshops the preparedness of the Circle/ Divisions shall be reviewed up to Range level. Each DFO shall give details of the preparations made by him to prevent occurrence and control forest fires on the above points and also update the prevailing format A & B.
 13. The forest fire control shall be monitored by this office. The late/ incorrect reporting of Daily Forest Fire will be viewed very seriously and shall be liable for disciplinary proceedings.
 14. No leave of any kind should be granted to the field/ office staff during the fire season.
 15. The field staff are instructed to have coordination with R4F volunteers which are already registered with Forest Department and also try to register new R4F volunteers in their respective jurisdictions. Beside this, R4F volunteers be trained

to combat Forest Fire and also help the local Forest Officers and community in case of any fire incidence.

16. The list of Forest Fire sensitive Beats, Blocks and Ranges be updated and shared with this office.
17. The Forest Fire immediate loss assessment and after rainy season loss assessment be calculated as per procedure laid down in Forest Fire Manual, 2018 & inspection reports be uploaded in the Fire Engine of HPFD on the prescribed format circulated by worthy Pr. C.C.F. (HoFF), H.P. Shimla vide his office memo No. FL1-1/2014 (Fire) (P & L) Vol.-IV dated 14.01.2021.

sd/-

Conservator of Forests -cum- Nodal Officer,
(Forest Protection and Fire Control),
H.P. at Bilaspur-174001.
Telefax:01978-221616(O)
Email: ccf-fpfc-hp@hp.gov.in

Besides this it is submitted that instructions with regard to adherence of the following measures to be ensured during 2025-26 at each Circle/Division level also stands issued to all field functionaries of HPFD by CCF (FP&FC) HP Bilaspur:-

- i. To get everyone in-charge in territorial areas listed for fire alerts including Van Mitras alternately share their name & active mobile Numbers to GIS/IT Lab of the HPFD Shimla with a copy to this office.
- ii. Use of Drone as Pilot Basis for surveillance **1st April to 30th June, 2025 (Especially in Forest Divisions which are equipped with Drones so far).**
- iii. **Every Forest Guard in his Forest Beat have to adopt a School** for creating awareness amongst School Children in 2025 & ensure clearing of fuel load from periphery of schools & other critical infrastructures in their jurisdictions & photographs thereof be shared with this office.
- iv. **Identification & Imparting Fire Fighting Techniques to R4F Volunteers and VFDC, JFMCs, and Panchayats** having commendable participation in Forest Fire Prevention their strengthening and making provision of equipping community with Forest Fire equipments.
- v. **To held Press Conference at Circle Level (1st April to 15th April 2025)** for creating awareness on Forest Fire Prevention (Press Release in at least three leading News Papers)

-sd-

CCF (FP&FC) HP Bilaspur.

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Save Forests from Fire



Office of the Chief Conservator of Forests,
(FP &FC) H.P. at Bilaspur,
Distt. Bilaspur. (H.P.)-174001.
Phone : 01978-221616
FAX:01978 -221175
e-mail:ccf-fpfc-hp@hp.gov.in

No. Fts./(BLP)/APO 2025-26/ CSS/FPMS/
Himachal Pradesh Forest Department.

From: Conservator of Forests -cum- Nodal Officer,
(Forest Protection and Fire Control),
H.P. at Bilaspur-174001.

To: The Assistant Inspector General of Forests,
Government of India, Ministry of Environment,
Forests & Climate Change, (Forest Protection Division)
5th Floor, Agni Wing, Indira Paryavaran Bhawan,
Jor Bag, Lodhi Colony New Delhi-110003.

Dated, Bilaspur the _____

Subject: **Minutes of the meeting regarding the Hon'ble NGT (PB) order dated 17.02.2025 in Original Application No.425/2023, titled Deepika Khari Vs. State of Utrakhand & Ors held on 7th March,2025 at 11.00 AM (Hybrid Mode).**

Sir,

Kindly refer to your office email communication which is received in this office vide email message from office of PCCF (HoFF) H.P. dated 11.03. 2025 on the subject cited to above.

In this regard, the requisite information pertain to Himachal Pradesh Forest Department as per prescribed Annxure-2 is attached herewith please.

This is for favour of information and consideration please.

Encl. As above.

Yours faithfully,

Signed by
Nishant Mandhotra

Date: 13-03-2025 15:46:56
Conservator of Forests-cum- Nodal Officer,
(Forest Protection and Fire Control),
H.P. at Bilaspur-174001.
Telefax:01978-221616
Mobile No. 94185-77275
Email: ccf-fpfc-hp@hp.gov.in
Or ccffpfc@gmail.com

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Endst. No. Fts. (BLP)/APO/2024-25/ CSS/FPM**Dated Bilaspur, the**

Copy alongwith its enclosures are submitted to PCCF (HoFF) HP for favour of information please.

Encl. As above.

sd/-
CF (FP &FC) HPFD at Bilaspur.

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Annexure-2

Control Burning Practices and alternative forest Fire Prevention methods (Details sought in response of the NGT order dated 17-02-2025 in OA No.425/2023)

Name of the State/ UT: Himachal Pradesh

(The response on each heading should be concise and not more than 200 words)

1. Controlled Burning Practices:

i. Is controlled fire the only method adopted for preventing/ controlling forest fires?

No, Controlled fire is not only method adopted for preventing / Controlling Forest Fires but is a primary method to control Forest Fires in Himachal Pradesh.

ii. Are there alternative methods?

Himachal Pradesh Forest Department also uses following methods to control Forest Fires:-

- a. Removal of fuels both side of roads/public path etc
- b. Engagement of Forest Fire Watchers & Volunteers
- c. Fire Line Maintenance
- d. Awareness Programme, Meeting / Workshop, Training / Mock Drills
- e. Using Patrol & Watch Towers
- f. Water loaded tankers
- g. Soil Moisture Conservation Measures

During 2024-25, Himachal Pradesh Forest Department has carried out control burning in about 8768 hectares of forest land. Control burning helps in reducing the fuel load and in reducing the frequency and intensity of forest fires.

iii. Is there any scientific study or data supporting the efficacy of controlled burning?

It is submitted that the Himachal Pradesh Forest Department has not done any Scientific study but the Control burning in Forest is being practiced and prescribed in the Working Plan since long back.

iv. Has the ministry of Environment, Forest, and Climate Change (MoEF&CC) approved the method as a remedial measure for preventing forest fires?

Yes, as per the proposed Annual Plan of Operation submitted by HPFD the MoEF & CC, duly approves the Control burning operations and released funds for its execution. The Working Plans prepared by Himachal Pradesh Forest Department are also approved by the Ministry of Environment, Forest, and Climate Change (MoEF&CC), New Delhi having control burning prescription to check fire incidences.

v. **Please provide relevant studies, data or feedback.**

At present record of any such studies done is not available. It is submitted that during Year 2024-25, Himachal Pradesh Forest Department has carried out control burning in about 8768 hectares of forest land.

2. Additional measures undertaken (As per Paragraph 7 of the NGT Order):

- **Details of additional methods or preventive strategies**

Since Pine needles are major cause of Forest Fire in Himachal Pradesh. Therefore, Pine needle heaps are actively removed throughout the road networks of the state to avoid spread of forest fires. Forest Department also clears fire lines to prevent the spread of fires in different parts of the state. Organizing awareness campaigns, Public participation and involvement of Joint Forest Management Committees through organizations of meetings with community. Engaging workers to clean the roads, remove debris and reduce fuel load in the forests.

In addition to this Himachal Pradesh Forest Department also engage Water Loaded tanker during peak summer fire season. All field staff on Fire Alert Messaging System by Forest Survey of India to reduce response time to mitigate Forest fire.

- **Inputs on alternative fire prevention strategies specific to your region:**

In Himachal Pradesh the forest fire occurs in the Chir Pine Forests during peak summer seasons. These fires are generally ground fires which are best controlled by deploying counter fire measures.

3. Steps taken for formulating guidelines on Forest Fire Prevention and Management Control:

- **Infrastructures:-**

Himachal Pradesh Forest Department (HPFD) follows dedicated calendar of activities during fire season. It enables Himachal Pradesh Forest Department (HPFD) to keep in readiness both equipment and manpower for Forest Fire Prevention and Management. Beside this Himachal Pradesh Department also follows the operational guidelines issued by MoEF &CC, New Delhi.

- **Institutional Arrangements**

The Himachal Pradesh Forest Department (HPFD) has effective co-ordination with District Administration and Orders like Thikri Para are issued by respective Deputy Commissioners for regular patrol at Village level and complaint is register with Police for every Forest Fire Incidence. The services of HP Fire Department are also availed during Forest Fire exigency.

480**161****Budgetary Provisions:**

Himachal Pradesh Forest Department has budgetary provision in three schemes namely

1. Centrally Sponsored Forest Fire Prevention and Management (CSS: FPMS) with funding pattern {Centre Share 90: State Share10}
2. Forest Fire Management Scheme
3. 3G- NPV CAMPA on Forest Fire Control Operations

Sr. No.	Year	Funds Received by HPFD (Rs. In Lakh)			Remarks, if any
		CSS FPMS	FMS	NPV CAMPA	
1	2023-24	241.42	138.11	300	
2	2024-25	31.27	223.00	310.15	

The activity wise details of Budgetary Provision in Himachal Pradesh Forest Department for 2024-25 is attached as **Annexure-1**.

4. Feedback and Recommendations:

The Control Burning and Counter Fires are found one of the most useful, economic, safer, and effective measures to prevent and control forest fires . These measure enables the Forest Fire Fighters to extinguish forest fire from a safer distance with minimum tools and efforts. The control burning also is an important tools to reduce high intensity forest fires in peak summer season. Keeping in view the effectiveness, lost cost, safety of the Forest Fire Fighters and also safety of Forests from high intensity fires these activities needs to relied and continued upon.

URGENT/ COURT MATTER

**File No. FPD-08/47/2024
Government of India
Ministry of Environment, Forest and Climate Change
Forest Protection Division**

Indira Paryavaran Bhawan,
Jorbagh Road, Aliganj,
New Delhi – 110003.
Dated : 11th March, 2025

OFFICE MEMORANDUM

Sub: Minutes of the meeting held on 07th March, 2025 at 11: 00 AM in Krishna Conference Hall, 4th Floor, Jal Wing, Indira Paryavaran Bhawan, New Delhi under the Chairpersonship of Director General of Forests & Special Secretary, MoEF&CC

The undersigned is directed to enclose herewith the Minutes of the meeting held on 07th March, 2025 at 11: 00 AM in Krishna Conference Hall, 4th Floor, Jal Wing, Indira Paryavaran Bhawan, New Delhi under the Chairpersonship of Director General of Forests & Special Secretary, MoEF&CC in compliance of Order of Hon'ble NGT(PB) dated 17.02.2025 in Original Application No. 425/2023 titled as Deepika Khari Vs. State of Uttarakhand & Ors. filed before National Green Tribunal, NGT, (PB), New Delhi.

In this regard, it is requested to kindly provide the details as per decision taken in the meeting (through email-fpd-moefcc@gov.in) latest by **14th March 2025**.

Encl: As above


(Sanjay Kumar Chauhan)

Assistant Inspector General of Forests (FPD)

Email: fpd-moefcc@gov.in

To,

1. The Principal Chief Conservator of Forests & HoFF all States/ UTs
2. Chairperson, Central pollution Control Board, New Delhi.
3. Director General, Indian Council of Forestry Research & Education, Dehradun
4. Director General, Forest Survey of India, Dehradun

5. Director, Indian Institute of Forest management, Bhopal

Copy to:

2. PPS to DGF&SS, MoEF&CC, New Delhi for information.
4. PPS to ADGF (FC), MoEF&CC, New Delhi for information.
5. PPS to IGF (FPD), MoEF&CC, New Delhi for information.
6. Guard File (Legal associate)

Minutes of the Meeting Regarding the Hon'ble NGT (PB) Order Dated 17.02.2025 in Original Application No. 425/2023, Titled Deepika Khari vs. State of Uttarakhand & Ors., Held on 7th March 2025 at 11:00 AM (Hybrid Mode)

1. A meeting was held on 7th March 2025 at 11:00 AM in hybrid mode, chaired by the Director General of Forests and Special Secretary (DGF&SS) of the Ministry of Environment, Forest, and Climate Change (MoEFCC). The meeting was convened to deliberate on the directions issued by the Hon'ble National Green Tribunal (PB) in its order dated 17th February 2025, in Original Application No. 425/2023, titled *Deepika Khari vs. State of Uttarakhand & Ors.* The meeting was attended by officers from the Ministry of Environment, Forest, and Climate Change, as well as representatives from various institutions, including the Indian Council of Forestry Research and Education (ICFRE), Forest Survey of India (FSI), Indian Institute of Forest Management (IIFM), and the Central Pollution Control Board (CPCB), in addition to officials from State and Union Territory Forest Departments. The list of participants is **Annexed**.
2. At the outset, the DGF&SS welcomed all participants. With the Chair's permission, the Inspector General of Forests (Forest Protection Division) delivered a detailed presentation, outlining the directions given in the Hon'ble NGT order.
3. The DGF&SS then asked the ICFRE to provide insights into the works done by the institution regarding prevention and management of the forest fires, particularly under the *National Collaborative Scheme on Forest Fire Management*. The DGF&SS also requested IIFM, Bhopal, to report on the efficacy and mitigation efforts concerning fire prevention measures. Both institutions provided relevant updates on their respective work.
4. Thereafter, the operative parts of the directions of Hon'ble Tribunal, particularly as contained in Para 7, 13 & 14 were discussed.

The DGF&SS requested the states to provide their comments and inputs on Paragraph 7 (i) and (ii) of the Hon'ble Tribunal order, urging them to share their views on how to address the issues observed by Hon'ble NGT in the order and take appropriate action in line with the directives. The details of the comments provided by the States/UTs are as under:

- (i) The representative from the Uttarakhand Forest Department (PCCF & HoFF) drew attention to Paragraph 9 of the court order and explained that, in addition to control burning, the State also undertakes soil and moisture conservation works, collects dry chir pine leaves for briquette formation (locally known as *perul*), and maintains fire lines in accordance with the working plan. However., control burning,

which is a long-standing traditional practice, is carried out before the forest fire season to serve as an effective firebreak.

(ii) The representative from Gujarat highlighted the implementation of three types of controlled burning in the State, including demarcated fire patta and marked fire lines in plantations. The State has also installed fire watchtowers for early fire detection and conducts soil and moisture conservation works alongside the maintenance of existing fire lines.

(iii) The Chhattisgarh representative shared that the state's control burning strategy includes awareness programs and mock drills to enhance preparedness. They maintain 3-meter-wide fire lines and estimate the forest fire fuel load.

(iii) PCCF & HoFF Bihar informed that for eradication of the invasive species/weeds, the state has prepared a project for converting them into briquette to use them as an alternative fuel source through Eco-Development Committees (EDCs) and Joint Forest Management Committees (JFMCs). The State also maintains fire lines and records controlled burning activities for reference.

(iv) The Madhya Pradesh representative reported that the State has strengthened 15,000 committees dedicated to forest fire management, with specialized teams to activate these committees. The State primarily relies on controlled burning for fire prevention and has reduced the response time to forest fires to 2.5 hours. Watchtowers are strategically positioned for fire detection, and fire lines are maintained in accordance with the working plan.

(v) The Director IIFM, Bhopal, mentioned that numerous research papers on controlled burning are available, providing scientifically validated methods. IIFM will compile and submit this data to the MoEFCC.

(vi) The PCCF&HoFF, Meghalaya emphasized the effects of shifting cultivation, fire line maintenance and soil and moisture conservation (SMC) works in the State's fire prevention strategy.

(vii) Andhra Pradesh highlighted the challenge posed by dry deciduous forests and the accumulation of leaf litter, noting that Lantana contributes to fire risks. The State relies on control burning and the maintenance of fire lines to mitigate these risks.

(viii) Telangana's representative informed that the fire line creation, maintenance of existing fire lines, and fire watchtowers are part of the State's fire management strategy. JFMCs play a key role, with fire risk zonation layering based on Digital Elevation Models (DEM).

(ix) Karnataka's representative provided an update on the recent forest fire in Mysuru, noting that the State experiences primarily ground and surface fires. Fire and Emergency Services were involved in containing the recent fire. The State uses control burning methods such as fire line creation, prescribed burning, early detection through watchtowers and satellite alerts, and community involvement through training programs.

(x) Odisha's representative highlighted the installation of AI-based cameras in the Simlipal Tiger Reserve for fire detection and monitoring. The State has also organized several meetings to discuss fire management strategies, including Sal leaf briquette production.

(xi) Jharkhand's representative shared that the State uses control burning methods, including the creation and maintenance of fire lines.

(xii) Himachal Pradesh's representative stated that their focus is mainly on managing fuel. The State uses the MGNREGA scheme to disrupt fuel continuity and conducts mock drills to improve fire preparedness. Sensors have also been installed in watchtowers for early detection.

(xiii) The Uttar Pradesh representative explained that control burning and maintenance of existing fire lines are conducted as per the working plan in territorial divisions and management plans in Tiger Reserves and Wildlife Sanctuaries.

(xiv) The representative from CPCB informed the meeting that the CPCB is seeking information from all States and UTs, including FSI, in relation to Paragraph 13 of the court order.

6. The DGF&SS proposed the development of a standardized proforma to document the control burning activities and other preventive measures taken by States and UTs. He also requested the Forest Survey of India (FSI) to provide inputs on controlled burning and encouraged the states to share relevant studies in this regard. Additionally, the fire alert system would be reviewed for necessary improvements. The DGF&SS, further requested research institutes such as IIFM, FSI, and ICFRE to share scientific studies on prevention and post-control burning measures in the field and the efficacy of these methods.

7. After deliberation the following action points have emerged:

i. The States/UTs shall submit the details as per proforma attached at **Annexure 2. (Action: All States/UTs)**

ii. IIFM Bhopal will compile the available research papers on controlled burning,

providing scientifically validated methods for prevention and control of fire. In this regard an abstract may also be submitted. **(Action: Director, IIFM, Bhopal)**

iii. ICFRE and FSI shall share scientific studies on prevention and post-control burning measures in the field and the efficacy of these methods. **(Action: DG, ICFRE, DG FSI)**

iv. CPCB shall share the detail on the para 13 of the court order. **Action: CPCB)**

The detail may be provided latest by 14th March 2025

The meeting concluded with a vote of thanks to all participants.

ANNEXURE-1

List of the Officers present in the Meeting held on 07.03.2025 at 11:00 P.M. under the Chairpersonship of DGF&SS, Ministry of Environment, Forest and Climate Change

Ministry of Environment Forest and Climate Change			
S.No.	Name	Designation	Organization
1	Shri Sushil Kumar Awasthi	DGF&SS	MoEFCC, New Delhi
2	Shri A. K Mohanty	ADG (FC)	MoEFCC, New Delhi
3	Shri K B Singh	Inspector General Forest, FPD	MoEFCC, New Delhi
4	Shri Sanjay Kumar Chauhan	Assistant Inspector General Forest (FPD)	MoEFCC, New Delhi
5	Ms. Bhavna Sharma	Technical Assistant	Disaster Management Control Room, MoEFCC
6	Ms. Swati Bhatti	Research Associate	Forest Protection Division, MoEFCC
7	Shri Ravi Kumar	Legal associate	Forest Protection Division, MoEFCC
8	Shri Ajay	Office Assistant	Forest Protection Division, MoEFCC

Participants from Organizations of MoEFCC			
S.No.	Name	Designation	Organization
			Indian Institute of Forest

9	Dr K. Ravichandran	Director	Management, Bhopal
10	Smt. Meera Iyer	Joint Director	Forest Survey of India, Dehradun
11	Dr. Yogesh	Professor	Indian Institute of Forest Management, Bhopal
12	Dr. Anvita Pandey	Professor	Indian Institute of Forest Management, Bhopal
13	Dr. Praveen	Scientist	ICFRE
14	Dr Sharandeep Singh	Scientist	Central Pollution Control Board

Participating Officers from States/UTs			
S.No.	Name	Designation	States/UTs
15	Dr. Dhananjai Mohan	PCCF & HoFF	Uttarakhand
16	Shri R S Gill	PCCF & HoFF	Meghalaya
17	Shri Prabhat Kumar Gupta	PCCF & HoFF	Bihar
18	Shri K Khan	APCCF	Punjab
19	Shri S.S. Kandpal	APCCF	Delhi
20	Shri C. K Sonwane	APCCF	Gujarat
21	Shri Ratnakar Jauhari	APCCF	Telangana
22	Shri T Rabikumar	APCCF	Jammu and Kashmir
23	Ms. Vanashree Vipin Singh	APCCF	Karnataka
24	Shri R. Amarjeet	APCCF	Manipur
25	Shri Pinaki Prasad Singh	Nodal Officer Forest Fire	Uttar Pradesh
26	Smt. Shalini Raina	CCF FP&FC	Chhattisgarh
27	Shri Nishant Verma	CF, Nodal Officer Forest Fire	Uttarakhand
28	Ms. Vasvi Tyagi	CCF	Haryana
29	Shri C.K. Naidu	CF, Nodal Officer Forest Fire	Jharkhand
30	Shri Kartik	CF	Odisha
31	Shri Nishant Mandothra	CF, Nodal Officer Forest Fire	Himachal Pradesh
32	Shri M.Vi.G Kannan	DCF	Goa
33	Shri Jitendra Kumar	DCF Nodal Officer Forest Fire	Assam

Control Burning Practices and Alternative Forest Fire Prevention Methods

(Details sought in response of the NGT order dated 17.02.2025 in OA No. 425/2023)

Name of the State/UT:

(The response on each heading should be concise and not more than 200 words)

1. Controlled Burning Practices:

i. Is controlled fire the only method adopted for preventing/controlling forest fires?

◦ *Response:*

(Provide details on whether controlled burning is the sole or primary method being used for forest fire prevention & control.)

◦

ii. Are there alternative methods?

◦ *Response:*

(List the alternative techniques being utilized. The percentage of area covered under control burning and other alternative methods may be provided)

◦

iii. Is there any scientific study or data supporting the efficacy of controlled burning?

◦ *Response:*

(Provide details of relevant scientific studies, research papers, or case studies demonstrating the effectiveness of controlled burning in preventing forest fires.)

◦

iv. Has the Ministry of Environment, Forest, and Climate Change (MoEFCC) approved the method as a remedial measure for preventing forest fires?

◦ *Response:*

(State whether the MoEFCC has given formal approval for controlled burning as part of its fire prevention strategy.)

◦

v. Please provide relevant studies, data, or feedback.

◦ *Response:*

(Attach or summarize studies, reports, or field data that validate the use of controlled burning or other measures.)

2. Additional Measures Undertaken (as per Paragraph 7 of the NGT Order):

- **Details of additional methods or preventive strategies:**

- *Response:*
(Provide a description of other forest fire prevention measures such as soil and moisture conservation, fire line maintenance, community awareness programs, etc.)

-

- **Inputs on alternative fire prevention strategies specific to your region:**

- *Response:*
(Detail strategies that are particularly suited to your local region, considering topography, climate, and local flora.)

3. Steps Taken for Formulating Guidelines on Forest Fire Prevention and Control:

- **Infrastructure:**

- *Response:*
(List available or planned infrastructure such as fire towers, early warning systems, equipment, or communication networks to prevent and control forest fires.)

-

- **Institutional Arrangements:**

- *Response:*
(Describe institutional coordination between local, state, and national agencies in managing forest fires.)

-

- **Budgetary Provisions:**

- *Response:*
(Detail budget allocations for forest fire prevention, training, infrastructure, and fire control operations.)

4. Feedback and Recommendations:

- *Response:*
(Provide additional observations, challenges, or recommendations regarding forest fire prevention methods in your region.)

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Save Forests from Fire



**Office of the Chief Conservator of Forests,
(FP &FC) H.P. at Bilaspur,
Distt. Bilaspur. (H.P.)-174001.
Phone : 01978-221616
FAX:01978 -221175
e-mail:ccf-fpfc-hp@hp.gov.in**

**No. Fts. (BLP)/ NGT/OA No. 425/2023/
HP Forest Department.**

From: Conservator of Forests -cum- Nodal Officer,
(Forest Protection and Fire Control),
HP Forest Department at Bilaspur.

To: The Assistant Inspector General of Forests,
Government of India, Ministry of Environment, Forests & Climate Change,
(Forest Protection Division)
5th Floor, Agni Wing, Indira Paryavaran Bhawan,
Jor Bag, Lodhi Colony, New Delhi-110003.

Dated, Bilaspur the _____

Subject: **Order of Hon'ble NGT (PB) dated 17.02.2025 in OA No. 425/2023 titled as Deepika Khari Vs- State of Uttrakhand & Ors. filed before NGT (PB), New Delhi.**

Sir:- Kindly refer to your office letter No. FPD-08/47/2024 dated 03.03.2025 on the above cited subject.

2. The requisite reply/ information as asked vide letter under reference in respect of **Himachal Pradesh Forest Department** is detailed as under:-

Sr. No.	Particulars	Reply
1	Number of forest fire incidents which took place in the year 2024 in entire India;	Copy attached as Annexure-A
2	Causes for the forest fires specified separately under the categories of natural, man-made or any other reason (the reason may be specified);	Copy attached as Annexure-B
3	Measures taken to remedy the damage caused by the forest fires;	Copy attached as Annexure-C
4	Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years;	Copy attached as Annexure-D
5	Budget amount allocated for undertaking remedial measures for remedying the damage caused by	Copy attached as Annexure-E

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	forest fires during the year 2024 with details regarding adequacy of the amount and modes of utilization.	
6	Budget amount to be allocated for taking of remedial measures for remedying the damage caused by forest fires during the year 2025 with details regarding adequacy of the amount and modes of utilization.	A tentative Annual Plan Operation (APO) amounting to Rs. 1280.21 Lakh for the Financial Year 2025-26 under Centrally Sponsored Scheme: Forest Fire Prevention & Management (CSS:FPM) has been proposed to the MoEFCC (FPD) New Delhi vide this office letter No. FPFCBL-C017/4/2024-FPFC-HP FOREST PROTECTION & FIRE CONTROL I/567309/2025 dated 11.02.2025 copy attached as Annexure- F & the work of preparation of APOs with respect to schemes 3G NPV CAMPA & FMS State Plan for the year 2025-26 is under process.

This is for favour of information & further necessary action at your end please.

Encl. As above.

Yours faithfully,

Signed by

Nishant Mandhotra

Date: 07-03-2025 10:41:02

Conservator of Forests -cum- Nodal Officer,
(Forest Protection and Fire Control),
H.P. at Bilaspur-174001.
Telefax:01978-221616(O)
Email: ccf-fpfc-hp@hp.gov.in

Endst. No. Fts. (BLP)/ NGT/OA No. 425/2023/

Dated Bilaspur, the

Copy is forwarded to PCCF (HoFF) HP Shimla-1 for favour of information please.

-sd-./

Conservator of Forests -cum- Nodal Officer,
(Forest Protection and Fire Control),
H.P. at Bilaspur-174001.
Telefax:01978-221616(O)
Email: ccf-fpfc-hp@hp.gov.in



Fire Incident Reporting Engine (FIRE)

HP FOREST DEPARTMENT

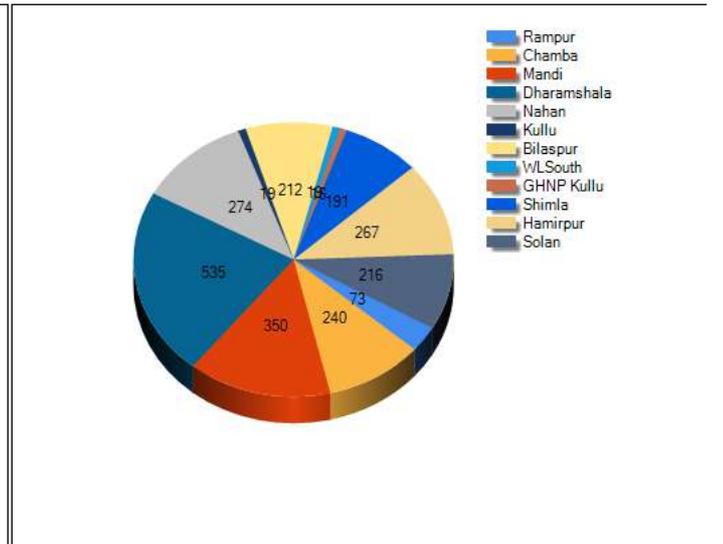
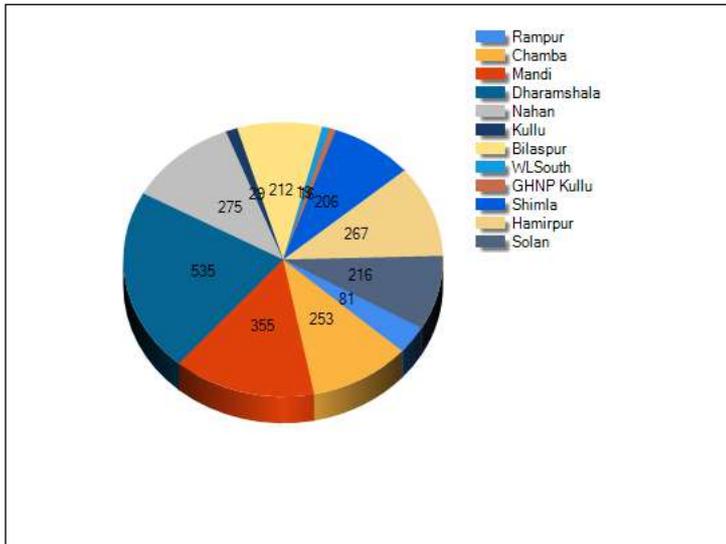


Headquarter (HQ) Dashboard Status of Fire Incidents Occurred Today

No. of Fire Incidents	Plantation Area Burnt (ha.)	Natural Area Burnt (ha.)	Other Area
0	0	0	

Forest Fire Incidents (Circle-Wise)

Select Financial Year: 2024-2025

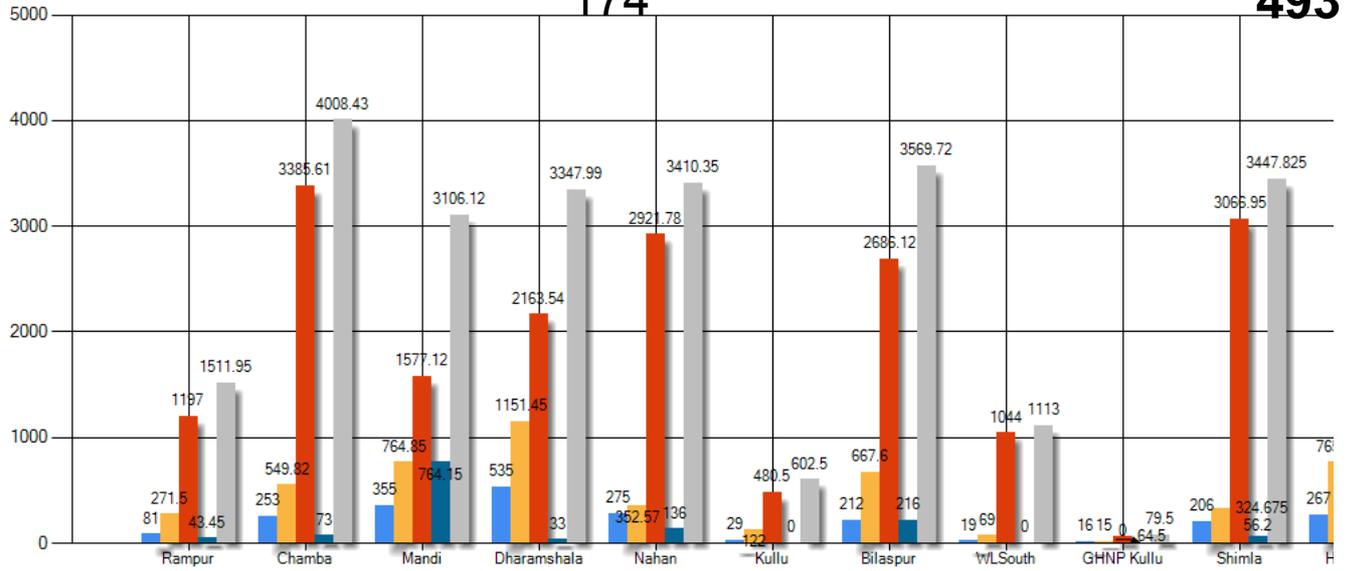


No. of Fire incidents	
Circle Name	No. of Fire Incident
Rampur	81
Chamba	253
Mandi	355
Dharamshala	535
Nahan	275
Kullu	29
Bilaspur	212
WLSouth	19
GHNP Kullu	16
Shimla	206
Hamirpur	267
Solan	216
Total	2464

No. of Fire incidents in Summer Season	
Circle Name	No. of Fire Incident
Rampur	73
Chamba	240
Mandi	350
Dharamshala	535
Nahan	274
Kullu	19
Bilaspur	212
WLSouth	19
GHNP Kullu	16
Shimla	191
Hamirpur	267
Solan	216
Total	2412

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Web Application Developed by IT Wing, H.P. Forest Department, Talland, Shimla, Himachal Pradesh
 For any technical support on Fire Incident Reporting Engine (FIRE), contact :- hpfd.itlab@gmail.com

Causes for the forest fires in Himachal Pradesh

Natural Causes: The natural causes which start a forest fires include lightning or rubbing of dry bamboos with each other. In case of Himachal Pradesh, instances of forest fires on account of natural factors are very rare, with almost all fires attributable to human factors

Human Causes: Almost all forest fires in the State are attributable to human factors - unintentional or intentional

a) Unintentional

- leaving the fires smoldering in temporary hearths set up by graziers, labour, NTFP gatherers and travelers to cook food or to keep warm.
- falling of glowing coal pieces from trains speeding through forests.
- falling of dry pine needles or leaves on electric poles giving outsparks.
- escape of fires to forests from burning of stubble in the fields or homestead or burning of the grasslands adjacent to the forests.
- accidental spread of fire in the forest while burning fire lines departmentally.
- throwing of burning matchstick, live bidi/ cigarette stumps, or torch wood along the roads or in the forests, especially during dry seasons.

b) Intentional

- Inducing new shoots of grass in summer by burning the dry grass.
- Destroying evidence of illicit felling by charring the stumps of illicitly felled trees.
- Inducing the guchhi growth by burning the undergrowth and grass.
- Making the collection of NTFP easy by burning the undergrowth and dry grass.
- Poaching/ trapping of wild animals.
- scaring away wild animals from near villagers

sd/-

Conservator of Forests -cum- Nodal Officer,
(Forest Protection and Fire Control),
H.P. at Bilaspur-174001.
Telefax:01978-221616(O)
Email: ccf-fpfc-hp@hp.gov.in

The Himachal Pradesh Forest Department took following steps to remedy the damage caused by forest fires detailed as under:-

PROACTIVE STEPS

1. Before the onset of fire season, across the state, the Forest Department has carried out control burning in about 8768 hectares of forestland. Control burning helps in reducing the fuel load and in reducing the frequency and intensity of forest fires. Pine needle heaps are actively removed throughout the road networks of the state to avoid spread of forest fires (approx 50 Tonnes)
2. Forest Department has also cleared fire lines of about 1096 Km to prevent the spread of fires in different parts of the state.
3. Himachal Pradesh Forest Department is equipped with Fire Fighting Tools for combating of Forest Fires.
3. Public participation and involvement of Joint Forest Management Committees through organizations of meetings with community = 894
4. Fire trainings with forest field staff = 43 and number of mobility vehicles for fire control hired for immediate response to mitigate fires = 26
5. Registration of field staff on Forest Fire Alert System
6. Tikri Pehra order by Deputy Commissioners (by which specific directions are given to the local Pradhans of village panchayats for forest protection works).
7. 1496 number of fire watchers are engaged to clean the roads, remove debris and reduce fuel load in the forests.
8. All field staff on Fire Alert Messaging System by Forest Survey of India to reduce response time to mitigate Forest fire
9. Fire vulnerability mapping of beats help us prioritize our time and other resources to mitigate fire.
10. The State Disaster Control Room Toll Free No. of 1077 at State Level and 1070 at District Level control Room are operational for reporting of forest fires incidences reported by the local people.
11. Industries that use chir pine needles that make briquettes are being promoted.

MITIGATIVE STEPS

1. Number of cases regarding forest fires offenders reported to Police as Daily Diary/GD Reports = 1249. Number of FIR against the fire offenders registered = 06.
2. In compliance to the directions by Chief Secretary to Govt. of H.P., FIRs are being registered for each and every case. Required help from State and National Disaster Management is sought by local field functionaries. Nodal officer has already issued direction to all field functionaries to properly adhere to the directions given by Chief Secretary.
3. Active forest fire patrolling - Rapid Fire Response teams in each team constituted and working.
4. Active use of Fire Alert Messaging system by Forest Survey of India, alerts from Control room by MOEF, New Delhi.

5. Active mobilization of local community to mitigate fires-contacting pradhans and other local representatives.
6. Taking active support of Forest Fire department, SSB and other state and national agencies. In this context, the Deputy Commissioner has also issued orders to the Panchyat Pradhan to organize night Patrolling and also help to check /control and extinguish the Forest Fires with help of local people.
7. Actively cooperating with National Disaster Management Authority and State Disaster Management Authority-exploring help from Disaster Volunteers known as APDA MITTAR (around 19000).

sd/-

Conservator of Forests -cum- Nodal Officer,
(Forest Protection and Fire Control),
H.P. at Bilaspur-174001.
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Preventive measures proposed to be taken by Himachal Pradesh Forest Department for preventing forest fires during the year 2025 is tabulated as under:-

1. Daily fire report should be uploaded in **FIRE engine of HP Forest Department** without any laxity during the current **Forest Fire Season 2025-26 w.e.f. 01.04.2025 onwards**.
2. In each Forest Division, a Forest task force at Range level shall be constituted by **1st April, 2025** to prevent and fight the forest fires. The task force should be provided communication and mobility and the details of the task force members along with their mobile numbers shall be communicated to CCF (FP&FC), HP at Bilaspur & PCCF, (HoFF), HP, Shimla. Extra vigil is required to patrol the forests and Ghasanis in the afternoons and evenings as the incidence of forest fires normally occurs at these times.
3. **Forest Fire Alert Messaging System (FAMS)** be updated quarterly by sending the fresh list of Nodal officer of Forest Fires depicting their name, mobile number and e-mail ids directly to APCCF (GIS) Cell, Mist Chamber, Khalini Shimla and this office.
4. **Details of the Ghasanis**, from where most of the forest fires originate, shall be updated at each forest beat level within a week. The details shall include the name of the Ghasani owner, his address, location and telephone contact numbers, both landline and mobile. These details should be also made available at Range, Division and Circle level.
5. Forest Guards shall immediately hold meetings with all the Ghasani owners in their beats and ask them to take all preventive measures and not to set up fires in their Ghasanis due to prevailing continuous dry spell.
6. In the Gram Sabha meetings to be held in the **1st week of April, 2025**, the forest staff shall attend all the Gram Sabha meetings and make the people aware about the devastating & ill effects of forest fires on the environment, the Forest Resources and the Wild Life and request them to help the Forest Department to prevent and control the forest fires.
7. The **DFOs** shall get the pamphlets prepared on Forest fires and distribute to people on this Gram Sabha day.
8. The **ROS, BOs and Forest Guards** shall hold meeting in all the JFMCs, especially in the Chil zone forest fire prone/ sensitive areas, and set up fire control teams of the local people also.
9. Workshops with the Forest staff up to Range level shall be held in each circle each month to review the preparedness of the staff to control Forest fires. A schedule of these circle workshops be prepared in consultation with this office.

10. A Forest fire control calendar of the activities to be done in the next three months which is published in Forest Fire Manual, 2018. This calendar is to be followed strictly.
11. **DFO publicity** to arrange radio talk on prevention of Forest fires, prepare broadcasting of Jingles and radio messages before and after the news both in radio and TV Also, he should give advertisements in local TV channels and news papers appealing the people to prevent Forest Fires. He should seek the budget for these activities from PCCF immediately.
12. In the workshops the preparedness of the Circle/ Divisions shall be reviewed up to Range level. Each DFO shall give details of the preparations made by him to prevent occurrence and control forest fires on the above points and also update the prevailing format A & B.
13. The forest fire control shall be monitored by this office. The late/ incorrect reporting of Daily Forest Fire will be viewed very seriously and shall be liable for disciplinary proceedings.
14. No leave of any kind should be granted to the field/ office staff during the fire season.
15. The field staff are instructed to have coordination with R4F volunteers which are already registered with Forest Department and also try to register new R4F volunteers in their respective jurisdictions. Beside this, R4F volunteers be trained to combat Forest Fire and also help the local Forest Officers and community in case of any fire incidence.
16. The list of Forest Fire sensitive Beats, Blocks and Ranges be updated and shared with this office.
17. The Forest Fire immediate loss assessment and after rainy season loss assessment be calculated as per procedure laid down in Forest Fire Manual, 2018 & inspection reports be uploaded in the Fire Engine of HPFD on the prescribed format circulated by worthy Pr. C.C.F. (HoFF), H.P. Shimla vide his office memo No. FL1-1/2014 (Fire) (P & L) Vol.-IV dated 14.01.2021.

sd/-

Conservator of Forests -cum- Nodal Officer,
(Forest Protection and Fire Control),
H.P. at Bilaspur-174001.
Telefax:01978-221616(O)
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Budget amount allocated for taking of remedial measures for remedying the damage caused by forest fires during the year 2025 with details regarding adequacy of the amount and modes of utilization.																	
Name Scheme	Name of Divison/DDO																Rs.
		Equipments	Control Burning @ Rs 500 per ha		Fire line Maintenance @ Rs 3500 per KM		Engagement of Fire Watchers @ Rs 400 per day per fire watcher (mandays)		Awareness Campaign @ Rs 0.25 per campaign/ WORKSHOP		Training and Capacity Building @ Rs 1.00 Lac		Hiring of Vehicles/ Drivers for Forest Fire Fighting	Hiring of Water Tanker	Video Conferece/ Mobile	Cleaning of Fire Line	Total Rs . (T1)
		Fin.	Phy.	Fin.	Phy.	Fin.	Phy.	Fin.	Phy.	Fin.	Phy.	Fin.	Fin.	Fin.	Fin.	Fin.	Fin.
3G NPV CAMPA		649900	2440	1270000	147	585800	52753	21101250	34	860500	3	280000	2938880	1425000	6400	1897270	31015000
FMS State Plan		0	0	0	418	1463000	46518	18607000		930000	0	0	1300000	0	0	0	22300000
CSS FPMS			410	205076	72	249824	6180	2472100		200000							3127000
G Total		649900	2850.152	1475076	637	2298624	105450.75	42180350	34	1990500	3	280000	4238880	1425000	6400	1897270	56442000

sd/-

Conservator of Forests-cum-Nodal Officer,
Forest Protection & Fire Control,
Himachal Pradesh

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Save Forests from Fire



**Office of the Conservator of Forests,
(FP&FC) H.P. at Bilaspur,
Distt. Bilaspur. (H.P.)-174001.
Phone : 01978-221616
FAX:01978 -221175
e-mail:ccf-fpfc-hp@hp.gov.in**

No. Fts. (BLP)/APO/2025-26/ CSS/FPM/
HP Forest Department.

From:

Chief Conservator of Forests,
(Forest Protection and Fire Control),
H.P. Forest Department at Bilaspur.

To:

The Assistant Inspector General of Forests,
Government of India, Ministry of Environment,
Forests & Climate Change, (Forest Protection Division)
5th Floor, Agni Wing, Indira Paryavaran Bhawan,
Jor Bag, Lodhi Colony New Delhi-110003.

Dated, Bilaspur the _____

Subject:

Submission of Tentative Annual Plan Operation (APO) for the Next Financial Year 2025-26 under Centrally Sponsored Scheme: Forest Fire Prevention & Management Scheme (CSS: FPM) regarding.

Sir,

Kindly refer to your office letter F.No.3/1/2024-FPD (Computer No. 235341) dated 06.02.2025 which is received in this office vide email message from office of PCCF (HoFF) H.P. on the subject cited to above.

2.

In this regard, the requisite tentative Annual Plan Operation (APO) for the next **Financial Year, 2025-26 under Centrally Sponsored Scheme: Forest Fire Prevention & Management (CSS:FPM) of Demand No. 16 (General Works) Rs. 784.85 Lakh and Demand No. 32 (SCSP works) Rs. 495.36 Lakh (Total Rs. 1280.21 Lakh)** in favour of Himachal Pradesh Forest Department on prescribed **Annexure-V**. The GPS Co-ordinate of proposed engineering works to be executed during 2025-26 are being collected from field and will be submitted separately.

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The requisite Progress Reports and Utilization Certificates & Photographic evidences of works competed during 2024-25 under the funds of the said scheme will be submitted after **31.03.2025**.

This is for favour of information and consideration please.

Encl. As above.

Yours faithfully,

Signed by
Nishant Mandhotra
Date: 11-02-2025 17:03:41

Conservator of Forests-cum- Nodal Officer,
(Forest Protection and Fire Control),
H.P. at Bilaspur-174001.
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Or ccffpfc@gmail.com

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Jammu & Kashmir Forest Department
Office of the Pr. Chief Conservator of Forests & HoFF
Government of Jammu & Kashmir

Additional Director & Head (UPC-I)
 Central Pollution Control Board,
 Ministry of Environment, Forest & Climate Change,
 Government of India.

No: PCCF/Plg/217/5291-93

Dated: 19.03.2025.

Sub: Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors.

Ref: No-CM-13011/38/2025-LAW-HO-CPCPB-HO dated 10th March 2025

Sir,

Apropos to the subject & reference cited above, the desired the information is given as under:

S.No.	Question	Reply
1.	State/UT-wise number of forest fire incidents that took place in the year 2024 in entire India.	1243 number of fire incidents reported in J&K UT, during 2024-25.
2.	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified);	<p>Almost all forest fires are attributable to human factors – unintentional or intentional.</p> <p>Unintentional Fires:</p> <ul style="list-style-type: none"> ▪ Careless throwing of inflammable materials like matchsticks, live bidi/ cigarette buds along the roads or in the forests, especially during dry seasons. ▪ Escape of cooking fire from temporary shelters used by grazers, labour and travelers. ▪ Electrical sparks from high tension lines passing through the fire prone area. ▪ Escape of fires to forests from burning of stubble in the fields or homestead. ▪ Escape of forest fires due to cross-border shelling close to forest area. ▪ Escape of fires to forest from burning of weeds and bushes on privately owned lands close to forest area. <p>Intentional Fires:</p> <ul style="list-style-type: none"> ▪ Clearing forest floor for NTFP collection. ▪ Use of fire to clean fallen pine needles, which can be slippery on paths and other areas in the forest. ▪ Use of fire as an input to fodder production, including new shoots of grass in summer by burning the dry grass. ▪ Destroying evidence of illicit felling by charring the stumps of illicitly felled trees.
3.	Measures taken to remedy the damage caused by the forest fires;	All the forest fires reported in J&K are surface fires and has no major adverse impact on the flora that needs active management interventions.

4.	Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years;	<p>Controlled burning.</p> <ul style="list-style-type: none"> ▪ Creation and maintenance of fire lines/ Fire Breaks. ▪ Annual forest fire awareness campaigns. ▪ Capacity Building of field staff and local communities. ▪ Mock-drills of field staff and community members. ▪ Deployment of fire watchers. ▪ Fire-fighting gear tools & equipment. ▪ Mobility of the staff/ fire-fighting crews. ▪ Coordination with other agencies
5.	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding adequacy of the amount and modes of utilization.	All the forest fires reported in J&K are surface fires and has no major adverse impact on the flora that needs active management interventions.
6.	Budget amount to be allocated for taking of remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding adequacy of the amount and modes of utilization.	-NA-

Yours faithfully


Shama-Un-Ahmed
Joint Director, Planning
O/o PCCF & HoFF, J&K

Copy for information to the:

1. Member Secretary, Pollution Control Committee, UT of J&K for information.
2. Sr. Pvt. Secretary to PCCF (HoFF) for kind information of PCCF & HoFF, J&K



कार्यालय : प्रधान मुख्य वन संरक्षक, झारखण्ड, राँची।

वन भवन, डोरण्डा, राँची-834002

E-mail : pccf-jhk@gov.in, Phone : 0651 - 2481909

पत्रांक :- 20 (वि०को०)-1-05/2025

राँची/दिनांक

सेवा में,

सचिव,

वन, पर्यावरण एवं जलवायु परिवर्तन विभाग,
झारखण्ड, राँची।

विषय : मा० NGT, नई दिल्ली में दायर वाद O.A. No. 425/2023 (PB) Titled as Deepika Khari Vs. State of Uttarakhand & Ors. के पारित आदेश के अनुपालन के संबंध में।

महाशय,

निदेशानुसार, उपर्युक्त विषयक वाद के संदर्भ में मा० NGT, नई दिल्ली में दायर वाद O.A. No. 425/2023 (PB) Titled as Deepika Khari Vs. State of Uttarakhand & Ors. से संबंधित वन संरक्षक, कार्य नियोजन अंचल, राँची द्वारा प्राप्त वांछित प्रतिवेदन की प्रति अत्र-सह-संलग्न कर आवश्यक कार्रवाई हेतु प्रेषित की जा रही है।

अनु०-यथोक्त।

विश्वासभाजन

ह०/-

प्रधान मुख्य वन संरक्षक,
प्रशासन, राँची।

राँची/दिनांक: 17.04.2025

ज्ञापांक- 20 (वि०को०)-1-05/2025...1002

प्रतिलिपि- Sri. Sharanadeep Singh, Additional Director & Head (UPC-I), केन्द्रीय प्रदूषण नियंत्रण बोर्ड, पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, नई दिल्ली, भारत सरकार को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

17/04/25
प्रधान मुख्य वन संरक्षक,
प्रशासन, राँची।

**Reply to para no.7 of Original Application No.425/2023 before NGT, Principal
Bench, New Delhi**

Para	Aspect	Details
7(i)	Whether controlled fire is the only method of preventing /controlling fire in the forest or there is any other alternative method:	There are many methods of controlling forest fire by precautions/preventive practices such as laying of Fire lines, Fire trenches between forest section boundaries, Fire tracing along the existing cart roads and black topped forest roads, earthen Fire breaks at periphery of fire vulnerable compartments and counter firing strategies to exhaust the accumulated dry leaf biomass as well as to break the continuity of biomass (fuel) in forest floor. All these methods invariably and essentially involve controlled firing under the supervision of skilled forest staffs to exhaust the combustible leaf litter on the forest floor to avoid surface fires effectively.
7(ii)	Whether the method of controlled fire adopted for preventing/controlling fire in the forest is supported by any scientific study regarding efficiency of the above said method; and	Laying of forest fire lines, fire trenches, fire tracing, fire breaks essentially includes controlled firing as a method of preventive measure taken before the onset of fire season. The effectiveness/efficacy of these controlled fire based methods are sufficiently supported by scientific evidences. A scientific research paper titled "Fire breakers: Novel devices for control of forest surface fires" by Ankur Awadhiya of M.P forest department, Balaghat circle published in Indian Forester Journal:143(8);737-744, 2017 (Annexure -1) stated under Effectiveness of fire lines in preventing the spread of surface fires: "The simulation experiment conducted in



		Balaghat and Mandla district forests demonstrated that this principle of working of forest fire lines is extremely sound, and that fire lines are immensely capable of protecting patches of forest from fires under experimental conditions”.
7(iii)	Whether the said method has been approved by MoEF&CC as a remedial measure for preventing /controlling forest fires.	Yes. Every forest division has to prepare working plan prepared for the period of 10 years on the basis of guidelines provided under the National working plan code 2023. Such plans contain information about forest fire vulnerable beats in the division. A detailed fire management plan with information about existing fire lines in Km, Fire tracing along the forest roads and control fire areas are provided. These working plans come into execution/operation once they are duly approved by MoEF&CC, GoI.


 Conservator of Forests
 Ranchi Territorial Circle

FIRE BREAKERS: NOVEL DEVICES FOR THE CONTROL OF FOREST SURFACE FIRES

ANKUR AWADHIYA

Forest Department, Balaghat Circle, Madhya Pradesh, India 481001

ABSTRACT

This paper analyses the issues present with contemporary fire lines, and introduces fire breakers as novel devices for the control of surface forest fires. Field studies done in Mandla and Balaghat districts of Madhya Pradesh demonstrated the phenomena of bleeding, infiltration, repopulation and mosaicking present with the contemporary traditional fire lines. While bleeding results in the burning of adjacent patches of forests that the fire line originally intended to protect, the phenomena of infiltration, repopulation and mosaicking, by providing continuity of fuel, greatly disrupt the efficacy of traditional forest fire lines to act as fire breaks when forest fires do occur. Simulation studies done with the fire breakers introduced in this study vividly demonstrated their efficacy in countering infiltration vis-a-vis traditional fire lines. Besides, by acting as adjuvant fire breaks and permitting frequent burning operations, they help abate the impacts of repopulation and mosaicking. A concurrent use of fire breakers and traditional fire lines can thus greatly enhance our ability to control and manage forest fires.

Key words: Forest fire, Surface fire, Tropical dry deciduous forest, Fire line, Fire breaker.

Introduction

The India State of Forest Report reports that out of a total geographical area of 3,287,263 km², the total forest cover of India is 701,673 km². (21.34% of the total geographical area) and the total forest and tree cover is 794,245 km² (24.16% of the total geographical area) (FSI, 2015). The protection of this vast open resource is constantly being challenged by numerous agents of degradation, one of which is forest fires. Data suggest that only 35.71% of our forest cover falls under the no fire incidence class (FSI, 2015). The situation is graver in our tropical deciduous forests, where only 33.60% of the forest cover falls under the no fire incidence class (FSI, 2015). This could be because the leaves shed in the beginning of the dry season considerably enhance the fuel load present on the forest floor, consequently exacerbating the chances of spread of forest fires.

Forest fires not only bring about obvious adverse impacts upon the forest cover, biodiversity and wildlife; they also precipitate several short-term and long-term alterations in factors such as the soil through iron oxide transformations and charring of the organic matter, thus modifying soil colour and texture (Ulery and Graham, 1993), in soil chemistry and enzyme activity (Giovannini *et al.*, 1988; Kutiel and Shaviv, 1989; Covington *et al.*, 1991; Covington and Sackett, 1992; Parra *et al.*, 1996; Giovannini and Lucchesi, 1997; Fernández *et al.*, 1999; Boerner and Brinkman, 2003), pH, microbial community and hydrophobicity (Bissett and Parkinson, 1980; Fritze *et al.*,

1993; Bääth *et al.*, 1995; Fonturbel *et al.*, 1995; Choromanska and DeLuca, 2002; Certini, 2005), humus (Almendros *et al.*, 1988; Almendros *et al.*, 1990; Almendros *et al.*, 1992; González-Pérez *et al.*, 2004), runoff (Kutiel *et al.*, 1995; Inbar *et al.*, 1998), ecosystem (Campbell *et al.*, 1977; DeBano *et al.*, 1998; Obrist *et al.*, 2003; Wardle *et al.*, 2003), and in the supply of timber (Wagner, 1983; Martell, 1994; Armstrong, 2004).

To effectively control forest fires, a number of ways have been devised for their early detection, including the use of satellites (Flannigan and Haar, 1986; Jaiswal *et al.*, 2002), unmanned aerial vehicles (Zhou *et al.*, 2005; Casbeer *et al.*, 2006; Alexis *et al.*, 2009; Merino *et al.*, 2012) and wireless sensor networks (Yu *et al.*, 2005; Son *et al.*, 2006; Zhang *et al.*, 2008; Hefeeda and Bagheri, 2009; Lloret *et al.*, 2009).

Once a forest fire is detected, its actual ground control and management becomes contingent around disrupting the fire triangle, i.e. the pernicious combination of fuel, oxygen and high temperature that helps in continuing and spreading these fires. This disruption can be brought about by beating the fire, dousing it with water, performing counter firing operations, and by other techniques. However, since most of these methods are inherently labour and cost intensive, large-scale effective ground management of forest fires has been largely contingent upon the creation of structures that can hamper the spread of fires automatically, without the need for immediate human intervention. One such

Fire breakers are novel adjuvant devices that dramatically enhance the efficacy of fire lines, especially for the control of forest surface fires.

structure is called the fire line. Constructed by removing all fuel in a strip-like manner through cutting and burning operations, it creates a strip of non-inflammable mineral earth. Any fire that reaches such a fire line gets extinguished automatically due to a lack of fuel supply, thus containing the spread of forest fires. Fire lines have been our mainstay in managing forest fires, especially in remote wilderness locations that are difficult to reach quickly. However, despite the theoretically sound foundations of fire lines, we do observe the spread of forest fires even in places with well-constructed fire lines. Thus, there exists a need for critically analysing the working of fire lines in a greater detail, to investigate and ameliorate the limitations existing in our mainstay workhorse.

In this paper, we analyse the issues present with contemporary fire lines, and introduce fire breakers as novel adjuvant devices for the control of surface forest fires.

Material and Methods

Case study of Balaghat and Mandla forests

The forests of Balaghat and Mandla districts of Madhya Pradesh were visited in the beginning of the fire season during the months of December 2016 to March 2017 to study the forest floor of these forests, the traditional construction of fire lines, and the issues arising during their deployment. This involved observing the fire lines being cut and burnt, and interviewing the field staff, including forest guards, chowkidars and fire watchers.

Construction of fire breakers and fire line for simulation experiments

The construction material for fire breakers was a mixture of 4 parts soil, 1 part sand and 2 parts water. The mixture was kneaded and allowed to swell for 10 minutes. It was then moulded into the required cuboidal and prismatic shapes. The base of the fire breakers was 2 feet long and 4.5 inches wide, and the top height of the fire breakers was 9 inches. Following construction, the fire

breakers were allowed to dry in the Sun for three days before performing simulation experiments. A control fire line was also created by marking a strip 2 feet long and 4.5 inches wide on the ground, to be used in the simulation experiments.

Modelling of fire containment efficacy

The fallen, dry leaves of several trees were collected. 0.01 cubic metres of these dry leaves were spread on either side of the fire breakers and the control fire line in a roughly 2x2 feet shape to mimic the forest floor. Surface forest fire was mimicked by kindling one edge of this mock forest floor such that fire moved towards the fire breakers and the control fire line. The movement of fire was photographed to observe its spread to the other side. The experiment was done in triplicate.

Modelling of infiltration

0.01m³ of dry leaves were spread on either side of fire breakers and control fire line in a roughly 2x2 feet shape to mimic the forest floor. Infiltration through falling of dry leaves on the fire lines and the fire breakers was mimicked by pouring 0.001m³ of dry leaves on the centre of the fire breakers and the control fire line. Surface forest fire was mimicked by kindling one edge of this mock forest floor such that fire moved towards the fire breakers and the control fire line. The movement of fire was photographed to observe its spread to the other side. The experiment was done in triplicate.

Results and Discussion

Forest floor in tropical deciduous forests

The forests in Balaghat and Mandla districts belong to the categories: 5A/C-1B (Southern Tropical Dry Deciduous Teak dominated Forests), 5A/C-3 (Southern Tropical Dry Deciduous Mixed Forests) and 3B/C-1(C) (Southern Tropical Slightly Moist Teak Forest) according to Champion and Seth's classification (Champion and Seth 1968; Shrivastava, 2006; Verma 2008).



Fig. 1: The forest floor. (a) The forests of Balaghat and Mandla with patches of grasslands. (b) The fuel load of the forest floor. (c) A close-up of the forest floor.

On-site construction of fire lines

The construction of fire lines begins in the month of November when grasses, herbs, shrubs and small plants in the selected regions are cut and left on the site for around two months to dry. This process is colloquially referred to as "line katai" (cutting of the fire line). After the plant biomass is dry enough to be burnt (Fig. 2a), the strip is burnt (Fig. 2b) to construct the fire line. This process is colloquially referred to as "line jala" (burning of the fire line).

In areas where the previously constructed fire line gets filled with leaves shed by the deciduous trees in the Spring season, the shed dry leaves are collected towards the centre of the fire line with rake-like implements (Fig. 2c) made of bamboo to create a roughly one-metre strip of bare mineral earth (Fig. 2d). Next, the fire line is burnt from both edges such that the burning fronts meet at the centre, extinguishing each other (Fig. 2e). In this manner, the fire line gets established at the site.

Effectiveness of fire lines in preventing the spread of surface fires

The working principle of fire lines is the principle of fuel exhaustion. When a fire front reaches the fire line, it encounters incombustible bare mineral earth in its face. Since the fuel behind the fire front has already been consumed by the fire, the fire has no option but to abate in the absence of continuous supply of fuel.

The simulation experiment (Fig. 3) demonstrated that this principle of working of fire lines is extremely sound, and that fire lines are immensely capable of protecting patches of forest from fires, under experimental conditions. However, it was also observed

that the protection bestowed upon by fire lines is easily jeopardised by the presence of wind that can carry burning leaf litter to the other side (Fig. 3c). Note that the right patch gets saved from the fire. Also note that the fire line at the end of the experiment has some burnt leaf litter due to wind movement.

Limitations of traditional fire lines

A scrutiny of fire lines also revealed certain other limitations present with the traditional fire lines. At many locations, we observed the phenomenon of bleeding (Fig. 4a), where the fire deployed during the construction of the fire line was able to escape to nearby forest areas, resulting in the burning of the same forest that the fire line had aimed to protect. We cannot deny the possibility of some human error, which could have happened if the dry fuel was not concentrated at the centre of the fire line before setting it alight. However, since the simulation experiment (Fig. 3c) has already demonstrated that even well constructed fire lines can be breached if air movement spreads the burning leaf litter, we nevertheless cannot repudiate the fact that the phenomenon of bleeding could also have happened despite all care and precautions during the construction of the fire line. This is especially so since the staff engaged in the construction of fire lines is well trained and has long years of experience in the construction of fire lines. Thus we conclude that bleeding could be an intrinsic limitation of the traditional fire lines.

We also observed that the traditional fire lines are easily compromised by addition of new biomass. This biomass could enter through the processes of infiltration

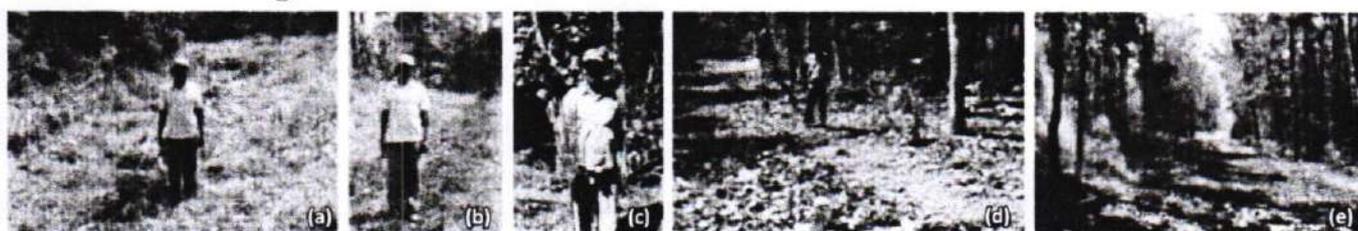


Fig. 2: On-site construction of fire lines.

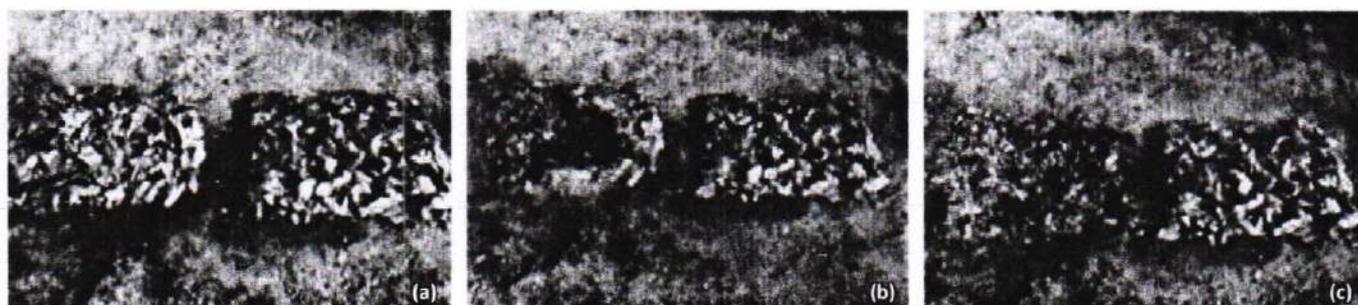


Fig. 3: Simulation experiment for studying the effectiveness of fire lines in preventing spread of surface fires.

(Fig. 4b), where leaves shed during the dry season fall over the fire lines, or through the process of repopulation (Fig. 4c), where the earth made bare by the fire line is revegetated by new grass, especially since the minerals left in the ashes fertilise the top layers of the soil. In the field conditions, we have observed repopulation happening in the course of two to three weeks, which also indicates the time frame to which the traditional fire lines are able to maintain their efficacy.

At many locations, we observed the phenomenon of mosaicking, where the fire line was interspersed with biomass left unburnt during the construction phase. Mosaicking can happen if during the construction phase, the fire front gets extinguished leaving behind unburnt plant biomass. This could happen if the fuel load is not dense enough to sustain the fire, or if the fuel load is not dry enough. This could also happen if air movement disrupts the fire front (Fig. 4d).

The three phenomena of infiltration, repopulation and mosaicking can easily breach the continuity of the fire lines. The effect of this breach was studied in a simulation experiment (Fig. 4e - g) where fire line was breached by dry

leaves, acting as a 'bridge' between two patches of forest floor. It was observed that the fire front was able to utilise the bridge to reach the other side of the forest floor, burning the complete forest. Thus it was established that the phenomena of infiltration, repopulation and mosaicking can gravely undermine the effectiveness of fire lines.

Construction of fire breakers

We had two prerequisites for the construction of fire breakers: that they should not be so high as to cause habitat fragmentation, especially for smaller animals, and that they should be constructed out of locally available materials, such as to cause minimal impact on the forest ecology.

A mixture of 4 parts soil, 1 part sand and 2 parts water was chosen as the construction material due to the clayey texture of the local soil. The mixture was kneaded and allowed to swell for 10 minutes. It was then moulded into small cuboidal and prismatic fire breakers (Fig. 5). The base of the fire breakers was 2 feet long and 4.5 inches wide, and the top height of the fire breakers was 9 inches, in accordance with the depth of the forest floor being

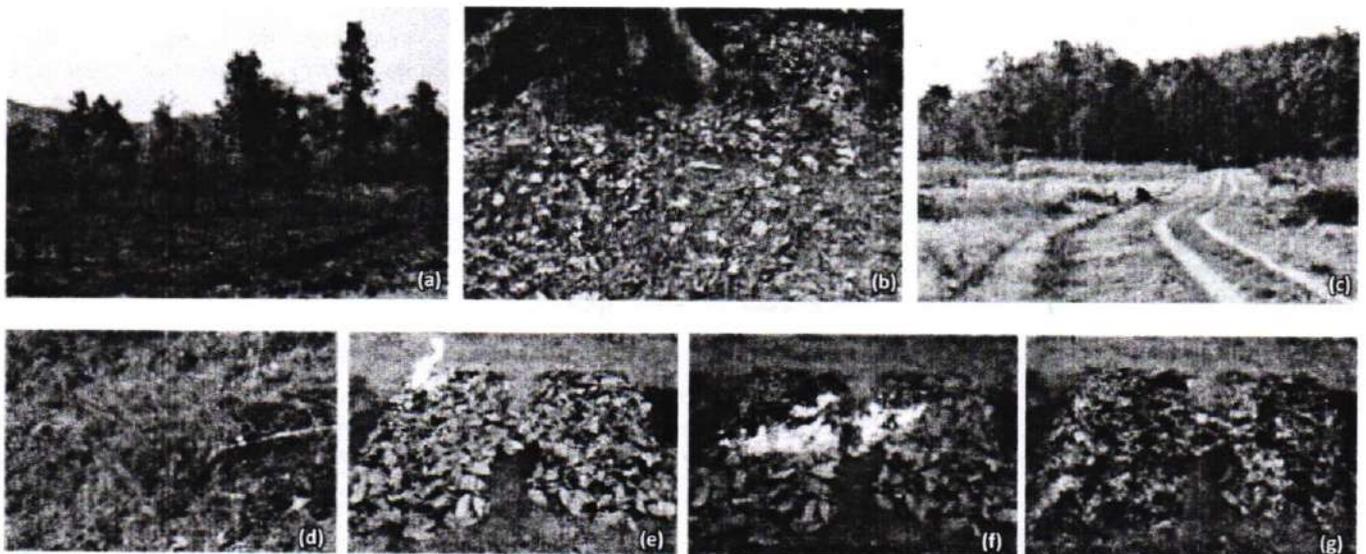


Fig. 4: Limitations of traditional fire lines.



Fig. 5: Construction of fire breakers. (a) Schematic showing the dimensions of the fire breakers. (b) The constructed cuboidal fire breaker. (c) The constructed prismatic fire breaker.

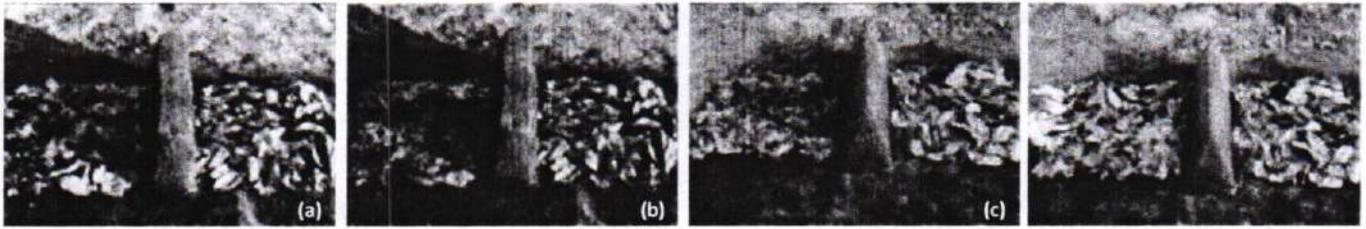


Fig. 6: Effectiveness of fire breakers in containing fire.

simulated. Following construction, the fire breakers were allowed to dry in the Sun for three days before performing the simulation experiments.

It was observed that the fire breakers retained their shapes and dimensions after drying.

Effectiveness of the fire breakers in containing fires

Both the cuboidal and prismatic fire breakers were effective in containing the spread of fires (Fig. 6 a-d). The fire fronts upon reaching the fire breakers abated and extinguished. The dry leaves on the other side of the fire breakers were left unburnt.

The fire breakers act as vertical walls of incombustible mineral earth. They work by stifling the fire by cutting the supply of fuel, preventing the movement of fire across them. Being physical barriers, they also restrict the movement of fuel and burning litter through them, arresting the bleeding of fires. In this way, their effectiveness is expected to be greater than that of traditional fire lines when applied to field situations.

Effectiveness of fire breakers in countering infiltration

The effectiveness of fire breakers in countering infiltration was studied by artificially infiltrating the fire breakers with 0.001 m^3 of dry leaves that were poured on the top of the fire breakers and the control fire line. Surface forest fires were mimicked by kindling one edge of the mock forest floor such that the fire front moved towards the fire breakers or the control fire line. The movement of fire was photographed to observe its spread to the other side. The experiment was done in triplicate.

In the case of control fire lines (Fig. 7 a-d), it was observed that the infiltration completely undermined the effectiveness of the fire lines, and the fire was able to cross to the other side in all the three instances.

The cuboidal fire breakers fared much better. In all three instances, the fire front was able to ignite the infiltration on the top of the fire breaker (Fig. 7 e-f). After a while, the fire on the top extinguished itself after exhausting the fuel supply in the infiltration load (Fig. 7g). However, some of the burning leaf litter had also gotten blown over to the other side through the action of wind. In two instances, the fire was unable to re-kindle, and so the

fire breaker was able to contain the fire despite the infiltration. However, in the third instance, the burning leaf litter blown over to the other side was able to re-kindle the flame (Fig. 7h), and the new fire front that developed completely consumed the forest floor on the other side of the fire breaker (Fig. 7 i-j).

The prismatic fire breakers, on the other hand, did not permit any infiltration load to remain on the top, dividing it into two flanks (Fig. 7k). The fire front, upon reaching the fire breaker, was able to ignite the accessible left flank (Fig. 7l). However, since the flame was unable to flow downslope to reach the second flank, the other side of the fire breaker was protected from the action of the fire in all the three instances (Fig. 7m).

Thus we observed that in cases of infiltration, the prismatic fire breakers were most effective in protecting the forest floor, followed by the cuboidal fire breakers (Fig. 7n). The traditional fire lines were completely ineffective in containing the fires in the face of infiltration.

Summary and recommendations

Fire breakers are simple, easy to construct, cost-effective fire containment structures that can readily be constructed and maintained for fire seasons. We believe that the prismatic fire breakers, when used alongside traditional fire lines (Fig. 8), can tremendously bolster their effectiveness. They not only protect against bleeding during the construction of fire lines by providing physical barriers to the movement of leaf litter and smouldering splinters, they also afford safeguarding against any deposition of combustible fuel load through the process of infiltration. For this purpose, rows of fire breakers can be constructed parallel to the fire lines in such a way that any infiltration gets trapped between the fire breakers. This infiltration can then regularly be cleared through sweeping or burning operations. Burning would also combat the problems of repopulation and mosaicking, and the fire breakers, by combating bleeding, permit frequent burnings of the fuel loads.

The height of the fire breakers should inevitably be greater than the depth of the accumulated leaf litter, with heights twice to thrice of the depth recommended till further experiments are performed. Care should also be

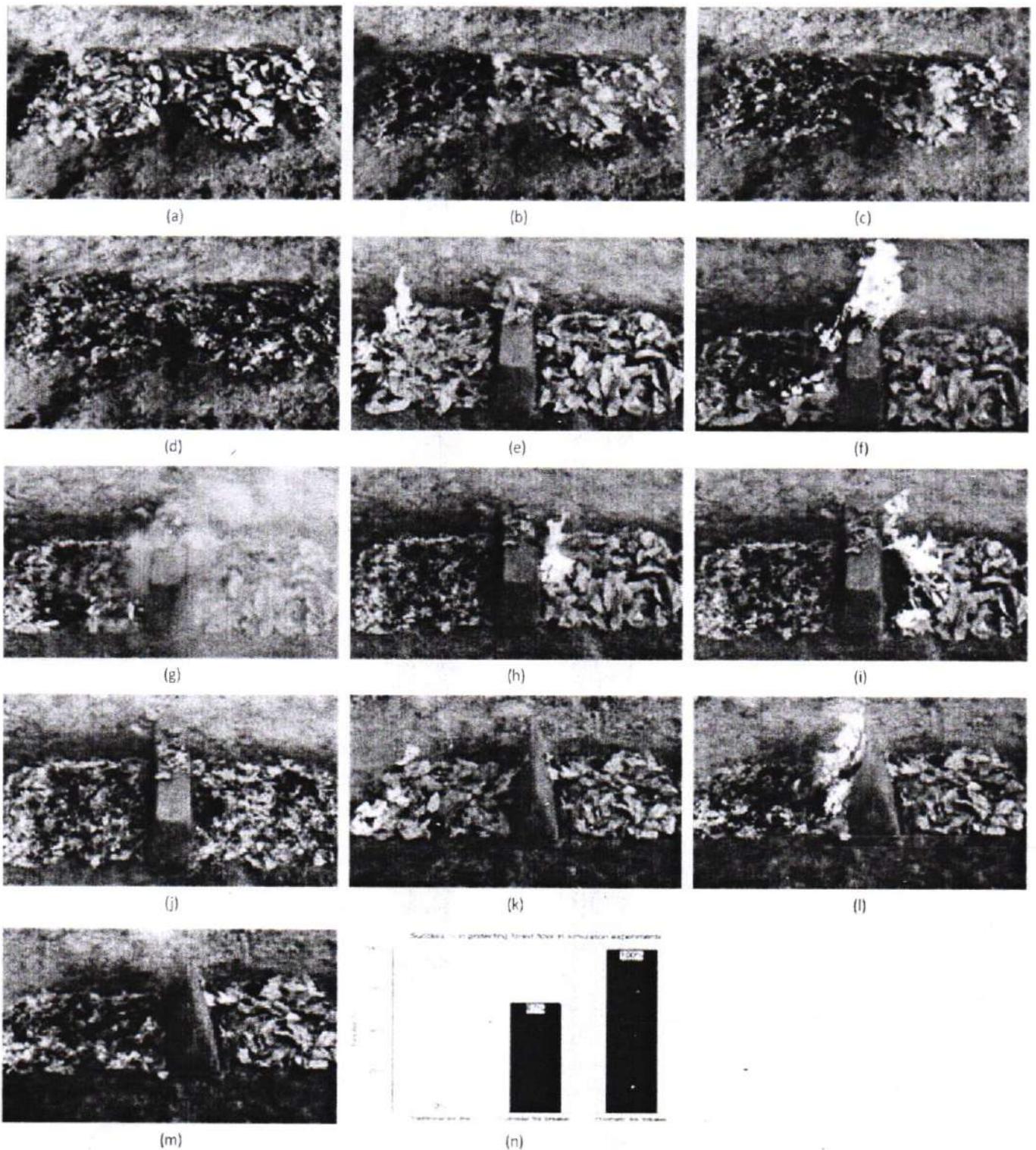


Fig. 7: Results of simulation experiments to study the effectiveness of fire lines (a - d) and cuboidal (e - j) and prismatic (k - m) fire breakers in countering infiltration.

taken to ensure that the heights of the fire breakers are low enough to permit safe movement of wildlife, thus preventing habitat fragmentation. We recommend that the fire breakers be constructed out of locally available

materials, which could be soil, either independently or mixed with sand or straw for reinforcement purposes. Small pebbles and rocks can also be employed in constructing the fire breakers.



Fig. 8. Recommendations for the integrated usage of fire lines and fire breakers.

Apart from being used alongside fire lines, the fire breakers can also be deployed unaided, especially since being made of incombustible earth, they provide similar functioning as fire lines. We believe that in such cases, rows of fire breakers should be used to provide a suitable width to the incombustible strip, for the effective containment of forest fires.

Acknowledgements

The author acknowledges the support of the Madhya Pradesh Forest Department and its officials, Sh. Dhirendra Bhargav, IFS; Sh. Ashok Kumar, IFS; Sh. Madhu V. Raj, IFS; Sh. Sanjay Shukla, IFS; Sh. K.S. Bhadoria, IFS; Ms. Anjana Suchita Turkey, IFS and others for facilitating field visits and interactions. The contribution of the staff of Balaghat Circle, Jabalpur Circle and Kanha National Park and Tiger Reserve is also thankfully acknowledged.

अग्नि भंग : वन सतह अग्नियों के नियंत्रण हेतु नवीन उपाय

अंकुर अवधिया

सारांश

इस शोधपत्र में समसामयिक वन लाइनों के साथ उपस्थित विषयों का विश्लेषण किया गया है और सतह वनाग्नियों के नियंत्रण के लिए नवीन उपायों के तौर पर वन भंगों का सूत्रपात किया गया है। मध्य प्रदेश के मांडला और बालाघाट जिलों में लिए गए क्षेत्र अध्ययनों ने समसामयिक पारम्परिक अग्नि लाइनों के साथ मौजूद निःस्रवण, अन्तःस्पंदन, पुनरआबादी और पच्चीकारी की घटनाओं का प्रदर्शन किया। जबकि निःस्रवण उन वनों के समीपवर्ती खण्डों के जलने के फलस्वरूप होता है, जहाँ अग्नि लाइन मूलतः सुरक्षा के लिए निर्दिष्ट थी, ईंधन की निरन्तरता उपलब्ध कराकर अन्तःस्पंदन, पुनरआबादी और पच्चीकारी की घटना अग्नि भंगों के रूप में कार्य करने के लिए पारम्परिक अग्नि लाइनों की क्षमता को अत्यधिक विघटित कर देती है, जब वनाग्नियाँ होती हैं। इस अध्ययन में सूत्रपात किए गए अग्नि भंगों के साथ किए गए अनुकरण अध्ययनों ने पारम्परिक आग लाइनों की तुलना में अन्तःस्पंदन का प्रतिरोध करने में इनकी क्षमता का स्पष्ट रूप से प्रदर्शन किया। इसके अलावा, सहायक अग्नि भंगों के रूप में कार्य करके और बार-बार दहन सँक्रियाओं की अनुमति देकर ये पुनरआबादी एवं पच्चीकारी के प्रभाव को कम करने में सहायता करते हैं। अग्नि भंगों और पारम्परिक अग्नि लाइनों के सहवर्ती उपयोग इस प्रकार वनाग्नियों के नियंत्रण और प्रबंधन में हमारी क्षमताओं को अत्यधिक बढ़ा सकते हैं।

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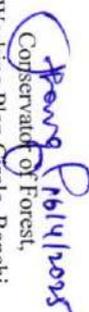
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S.No.	Aspect	Details
1	Name of the State/UT	Jharkhand
2	Number of forest fire incidents in 2024 in the State/UT	7668
3	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)	
	Natural Forest Fire	Nil/Negligible.
	Cause	In the state of Jharkhand the causes of natural forest fires are atmospheric electric discharge due to lightning during summer and premonsoon thunder storms, friction among congested dry bamboo culms of bamboo brakes during extremely hot season and very rarely natural forest fire also caused by auto oxidation of exposed coal seams in forest lands bearing coal reserves. It is very difficult to identify and confirm the source of forest fire is either natural or manmade, as the entire area of biomass is burnt and destroyed beyond recognition. Generally natural fires forms ground and crown fire in forests.
	Man-made Forest Fire	7668
	Number of Forest Fire Incidents	
	Cause	In the State of Jharkhand the causes of forest fire is predominantly man made. During summer on the onset of Mahua (Madhuca indica) flowering the local people and villagers kindle ground fire and burn the leaf litter on the forest floor around Mahua trees for easy collection of mahua flowers. Often these kind of ground fires goes uncontrolled left unextinguished. If weather conditions are favourable like dry, hot and windy condition with abundant biomass fuel on the ground leads to large area fire. Apart from this, man made fires are caused by accidental spread of farm waste burning, weed control by burning, camp fire, illegal coal mining and overburden dumping in opencast mines. These are the main man-made causes for forest fire in the state.
	Other Forest Fire	Nil
	Number of Forest Fire Incidents	
	Cause	
4	Measures taken to remedy the damage caused by forest fires	For both natural and man made fire the burnt area of forest land is treated by rehabilitation and rejuvenation measures. The burnt area are spread in patches across the state; the remedial measures taken are not specific to the burnt area but general intervention all across the state which also help in restoration of burnt areas. They include weed removal, Soil and moisture conservation measures like Conservation measures like land levelling, field bunding, terracing, Water absorption trenches etc. Gap-planting like Rehabilitation of degraded forests, Assisted natural regeneration, planting fire resistant fire hardy indigenous trees etc.
	Natural Forest Fire	
	Man-made Forest Fire	
	Other Forest Fire	

5	Preventive measures proposed for 2025 and subsequent years	
	Natural Forest Fire/Mammade/ other fires	<p>For natural mammade and other ohter fires preventive measures are the same. The preventive measures for prevention of forest fires for the year 2025 to manage and control fire in the forest across the State of Jharkhand include.</p> <ul style="list-style-type: none"> a) Forest fire management plans will be prepared to respond to forest fire risks and incidences. b) Pre-forest fire season preparatory activities such as the creation and maintenance of fire lines, removing excess forest floor biomass (weed removal), fire tracing i.e removing the grasses and weeds around sensitive areas like forest paths and roads, maintenance and procurement of the fire fighting equipments, etc are carried out. c) Engagement of forest fire watchers, regular patrolling, deployment of Quick response teams i.e mobile squad units, construction of watch towers in sensitive areas are carried out to keep a constant vigil. d) Capacity building of field staff through training, provisioning firefighting equipment for forest fire prevention and management are also carried out. e) Community participation through Joint Forest Management Committees (JFMCs) and Eco-Development Committees (EDCs) is promoted in forest fire management and control. f) Advanced detection and monitoring technology like the Drones, Artificial Intelligence Cameras or Sensors, etc are being applied in sensitive areas. g) A forest control room has also been set up to monitor and coordinate with the field staff. h) The other preventive measures include mapping the forest into vulnerability classes for better management and prevention of forest fires, generation of awareness among the people, management of forest floor fuel load by weed removal, making brigettes of leaf litter on the floor, etc. For a better coordination and preparedness mock drills various will be conducted and enter departmental coordination meeting will also be held. The FSI alerts both the pre and post alerts are important for detection, prevention and suppression of forest fire. In order increase the number of people receiving these alerts as on date 3,555 members including JFMC members, forest staff, etc are registered. And in the coming year this number would be further increased.

6	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization:	
Natural Forest Fire/Mannade/ other fires	Total Budget Allocated	The total budgetary allotment for controlling forest fires is as follows, the expenditure under plan scheme is 311.79 lakhs and under CAMPA the allotment is 481.55 lakhs. The amount is used for prevention and suppression of the fires like fire line maintenance, fire tracing, fire watchers, fire fighting, quick response teams ,etc
	Adequacy of the amount Mode of Utilization	Adequate The allocated state level fund is distributed to the different forest fire vulnerable forest divisions much earlier than the fire season. The fund are utilized for fire preparedness awareness, fire prevention works like fire trenches, fire lines, fire tracing along roads and forest sectors. Fire fighting equipments are purchased and suitable skill trainings are provided to forest fringe village communities and front line forest staffs to handle forest fire effectively. JFMS members are hired on wages as fire fighters, each forest division is provisioned by a quick response team, vehicle, fire fighting tool to combat forest fire at early stage itself. During post forest fire season the forest affected areas are assessed for damage through burnt area calculation, the affected areas are vegetatively rehabilitated through soil and moisture conservation measures and afforestation by indigenous fire hardy forest species.
Man-made Forest Fire	Total Budget Allocated	
Other Forest Fire	Adequacy of the amount Mode of Utilization	
	Total Budget Allocated	
	Adequacy of the amount Mode of Utilization	

7	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization."	
Natural Forest Fire/Mammade/ other fires	Total Budget Allocated	<p>For the remedial measures and the Eco-restoration activities in burnt areas there is no separate budget but the areas are treated in the general schemes like Plantation schemes, RDF, Fire Restoration of degraded forests, Assisted Natural regeneration, Soil Moisture Conservation, etc. are being undertaken as part of the larger treatment from Plan Funds and CAMPA Funds. However, the State will be preparing specific schemes for the remedial measures like eco restoration of the burnt sites. There are six districts in Jharkhand state that are highly fire prone where approximately 60 percent of the total fires in the state occur. Hence plans are prepared for Mitigation of Forest Fires and their management scheme. The funding for these plans will be done by NDMA and an amount of rupees 24.39 crores will be spent in the year 2025-26 for the mitigation and prevention of forest fires in the state of Jharkhand. The total budgetary allotment for controlling forest fires is as follows, the expenditure under plan scheme is 311.79 lakhs and under CAMPA the allotment is 481.55 lakhs. The amount is used for prevention and suppression of the fires like fire line maintenance.</p>
Adequacy of the amount	Adequate	
Mode of Utilization	The allocated state level fund is distributed to the different forest fire vulnerable forest divisions much earlier than the fire season. The fund are utilized for fire preparedness awareness, fire prevention works like fire trenches, fire lines, fire tracing along roads and forest sectors. Fire fighting equipments are purchased and suitable skill trainings are provided to forest fringe village communities and front line forest staffs to handle forest fire effectively. JFMS members are hired on wages as fire fighters, each forest division is provisioned by a quick response team, vehicle, fire fighting tool to combat forest fire at early stage itself. During post forest fire season the forest affected areas are assessed for damage through burnt area calculation, the affected areas are vegetatively rehabilitated through soil and moisture conservation measures and afforestation by indigenous fire hardy forest species.	


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		Cause
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	Other Forest Fire	Number of Forest Fire Incidents
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4	Measures taken to remedy the damage caused by forest fires	For both natural and man made fire the burnt area of forest land is treated by rehabilitation and rejuvenation measures. The burnt area are spread in patches across the state, the remedial measures taken are not specific to the burnt area but general intervention all across the state which also help in restoration of burnt areas. They include weed removal, Soil and moisture conservation measures like Conservation measures like land levelling, field bunding, terracing, Water absorption trenches etc. Gap-planting like Rehabilitation of degraded forests, Assisted natural regeneration, planting fire resistant fire hardy indigenous trees etc.
	Natural Forest Fire	
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5	Preventive measures proposed for 2025 and subsequent years	For natural,manmade and other ohter fires preventive measures are the same. The preventive measures for prevention of forest fires for the year 2025 to manage and control fire in the forest across the State of Jharkhand include.
	Natural Forest Fire/Manmade/ other fires	<p>a) Forest fire management plans will be prepared to respond to forest fire risks and incidences.</p> <p>b) Pre-forest fire season preparatory activities such as the creation and maintenance of fire lines, removing excess forest floor biomass (weed removal), fire tracing i.e removing the grasses and weeds around sensitive areas like forest paths and roads, maintenance and procurement of the fire fighting equipments, etc are carried out.</p> <p>c) Engagement of forest fire watchers, regular patrolling, deployment of Quick response teams i.e mobile squad units, construction of watch towers in sensitive areas are carried out to keep a constant vigil.</p> <p>d) Capacity building of field staff through training, provisioning firefighting equipment for forest fire prevention and management are also carried out.</p> <p>e) Community participation though Joint Forest Management Committees (JFMCs) and Eco-Development Committees (EDCs) is promoted in forest fire management and control.</p> <p>f) Advanced detection and monitoring technology like the Drones, Artificial Intelligence Cameras or Sensors, etc are being applied in sensitive areas.</p> <p>g) A forest control room has also been set up to monitor and coordinate with the field staff.</p> <p>h) The other preventive measures include mapping the forest into vulnerability classes for better management and prevention of forest fires, generation of awareness among the people, management of forest floor fuel load by weed removal, making briquettes of leaf litter on the floor, etc. For a better coordination and preparedness mock drills various will be conducted and enter departmental coordination meeting will also be held. The FSI alerts both the pre and post alerts are important for detection, prevention and suppression of forest fire. In order increase the number of people receiving these alerts as on date 33,555 members including JFMC members, forest staff, etc are registered. And in the coming year this number would be further increased.</p>

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	Man-made Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of Utilization	
	Other Forest Fire	Total Budget Allocated	
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	Natural Forest Fire	
	Man-made Forest Fire	
	Other Forest Fire	

5	Preventive measures proposed for 2025 and subsequent years	For natural,manmade and other ohter fires preventive measures are the same. The preventive measures for prevention of forest fires for the year 2025 to manage and control fire in the forest across the State of Jharkhand include.
	Natural Forest Fire/Manmade/ other fires	<p>a) Forest fire management plans will be prepared to respond to forest fire risks and incidences.</p> <p>b) Pre-forest fire season preparatory activities such as the creation and maintenance of fire lines, removing excess forest floor biomass (weed removal), fire tracing i.e removing the grasses and weeds around sensitive areas like forest paths and roads, maintenance and procurement of the fire fighting equipments, etc are carried out.</p> <p>c) Engagement of forest fire watchers, regular patrolling, deployment of Quick response teams i.e mobile squad units, construction of watch towers in sensitive areas are carried out to keep a constant vigil.</p> <p>d) Capacity building of field staff through training, provisioning firefighting equipment for forest fire prevention and management are also carried out.</p> <p>e) Community participation though Joint Forest Management Committees (JFMCs) and Eco-Development Committees (EDCs) is promoted in forest fire management and control.</p> <p>f) Advanced detection and monitoring technology like the Drones, Artificial Intelligence Cameras or Sensors, etc are being applied in sensitive areas.</p> <p>g) A forest control room has also been set up to monitor and coordinate with the field staff.</p> <p>h) The other preventive measures include mapping the forest into vulnerability classes for better management and prevention of forest fires, generation of awareness among the people, management of forest floor fuel load by weed removal, making briquettes of leaf litter on the floor, etc. For a better coordination and preparedness mock drills various will be conducted and enter departmental coordination meeting will also be held. The FSI alerts both the pre and post alerts are important for detection, prevention and suppression of forest fire. In order increase the number of people receiving these alerts as on date 33,555 members including JFMC members, forest staff, etc are registered. And in the coming year this number would be further increased.</p>

6	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;		
	Natural Forest Fire/Manmade/ other fires	Total Budget Allocated	The total budgetary allotment for controlling forest fires is as follows,the expenditure under plan scheme is 311.79 lakhs and under CAMPA the allotment is 481.55 lakhs.The amount is used for prevention and suppression of the fires like fire line maintenance,fire tracing,fire watchers,fire fighting, quick response teams ,etc
		Adequacy of the amount	Adequate
		Mode of Utilization	The allocated state level fund is distributed to the different forest fire vulnerable forest divisions much earlier than the fire season. The fund are utilized for fire preparedness awareness, fire prevention works like fire trenches, fire lines, fire tracing along roads and forest sectors. Fire fighting equipments are purchased and suitable skill trainings are provided to forest fringe village communities and front line forest staffs to handle forest fire effectively. JFMS members are hired on wages as fire fighters, each forest division is provisioned by a quick response team, vehicle, fire fighting tool to combat forest fire at early stage itself. During post forest fire season the forest affected areas are assessed for damage through burnt area calculation, the affected areas are vegetatively rehabilitated through soil and moisture conservation measures and afforestation by indigenous fire hardy forest species.
	Man-made Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of Utilization	
	Other Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of Utilization	

7	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization."		
	Natural Forest Fire/Manmade/ other fires	Total Budget Allocated	For the remedial measures and the Eco-restoration activities in burnt areas there is no separate budget but the areas are treated in the general schemes like Plantation schemes,RDF ie Restoration of degraded forests,Assisted Natural regeneration,Soil Moisture Conservatioan ,etc. are being undertaken as part of the larger treatment from Plan Funds and CAMPA Funds. However,the State will be preparing specific schemes for the remedial measures like eco restoration of the burnt sites.There are six districts in Jharkhand state that are highly fire prone where approximately 60 percent of the total fires in the state occur.Hence plans are prepared for Mitigation of Forest Fires and their management scheme.The funding for these plans will be done by NDMA and an amount of rupees 24.39 crores will be spent in the year 2025-26 for the mitigation and prevention of forest fires in the state of Jharkhand. The total budgetary allotment for controlling forest fires is as follows,the expenditure under plan scheme is 311.79 lakhs and under CAMPA the allotment is 481.55 lakhs.The amount is used for prevention and suppression of the fires like fire line maintenace.
Adequacy of the amount		Adequate	
Mode of Utilization		The allocated state level fund is distributed to the different forest fire vulnerable forest divisions much earlier than the fire season. The fund are utilized for fire preparedness awareness, fire prevention works like fire trenches, fire lines, fire tracing along roads and forest sectors. Fire fighting equipments are purchased and suitable skill trainings are provided to forest fringe villge communities and front line forest staffs to handle forest fire effectively. JFMS members are hired on wages as fire fighters, each forest division is provisoned by a quick response team, vehicle, fire fighting tool to combat forest fire at early stage itself. During post forest fire season the forest affected areas are assessed for damage through burnt area calculation, the affected areas are vegetatively rehabilitated through soil and moisure conservation measures and afforestation by indigenou fire hardy forest species.	

Conservator of Forest,
Working Plan Circle, Ranchi

208

527

Fwd: Forwarding Filled-in Proforma on Forest Fires in Compliance with NGT Order in OA No. 425/2023 as received from the state of Kerala

CK CHANDRA KANT DIXIT <ckdixit.cpcb@nic.in>
Mon, 28 Apr 2025 9:08:32 AM +0530
To "Akanksha Verma" <akanksha.cpcb@supportgov.in>
Cc "JULI PATEL" <juli.cpcb@gov.in>

===== Forwarded message =====

From: CPCB Regional Directorate Bengaluru <zobangalore.cpcb@nic.in>
To: "SHARANDEEP SINGH" <sharandeeep.cpcb@nic.in>, "CHANDRA KANT DIXIT" <ckdixit.cpcb@nic.in>, "UPC I" <upc1.cpcb@gov.in>
Cc: "Anjana Kumari" <anjana.cpcb@nic.in>, "Vivek K" <vivek.cpcb@gov.in>, "Chandra Babu Jathikartha" <jcb.cpcb@nic.in>
Date: Sat, 26 Apr 2025 23:59:43 +0530
Subject: Forwarding Filled-in Proforma on Forest Fires in Compliance with NGT Order in OA No. 425/2023 as received from the state of Kerala

===== Forwarded message =====

Sir,

This has reference to CPCB HO Letter No. CM-13011/38/2025/LAW-HO-CPCB-HO/212 dated 04.04.2025 seeking information in compliance with the Hon'ble NGT order dated 17.02.2025 in OA No. 425/2023 - *Deepika Khari vs. State of UP & Ors.*

In this regard, the undersigned is directed to forward herewith the Filled-in proforma on Forest Fires, submitted in compliance with the Hon'ble NGT Order in OA No. 425/2023, as received from the State of Kerala (Letter No. PRO12-76-2024 dated 07.04.2025), for kind information and record, please.

Regards

CPCB Regional Directorate, Bengaluru / सीपीसीबी क्षेत्रीय निदेशालय, बंगलुरु

Nisarga Bhawan, A-Block, 1st & 2nd Floors / निसर्ग भवन, ए-ब्लॉक, पहली और दूसरी मंजिल
Thimmaiah Road, 7th D-Main / तिमैया रोड, 7वां डी-मेन
Shivanagar, Bengaluru-560079 / शिवनगर, बंगलुरु-560079
Telephone / टेलीफोन: 080-23233739, 23233827, 23233996
Fax / फैक्स: 080-23234059



📎 1 Attachment(s) • Download as Zip

PRO12-76-2024.pdf
721.8 KB • 📄

Kannan M.V.G, IFS,
Conservator of Forests & Technical
Assistant to PCCF
(Forest Management)



Forest Headquarters,
Vazhuthacaud,
Thiruvananthapuram - 14,
e-mail: pccf-flr.for@kerala.gov.in

☎ : 0471-2327804

Fax : 0471-2327804

Pro(12)-76/2024

Dated : 07.04.2025

To

The Additional Director & Head (UPC-I),
Ministry of Environment, Forest & Climate Change,
Government of India,
Delhi.

Sir,

Sub:- Submission of Filled-in Proforma on Forest Fires in Compliance with
NGT Order in OA No. 425/2023 - reg.

Ref:- Communication from CPCB - No-CM-13011/38/2025-LAW-HO-
CPCB-HO dated 10.03.2025

Please find enclosed herewith the duly filled proforma containing detailed information on forest fire incidents in the State of Kerala for the year 2024, along with proposed measures and proposed budget allocations for the year 2025, as directed by the Hon'ble National Green Tribunal in its order dated 17.02.2025 in OA No.425/2023 (Deepika Khari vs. State of U.P. & Ors.). The information has been compiled in the format prescribed and is submitted herewith for further necessary action.

Yours faithfully,

Encl: As above


Conservator of Forests & Technical Assistant to
PCCF (Forest Management)

Prescribed Format for Information – Forest Fire Management (Kerala)

1	Name of the State/UT	Kerala	
2	Number of forest fire incidents in 2024 in the State/UT	384 incidents covering around 569 Ha.	
3	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)		
	Natural Forest Fire	Number of Forest Fire Incidents	19 incidents; approx. 28.2 ha (approximately 5% of the incidents)
		Cause	Rare events like lightning
	Manmade Forest Fire	Number of Forest Fire Incidents	365 incidents; approx. 541.75 ha (Approx 95% of the incidents as almost all are anthropogenic in origin)
		Cause	Retaliation fires, undoused Campfires, throwing away butts after smoking, land clearing, careless transit habits, etc.
	Others Forest Fire	Number of Forest Fire Incidents	Nil
		Cause	
4	Measures taken to remedy the damage caused by forest fires	GIS enabled Fire plan is prepared and implemented every year at all levels. There is no difference in remedying activities based on cause of the fire.	
	Natural Forest Fire	Soil Moisture conservation, assisted regeneration, eco-restoration and habitat development.	
	Manmade Forest Fire	Afforestation, weed removal, community-led efforts (VSS/EDC) for habitat restoration.	
	Others Forest Fire		
5	Preventive measures proposed for 2025 and subsequent years	GIS enabled Fire plan is prepared and implemented every year at all levels.	
	Natural Forest Fire	Risk zonation, ecological monitoring, catchment-based planning.	
	Manmade Forest Fire	Community training, watcher deployment, fire line clearing, early burning.	

	Others Forest Fire		Not applicable
6	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization		The remedying efforts are not differentiated based on the cause of fire, hence both are same.
	Natural Forest Fire, Manmade Forest Fire & other Forest fires	Total Budget Allocated	₹1200 lakhs
		Adequacy of the amount	Almost Adequate
		Mode of Utilization	Creation of firelines, control burning, VSS/EDC assistance, awareness, equipment procurement, employing local watchers for patrol and immediate response
7	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization		The remedying efforts are not differentiated based on the cause of fire, hence both are same.
	Natural Forest Fire, Manmade Forest Fire & other Forest fires	Total Budget to be Allocated	₹1000 lakhs
		Adequacy of the amount	Almost Adequate
		Mode of Utilization	VSS/EDC assistance, awareness, equipment procurement, employing local watchers for patrol and immediate response



**ADMINISTRATION OF THE UNION TERRITORY OF LADAKH
LADAKH POLLUTION CONTROL COMMITTEE**

E-Mail: regionaldirectorpcc@gmail.com

Sharandeep Singh
Additional Director & Head (UPC-I)
upc1.cpcb@gov.in

No: LPCC/UTL/2025/ 702-703

Dated: 17/03/2025

Subject: Hon'ble Original Application No: 425/2023 in the matter of Deepika Khari versus state of U.P & Ors
Ref: Additional Director & Head (UPC-I) letter dt: 11-03-2025.

Sir,

Regarding the subject cited above, the replay pertaining to the Department of Forest, Ecology and Environment UT Ladakh, is given below:-

Prescribed Format for Information

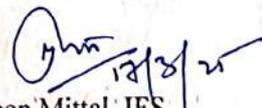
S.No.	Aspect	Details
1.	Name of the State/UT	Ladakh
2.	Number of forest fire incidents in 2024 in the State/UT	One case of fire incident occurred at Gulab Bagh on 16/05/2024 of Leh Forest Range.
3.	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)	
	Natural Forest Fire	Number of Forest fire incidents: 0 Cause: N/A
	Manmade Forest Fire	Number of Forest fire Incidents: 1 Cause: The exact cause of fire incident was unknown and FIR was lodged. As reported the possible cause of fire was ignition of dry grasses resulting from burning of biomass.
	Others Forest Fire	Number of Forest fire Incidents: 0 Cause: 0
4.	Measures taken to remedy the damage caused by forest fires	Following measure has been taken during the year 2024-25 as under: -
	Natural Forest Fire	N/A
	Manmade Forest Fire	The area damaged by forest fire is being fenced and plantation and soil moisture conservation works are being undertaken.
	Others Forest Fire	N/A
5.	Preventive measures proposed for 2025 and subsequent years	1. Creation of fire lines in vulnerable areas. 2. All range offices have been equipped with latest firefighting equipment.

Prescribed Format for Information

S.No.	Aspect	Details	
		3. One Forest Fire control room has been established at Leh H/Q for coordination with all Range H/Qs	
	Natural Forest Fire	N/A	
	Manmade Forest Fire	Firelines measuring 12,709 Sqm are being created.	
	Others Forest Fire	N/A	
6.	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;		
	Natural Forest Fire	Total Budget Allocated	N/A
		Adequacy of the amount	N/A
		Mode of Utilization	N/A
	Manmade Forest Fire	Total Budget Allocated	An amount of 47.28 lakhs has been allocated under CAMPA.
		Adequacy of the amount	
		Mode of Utilization	
	Others Forest Fire	Total Budget Allocated	N/A
		Adequacy of the amount	N/A
		Mode of Utilization	N/A
7.	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization."		
	Natural Forest Fire	Total Budget to be Allocated	N/A
		Adequacy of the amount	N/A
		Mode of Utilization	N/A
	Manmade Forest Fire	Total Budget to be Allocated	1. Leh division has proposed Rs.25.60 lakhs under CAMPA for the year 2025-26. 2. Kargil division has proposed Rs 33.00 lakhs under Wages Component for payment of wages of watch and ward malis to protect the department plantation unit against fire incidence.
		Adequacy of the amount	
		Mode of Utilization	
	Others Forest Fire	Total Budget to be Allocated	N/A
		Adequacy of the amount	N/A
		Mode of Utilization	N/A

Hence for favour of information and necessary action.

Yours sincerely,



Mandeep Mittal, IFS
Regional Director,
Ladakh Pollution Control Committee,
Leh, UT of Ladakh

Copy to the:

1. Member Secretary, Ladakh Pollution Control Committee, UT of Ladakh for favour of information.



F. No. 72/2/2023-E&F

Dated:20.03.2025

To

Sharandeep Singh
Additional Director & Head (UPC-I)
Central Pollution Control Board
Ministry of Environment, Forest and Climate Change
Parivesh Bhawan, East Arjun Nagar,
Delhi-110032.
E-mail: ckdixit.cpcb@nic.in , upcl.cpcb@gov.in

Sub: - Furnishing reply -Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors. -Reg.

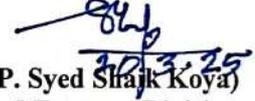
Ref: - Letter F.No. No-CM-13011/38/2025-LAW-HO-CPCB-HO dated 10th March 2025.

Sir,

Please refer to the letter at reference cited above regarding Hon'ble NGT Original Application No. 425/2023 in the matter of *Deepika Khari versus State of U.P. & Ors.* As directed by the Hon'ble NGT the required information in prescribed format is enclosed.

This is issued with the approval of Competent Authority

Yours faithfully

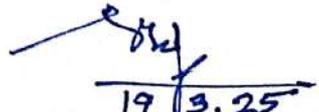

30/3/25

(P. Syed Shaik Koya)
RFO & Head Forestry Division

Prescribed Format for Information

Sl. No	Aspect		Details
1.	Name of the State/UT		U.T. of Lakshadweep
2.	Number of forest fire incidents in 2024 in the State/UT		NIL
3.	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)		
	Natural Forest Fire	Number of Forest fire Incidents	NIL
		Cause	Not Applicable
	Manmade Forest Fire	Number of Forest fire Incidents	NIL
		Cause	Not Applicable
	Other Forest Fire	Number of Forest fire Incidents	NIL
		Cause	Not Applicable
4.	Measures taken to remedy the damage caused by forest fires		
	Natural Forest Fire		Not Applicable
	Manmade Forest Fire		Not Applicable
	Other Forest Fire		Not Applicable
5.	Preventive measures proposed for 2025 and subsequent years		
	Natural Forest Fire		In Lakshadweep Forest fire incidences are negligible. However, regular patrolling is conducted to monitor the incidents of fires. Awareness generation programmes on important days like Environment Day, Wildlife week etc. for communities are conducted to educate the locals to mitigate forest fire.
	Manmade Forest Fire		
	Other Forest Fire		

Sl. No	Aspect	Details	
6.	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;	No Forest fire incident has taken place in the U.T. of Lakshadweep during the year 2024.	
	Natural Forest Fire	Total Budget Allocated	NIL
		Adequacy of the amount	Not Applicable
		Mode of utilization	Not Applicable
	Manmade Forest Fire	Total Budget Allocated	NIL
		Adequacy of the amount	Not Applicable
		Mode of utilization	Not Applicable
	Other Forest Fire	Total Budget Allocated	NIL
		Adequacy of the amount	Not Applicable
		Mode of utilization	Not Applicable
7.	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization;	No Forest fire incident has taken place in the U.T. of Lakshadweep during the year 2025.	
	Natural Forest Fire	Total Budget Allocated	NIL
		Adequacy of the amount	Not Applicable
		Mode of utilization	Not Applicable
	Manmade Forest Fire	Total Budget Allocated	NIL
		Adequacy of the amount	Not Applicable
		Mode of utilization	Not Applicable
	Other Forest Fire	Total Budget Allocated	NIL
		Adequacy of the amount	Not Applicable
		Mode of utilization	Not Applicable


 19/3.25
 (P. Syed Shaik Koya)
 RFO & Head Forestry Division

536

217

Fwd: Re: Information from Forest Department, Bhopal - Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors. - reg.

UI

UPC I <upc1.cpcb@gov.in>

Tue, 22 Apr 2025 2:57:53 PM +0530

To "JULI PATEL" <juli.cpcb@gov.in>

Cc "Akanksha Verma" <akanksha.cpcb@supportgov.in>

==== Forwarded message =====

From: Mrs. POULAMI C PATIL <poulamicp.cpcb@nic.in>

To: "UPC I" <upc1.cpcb@gov.in>, "CHANDRA KANT DIXIT" <ckdixit.cpcb@nic.in>

Cc: "AJIT VIDYARTHI" <vidyarthi.cpcb@nic.in>

Date: Tue, 22 Apr 2025 14:04:40 +0530

Subject: Re: Information from Forest Department, Bhopal - Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors. - reg.

==== Forwarded message =====

Respected sir,

Kindly find attached the required information on above subject from The M.P. Forest Department, for your record, please.

Regards

---- On Wed, 09 Apr 2025 11:11:50 +0530 **Dr. Ajeet Kumar Vidyarthi** <cpcb.bhopal@gov.in> wrote ---

==== Forwarded message =====

From: UPC I <upc1.cpcb@gov.in>

To: "PCCF & HoFF MP" <pccfmp@mp.gov.in>, "pccfmp" <pccfmp@rediffmail.com>

Cc: "ms msoffice" <ms-mppcb@mp.gov.in>, "AJIT VIDYARTHI" <vidyarthi.cpcb@nic.in>, "Dr. Ajeet Kumar Vidyarthi" <cpcb.bhopal@gov.in>, "SHARANDEEP SINGH" <sharandeep.cpcb@nic.in>, "CHANDRA KANT DIXIT" <ckdixit.cpcb@nic.in>

Date: Mon, 07 Apr 2025 17:29:57 +0530

Subject: Reminder - Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors.

==== Forwarded message =====

डॉ. अजीत कुमार विद्यार्थी

Dr. Ajit Kumar Vidyarthi

क्षेत्रीय निदेशक

Regional Director

केंद्रीय प्रदूषण नियंत्रण बोर्ड

Central Pollution Control Board

क्षेत्रीय निदेशालय (मध्य)

Regional Directorate (Central)

परिवेश भवन, पर्यावरण परिसर

Parivesh Bhawan, Paryavaran Parisar

ई-5, अरेरा कालोनी, भोपाल - 462016

E-5, Arera Colony, Bhopal - 462016

Telephone (दूरभाष) : 0755-2775386/85

Telefax: 0755-2775587

Dr. Poulami C. Patil

Scientist B

Central Pollution Control Board

Regional Directorate (Central)

217

Reference: 1. Hon'ble NGT Order dated 17-02-2025
2. CPCB Letter of even no. dated 10-03-2025

Madam/Sir,

This has reference to this office letter of even no. dated 10-03-2025 (Copy enclosed) wherein information related to forest fire was requested by 21.03.2025 in the prescribed format (as enclosed) to comply the Hon'ble NGT order dated 17-02-2025 in Original Application No. 425/2023, in the matter of Deepika Khari versus State of U.P. & Ors.

It is informed that said information is not received till date. In order to ensure the timely submission to comply with the Hon'ble NGT's order, it is again requested that the required information be provided by **9-04-2025**. A soft copy of the same in MS word format may also be communicated to the following email IDs: ckdixit.cpcb@nic.in and upcl.cpcb@gov.in.

Encl.: as above

Yours

faithfully,

(Sharandeep Singh)
Additional director & Head (UPC-I)

📎 1 Attachment(s) • [Download as Zip](#)



Information Forest Fire.pdf
196.5 KB • 🗑️

Prescribed Format for Information			
S.No.	Aspect	Details	
1.	Name of the State/UT	Madhya Pradesh.	
2.	Number of forest fire incidents in 2024 in the State/UT	14789	
3.	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)		
	Natural Forest Fire	Number of Forest fire Incidents	Approx- 1400 To 1800
		Cause	Lightning, spontaneous combustion
	Manmade Forest Fire	Number of Forest fire Incidents	Approx- 12000 To 13000
		Cause	Slash-and-burn agriculture, careless burning of forest material and deforestation practices
	Others Forest Fire	Number of Forest fire Incidents	Approx- 500
		Cause	Mahua Flower collection, Careless disposal of Cigarette butts unattended camp fire
4.	Measures taken to remedy the damage caused by forest fires	<p>The forest department introduced Forest Fire Alert Messaging System to enhance real time detection and Communication fire incidents</p> <p>This system utilized satellite imagery to detect fire and promptly send alert to field officer by SMS enabling swift response and resource mobilization The implementation of FAMS has significantly reduce both the average area affected by fires and response time</p>	
	Natural Forest Fire	Ecological Monitoring, Fire resistance land scaping, Soil erosion control	
	Manmade Forest Fire	Community engagement and incentives infrastructure development	
	Others Forest Fire	Restoration of Damage Forest	
5.	Preventive measures proposed for 2025 and subsequent years	<p>i- Capacity Building and Training –</p> <p>ii- Improving Water Bodies, Creation of Check Capacity Building and Training –</p>	

Prescribed Format for Information			
S.No.	Aspect	Details	
		Dams/ Anicuts, and other Water Sources for Fire Response iii- Engagement of JFMCs in forest fire protection	
	Natural Forest Fire	Fire surveillance, drone, use of technology, local patrolling	
	Manmade Forest Fire	A. Engagement of community as fire watcher. B. Engagement of Tribal Councils, Panchayats, JFMCs, EDCs, BMCs, etc. in FFPM, Empowerment, and Incentivization	
	Others Forest Fire	Controlled burns, fire resistant landscaping	
6.	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;		
	Natural Forest Fire	Rs 32.54 Cr allotted and utilized, For Fire Watcher, Fire line maintenance 2 watch tower, Monitoring and reviews, Research, Drone, Fire Fighting equipment's, (Fire Beater, Brush wood cutter, Blower, Gum Boot, Blanket etc.)	
			Total Budget Allocated
			Adequacy of the amount
			Mode of Utilization
	Manmade Forest Fire		Total Budget Allocated
			Adequacy of the amount
			Mode of Utilization
	Others Forest Fire		Total Budget Allocated
			Adequacy of the amount
		Mode of Utilization	
7.	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization."		
	Natural Forest Fire	Rs 70.00 Cr Proposed for FY 2025-26	
			Total Budget to be Allocated
		Adequacy of the amount	
		Will be utilized according to the allotment-	

Prescribed Format for Information		
S.No.	Aspect	Details
	Mode of Utilization	
Manmade Forest Fire	Total Budget to be Allocated	
	Adequacy of the amount	
	Mode of Utilization	
Others Forest Fire	Total Budget to be Allocated	
	Adequacy of the amount	
	Mode of Utilization	


(Manoj Kumar Agarwal)
A.P.C.C.F. (Protection)
Madhya Pradesh

 <p>महाराष्ट्र वन विभाग</p>		
<p>Government of Maharashtra Principal Chief Conservator of Forest (Head of Forest Force) Maharashtra State, Nagpur</p>		
<p>Vanbhavan, Ramgiri Road, Civil Lines, Nagpur 440 001, Telephone No.0712-2555673 Email Id :- apccfprotection@maharashtra.gov.in, ccfforestregulation@yahoo.com</p>		

Urgent/Email

APCCF(Protection)/Desk-18/C.R. No.57/ **751** /24-25
 Nagpur-440 001, Date **19/03/2025**

To,

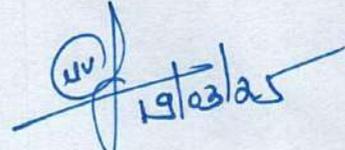
Shri. Sharandeep Singh,
 Additional Director & Head (UPC-I),
 Central Pollution Control Board,
 Ministry of Environment, Forest & Climate Change,
 Govt. of India, New Delhi

Sub:- Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors.

Ref:- Your letter no CM-13011/38/2025-LAW-HO-CPCB-HO, dt.10.03.2025

We are enclosing herewith the information mentioned to the above reference letter for your kind information and necessary action.

Encl. As above


 (Umesh Verma)
 Deputy Conservator of Forest
 (Forest Regulation),
 Nagpur

Copy to :-

1. Additional Chief Secretary (ACS) Forests, Maharashtra for kind information please.
2. Principal Chief Conservator of Forest (Head of Forest Force), Maharashtra for kind information please.
3. Additional Chief Conservator of Forest (Protection), Maharashtra for kind information please.

Prescribed Format for Information

S.No.	Aspect	Details
1.	Name of the State/UT	Maharashtra
2.	Number of forest fire incidents in 2024 in the State/UT	22874
3.	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)	
	Natural Forest Fire	<ul style="list-style-type: none"> • High atmospheric temperature • Lightning which set trees on fire. • Rubbing of Trees/Bamboo
	Manmade Forest Fire	<ul style="list-style-type: none"> • Tendu collection • Mahua flower collection • Retaliation against lawful activities of forest department • Vandalism by local goons • Negligence and human error (Camp Fire, Discarded Cigarette, Bidi butts, Agriculture Waste Burning)
	Others Forest Fire	<ul style="list-style-type: none"> • Fire spread from agriculture waste burning next to forest boundaries
4.	Measures taken to remedy the damage caused by forest fires	<ul style="list-style-type: none"> • Habitat Management Interventions • State Action Plan for Forest Fire. • Forest Fire Risk Zonation mapping • Awareness and capacity building of JFM/VEDC • Maintenance of Fire lines • Strict enforcement of legal provisions relating to forest fires

Prescribed Format for Information

S.No.	Aspect	Details
5.	Preventive measures proposed for 2025 and subsequent years	<ul style="list-style-type: none"> • Forest fire Control Room (Fire cell) is established at State level with Conservator of Forest (Forest Regulation) as Nodal officer. • Forest fire control Rooms are established at circle level, Division level equipped with computer, laptop & internet service. • All fire cell personnel & field staff are registered on FSI site for receiving forest fire alerts. • A dedicated WhatsApp group at circle & division level created for dissemination of fire alerts. • Fire cell monitors forest fire incident till the fire is completely extinguished. The burnt area is assessed with the help of Drones & GPS. • Regular maintenance of fire lines & controlled burning. • Creation of infrastructure like watch towers, inspection huts, water storage, structure communication system, providing patrol vehicles. • Providing fire-fighting equipment's like fire blowers, fire beaters, fire rakers, fire prom, of uniform, water tanker, safety shoes. • Pre-fire awareness campaign conducted at division & range level involving forest field staff, village communities & other stake holders. • Engagement of fire watchers. • Campaign like Angar Mukh Abhiyan (Forest Fire Free Programme) conducted amongst fire prone & forest fringe villages and awards & cash prizes are given for protection against forest fire. • Procurement of modern forest fire fighting equipment's and technology like forest fire detection system, fire suppressants gel.

Prescribed Format for Information

S.No.	Aspect	Details						
6.	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;	Year	CSS (General + TSP Work)		CAMP A		NON-PLAN	
			Grants Demanded	Release Amount (in lakhs)	Grants Demanded (in lakhs)	Release Amount (in lakhs)	Grants Demanded (in lakhs)	Release Amount (in lakhs)
		2023-24	3266.70	243.82	2703.20	2593.56	11487.84	1550.00
		2024-25	3481.70	759.14	3036.26	883.66	11531.13	1606.50 (up to 18/03/2025)
	Mode of Utilization	The said amount was utilised on Forest Fire Prevention and management as per the provisions of approved working Plan/TCP/Management Plan and State Action Plan for Forest Fire.						
7.	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization.”	2025-26 advance budget						
		Sr No.	CSS (General + TSP Work) Amount (in lakhs)		APO Campa Amount (in lakhs)	Non-Plan Amount (in lakhs)		
		1	3830.36		---	12139.90		

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GOVERNMENT OF MEGHALAYA
DEPARTMENT OF FORESTS AND ENVIRONMENT
OFFICE OF THE PRINCIPAL CHIEF CONSERVATOR OF FORESTS
(HoFF): MEGHALAYA



No.MFG.79/21/Pt IX (A) / 18002

Dated Shillong, the 21st March, 2025.

ISSUED ON

To,

Shrandeep Singh
 Additional Director & Head (UPC-I)
 Central Pollution Control Board
 MoEF&CC,
 Government of India

Sub: Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State Of U.P. & Ors-reg.

Ref: No-CM-13011/38/2025-LA W-HO-CPCB-HO/10015, dated 10.03.2025

Sir,

With reference to the subject cited above, I am enclosing herewith the required information as per the prescribed format pertaining to Forest Fire in the State of Meghalaya

This is for your information and necessary action.

Encl: As stated above

u
 Nodal Officer Forest Fire
 & Chief Conservator of Forest (SF&E)
 Meghalaya, Shillong.

ok
 Copy to: NO-MFG. 79/21/Pt IX(A)/18003

also. 21/3/25.

ISSUED ON

The Member Secretary Meghalaya Pollution Control Board Arden, Lumpyngad,
 Shillong- 793014, Meghalaya for information

u
 Nodal Officer Forest Fire
 & Chief Conservator of Forest (SF&E)
 Meghalaya, Shillong.

Prescribed Format for Information			
S.No.	Aspect	Details	
1.	Name of the State/UT	Meghalaya	
2.	Number of forest fire incidents in 2024 in the State/UT.	721 cases	
3.	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)	Forest fire reported in the state of Meghalaya is mainly anthropogenic in nature and most of these fires are ground and surface burning attributed to traditional practice of Jhum Cultivation and broom stick cultivation. However the occurrence of Forest fire during summer season is less due to abundance of rainfall in the state.	
	Natural Forest Fire	Number of Forest fire Incidents	NIL
		Cause	NIL
	Manmade Forest Fire	Number of Forest fire Incidents	721 cases
		Cause	Forest fire reported in the state of Meghalaya is mainly anthropogenic in nature and most of these fires are ground and surface burning attributed to traditional practice of Jhum Cultivation and broom stick cultivation. However the occurrence of Forest fire during summer season is less due to abundance of rainfall in the state.
	Others Forest Fire	Number of Forest fire Incidents	NIL
		Cause	NIL

4.	Measures taken to remedy the damage caused by forest fires	The Forest & Environment Department, Meghalaya has adopted the technology developed by Forest Survey of India, Dehradun for forest fire monitoring and early warning system in the form of forest fire alerts and adaptive Forest Management Strategy like preventive measures, mitigation measures and managements measures to enhance the monitoring, prevention, and management of forest fires. The State Government has also sought the support and cooperation of the general public and the local communities through mass awareness also involving the concerned village community/headmen/local chiefs who impose restrictions on forest fire in their respective jurisdiction. The Department is also coordinating with the respective District Magistrates and District Disaster Management Authority and District Crisis Management Group to address the issues of Forest fires in the State.
	Natural Forest Fire	
	Manmade Forest Fire	✓
	Others Forest Fire	
5.	Preventive measures proposed for 2025 and subsequent years	Copy enclosed as Annexure A
	Natural Forest Fire	
	Manmade Forest Fire	✓
	Others Forest Fire	
6.	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with	Copy enclosed as Annexure B & Annexure C

	details regarding the adequacy of the amount and modes of utilization;		
7.	Natural Forest Fire	Total Budget Allocated	NIL
		Adequacy of the amount	NIL
		Mode of Utilization	NIL
	Manmade Forest Fire	Total Budget Allocated	Copy enclosed as Annexure B & Annexure C
		Adequacy of the amount	✓
		Mode of Utilization	Funds has been disbursed through SNA Account to all concerned Divisional Forest Officers.
	Others Forest Fire	Total Budget Allocated	NIL
		Adequacy of the amount	NIL
		Mode of Utilization	NIL
	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization."		Sanction awaited.
	Natural Forest Fire	Total Budget Allocated	NIL

		Adequacy of the amount	NIL
		Mode of Utilization	NIL
Manmade Forest Fire		Total Budget Allocated	NIL
		Adequacy of the amount	NIL
		Mode of Utilization	NIL
Others Forest Fire		Total Budget Allocated	NIL
		Adequacy of the amount	NIL
		Mode of Utilization	NIL

**PROPOSED ACTIVITIES FOR FOREST FIRE PROTECTION UNDER FPM SCHEME FOR THE YEAR 2024 - 25
FOR THE STATE OF MEGHALAYA**

(₹ in lakh)

Sl. No.	Items	2024-25			Remarks
		Quantity	Unit cost	Total Cost	
1.	Creation of existing firelines	50 kms	0.12/km	6.00	
2.	Controlled burning	-	-	-	
3.	Creation of infrastructure (communication system, development of Management Information System, watch towers, water storage structures, control rooms at Division & Range Level, FG barracks and inspection huts, etc.)				
	(b) Engagement of Technical Control Room Assistant	1 No. x 12 months	0.1689 per month	2.0268	Govt. Notification for Revised wages rate enclosed.
4.	Engagement of fire watchers	200 Nos. x 4 months	0.1206 per month	96.48	Govt. Notification for Revised wages rate enclosed.
5.	Awareness Campaign	24 Nos. (2 campaigns in each districts – 12)	0.60	14.40	
6.	Pre-fire season workshops for coordination among line department, elected bodies and NGOs, With SCG, DCG and Stake holders	12 Nos. (1 workshop for each District)	0.60	7.20	
7.	Training and capacity building on fire-fighting methods for frontline staff, students, youths and village communities	12 Districts	0.30	3.60	
8.	Incentivizing Villages/Communities for protection against forest fire, under the participatory forest management approach.	343 Nos	0.40	13.72	
9.	Impress money with the Head of the Forest Department of each state/UT or the designated officer for emergency situation. 5% of the sanctioned amount shall be earmarked for this purpose.			9.44	
10.	Monitoring and review (2% of the sanctioned amount shall be kept for this)			3.78	
11.	Short term research/survey on forest fire related issues. 3% of the sanctioned amount shall be earmarked for this purpose.	-	-	5.66	

12.	Any other items considered essential for effective prevention and control of forest fire.	-	-	-	
	(a) POL for immediate field response team for response and verification.	-	-	15.00	
	(b) Purchase of torch lights, head lamps, camping tents, portable solar lights etc. for field staff due to hilly terrain	LS	-	5.00	
	Total			176.3068	
(Rupees One Crore Seventy Six Lakh Thirty Thousand Six Hundred Eighty) only					


 Nodal Officer (Forest Fire)
 Meghalaya, Shillong.

CENTRAL SHARE
**DETAILED DESCRIPTION OF THE WORKS PROPOSED TO BE UNDERTAKEN UNDER "CSS-FOREST FIRE PREVENTION AND MANAGEMENT" DURING THE FINANCIAL YEAR 2023-24
 UNDER SIXTH SCHEDULE PT-II AREAS - Allotment thereof.**

Sl. No.	Particulars	Amount (in ₹)	Nodal Officer (SNA Account)	DFO (T), Shillong	DFO (T) Jowai	DFO (T) Tura	DFO (T) W/nagar	DFO (WL) Shillong	DFO (WL) Tura	DFO (WL) Jowai	Dir BNP B/mara	DFO (SF&T) Nongstoin	DFO (SF&T) B/mara	DFO (SF) Shillong	DFO (SF) Nongpoh	DFO (SF) Jowai	DFO (SF) Tura	DFO (SF) W/nagar
1	2	3		5	6	7	8	9	10	11	12	13	14	15	16	17	18	19
2406-01-101(12)-CSS-02-Wages-SS	Engagement of 20 fire watchers cum fire beaters in prone vulnerable areas for four months during the dry season on payment of daily wages (40x4x10,830/-)	17,32,800	-	4,33,200	2,16,600	3,03,240	3,46,560	-	-	-	-	2,16,600	2,16,600	-	-	-	-	-
2406-01-101(12)-CSS-27-Minor works General	Maintenance of existing fire line																	
2406-01-101(12)-CSS-50-Other Charges General	Incentivizing Villages/Communities for protection against forest fire under the participatory forest management approach	12,00,000		90,000		90,000	90,000	90,000	60,000	1,20,000	60,000	1,20,000		1,20,000	1,20,000	60,000	90,000	90,000
	Short term research/survey on Forest Fir related issues @3%	5,66,000	5,66,000															
	Imprest money @5%	5,73,200	5,73,200															
	TOTAL	40,72,000																
	TOTAL	1,13,900		5,23,200	2,16,600	3,93,240	4,36,560	90,000	60,000	1,20,000	60,000	3,36,600	2,16,600	1,20,000	1,20,000	60,000	90,000	90,000

W
 Nodal Officer (Forest Fire)
 Meghalaya Shillong

STATE SHARE

**DETAILED DESCRIPTION OF THE WORKS PROPOSED TO BE UNDERTAKEN UNDER
"CSS-FOREST FIRE PREVENTION AND MANAGEMENT" DURING THE FINANCIAL
YEAR 2023-24**

UNDER SIXTH SCHEDULE PT-II AREAS – Allotment thereof.

BUDGET SUB- HEAD	PARTICULARS	AMOUNT (in ₹)	Nodal Officer (SNA Account)
1	2	3	5
2406-01-101(12)- State Share-50- Other Charges – Sixth Schedule	Imprest money (guidelines and annexures-I) @5%	1,41,111/-	1,41,111/-
	Monitoring and Review @ 2%	3,78,000/-	3,78,000/--
	Total	5,19,111/-	
		Total	5,19,111/-
		SUB TOTAL	5,19,111/-


 Nodal Officer (Forest Fire)
 Meghalaya, Shillong.

DETAILED DESCRIPTION OF THE WORKS PROPOSED TO BE UNDERTAKEN UNDER "CSS-FOREST FIRE PREVENTION AND MANAGEMENT" DURING
THE FINANCIAL YEAR 2023-24
UNDER SIXTH SCHEDULE PT-II AREAS – Allotment thereof.

Budget Sub-Head	Particulars	Amount (in ₹)	DFO (T), Shillong	DFO (T) Jowai	DFO (T) Tura	DFO (T) W/nagar	DFO (WL) Shillong	DFO (WL) Tura	DFO (WL) Jowai	Dir BNP B/mara	DFO (SF&T) Nongstoin	DFO (SF&T) B/mara
1	2	3	5	6	7	8	9	10	11	12	13	14
2406-01-101(12)-CSS-27- Minor works General	Maintenance of existing fire line 1unit=1km Rs12000x1unitx50units	6,00,000	60,000	60,000	60,000	60,000	60,000	60,000	60,000	60,000	60,000	60,000
	TOTAL	6,00,000/-	60,000/-	60,000/-	60,000/-	60,000/-	60,000/-	60,000/-	60,000/-	60,000/-	60,000/-	60,000/-


Nodal Officer (Forest Fire)
Meghalaya Shillong

Fwd: Hon'ble NGT Oa No. 425/2023 in matter of Deepika Khari Vs State of UP & Ors. - reg

236

CK

CHANDRA KANT DIXIT <ckdixit.cpcb@nic.in>

Thu, 17 Apr 2025 3:06:20 PM +0530

To "Akanksha Verma" <akanksha.cpcb@supportgov.in>

Cc "JULI PATEL" <juli.cpcb@gov.in>

==== Forwarded message =====

From: forest mizoram <mizoramforest@yahoo.co.in>

To: "CHANDRA KANT DIXIT" <ckdixit.cpcb@nic.in>, "UPC I." <upc1.cpcb@gov.in>

Date: Thu, 17 Apr 2025 14:29:38 +0530

Subject: Hon'ble NGT Oa No. 425/2023 in matter of Deepika Khari Vs State of UP & Ors. - reg

==== Forwarded message =====

Sir,

Please find herewith the attachments on the subject as stated above.

This is for favour of your kind information and necessary action please.

Thanking You

Regards,

KARTHIKEYAN. V

Assistant Conservator of Forests(GIS & LEGAL)

for Principal Chief Conservator of forests

Environment, Forests & Climate Change Department

Mizoram

☺ 1 Attachment(s) • [Download as Zip](#)



Prescribed Format for informati... .docx

24 KB •

Prescribed Format for information		
Sl. No	Aspect	Details
1.	Name of State/UT	Mizoram
2.	Number of forest fire incidents in 2024 in the State/UT	3612
3.	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)	
	Natural Forest Fire	Number of Forest fire Incidents
		Cause
	Manmade Forest Fire	Number of Forest fire Incidents
		Cause
	Other Forest Fire	Number of Forest fire Incidents
		Cause
4.	Measures taken to remedy the damage caused by forest fires	
	Natural Forest Fire	
	Manmade Forest Fire	Since most of the Forest fires are caused due to Jhum Cultivation, there is no requirement of any specific remedial measure to be undertaken since the area is utilized for raising crop etc.
	Other Forest Fire	
5.	Preventive measures proposed for 2025 and subsequent years	
	Natural Forest Fire	
	Manmade Forest Fire	The following preventive measures have been taken up during 2025: i) Meeting of State level Sub-Committee on fire Prevention was convened on 27.01.2025 under the Chairmanship of Hon'ble Minister, EF&CC Department with NGOs and other line Departments wherein several activities were decided to be taken up as a preventive measure during 2025. ii) All District Level Fire Prevention Committee under the Chairmanship of

		<p>respective Deputy Commissioners have been actively taking the lead in Fire Prevention activities within their Jurisdiction.</p> <p>iii) Awareness Campaign on the detrimental effects of Forest Fire and its preventive measures was carried out through Social Media/Reels.</p> <p>iv) Observation of Fire Prevention Week, 2025 was held during 10th-15th February, 2025 throughout the State for dissemination of harmful effects of Forest Fires to the Public and as an awareness campaign to take preventive measures.</p> <p>v) In order to avoid fire incidents and to curtail fire incidence due to Jhum burning, Jhum burning culminated on 15th March, 2025 throughout the State after which no Jhumming is permissible.</p> <p>vi) Various NGOs are being engaged to carry out monitoring and evaluation activities for Fire Prevention in all the Districts of Mizoram.</p> <p>vii) Prize awards are being distributed to engage communities to actively participate in Fire Prevention activities as :-</p> <p>District Level & Village Level : 1st Prize - Rs 50,000 + Certificate 2nd Prize - Rs 30,000 + Certificate 3rd Prize - Rs 20,000 + Certificate</p> <p>viii) Strengthening and revamping of Village Level Fire Prevention Committee in all the Districts of Mizoram so that issue pertaining to Forest Fires can be tackled at the grass root level.</p> <p>ix) Regular meeting of the State Level Monitoring Committee on Forest Fires is held under the Chairmanship of the Principal Chief Conservator of Forests to monitor and review the progress of CSS: FFP&MS.</p> <p>x) A State Level Mock Drill was conducted successfully on 31.01.2025 at Aizawl in collaboration with other line Departments i.e. Land Revenue & Settlement Department, Disaster</p>
--	--	--

			<p>Management & Rehabilitation Department and Fire & Emergency Services Department in order to simulate real time response in case of outbreak of Forest Fires.</p> <p>xi) A 24X7 fire control room is functioning actively to monitor and disseminate fire alerts promptly.</p> <p>xii) A 5 year Action Plan i.e Mizoram Forest Fire Management Plan has been formulated and is being utilized to tackle issues relating to Forest Fires including Post Fire Management.</p>															
		Other Forest Fire																
6.	Budget amount allocated for undertaking remedial measures for remedying the damage caused by Forest Fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization		During 2023-24, under the main source of fund for Preventing Forest Fires, CSS: Forest Fire Prevention & Management (FFP&MS), MoEF&CC have not released fund for the entire year for the State of Mizoram and therefore there are no budget allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024 except from FFP & MS Tribal Sub plan and Compensatory Afforestation Fund Management and Planning Authority (CAMPA)															
	Natural Forest Fire	Total Budget allocated																
		Adequacy of the Amount																
		Modes of Utilization																
	Manmade Forest Fire	Total Budget allocated	FFP&MS Tribal Sub Plan = ₹ 19.1888 Lakhs CAMPA = ₹ 69.31972 Lakhs Total Amount = ₹ 88.50852 Lakhs															
		Adequacy of the Amount																
		Modes of Utilization	<u>FFP&MS Tribal Sub Plan</u>															
			<table border="1"> <thead> <tr> <th>SI No.</th> <th>Item</th> <th>Unit</th> <th>Total Amount (in lakh)</th> </tr> </thead> <tbody> <tr> <td>1.</td> <td>Procurement of TATA Yodha 4x4</td> <td>1 Nos.</td> <td>12</td> </tr> <tr> <td>2.</td> <td>Construction of Water Storage tank</td> <td>1 Nos.</td> <td>5</td> </tr> <tr> <td></td> <td>Pre-fire season</td> <td></td> <td></td> </tr> </tbody> </table>	SI No.	Item	Unit	Total Amount (in lakh)	1.	Procurement of TATA Yodha 4x4	1 Nos.	12	2.	Construction of Water Storage tank	1 Nos.	5		Pre-fire season	
SI No.	Item		Unit	Total Amount (in lakh)														
1.	Procurement of TATA Yodha 4x4	1 Nos.	12															
2.	Construction of Water Storage tank	1 Nos.	5															
	Pre-fire season																	

			3.	workshops for co-ordination among line Departments and elected bodies of NGOs	LS	0.27
			4.	Construction of Check Dam Loose Boulder	0.25 x 4 Nos.	1.00
			5.	Construction of Check Dam Loose Boulder	0.25 X 3 Nos.	0.75
			6.	Construction of Check Dam Loose Boulder	0.16 88	0.1688
			Total			19.1888
			<u>CAMPA</u>			
			Sl. No.	Item	Unit	Total Amount in Lakh
			1.	Engagement of fire watcher for 3 months	85 Nos.	29.07
			2.	Maintenance of fire lines	468. 02 km	40.24972
			Total			69.31972
	Others Forest Fire	Total Budget allocated				
		Adequacy of the Amount				
		Modes of Utilization				
7.	Budget amount allocated for taking remedial measures for remedying the damage caused by Forest Fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization		An amount of ₹ 79.93 lakh was received as 1 st instalment of Central share with ₹ 8.77 lakh as State Matching Share under CSS: Forest Fire Prevention & Management which was utilized.			
	Natural Forest Fire	Total Budget allocated				
		Adequacy of the Amount				
		Modes of Utilization				
	Manmade	Total Budget allocated	CSS = ₹ 78.93 SMS = ₹ 8.77 Total Amount = ₹ 87.7			
		Adequacy of the Amount				

			<u>CSS</u>			
			SI No.	Item of Work	Unit	Total Amount
			1.	Engagement of Firewatcher	47 nos.	23.688
			2.	Creation of Fire line	128 kms	19.456
			3.	Maintenance of Fire line	203 kms	10.896
			4.	Controlled burning	45.7 kms	2.6619
			5.	State Level Fire Prevention Committee at State Level	LS	200,000.00
			6.	Awareness Campaign	LS	500,000.00
			7.	Fire fighting equipments	2 lakh	1,000,000.00
			8	Imprest Money (5% of sub total)	LS	365,000.00
			9.	Short Term Survey (3% of sub total)	LS	219,000.00
			Total			78.93
			<u>SMS</u>			
			SI No.	Item of Work	Unit	Total Amount
			1	Construction of Water Storage Structure	1	5.00
			2	Training & Capacity building on fire fighting methods for frontline staff, NGOs and village communities	3 nos.	3.78
			Total			8.77
	Forest Fire	Modes of Utilization				

	Other Forest Fire	Total Budget allocated	
		Adequacy of the Amount	
		Modes of Utilization	

GOVERNMENT OF NAGALAND
OFFICE OF THE PRINCIPAL CHIEF CONSERVATOR OF FORESTS
AND HEAD OF FOREST FORCE
NAGALAND : KOHIMA

No:FG-3/10/95(Part-IV) 8012

Dated Kohima the 24th March, 2025

To,

✓ Shri Sharandeep Singh
Additional Director & Head (UPC-I)
Central Pollution Control Board
Ministry of Environment, Forest & Climate Change, Government of India
Parivesh Bhawan, East Arjun Nagar
New Delhi – 110032

Sub: HON'BLE NGT ORIGINAL APPLICATION NO.425/2023 IN THE MATTER OF DEEPIKA KHARI VERSUS STATE OF U.P. & ORS.

Ref: Your Office letter No.CM-13011/38/2025-LAW-HO-CPCB-HO/10017 dated 10.03.25

Sir,

With reference to the above subject cited above, I am directed to submit herewith the information in the prescribed format.

Enclosed: As above.

Yours faithfully,


(SUPONGNUKSHIDIFS)
Chief Conservator of Forests (EBR)
Nagaland : Kohima

Prescribed format for Information			
Sl. No.	Aspect	Details	
1	Name of the State/UT	Nagaland	
2	Number of forest fire incidents in 2024 in the State/UT	Nil	
3	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)	The causes may be Slash-and-burn agriculture, hunting or natural cause like lightning, high temperatures and dry weather	
	Natural Forest fire		Number of Forest fire incidents
			Cause
	Manmade Forest Fire		Number of Forest fire incidents
			Cause
	Others Forest fire		Number of Forest fire incidents
	Cause		
4	Measures taken to remedy the damage caused by forest fires	i) Creations of fire lines. ii) Awareness and training programme to seek public co-operation and create awareness	
	Natural Forest Fire		
	Manmade Forest Fire		
	Others Forest Fire		
5	Preventive measures proposed for 2025 and subsequent years	i) Ensure regular patrolling by forest staff and fire watchers especially in fire prone areas for early warning ii) Activate all JFMC's and CCA Committees for prompt response to combat forest fires along with Village Council iii) Engage with local communities, Stakeholders, and firefighting agencies to enhance collaboration and coordination.	
	Natural Forest Fire		
	Manmade Forest Fire		
	Others Forest Fire		

6	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;	Year 2023-24 – ₹ 320.41 lakhs	
	Natural Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of utilization	
	Manmade Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of utilization	
	Others Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of utilization	
7	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization.”	Year 2024-25 - ₹ 109.98 lakhs	
	Natural Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of utilization	
	Manmade Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of utilization	
	Others Forest Fire	Total Budget Allocated	
		Adequacy of the amount	
		Mode of utilization	


 (SUPONGNUKSHI)IFS
 Chief Conservator of Forests (EBR)
 Nagaland : Kohima

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STATE FOREST HEADQUARTERS
OFFICE OF THE PRINCIPAL CHIEF CONSERVATOR FOREST & HOFF, ODISHA
Government of Odisha, Forest, Environment & Climate Change Department
PLOT NO.GD-2/12 ARANYA BHAWAN, C.S.PUR, BHUBANESWAR-751023, Phone-0674-2300853,
Email - pccf.hoff@odisha.gov.in / psm.pccfhoff@odisha.govt.in

Letter No. 7172 1F(FU&FP) FP-103/2023 Dated, BBSR, the 25th March 2025

To

The Addl. Director & Head (UPC-I)
Central Pollution Control Board
Ministry of Environment, Forest & Climate Change
Government of India, New Delhi

Sub Hon'ble NGT (PB) dated 17.02.2025 in Original Application No. 425/2023 titled as Deepika Khari Vs. State of U.P. & Ors.- regarding

Ref: Letter No. – CM-13011/38/2025-LAW- HO-CPCB-HO dated. 10.03.2025

Sir,

Inviting reference to the letter cited above on the aforementioned subject, the required information is furnished here with in Annexure-1 for favour of your Information and necessary action.

Encl: As above

Yours faithfully

27.03.2025
Principal CCF & HoFF, Odisha

Prescribed Format for Information		
S. No.	Aspect	Details
1	Name of the State/UT	Odisha
2	Number of Forest Fire incidents in 2024 in the State/UT	22868
3	Causes for the Forest Fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)	
	Natural Forest Fire	Number of Forest Fire Incidents Cause
	Man made Forest Fire	Number of Forest Fire Incidents Cause
	Other Forest Fire	Number of Forest Fire Incidents Cause
4	Measures taken to remedy the damage caused by forest fires	
	Natural Forest Fire	
	Manmade Forest Fire	No specific remedial measures are needed for the fire affected area as the Forest Fire in Odisha is of Ground Fire where the ground flora are brunt and rejuvenates after rainy season.
	Other Forest Fire	
5	Preventive measures proposed for 2025 and subsequent years	
	Natural Forest Fire	
	Manmade Forest Fire	a. District Action Plan for 30 districts have been approved by the concerned District Magistrate. b. Creation and Maintenance of Fire line over 28465 Km. c. Total no. of Fire Blowers in position 4663 nos. d. Total No. of safety kits in position 1751 nos. e. Training to frontline staff-335 nos. Awareness campaign-283 nos. Pre fire season Workshop-74 nos. f. Incentivization Villages -520 nos.
	Other Forest Fire	

6	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization.												
	Natural Forest Fire	Total Budget Allocated											
		Adequacy of the amount											
		Mode of Utilization											
	Manmade Forest Fire	Total Budget Allocated	<table border="0"> <tr> <td>Budget Head</td> <td>Amount in Lakh</td> </tr> <tr> <td>FCDR (State Plan)</td> <td>1872.00</td> </tr> <tr> <td>CSS-FPM</td> <td>762.26</td> </tr> <tr> <td>CAMPA</td> <td>827.07</td> </tr> <tr> <td>SRC</td> <td>1786.74</td> </tr> </table>	Budget Head	Amount in Lakh	FCDR (State Plan)	1872.00	CSS-FPM	762.26	CAMPA	827.07	SRC	1786.74
		Budget Head	Amount in Lakh										
		FCDR (State Plan)	1872.00										
		CSS-FPM	762.26										
	CAMPA	827.07											
	SRC	1786.74											
Adequacy of the amount	Adequate												
Mode of Utilization	<table border="0"> <tr> <td>Budget Head</td> <td>Amount in Lakh.</td> </tr> <tr> <td>FCDR (State Plan)</td> <td>1866.44</td> </tr> <tr> <td>CSS-FPM</td> <td>748.47</td> </tr> <tr> <td>CAMPA</td> <td>862.90</td> </tr> <tr> <td>SRC</td> <td>899.30</td> </tr> </table>	Budget Head	Amount in Lakh.	FCDR (State Plan)	1866.44	CSS-FPM	748.47	CAMPA	862.90	SRC	899.30		
Budget Head	Amount in Lakh.												
FCDR (State Plan)	1866.44												
CSS-FPM	748.47												
CAMPA	862.90												
SRC	899.30												
Other Forest Fire	Total Budget Allocated												
	Adequacy of the amount												
	Mode of Utilization												
7	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization."												
	Natural Forest Fire	Total Budget Allocated											
		Adequacy of the amount	Adequate										
		Mode of Utilization											
	Manmade Forest Fire	Total Budget Allocated	<table border="0"> <tr> <td>Budget Head</td> <td>Amount in Lakh.</td> </tr> <tr> <td>FCDR (State Plan)</td> <td>942.00</td> </tr> <tr> <td>CSS-FPM</td> <td>636.20</td> </tr> <tr> <td>CAMPA</td> <td>3594.25</td> </tr> </table>	Budget Head	Amount in Lakh.	FCDR (State Plan)	942.00	CSS-FPM	636.20	CAMPA	3594.25		
		Budget Head	Amount in Lakh.										
		FCDR (State Plan)	942.00										
		CSS-FPM	636.20										
	CAMPA	3594.25											
	Adequacy of the amount	Adequate											
Mode of Utilization	<table border="0"> <tr> <td>Budget Head</td> <td>Amount in Lakh.</td> </tr> <tr> <td>FCDR (State Plan)</td> <td>942.00</td> </tr> <tr> <td>CSS-FPM</td> <td>331.89</td> </tr> <tr> <td>CAMPA</td> <td>2794.5</td> </tr> </table>	Budget Head	Amount in Lakh.	FCDR (State Plan)	942.00	CSS-FPM	331.89	CAMPA	2794.5				
Budget Head	Amount in Lakh.												
FCDR (State Plan)	942.00												
CSS-FPM	331.89												
CAMPA	2794.5												
Other Forest Fire	Total Budget Allocated												
	Adequacy of the amount												
	Mode of Utilization												

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Mail

contains 425

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Contact your DA



Fwd: DF&WL - Information submitted to Central Pollution Control Board with reference to Hon'ble NGT Original application No. 425/2023 in the matter of Deepika Khari versus State of U.P & Ors.



CK CHANDRA KANT DIXIT



FRI MAR 21 10:31 PM • INBOX

Akanksha Verma, JULI PATEL



==== Forwarded message =====

From: Kalaiselvan S <s.kalaiselvan81@py.gov.in>
To: "ckdixitcpcb" <ckdixit.cpcb@nic.in>, "upcl1cpcb" <upcl1.cpcb@gov.in>
Cc: "Conservator Of Forests Puducherry" <cf@py.gov.in>
Date: Fri, 21 Mar 2025 21:10:17 +0530
Subject: DF&WL - Information submitted to Central Pollution Control Board with reference to Hon'ble NGT Original application No. 425/2023 in the matter of Deepika Khari versus State of U.P & Ors.

==== Forwarded message =====

Please find attachement of the information to be submitted to Central Pollution Control Board with reference to Hon'ble NGT Original application No. 425/2023 in the matter of *Deepika Khari versus State of U.P & Ors.*

A.O (F)

1 Attachment(s) • [Download as Zip](#)



Information to CPCB.docx
19.8 KB •

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Information submitted to Central Pollution Control Board with reference to Hon'ble NGT Original application No. 425/2023 in the matter of Deepika Khari versus State of U.P & Ors.

S.No.	Aspect		Details
1.	Name of the State/UT		PUDUCHERRY
2.	Number of forest fire incidents in 2024 in the State/UT		Nil
3.	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)		Not applicable
	Natural Forest Fire	Number of Forest fire Incidents	
		Cause	
	Manmade Forest Fire	Number of Forest fire Incidents	
		Cause	
	Others Forest Fire	Number of Forest fire Incidents	
		Cause	
4.	Measures taken to remedy the damage caused by forest fires		<ul style="list-style-type: none"> a. Selection and Planting of Fire tolerant tree species b. Micro water shed based tree planting c. Forest Fire line & Forests protection road for fire safety inside Forest area d. Deployment of Fire watchers and established watch tower e. Regular awareness program is being conducted
	Natural Forest Fire		
	Manmade Forest Fire		
	Others Forest Fire		
5.	Preventive measures proposed for 2025 and subsequent years		<ul style="list-style-type: none"> a. Selection and Planting of Fire tolerant tree species b. Micro water shed based tree planting c. Forest Fire line & Forests protection road for fire safety inside Forest area d. Deployment of Fire watchers and established watch tower
	Natural Forest Fire		
	Manmade Forest Fire		
	Others Forest Fire		

S.No.	Aspect		Details	
			e. Regular awareness program is being conducted	
6.	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;		<ul style="list-style-type: none"> ➤ Budget used for Prevention & control measures of Forests Fire. ➤ Sanction issued by GOI,dt 14.11.2022 - Rs.201.58 lakhs ➤ Fund Released by GOI in 2023-24 - Rs.50.40 lakhs ➤ Expenditure incurred in 2023-24 - Rs.19.00 lakhs ➤ Balance available in SNA Account - Rs.31.40 lakhs ➤ Fund released in 2023-24 and 2024-25 - Nil ➤ Amount Proposed in BE 2025-26 - Rs.151.18 lakhs 	
	Natural Forest Fire	Total Budget Allocated		
		Adequacy of the amount		
		Mode of Utilization		
	Manmade Forest Fire	Total Budget Allocated		
		Adequacy of the amount		
		Mode of Utilization		
	Others Forest Fire	Total Budget Allocated		
		Adequacy of the amount		
		Mode of Utilization		
7.	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization.”			<ul style="list-style-type: none"> ➤ Amount Proposed in BE 2025-26 - Rs.151.18 lakhs
	Natural Forest Fire	Total Budget to be Allocated		
		Adequacy of the amount		
		Mode of Utilization		
	Manmade Forest Fire	Total Budget to be Allocated		
		Adequacy of the amount		
		Mode of Utilization		
	Others Forest Fire	Total Budget to be Allocated		
		Adequacy of the amount		
		Mode of Utilization		

**Government of Punjab,
Department of Forests & Wildlife Preservation
O/o Principal Chief Conservator of Forests (HoFF)
Forest Complex, Sector-68, Sahibjada Ajit Singh Nagar
(Forest Working-III Branch)**

To

Sh. Sharandeep Singh
Additional Director & Head (UPC-1)
Central Pollution Control Board
Ministry of Environment, Forest & Climate Change
Govt of India
Parivesh Bhawan, East Arjun Nagar
New Delhi-110032

No.8/293/25/FW-3/Meeting/I/1075042/2025

Dated: 11-04-2025

Sub: Hon'ble NGT Original Application No.425/2023 in the matter of Deepika Khatri Versus State of U.P. & Ors.

Ref: Your letter No CM-13011/38/2025-LAW-HO-CPCB-HO/10019 dated 10.03.2025

With reference to the above mentioned subject, the information of Department of Forests & Wildlife Preservation in the prescribed format is as under:-

Sr. No.	Aspect	Reply
1.	Name of the State/UT	Punjab
2.	Number of forest fire incidents in 2024 in the State/UT	There are 366 forest fire incidents took place in the state of Punjab in the year 2024.
3.	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)	The causes for the forest fires are as under:- Natural causes:

	<table border="1"> <tr> <td>Natural Forest Fire</td> <td>Number of Forest fire Incidents</td> <td rowspan="6"> 1. Lightning 2. High temperature- low humidity Manmade causes: 3. Negligence of people (for example burning of leaves along forest area etc.) 4. Stubble burning by farmers adjoining forest area. </td> </tr> <tr> <td></td> <td>Cause</td> </tr> <tr> <td>Manmade Forest Fire</td> <td>Number of Forest fire Incidents</td> </tr> <tr> <td></td> <td>Cause</td> </tr> <tr> <td>Others Forest Fire</td> <td>Number of Forest fire Incidents</td> </tr> <tr> <td></td> <td>Cause</td> </tr> </table>	Natural Forest Fire	Number of Forest fire Incidents	1. Lightning 2. High temperature- low humidity Manmade causes: 3. Negligence of people (for example burning of leaves along forest area etc.) 4. Stubble burning by farmers adjoining forest area.		Cause	Manmade Forest Fire	Number of Forest fire Incidents		Cause	Others Forest Fire	Number of Forest fire Incidents		Cause
Natural Forest Fire	Number of Forest fire Incidents	1. Lightning 2. High temperature- low humidity Manmade causes: 3. Negligence of people (for example burning of leaves along forest area etc.) 4. Stubble burning by farmers adjoining forest area.												
	Cause													
Manmade Forest Fire	Number of Forest fire Incidents													
	Cause													
Others Forest Fire	Number of Forest fire Incidents													
	Cause													
4.	Measures taken to remedy the damage caused by forest fires	The steps taken by the Government to prevent forest fire and to protect the country's forest and wildlife in the State of Punjab are as under:- 1) State Level Monitoring Committee of Forest Fires for effective Implementation of the National Action Plan on Forest Fire (NAPFF) has been constituted vide letter No. 11261-67 dated 28-1-2020. 2) Fire Zone Maps have been created to analyse forest fire vulnerability. 3) The mobile numbers of the officers and field staff have been registered on FSI website. Immediately on the receipt of SMS alerts from FSI Dehradun, action is taken by the concerned field staff on the field. 4) Forest fire control room have been set up in each Division including Head Office of the department.												
	Natural Forest Fire													
	Manmade Forest Fire													
	Others Forest Fire													
5.	Preventive measures proposed for 2025 and subsequent years													
	Natural Forest Fire													
	Manmade Forest Fire													
	Others Forest Fire													

		<p>5) Awareness generations among the general public with emphasis on the areas neighbouring forest etc. have been under taken.</p> <p>6) A toll free Helpline No. 1800-180-2323 (24x7) has been created by the Department. In case of occurrence of forest fire anywhere in the state, public may inform department on this toll free number.</p>	
<p>6.</p>	<p>Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;</p>	<p>The Govt of India has released an amount of Rs.36.79 lakh (Centre Share) against the approved Annual Action Plan of Rs.245.26 lakh and the matching State Share of which is Rs. 24.53 lakh. Therefore, the department received a total of Rs.61.32 lakh during the year 2023-2024, out of which Rs.41.47 lakh were utilized by the department. These funds have been released to Divisional Forest Officers (Territorial) for procurement of fighting equipment, for the awareness campaign and for Training & capacity building on firefighting methods for Frontline staff, NGOs and village communities.</p> <p>The Govt of India has released an amount of Rs.10.73</p>	
	<p>Natural Forest Fire</p>		<p>Total Budget Allocated</p> <hr/> <p>Adequacy of the amount</p> <hr/> <p>Mode of Utilization</p>
	<p>Manmade Forest Fire</p>		<p>Total Budget Allocated</p> <hr/> <p>Adequacy of the amount</p> <hr/> <p>Mode of Utilization</p>
	<p>Others Forest Fire</p>		<p>Total Budget Allocated</p> <hr/> <p>Adequacy of the amount</p> <hr/>

574

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		Mode of Utilization	Lakh (Centre Share) against the approved Annual Action Plan of Rs.35.76 Lakh and the matching State Share of which is Rs.7.15 Lakh. Therefore, the department received a total of Rs.17.88 lakh during the year 2024-2025. A part from this unspent balance of Rs.19.85 lakh (Rs.11.91 Lakh Central Share and Rs. 7.94 Lakh State Share) is lying in SNA account. These funds have been released to Divisional Forest Officers (Territorial) for procurement of Fighting equipments, for the awareness campaign and for Training & capacity building on firefighting methods for Frontline staff, NGOs and village communities.
7.	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization."		
	Natural Forest Fire	Total Budget to be Allocated	
		Adequacy of the amount	
		Mode of Utilization	
	Manmade Forest Fire	Total Budget to be Allocated	
		Adequacy of the amount	
		Mode of Utilization	
	Others Forest Fire	Total Budget to be Allocated	
		Adequacy of the amount	
		Mode of Utilization	

This is for your information & necessary action please.

**PRINCIPAL CHIEF CONSERVATOR OF
FOREST (HOFF)
11-04-2025**

Endst. No. I/1075042/2025 Dated: 11-04-2025

A copy is forwarded to the following for information & necessary action please:-

1. Member Secretary, Punjab Pollution Control Board, Vatavaran Bhawan, Nabha Road, Patiala (Punjab).

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2 . Ms Deeksha Garg, Senior Scientific Assistant, Central Pollution Control Board (CPCB), Regional Directorate, Chandigarh.

PRINCIPAL CHIEF CONSERVATOR OF FOREST (HOFF)

11-04-2025

**Office- Principal Chief Conservator of Forests(HoFF),
Rajasthan, Jaipur**

No.

Date:

To,

Additional Director & Head(UPC-I),
Central Pollution Control Board,
New Delhi.

Subject- Hon'ble NGT Original Application No. 425/2023 in the matter
of Deepika Khari versus State of U.P. & Ors.

Sir,

Kindly may find attached herewith the information regarding forest fire
in prescribed performa for necessary action.

Enclosed- same

Yours faithfully,

(K.C. Meena)

Additional Chief Conservator of Forests
Forest Protection, Rajasthan, Jaipur

Signature valid



Digitally signed by Kajash Chand
Meena
Designation : Additional Principal Chief
Conservator of Forest (APCCF)
Date: 2025.04.02 16:34:57 IST
Reason: Approved

RajKaj Ref No.: 14547307

Prescribed Format for Information			
S.No.	Aspect	Details	
1.	Name of the State/UT	Rajasthan	
2.	Number of forest fire incidents in 2024 in the State/UT	5025	
3.	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)	In Rajasthan generally ground fire incidences occur mostly in southern part of state.	
	Natural Forest Fire	Number of Forest fire Incidents	No separate data is available. Total incidences in 2024 were 5025
		Cause	
	Manmade Forest Fire	Number of Forest fire Incidents	
		Cause	
	Others Forest Fire	Number of Forest fire Incidents	
		Cause	
4.	Measures taken to remedy the damage caused by forest fires		
	Natural Forest Fire	Most of the forest fire in Rajasthan are Ground/Surface fire in which ground vegetation get burned.	
	Manmade Forest Fire		
	Others Forest Fire		
5.	Preventive measures proposed for 2025 and subsequent years		

Prescribed Format for Information

S.No.	Aspect	Details		
	Natural Forest Fire	1. Creation and maintenance of fire lines 2. Engagement of fire watcher. 3. Purchase of firefighting equipment. 4. Training of staff and local people		
	Manmade Forest Fire			
	Others Forest Fire			
6.	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;			
	Natural Forest Fire	Total Budget Allocated	During 2024-25 Rs.933.24 lakh allocated for forest fire management.	
		Adequacy of the amount		
		Mode of Utilization		
	Manmade Forest Fire	Total Budget Allocated		
		Adequacy of the amount		
		Mode of Utilization		
	Others Forest Fire	Total Budget Allocated		In Rajasthan generally ground fire incidences occur so budget is adequate for prevention of forest fire
		Adequacy of the amount		
		Mode of Utilization		

Prescribed Format for Information		
S.No.	Aspect	Details
7.	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization.”	For year 2025-26 an amount of Rs1000.00 lakh may be allocated.
	Natural Forest Fire	Total Budget to be Allocated
		Adequacy of the amount
		Mode of Utilization
	Manmade Forest Fire	Total Budget to be Allocated
		Adequacy of the amount
		Mode of Utilization
	Others Forest Fire	Total Budget to be Allocated
		Adequacy of the amount
		Mode of Utilization

A. J.
01/4/25



GOVERNMENT OF SIKKIM
OFFICE OF THE CONSERVATOR OF FOREST (TERRITORIAL)
FOREST AND ENVIRONMENT DEPARTMENT
FOREST SECRETARIAT, DEORALI, GANGTOK

Ref.No/GoS/FED/FTC/105

Dated: 28/04/2025

To,

The Additional Director and Head (UPC-I)
Central Pollution Control Board
Ministry of Environment, Forest and Climate Change
Government of India

Sub: Hon'ble NGT Original Application No. 425/2023 in the matter of *Deepika Khari versus State of U.P & Ors.*
Reference: Hon'ble NGT Order dated 17-02/2025.

Sir,

I am directed to enclose herewith the information in prescribed format as sought vide your letter No-CM-13011/38/2025-LAW-HO-CPCB-HO dated 10/03/2025 on above cited subject. For information please.

Encl: As above

Yours sincerely,

(B. B. Gurung, IFS)
Conservator of Forest (T)
Forest and Environment Department

B. B. Gurung, IFS
Conservator of Forests
(Territorial Circle)
Forest & Environment Department

Prescribed Format for Information

S. No.	Aspect	Details	
1	Name of the State/ UT	Sikkim	
2	Number of forest fire incidents in 2024 in the State/ UT	93	
3	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)	Natural forest fire and Man-made forest fire	
	Natural Forest Fire	Number of Forest fire Incidents	Total 93 incidences
		Cause	Natural – Lightning, rolling of boulders (friction), dry leaf litter, extremely hot dry spell, prolonged dry season etc.
	Manmade Forest Fire	Number of Forest fire Incidents	Out of 93 incidents, 70% of the forest fires are attributed to manmade
		Cause	Cigarette butts discarded from moving Vehicles, Slash burning in private holding adjoining to forest areas in one such human activity, Irresponsible Picnics and Campfires.
	Others Forest Fire	Number of Forest fire Incidents	Not yet reported.
Cause			
4	Measures taken to remedy the damage caused by forest fire	The measures taken by Forest Department of Sikkim to detect forest fires through Forest Fire Alert system – FSI, Control burning, Fire watcher - community participation, fire tender vehicle –convergence with Police, Army, ITBP, etc., Awareness/sensitization to taxi drivers, tourists, students, JFMC/EDCs, local people etc., in coordination with SSDMA for mitigation of forest fire, trained quick response team in each district upto block level is constituted and is in operation. The wireless control room situated at the district headquarters is 24/7 operational for quick response and communication with the frontline staffs.	
	Natural Forest Fire		
	Manmade Forest Fire		
	Others Forest Fire	Not yet reported.	

5	Preventive measures proposed for 2025 and subsequent years		<p>The measures taken by Forest Department of Sikkim to detect forest fires through Forest Fire Alert system – FSI, Control burning, Fire watcher - community participation, fire tender vehicle –convergence with Police, Army, ITBP, etc., Awareness/sensitization to taxi drivers, tourists, students, JFMC/EDCs, local people etc., in coordination with SSDMA for mitigation of forest fire, trained quick response team in each district upto block level is constituted and is in operation.</p> <p>The wireless control room situated at the district headquarters is 24/7 operational for quick response and communication with the frontline staffs.</p>
	Natural Forest Fire		
	Manmade Forest Fire		
	Others Forest Fire		Not yet reported
6	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;		The Forest Fire Prevention and Management Scheme (FFPMS) for the year 2024-25 has received ₹6.455 lakh only.
	Natural Forest Fire	Total Budget Allocated	2.868
		Adequacy of the amount	Inadequate fund
		Mode of Utilization	FFPMS
	Manmade Forest Fire	Total Budget Allocated	10.038
		Adequacy of the amount	Required funds in proportion to the incidents
		Mode of Utilization	FFPMS
	Others Forest Fire	Total Budget Allocated	1.434
		Adequacy of the amount	Inadequate fund
		Mode of Utilization	FFPMS

7	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization."	Yet to receive allocation.	
	Natural Forest Fire	Total Budget Allocated	20% of 2025-26
		Adequacy of the amount	Inadequate fund
		Mode of Utilization	FFPMS
	Manmade Forest Fire	Total Budget Allocated	70% of 2025-26
		Adequacy of the amount	Inadequate fund
		Mode of Utilization	FFPMS
	Others Forest Fire	Total Budget Allocated	10% of 2025-26
		Adequacy of the amount	Inadequate fund
		Mode of Utilization	FFPMS

TAMIL NADU FOREST DEPARTMENT**From**

Thiru. Srinivas R. Reddy, IFS.,
Principal Chief Conservator of
Forests,
(Head of Forest Force),
Guindy, Chennai-32.

To

Central Pollution Control Board,
Ministry of Environment, Forest &
Climate Change, Government of India,
Parivesh Bhawan, East Arjun Nagar,
New Delhi-110032.

Ref. No.: 669480/2025/TNSFFCC_HO_TNFD, Dated: 11-04-2025.

Sir,

Sub.: Forest Fire - Hon'ble NGT original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors.

Ref.: Central Pollution Control Board, Ministry of Environment Forest & Climate Change Govt of India No-CM 13011/38/2025-LAW -HO-CPCB-HO, Dated: 10.03.2025 & 04.04.2025.

I wish to state that, as per the above reference, the details of the forest fires have been enclosed herewith.

Encl.: As stated above.

Your Faithfully,

RAMASUBRAMANIAN
for Principal Chief Conservator of Forests
(Head of Forest Force)

Copy to,

'PV' section, O/o The Principal Chief Conservator Forests (Head of Forest Force). Guindy, Chennai-32.

Prescribed Format for Information												
Sl. No.	Aspect	Details										
1.	Name of the State/UT	Tamil Nadu Forest Department										
2.	Number of forest fire incidents in 2024 in the State/UT	In 2024, Tamil Nadu recorded 1,546 forest fire incidents.										
3.	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)	Man Made causes : <ul style="list-style-type: none"> • Infrastructure Development • Tourism and Recreational Activities • Invasive Species Management and Controlled Burning Natural causes: <ul style="list-style-type: none"> • Climate Change and Rising Temperatures. 										
		Natural & Manmade Forest Fires	Number of Forest Fire Incidents due to Natural and Manmade causes									
		Causes										
		<table border="1"> <tbody> <tr> <td>2020</td> <td>899</td> </tr> <tr> <td>2021</td> <td>854</td> </tr> <tr> <td>2022</td> <td>754</td> </tr> <tr> <td>2023</td> <td>979</td> </tr> <tr> <td>2024</td> <td>1546</td> </tr> </tbody> </table>	2020	899	2021	854	2022	754	2023	979	2024	1546
2020	899											
2021	854											
2022	754											
2023	979											
2024	1546											
		<p><u>Natural Causes:</u> High temperatures, heatwaves, and prolonged dry spells, especially from January to April, contribute to increased fire risks.</p> <p><u>Man-Made Causes:</u> Careless disposal of cigarettes and matchsticks, Unplanned agricultural management, MFP collections, fireworks and religious rituals, trespassing, electricity lines, settlements, unattended burning of waste, and invasive alien species are potential causes of forest fires.</p>										
4.	Measures taken to remedy the damage caused by forest fires - Natural Forest Fire and Manmade Forest Fire.	<p>With respect to the state of Tamil Nadu, the majority of forest fires are surface fires, primarily burning grasses. With each rainfall, new shoots emerge naturally; hence, no special remedial measures are taken.</p> <ul style="list-style-type: none"> • Ground truth verification. • Monitoring and assessment. • Community Involvement. • Soil Conservation. • Restoring damaged power lines. • Construction of check dams and ponds at strategic locations to restore water sources. • Awareness and Training Programs, • Strengthening forest protection laws. • Invasive species management like lantana camara and wattle. 										

586

267

5.	Preventive measures proposed for 2025 and subsequent years - Natural Forest Fire and Manmade Forest Fire.	<ul style="list-style-type: none"> • Early Warning Systems. • Creation of Fire lines. • Controlled burning of fires to remove dry vegetation and reduce fuel load. • Adequate supply of Fire Fighting equipment, advanced tools, drones, etc. • Community Awareness Programs. • Stricter Regulations and Enforcement - Implementing laws to prevent illegal burning, deforestation, and careless human activities. • Regular inspections and underground cabling in fire-prone areas to prevent electrical sparks. 		
6.	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;	Schemes	Sanctioned (in Lakhs)	Expenditure
CSS - FPM (Forest Fire Prevention & Management Scheme)		182.60	138.18	
Modernisation of Tamil Nadu Forest Force Scheme		100.00	89.44	
IDWLH (integrated Development of Wildlife Habitats)		89.582	7.36936	
Project Elephant		18.00	6.686	
Natural & Manmade Forest Fires	Adequacy of the amount	The funding provided is adequate to support fire prevention activities		
	Mode of Utilization	<p>The budget will be utilized for funding,</p> <ul style="list-style-type: none"> • The purchase and maintenance of firefighting equipment • Controlled burning of fuel load in fire prone regions. • Fire line creation in vulnerable areas. • Creation of Infrastructure. • Soil moisture conservation work in High-risk areas. 		
7.	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization."			
Natural & Manmade	Adequacy of the	The funding provided is adequate to support fire prevention activities		

	Forest Fires	Meaning Utilization	<p>The budget will be utilized for funding,</p> <ul style="list-style-type: none"> • The purchase and maintenance of firefighting equipment • Controlled burning of fuel load in fire prone regions. • Fire line creation in vulnerable areas. • Creation of Infrastructure. • Soil moisture conservation work in High-risk areas. • Engagement of fire watchers. • Awareness campaigns. <p>Training and capacity building on firefighting methods for Frontline staff, NGOs and village communities.</p>
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Your Faithfully,

RAMASUBRAMANIAN
for Principal Chief Conservator of Forests
(Head of Forest Force)

MOST URGENT**E-mail**

No.F.19(4)/Legal/HQ-For-22/Loose/ 914
Government of Tripura
Office of the Principal Chief Conservator of Forests
Tripura, Agartala

Date: 19/03/2025

To

The Additional Director & Head (UPC-I)

Parivesh Bhawan, East Arjun Nagar, New Delhi-110032

Ministry of Environment, Forest & Climate Change, Government of India

Email: upcl.cpcb@gov.in/ ckdixit.cpcb@nic.in

Subject: Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors.

Ref: Your office letter No-CM-13011/38/2025-LAW-HO-CPCB-HO dated March 10, 2025.

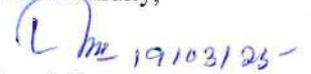
Sir,

With reference to the subject cited above, I am directed to enclose herewith the required information/reply as sought by the Ministry in connection with Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors.

This is for favour of your kind information and doing the needful please.

Encl: As stated above.

Yours faithfully,



(Animesh Das, IFS)

Deputy Conservator of Forests
(Forest Protection)

Prescribed Format for Information		
Sl. No.	Aspect	Details
1.	Name of the State/UT	Tripura
2.	Number of forest fire incidents in 2024 in the State/UT	The number of fire alerts received from FSI Portal for Tripura is around 2383 for year 2024 and the number of locations after analyzing in GIS domain found to be 321.
3.	Causes for the forest fires specified separately under the categories of natural, man-made or any other reason (the reason may be specified)?	
	Natural Forest Fire	Number of Forest Fire Incidents Cause
		Nil -
	Manmade Forest Fire	Number of Forest Fire Incidents Cause
		The number of fire alerts received from FSI Portal for Tripura is around 2383 for year 2024 The Forest Fire is mainly restricted to Ground fire in the state of Tripura. Shifting cultivation is considered to be the main reason for such incidence.
	Others Forest Fires	Number of Forest Fire Incidents Cause
		Nil -
4.	Measures taken to remedy the damage caused by the forest fires?	
	Natural Forest Fire	-
	Manmade Forest Fire	The following measures are being taken by the Tripura Forest Department to enhance the monitoring, prevention, and management of forest fires:- 1. Fire fighting equipments have been made available in various forest field offices to control forest fire. 2. Field Officials have been registered with the Forest Fire Alert System of FSI for getting real time alerts. 3. Maintenance of fire lines are being done in fire prone areas before and during fire season. 4. Fire Watchers/Van Mitras are being engaged in GPs/VCs for monitoring of fire in forests. 6. Awareness programme are being conducted periodically involving JFMC and local villagers. 7. Pamphlets with 'Do's' and 'Don'ts' for prevention and control of fire are being distributed to common people, etc. 8. JFMCs, Fire Watchers, Frontline staffs in the fire prone areas are being mobilised as per the need and also frequent meeting with the JFMC members are being organized to keep vigil over the area.
	Others Forest Fires	-
5.	Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years?	
	Natural Forest Fire	-
		Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years are given below:- 1. Emphasis will be given for creating fire lines and maintenance of older fire lines around the vulnerable areas. 2. No. of registered users in the FSI Portal will be increased.

	Manmade Forest Fire			<p>3. Disseminating pre-fire alerts on a timely bound manner will be given more importance.</p> <p>4. Increasing soil and moisture conservation regime by creating more check dams in the forest areas will be the priority.</p> <p>5. Control burning to reduce forest floor biomass will be taken up before the onset of fire season.</p> <p>6. Integration of FIRM app with FSI Alert System will be made.</p>
	Others Forest Fires			
6	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024 with details regarding adequacy of the amount and modes of utilization.			
	Natural Forest Fire	Total Budget Allocated		
		Adequacy of the amount		
		Mode of Utilization		
	Manmade Forest Fire	Total Budget Allocated		CSS: FFPM Scheme: 33.13 lakhs (Central share + State share) (90:10) during 2024-25. CAMPA: 8.58 lakhs during 2024-25.
		Adequacy of the amount		Not adequate.
		Mode of Utilization		CSS: FFPM Scheme: - Through Single Nodal Agency (SNA) System. CAMPA: - Through Treasury System.
	Others Forest Fires	Total Budget Allocated		
		Adequacy of the amount		
		Mode of Utilization		
7	Budget amount to be allocated for taking of remedial measures for remedying the damage caused by the forest fires during the year 2025 with details regarding adequacy of the amount and modes of utilization.			
	Natural Forest Fire	Total Budget to be Allocated		
		Adequacy of the amount		
		Mode of Utilization		
	Manmade Forest Fire	Total Budget to be Allocated		APO for CSS: FFPM Scheme for F.Y 2025-26 is likely to be Rs. 363.22 lakhs (tentative). However, on an average Rs. 50-60 lakhs fund is received for CSS: FFPM Scheme. APO for Forest Fire Prevention and Control Operations under CAMPA for F.Y. 2025-25 is RS. 63 lakhs (tentative).
		Adequacy of the amount		The present rate or allocation under CSS: FFPM Scheme is not considered to be adequate.
		Mode of Utilization		CSS: FFPM Scheme:-Through Single Nodal Agency (SNA) System. CAMPA: - Through Treasury System.
	Others Forest Fires	Total Budget to be Allocated		
		Adequacy of the amount		
		Mode of Utilization		

प्रेषक,

दीपक कुमार,
अपर प्रधान मुख्य वन संरक्षक,
योजना एवं कृषि वानिकी,
उत्तर प्रदेश, लखनऊ।

सेवा में,

केन्द्रीय प्रदूषण नियंत्रण बोर्ड,
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय,
भारत सरकार,
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032

लखनऊ: दिनांक: 17 अप्रैल, 2025

विषय:- Reminder - Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors.

संदर्भ:- केन्द्रीय प्रदूषण नियंत्रण बोर्ड, पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार का पत्रांक- CM-13011/38/2025-LAW-HO-CPCB-HO, Date- 04/04/2025.

महोदय,

कृपया उपरोक्त विषयक संदर्भित पत्र का अवलोकन करने का कष्ट करें। भारत सरकार के उक्त संदर्भित पत्र के साथ संलग्न भारत सरकार के पत्रांक- CM-13011/38/2025-LAW-HO-CPCB-HO, Date- 10/03/2025 द्वारा की गयी अपेक्षा के अनुपालन में वन एवं वन्यजीव विभाग, उ०प्र० की सूचना संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक-यथोपरि।

भवदीय,


(दीपक कुमार)

अपर प्रधान मुख्य वन संरक्षक,
योजना एवं कृषि वानिकी,
उ०प्र०, लखनऊ।

संख्या पी- 896 /36-टी-3।।(फारेस्ट फायर), दिनांकित।

प्रतिलिपि उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड के पत्रांक- 26876 विधि/O.A.No- 425/23/25, दिनांक 09-04-2025 के क्रम सूचनार्थ प्रेषित।

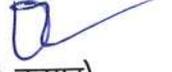

(दीपक कुमार)

अपर प्रधान मुख्य वन संरक्षक
योजना एवं कृषि वानिकी,
उ०प्र०, लखनऊ।

592

संख्या पी- 896 /36-टी-3 II (फारेस्ट फायर), दिनांकित।

प्रतिलिपि मुख्य वन संरक्षक, कोर्ट केस, उ0प्र0, लखनऊ को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।



(दीपक कुमार)

अपर प्रधान मुख्य वन संरक्षक
योजना एवं कृषि वानिकी,
4 उ0प्र0, लखनऊ।

PRESCRIBED FORMAT FOR INFORMATION

Sr. No.	Aspect	Details									
1	Name of the State/UT										
2	Number of forest fire incidents in 2024 in the State/UT										
3	Number of forest fires, specified separately under the categories of natural, man-made, or any other reason(the reason may be specified)										
	Natural Forest Fire	Details of forest fire detected in Uttar Pradesh by FSI:- (Nov 2023 to June 2024):-4895									
	Manmade Forest Fire	रक्त प्रदेश के वनों में वन अग्नि के कारण छुट-छुट (Sporadic) आग लगी है जिसे नियंत्रित कर लिया जाता है। यह वन अग्नि Ground fire के रूप में होती है।									
	Other forest fire	Cause									
4	Measures taken to remedy the damage caused by the forest fires;	Financial year 2024-25 Fire line- 2200 km & Rs. 48.40 Lakhs, Water storage- 5 unit & Rs. 5 Lakhs, Fire watcher- 20000 & Rs. 47.40 Lakhs									
	Natural Forest Fire										
	Manmade Forest Fire										
	Other forest fire										
5	Preventive measures proposed for 2025 and the subsequent years;	Tentative Rs. 902.44 Lakhs									
	Natural Forest Fire										
	Manmade Forest Fire										
	Other forest fire										
6	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024 with details regarding adequacy of the amount and modes of utilization.	वित्तीय वर्ष	भारत सरकार द्वारा आवृत्त धनराशि	कालम 5 के सापेक्ष राज्यांश की धनराशि	शासन द्वारा स्वीकृत धनराशि	आवृत्त धनराशि	व्यय की गयी धनराशि	एसओएन090 खाते में अवशेष धनराशि	अवशेष धनराशि	अवशेष धनराशि	
		1	2	3	4	5	6	7	8	9	10
		2023-24	44.01		44.01	29.35	73.36	73.36	40.14	33.22	
		2024-25	38.08	19.93	58.01	38.68	63.47	63.47	0.00	96.69	
7	Budget amount to be allocated for taking of remedial measures for remedying the damage caused by forest fires during the year 2025 with details regarding adequacy of the amount and modes of utilization.	उपरोक्तानुसार									

(दीपक कुमार)

अपर प्रधान मुख्य वन संरक्षक,

योजना एवं कृषि बानिकी,

3030, लखनऊ।

276

Fwd: Hon'ble NGT OA No. 425/2023 reg.

CK

CHANDRA KANT DIXIT <ckdixit.cpcb@nic.in>

Thu, 17 Apr 2025 1:28:42 PM +0530

To "Akanksha Verma" <akanksha.cpcb@supportgov.in>

Cc "JULI PATEL" <juli.cpcb@gov.in>

===== Forwarded message =====

From: Nodal Forest Fire Uttarakhand <nodalforestfire.uk@gmail.com>

To: <ckdixit.cpcb@nic.in>, <upc1.cpcb@gov.in>

Date: Thu, 17 Apr 2025 13:09:06 +0530

Subject: Hon'ble NGT OA No. 425/2023 reg.

===== Forwarded message =====

Respected sir,
Please find attachment

With Best Regards,

Additional Principal Chief Conservator of Forests,
Forest Fire & Disaster Management,
Uttarakhand, Dehradun.
Phone +91 135 2744559

📎 **1 Attachment(s)** • [Download as Zip](#)



NGT OA No 425.pdf

365.4 KB • 🗑️



कार्यालय मुख्य वन संरक्षक,
वनाग्नि एवं आपदा प्रबंधन, उत्तराखण्ड, देहरादून।

चतुर्थ तल 85, राजपुर रोड, देहरादून। दूरभाष 0135-2744559 E-mail - nodalforestfire.uk@gmail.com

पत्रांक 828 / 29-3 देहरादून दिनांक 17 अप्रैल, 2025।

सेवा में,

मुख्य वन संरक्षक,
सर्तकता एवं विधि प्रकोष्ठ,
उत्तराखण्ड।

विषय :- Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari Versus State of U.P. & Ors.

सन्दर्भ :- आपका पत्रांक 982/29-3(3) दिनांक 12.03.2025।

महोदया,

उपरोक्त विषयक संदर्भित पत्र के क्रम में मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित मूल आवेदन संख्या 425/2023 के सम्बन्ध में इस कार्यालय से सम्बन्धित वांछित आख्या/सूचना निर्धारित प्रारूप में संलग्न कर प्रेषित है।

अतः अनुरोध है कि प्रकरण में अपने स्तर से अग्रेत्तर कार्यवाही करने का कष्ट करें।

संलग्नक :- उपरोक्तानुसार।

भवदीय,

(निशांत वर्मा), 17/4/25

अपर प्रमुख वन संरक्षक,
वनाग्नि एवं आपदा प्रबंधन,
उत्तराखण्ड।

संख्या :- 828 / 29-3 तददिनांकित।

प्रतिलिपि :-

1. प्रमुख वन संरक्षक (हॉफ), उत्तराखण्ड को उपरोक्त क्रम में सादर सूचनार्थ प्रेषित।
2. अपर निदेशक/प्रमुख, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार को संलग्नक की प्रति सहित सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित (संलग्नक-यथोपरि)।

(निशांत वर्मा), 17/4/25

अपर प्रमुख वन संरक्षक,
वनाग्नि एवं आपदा प्रबंधन,
उत्तराखण्ड।

Prescribed Format for Information		
S.No.	Aspect	Details
1.	Name of the State/ UT	Uttarakhand
2.	Number of Forest Fire incidents in 2024 in the State/UT	1276
3.	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)	
	Natural Forest Fire	Number of Forest Fire Incidents Cause
		0 0
	Manmade Forest Fire	Number of Forest fire Incidents Cause
		1276 Human negligence
	Others Forest Fire	Number of Forest fire Incidents Cause
		0 0
4.	Measures taken to remedy the damage caused by forest fires	
	Natural Forest Fire	Not Applicable
	Manmade Forest Fire	Action was taken by filing H2 cases against the persons responsible for the forest fire incident.
	Others Forest Fire	-
5.	Preventive measures proposed for 2025 and subsequent years	
	Natural Forest Fire	0
	Manmade Forest Fire	39
	Others Forest Fire	0
6.	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;	
	Natural Forest Fire	Total Budget Allocated Adequacy of the amount Mode of Utilization
		0 0 0
	Manmade Forest Fire	Total Budget Allocated Adequacy of the amount Mode of Utilization
		3430.44 - RTGS Mode
	Others Forest Fire	Total Budget Allocated Adequacy of the amount Mode of Utilization
		0 0 0
7.	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization."	
	Natural Forest Fire	Total Budget Allocated Adequacy of the amount Mode of Utilization
		0 0 0
		Total Budget Allocated
		0

598

Manmade Forest Fire	Adequacy of the amount	Rs. 4700 Lakhs proposed to FY 2025-26
	Mode of Utilization	0
Others Forest Fire	Total Budget Allocated	0
	Adequacy of the amount	0
	Mode of Utilization	0

17/4/25.
 (निशांत वर्मा)
 अपर प्रमुख वन संरक्षक,
 वनाग्नि एवं आपदा प्रबन्धन,
 उत्तराखण्ड।

Fwd: Submission of the information regarding Hon'ble NGT in the matter of Deepika Khari related.

CK CHANDRA KANT DIXIT <ckdixit.cpcb@nic.in>
Mon, 28 Apr 2025 6:26:35 PM +0530
To "Akanksha Verma" <akanksha.cpcb@supportgov.in>
Cc "JULI PATEL" <juli.cpcb@gov.in>

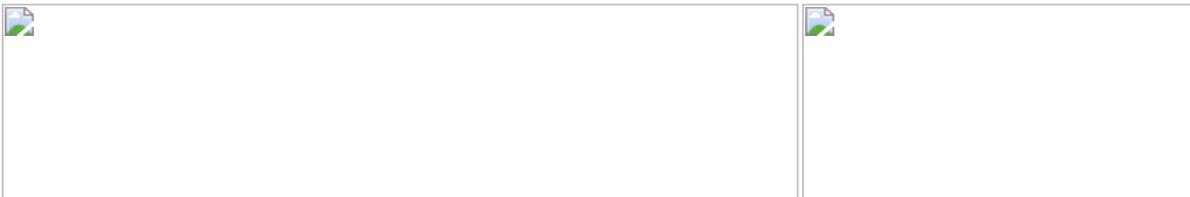
==== Forwarded message =====
From: PCCF HoFF WB <pccfhoff.office-wb@gov.in>
To: "CHANDRA KANT DIXIT" <ckdixit.cpcb@nic.in>, "UPC I" <upc1.cpcb@gov.in>
Date: Mon, 28 Apr 2025 17:16:49 +0530
Subject: Submission of the information regarding Hon'ble NGT in the matter of Deepika Khari related.
==== Forwarded message =====

Dear Sir/Madam,

Attached please find herewith the document related to submission of the information regarding Hon'ble NGT in the matter of Deepika Khari.

Thanks & Regards,

***Principal Chief Conservator of Forests,
Head of Forest Force,
Directorate of Forests,
Government of West Bengal,
Aranya Bhaban, Block: LA/10A,
Sector-III, Saltlake City,
Kolkata-700106.
EPABX: 033 2335-7751/8581***



1 Attachment(s) • Download as Zip



Matter of Deepika Khari.pdf
Scanning Virus



Government of West Bengal
Directorate of Forests

Office of the Principal Chief Conservator of Forests, Head of Forest Force
Aranya Bhawan, Block-LA-10A, Sector-III, Salt Lake City, Kolkata-700 106
Phone: (033) 2335 8581/7751, Fax: (033) 2335 8756, e-Mail: pccfhoff.office-wb@gov.in
Visit us at: www.westbengalforest.gov.in



No. 613 /CS/LAW/7R-2(854)/2025

Date 28/04/2025

From: The Principal Chief Conservator of Forests & Head of Forest Force,
West Bengal.

To: Mr. Sharandeep Singh,
Additional director & Head (UPC-I),
Central Pollution Control Board,
Ministry of Environment, Forest & Climate Change, Government of India.
Parivesh Bhawan, East Arjun Nagar, New Delhi-110032.

Sub: - Submission of the information regarding Hon'ble NGT Original Application No. 425/2023 in
the matter of Deepika Khari Vs. The State of U.P. & Ors.

Ref: - Your Office Letter No. CM-13011/38/2025-LAW-HO-CPCB-HO dated 10.03.2025.

In reply to your office letter under reference, please find enclosed herewith the desired report/information in the prescribed format as submitted by Chief Conservator of Forests and Conservator of Forests, Working Plan & GIS Circle, West Bengal.

This is for your information and taking necessary action.

Encl: As Stated Above.


(Debal Ray, IFS)

Principal Chief Conservator of Forests
& Head of Forests Force,
West Bengal.



Government of West Bengal
Directorate of Forests

Office of the Conservator of Forests, Working Plan and GIS Circle
Aranya Bhawan, Block: LA-10A, Salt Lake City, Sector - III, Kolkata: 700 106
Phone - Fax: (033) 2335 5147. e-mail : cfwpgis.fdw@nic.in / cfwpgis@outlook.com

No: 325 / 2M-52

Date: 17/04/2025

From : The Chief Conservator of Forests
& Conservator of Forests
Working Plan and GIS Circle, West Bengal

To : The Principal Chief Conservator of Forests (HoFF)
Government of West Bengal
Aranya Bhawan, Salt Lake

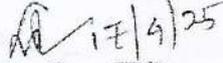
Sub : Submission of the information regarding Hon'ble NGT Original Application No
425/2023 in the matter of Deepika Khari versus State U.P & Ors.

Ref : Office of the Central Pollution Control Board, Letter No - CM-13011/38/2025-LAW-
HO-CPCB-HO dated 10.03.2025.

Sir,

With reference to the above mentioned subject, kindly find herewith the enclosed report in the prescribed format as desired.

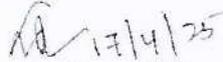
Enclosed : As stated above


(Lipika Ray, IFS)
Chief Conservator of Forests
&
Conservator of Forests
Working Plan and G.I.S Circle, W.B.

No: 325 / 2M-52

Date: 17/04/2025

Copy forwarded for information and necessary action to the Chief Conservator of Forests, Public Grievance, Law & Information.


(Lipika Ray, IFS)
Chief Conservator of Forests
&
Conservator of Forests
Working Plan and G.I.S Circle, W.B.

Prescribed Format for Information			
S.No.	Aspect	Details	
1.	Name of the State/UT	West Bengal	
2.	Number of forest fire incidents in 2024 in the State/UT	1260	
3.	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)		
	Natural Forest Fire	Number of Forest fire Incidents	N.A
		Cause	N.A
	Manmade Forest Fire	Number of Forest fire Incidents	1260
		Cause	<ul style="list-style-type: none"> ▪ Clearing of forest floor for NTFP collection specially Mahua flower collection . ▪ Cattle grazers lit fire to promote grass growth for grazing. ▪ It is made by illegal poachers and hunters to drive the animals.
		Others Forest Fire	Number of Forest fire Incidents
			Cause

Prescribed Format for Information

S.No.	Aspect	Details
4.	Measures taken to remedy the damage caused by forest fires	
	Natural Forest Fire	N.A
	Manmade Forest Fire	<ul style="list-style-type: none"> a) Awareness generation programme among fringe population. b) Satellite based information system and GIS Lab coordination and monitoring on daily basis. Issuance of daily alerts and feedback thereof. c) Rotational Burning/controlled burning of forest floor litter as per the field conditions. d) Cleaning of Fire-lines in the forests and plantations as a part of regular maintenance activity before fire season. e) Establishment of Watch Towers at strategic locations. f) Wireless communication network/Mobile group communication exists. g) Provision of efficient fire-fighting tools in the Divisions and at local levels in Ranges and Beats. h) Hiring of vehicles for movement of forest fire fighting teams i) Field visits of officers for ground truthing of the damage in the field due to the forest fires and interpretation and analysis. j) Engagement of seasonal fire watchers in the Divisions, as and where required. k) Establishing coordination with other line departments viz. Fire Services, Police, district Administration, Health, and local bodies. l) Forest fuel load reduction by way of collecting leaf litter by JFMCs
	Others Forest Fire	N.A

Prescribed Format for Information

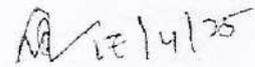
S.No.	Aspect	Details			
5.	Preventive measures proposed for 2025 and subsequent years				
	Natural Forest Fire	N.A			
	Manmade Forest Fire	Collaborative efforts with other agencies or organization in forest fire management			
		Sl. No.	Department	Role	Action
		1	Civil Administration	Awareness generation	Regular meeting with all stakeholders
		2	Disaster Management Unit	Quick Response to mitigate fire	Hand-in-hand collaboration in extinguishing fire in field; arranging mock drills regarding fire management etc.
		3	Police	Awareness generation	Regular co-ordination meeting with all stakeholders
		4	Fire Brigade	Quick Response to mitigate fire	Hand-in-hand collaboration in extinguishing fire in field; arranging mock drills regarding fire management etc.
		1. Weekly awareness meetings with JFMC members as well as miking, postering			

Prescribed Format for Information

S.No.	Aspect	Details	
		<p>regarding not lighting up any fire in the forest area etc. were adopted</p> <ol style="list-style-type: none"> 2. Also, in collaboration with the civic authorities, regular meetings with all stakeholders at the block levels were held; the Disaster Management Unit and the fire brigade under the Block were also called during fire managements to control fire as well as during mock drills regarding fire management. 3. Fire-watchers are employed for monitoring over such fire incidences. 4. Fire-alerts are obtained from FSI through HQ. 5. Procurement of fire blower and other fire fighting equipments if fund is allotted. 	
	Others Forest Fire	N.A	
6.	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;		
	Natural Forest Fire	Total Budget Allocated	N.A
		Adequacy of the amount	N.A
		Mode of Utilization	N.A
	Manmade Forest Fire	Total Budget Allocated	No fund was received in the year 2024.
		Adequacy of the amount	N.A
		Mode of Utilization	N.A
	Others Forest Fire	Total Budget Allocated	N.A
		Adequacy of the amount	N.A
		Mode of Utilization	N.A
7.	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the		

Prescribed Format for Information

S.No.	Aspect	Details
	amount and modes of utilization.”	
Natural Forest Fire	Total Budget to be Allocated	N.A
	Adequacy of the amount	N.A
	Mode of Utilization	N.A
Manmade Forest Fire	Total Budget to be Allocated	Under process
	Adequacy of the amount	N.A
	Mode of Utilization	N.A
Others Forest Fire	Total Budget to be Allocated	N.A
	Adequacy of the amount	N.A
	Mode of Utilization	N.A


 (Lipika Ray, IFS)
 Chief Conservator of Forests
 &
 Conservator of Forests
 Working Plan and G.I.S Circle, W.B.

Report on behalf of CPCB O.A. No. 425/2023 Served to the other side Respondent Advs.

1 message

Anuj Bhandari <anujbhandariaor@gmail.com>

Fri, May 2, 2025 at 8:03 PM

To: secy-moef@nic.in, pccf-forest-uk@nic.in, moef.ddn@gmail.com, dgfsi@fsi.nic.in, neeraj.sharma@forest.uk.gov.in, mscb.cpcb@nic.in

Complete Report at



Report OA 425 OF 2023.pdf

tached herewith.